

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

O.A. 633/2024

IN THE MATTER OF: -

In RE: News Item titled "The curious case of Delhi's disappearing water bodies" appearing in The Hindu dated 25.04.2024.

NDOH: 14.02.2025

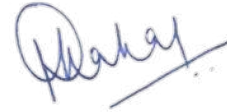
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RESPONDENT No.7/DDA

THROUGH



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Enrol.No.D/1154/2008

Place: New Delhi

Dated: 13.02.2025

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

O.A. 633/2024

IN THE MATTER OF: -

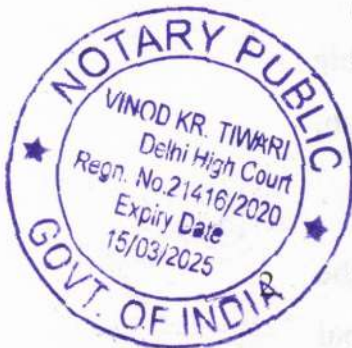
In RE: News Item titled "The curious case of Delhi's disappearing water bodies" appearing in The Hindu dated 25.04.2024.

AFFIDAVIT ON BEHALF OF RESPONDENT NO. 7
/DELHI DEVELOPMENT AUTHORITY IN TERMS OF
THE DIRECTIONS ISSUED BY THIS HON'BLE
TRIBUNAL UNDER ORDER DATED 07.01.2025.

I, KUMAR RAHUL DEV SANTAYAN, S/o ASHOK KUMAR, aged about 38 years, currently posted as SE of the Delhi Development Authority, having office at Mangla Puri, do hereby solemnly affirm and declare as under: -

1. The Deponent is well conversant with the facts and circumstances of the case, as per the records maintained by the Department and as such competent to swear and depose the present affidavit. The present affidavit is being filed in terms of the Order dated 07.01.2025 passed by this Hon'ble Tribunal in the captioned matter.

That this Hon'ble Tribunal took *suo moto* cognizance based on the news article published in *The Hindu* on 25.04.2024, titled, "The curious case of Delhi's disappearing water bodies". By the Order dated 29.05.2024 passed by this Hon'ble Tribunal, the



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original application was registered accordingly, and the Delhi Development Authority (“DDA”) was impleaded as Respondent No.7.

3. It is submitted that as per the report filed by Respondent No. 1, Wetland Authority of Delhi on 02.01.2025, the Answering Respondent/DDA has land ownership of 822 water bodies.
4. As per the reports compiled by the answering Respondent, after receiving inputs from the various Zonal Chief Engineers of DDA, a summary of the status of the water bodies is as below:

- (i) 811 water bodies have been duly identified as being under the ownership of the DDA. However, 100 such water bodies under different zones have not been handed over to the DDA by the concerned departments;
- (ii) 174 water bodies already stand developed;
- (iii) 427 water bodies have been found to be feasible for restoring as a water body;
- (iv) 247 water bodies have been found non-feasible for restoration in view of existing land plan, encroachment on land, built-up property, etc.;

418 out of 811 Nos. water bodies fall within the urbanized villages under the Delhi Municipal Corporation Act, 1957, which were handed over to the Answering Respondent in the years 2020 and 2021 on ‘as is where is’ basis by the



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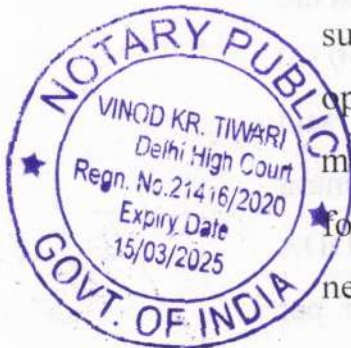
Revenue Department of GNCTD;

- (vi) Total Station Survey ("TSS") of 335 water bodies stands completed by the DDA. However, verification of the TSS of 70 water bodies is pending with GNCTD & TSS of the other water bodies is under process will be verified by GNCTD.
- (vii) 12 water bodies have been found to be maintained by other departments;
- (viii) Verification in respect of 11 water bodies is pending and is in process;

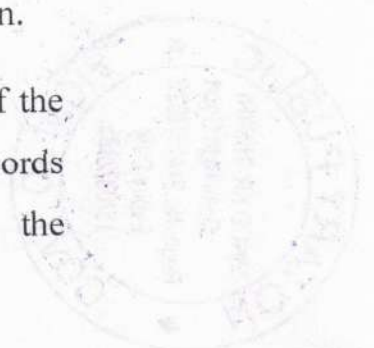
A tabulated chart containing the above summary of the status of the water bodies is annexed hereto as Annexure 'R-1'. The detailed zonal reports containing the status of water bodies is annexed hereto as Annexure 'R-2(colly)'.

5. It is submitted that pursuant to the handover of any land to the answering Respondent, Total Station Survey (TSS) is carried out by the DDA. TSS is a surveying technique used to locate the position of open ground, building, structures, etc. through the modern surveying equipment to trace out the map in form of soft copy and map in hard copy. TSS is necessitated to find out the actual ground situation.

6. Upon completion of the TSS, the survey data of the map is superimposed on the revenue records document naming sazra plan. After the



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superimposition of the sazra plan, the khatoni, field book or other revenue department documents are used for exact location of the coordinates on map and fixing the boundary on the ground. This drawing is used to find out actual ownership of the land & areas under encroachment.

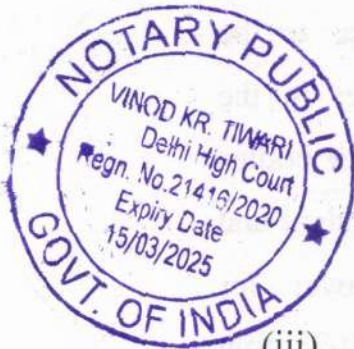
7. It is relevant to mention here that after the TSS is completed by the answering Respondent, the verification of the TSS cannot be completed without the confirmation of the Revenue Department of the GNCTD.
8. The methodology and process adopted by the answering Respondent for the restoration, renovation and rejuvenation of the water bodies is taken up as guidelines issued by CPCB & Wetland authority.
9. An analysis of the data consolidated by the answering Respondent, reveals the following:
 - (i) Upon urbanization of Villages under Section 507 of DMC Act, 1957, Gram Sabha stands dissolved and all land and assets vested in Gram Sabha are vested in the Central Govt. under Section 150 (3) of Delhi Land Reforms Act, 1954. The said Gram Sabha Land so vested with the Central Govt. was further placed at the disposal of DDA under section 22(i) of DD Act 1957. As per Gazette Notification No. F7(128) DLB/2019 /000580156/ 14600-15 dated 28.01.2019 and Notification No. F7/79/ADLB/2016/CD-



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000383132/3827-3841 dated 20.11.2019 issued by Government of India, area of 89 & 79 villages, which have been vested in Central Government on urbanization of villages, was placed at the disposal of Delhi Development Authority on as is where is basis, for the purpose of development and maintenance of the said area. **418 water bodies** fall within the said urbanized villages, which were handed over to the Answering Respondent in the years 2020 and 2021 on 'as is where is' basis by the Revenue Department of GNCTD.

- (ii) TSS of all zones/ District is to be carried out by the DDA along with the Revenue Department, GNCTD, to show the extent of land being taken over, with details of vacant and encroached land portions duly marked on it. Currently, TSS of only 7 Villages has been completed fully while TSS of 4 villages has been partially completed. TSS of around 50 Villages is pending with Revenue Dept., GNCTD for verification. The concerned departments of the answering Respondent shall coordinate and cooperate with the GNCTD on a zonal basis, for expediting the verification of the pending villages.



- (iii) It is also submitted that out of the 822 water bodies, 247 water bodies are categorized as non-feasible water bodies due to different reasons such as existing land plan, encroachments, built

(Signature)

up property, etc. and the said issues have also been highlighted and communicated by the Answering Respondent to the Member Secretary (Wetland). A copy of communications sent by DDA to Member Secretary (Wetland) are annexed as **Annexure 'R-3(colly)'**.

- (iv) Status of 11 water bodies with respect to ownership of land is pending. Verification of the same is in process and will be completed expeditiously.
- (v) 100 waterbodies out of 822 waterbodies under the list of the Wetland Authority of Delhi have not been handed over to DDA till date by the concerned departments, including the GNCTD.
- (vi) Furthermore, two water bodies of Sanjay Lake and Smriti Van (Vasant Kunj) already stand notified as forest land under the Forest Act, 1927.
10. Furthermore, as per above list filed by the Wetland Authority of Delhi, 631 water bodies were to be developed by different land-owning authorities in the First Phase. Out of 631 water bodies, 456 water bodies are under the purview of the Answering Respondent and 62 water bodies have already been handover for rejuvenation. A copy of the MOU dated 10.04.2023 duly executed between DDA and DJB along with the list of water bodies developed is annexed as **Annexure 'R-4'**.



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11. On 20.01.2024, a meeting was convened by the Chief Secretary, Delhi, regarding the preparation and implementation of Village Development Plan under "Dilli Gramodaya Abhiyan", wherein it was decided implementation for the rejuvenation and renovation of water bodies is to be carried out by the Irrigation and Flood Control Department, GNCTD ("I&FC"). Minutes of Meeting dated 20.01.2024/22.01.2024 is annexed hereto as **Annexure 'R-5'**.

12. Further, on 09.08.2024, the said mandate was confirmed under the 6th meeting of the Wetland Authority of Delhi, conducted under the chairmanship of Chief Secretary, Delhi. Relevant extract from the minutes of meeting thereto is reproduced hereinbelow:

"6.3 Chief Secretary directed IFCD Dept. to undertake the rejuvenation of 674 water bodies on a war footing, and District Magistrates should ensure compliances of the Hon'ble Delhi High Court.

[Action: IFCD & District Magistrates]

A copy of Minutes of Meeting dated 10.10.2024 is annexed as **Annexure R-6**.

13. Keeping in view the issues raised under the present Application and various steps taken for the rejuvenation and restoration of the water bodies, a meeting was convened by the Engineer Member, DDA, on

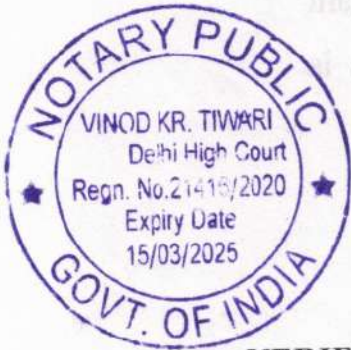


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16.01.2025, wherein it has been decided to prioritise to rejuvenate at least 10 water bodies in each Zone of the DDA, besides the mandate of rejuvenation/development of water bodies, which lies with the I&FC Department. The said Minutes of Meeting dated 22.01.2025 are annexed hereto as Annexure 'R-7'.

14. That the Deponent states and submits that it is scrupulously attempting to follow all the directions passed by this Hon'ble Tribunal in the present application and is taking necessary action for rejuvenation of the water bodies falling under its purview.

15. The Answering Respondent/DDA has the utmost respect for this Hon'ble Tribunal and it stands bound by the orders of this Hon'ble Tribunal and shall continue to abide by all the orders of this Hon'ble Tribunal.



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I identify the Deponent who has signed/put thumb impression in my presence

[Handwritten Signature]

DEPONENT

VERIFICATION: -

Verified at New Delhi on this **12 FEB 2025** day of February 2025 that the contents of the above affidavit are true and correct to my knowledge based on the records of the Delhi Development Authority. No part of it is false and nothing material has been concealed therefrom.

CERTIFIED THAT THE CONTENTS EXPLAINED TO THE DEPONENT EXECUTANT WHO IS SEEMED PERFECTLY TO UNDERSTAND AFFIRMED & DEPOSED BEFORE ME AT NEW DELHI

Adv Deekshah Lakshya

DEPONENT

IDENTIFY THE EXECUTANT DEPONENT WHO HAS SIGNED IN MY PRESENCE
VINOD KUMAR TIWARI, Advocate, Reg. No. 21416/2020
NOTARY PUBLIC (NEW DELHI)

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12 FEB 2025

ANNEXURE -R1**Status of Water Bodies under Jurisdiction of DDA as per report received from Zonal Chief Engineers**

S. No	Zone Name	Total No. of Water bodies with DDA	No. of feasible water bodies	No. of Non-feasible water bodies	No. of Developed water bodies	No. of water bodies in urbanised villages recently taken over after urbanisation of villages in year 2020-21	No. of water bodies other than urbanised villages	No. of TSS done by Engg. Wing in urbanised villages	Demarcation/ Verification Pending	Not handed over/ may pertain to GNCTD or Other Dept.	Khasra verification Status pending	Maintained by Other Dept	in MOU with DJB
1	Dwarka Zone	241	153	59	14	162	50	88	82	21	0	3	21
2	Rohini Zone	154	91	40	34	144	10	148	148	14	0	6	8
3	East Zone	98	13	70	3	20	63	3	6	11	15	0	2
4	Narela Zone	30	12	10	9	22	8	26	26	1	0	0	5
5	North Zone	80	51	13	16	41	23	43	43	9	7	0	10
6	South Zone	106	24	42	15	29	37	27	15	38	2	3	4
7	Sport Zone	4	4	N/A	4	N/A	4	N/A	N/A	N/A	N/A	N/A	N/A
8	Horticulture Zone	98	79	13	79	0	79	0	0	6	0	0	12
Total		811 + (11)	427	247	174	418	274	335	320	100	24	12	62

ANNEXURE-R2**Status of water bodies of Dwarka Zone**

S.No.	Wetland Name	Geographical Location(Lat-long of the Water body)	District(s) in which the water body located	Village	Division Name/Contact name with Designation (Mob. No.)	Wetland Subtype (Natural/Human Made)	Size of the water body in (ha)	Khasra No./Area (Bigha-Biswa)	Whether falls within category of regulated wetland as per wetland rule	Land ownership	Status of Waterbody at Site	Developed or not	Feasible or not Feasible	Whether Gram Sabha Land or Not. If Yes then Date of Handing/Take n over from GNCTD	If Gram sabha land.TSS done or Not	TSS verification done by LM. Yes or No	If TSS Verification done by LM. Boundary wall/Demarcation done at site Yes or No
1	Dindar Pur	28° 35' 32.680" N 76° 59' 38.848" E	South West	Dindar Pur	DPD-1 / Sh. Shivam Agarawal (EE) - 9958448660	N/A	0.749	338(5-6)	N/A	DDA	Vacant land exist	Not developed	Feasible	Yes, 16.11.2020	Yes	No	No, Boundary wall/Demarcation done after TSS verification.
2	Dindar Pur	28° 35' 27.391" N 76° 59' 58.254" E	South West	Dindar Pur	DPD-1 / Sh. Shivam Agarawal (EE) - 9958448660	Human Made	2.67	1087/234 (20-0)	N/A	DDA	Water body exist at site. Needs beautification & upgradation	developed	Feasible	Yes, 16.11.2020	Yes	No	Yes
3	Goyla Khurd	28° 34' 58.886" N 77° 0' 14.844" E	South West	Goyla Khurd	DPD-1 / Sh. Shivam Agarawal (EE) - 9958448660	N/A	0.68	20/26 (5-13)	N/A	DDA	Vacant land exist	Not developed	Feasible	Yes, 05.12.2019	Yes	No	No, Boundary wall/Demarcation done after TSS verification.
4	Kutuba pur	28.574930 N 77.021772 E	South West	Kutuba pur	DPD-1 / Sh. Shivam Agarawal (EE) - 9958448660	Human Made	3.01	27(22-5)	N/A	DDA	Waterbody exist at site	Developed	Feasible	Yes, 07.01.2021	Yes	No	Yes

5	Nangli Sakarwati	28° 37' 5.139" N 77° 0' 7.813" E	South West	Nangli Sakarwati	DPD-1 / Sh. Shivam Agarawal (EE) - 9958448660	N/A	0.414	51(3-10)	N/A	DDA	Park exist at site	Park exist at site	Feasible	Yes, 30.12.2020	Yes	No	No, Boundary wall/Demarcati on done after TSS verification.
6	Nangli Sakarwati	28° 37' 8.859" N 77° 0' 0.451" E	South West	Nangli Sakarwati	DPD-1 / Sh. Shivam Agarawal (EE) - 9958448660	N/A	0.521	52(3-9)	N/A	DDA	Water body exist at site. Needs beautification & upgradation	Developed	Feasible	Yes, 30.12.2020	Yes	No	Yes
7	Nawada F/02	28° 37' 10.577" N 77° 1' 49.374" E	South West	Nawada F/02	DPD-1 / Sh. Shivam Agarawal (EE) - 9958448660	N/A	0.828	178(6-19)	N/A	DDA	Encroached/ Builtup	Not developed	Feasible	Yes, 08.12.2019	Yes	No	No, Boundary wall/Demarcati on done after TSS verification.
8	Nawada F/04	28° 37' 27.479" N 77° 2' 50.021" E	South West	Nawada F/04	DPD-1 / Sh. Shivam Agarawal (EE) - 9958448660	N/A	1.137	665(8-5)	N/A	DDA	Vacant land exist	Not developed	Feasible	Yes, 08.12.2019	Yes	No	No, Boundary wall/Demarcati on done after TSS verification.
9	Bakarwala	28.667650 77.013210	West	Bakarwala	DPD-1 / Sh. Shivam Agarawal (EE) - 9958448660	Natural	2.56	(a) 91/2 (19-02)	N/A	DDA	Water body exist at site. Needs beautification & upgradation	Developed	Feasible	Yes, 01.10.2020	Yes	Yes	Yes

10	Bakarwala	28° 40' 1.776" N 77° 1' 0.496" E	West	Bakarwala	DPD-1 / Sh. Shivam Agarawal (EE) - 9958448660	Natural	1.23	(b) 83(09-02)	N/A	DDA	Water body exist at site	Not developed	Feasible	Yes, 01.10.2020	Yes	Yes	Partly
11	Bakarwala	28° 40' 6.689" N 77° 1' 3.337" E	West	Bakarwala	DPD-1 / Sh. Shivam Agarawal (EE) - 9958448660	Natural	0.588	(c)82(04-04)	N/A	DDA	Water body exist at site	Not developed	Feasible	Yes, 01.10.2020	Yes	Yes	Partly
12	Bakarwala	28° 40' 11.381" N 77° 0' 56.981" E	West	Bakarwala	DPD-1 / Sh. Shivam Agarawal (EE) - 9958448660	Natural	0.147	(d) 10/10/2 (01-10)	N/A	DDA	Water body exist at site. Needs beautification & upgradation	Developed	Feasible	Yes, 01.10.2020	Yes	Yes	Yes
13	Bakarwala	28° 39' 45.275" N 77° 1' 4.426" E	West	Bakarwala	DPD-1 / Sh. Shivam Agarawal (EE) - 9958448660	Natural	0.84	(e)92/2(06-03)	N/A	DDA	Water body exist at site. Needs beautification & upgradation	Developed	Feasible	Yes, 01.10.2020	Yes	Yes	Yes
14	Bakarwala	28° 39' 36.553" N 77° 0' 17.063" E	West	Bakarwala	DPD-1 / Sh. Shivam Agarawal (EE) - 9958448660	N/A	0.55	(f) 33/25(4-16)	N/A	DDA	Vacant land at present	Not developed	Feasible	Yes, 01.10.2020	Yes	Yes	Partly

15	Baprola	28° 38' 59.131" N 77° 0' 36.547" E	West	Baprola	DPD-1 / Sh. Shivam Agarawal (EE) - 9958448660	Natural	0.267	(a) 6//17/2(0-8) 6//18/2(0-8) 6//24/2(0-16) 6//24/3(0-8) total area (2-0)	N/A	DDA	Vacant land at present	Not developed	Feasible	Yes, 07.10.2020	Yes	Yes	Partly
16	Baprola	28° 38' 35.909" N 77° 0' 53.556" E	West	Baprola	DPD-1 / Sh. Shivam Agarawal (EE) - 9958448660	Natural	1.091	(b) 22//5(4-16) 32//1(4-0) total area(8-16)	N/A	DDA	Water body exist at site	Not developed	Feasible	Yes, 07.10.2020	Yes	Yes	Partly
17	Baprola	28° 38' 28.550" N 77° 0' 39.070" E	West	Baprola	DPD-1 / Sh. Shivam Agarawal (EE) - 9958448660	Natural	2.292	(c) 23//17(4-16) 23//24(4-16) 23//25(4-16) 29//4(3-8) total area (17-14)	N/A	DDA	Water body exist at site. Needs beautification & upgradation	Developed	Feasible	Yes, 07.10.2020	Yes	Yes	Yes
18	Baprola	28° 38' 19.763" N 77° 1' 0.291" E	West	Baprola	DPD-1 / Sh. Shivam Agarawal (EE) - 9958448660	N/A	0.16	(d) 31//19/2 (1-02)	N/A	DDA	Vacant land exist at site	Not developed	Feasible	Yes, 07.10.2020	Yes	Yes	Yes
19	Baprola	28° 37' 52.568" N 77° 0' 30.509" E	West	Baprola	DPD-1 / Sh. Shivam Agarawal (EE) - 9958448660	N/A	0.133	(e) 55//11/2 (1-0)	N/A	DDA	Chatt Ghat exist at site	Developed	Feasible	Yes, 07.10.2020	Yes	Yes	Yes

20	Hastal (partly) F/75	28° 37' 48.716" N 77° 3' 20.056" E	South West	Hastal (partly) F/75	DPD-1 / Sh. Shivam Agarawal (EE) - 9958448660	Natural	2.968	(b)55/13(4-14)14(2-9)16(4-10)17(6-2)18(5-4) total=(22-19)	N/A	DDA	Waterbody exist at site	Not developed	Feasible	Yes, 06.01.2021	Yes	No	No, Boundary wall/Demarcation done after TSS verification.
21	Kamruddin Nagar	28° 40' 40.341" N 77° 3' 13.066" E	South West	Kamruddin Nagar	DPD-1 / Sh. Shivam Agarawal (EE) - 9958448660	Natural	1.337	38/1/2min (10 bigha)	N/A	DDA	Water body exist at site. Needs beautification & upgradation	Not developed	Feasible	Yes, 09.10.2020	Yes	No	No, Boundary wall/Demarcation done after TSS verification.
22	Mundka	28° 40' 38.981" N 77° 1' 57.780" E	West	Mundka	DPD-1 / Sh. Shivam Agarawal (EE) - 9958448660	N/A	0.159	(a)178/1(1-19)	N/A	DDA	Park exist	Not developed	Feasible	Yes, 04.06.2021	Yes	No	No, Boundary wall/Demarcation done after TSS verification.
23	Mundka	28° 40' 38.574" N 77° 1' 32.014" E	West	Mundka	DPD-1 / Sh. Shivam Agarawal (EE) - 9958448660	Natural	2.03	(b)373/1(15-18)	N/A	DDA	water body exist at site	Not developed	Feasible	Yes, 04.06.2021	Yes	No	No, Boundary wall/Demarcation done after TSS verification.
24	Mundka	28° 41' 2.717" N 77° 1' 42.917" E	West	Mundka	DPD-1 / Sh. Shivam Agarawal (EE) - 9958448660	Natural	2.207	(c)190/1 (16-5)	N/A	DDA	water body exist at site, STP has been developed at site by DJB under AMRUT 2.0 Abhiyan	Not developed	Feasible	Yes, 04.06.2021	Yes	Yes	Partly boundary wall done

25	Mundka	28° 40' 51.561" N 77° 0' 32.293" E	West	Mundka	DPD-1 / Sh. Shivam Agarawal (EE) - 9958448660	Manmade	0.556	(h)163(4-16)	N/A	DDA	Water body exist at site partly and rest a temple exist on the site.	Not developed	Feasible	Yes, 04.06.2021	Yes	No	No, Boundary wall/Demarcati on done after TSS verification.
26	Nangloi jat	28° 40' 32.634" N 77° 3' 55.739" E	West	Nangloi jat	DPD-1 / Sh. Shivam Agarawal (EE) - 9958448660	Natural	1.086	(a)126 (old 61//4/3) (8-12)	N/A	DDA	water body exist at site	Not developed	Feasible	Yes, 09.10.2020	Yes	No	No, Boundary wall/Demarcati on done after TSS verification.
27	Nilothi	28° 38' 51.104" N 77° 3' 26.442" E	West	Nilothi	DPD-1 / Sh. Shivam Agarawal (EE) - 9958448660		0.775	39//9/2(5-8)	N/A	DDA	Vacant land exist	Not developed	Feasible	Yes, 13.10.2021	Yes	No	No, Boundary wall/Demarcati on done after TSS verification.
28	Ranhola @ safipur ranhola	28° 39' 51.259" N 77° 3' 3.741" E	West	Ranhola @ safipur ranhola	DPD-1 / Sh. Shivam Agarawal (EE) - 9958448660	N/A	1.755	(a)59(13-12)	N/A	DDA	Site is developed park at the site.	Not developed	Feasible	Yes. 23.09.2020	Yes	No	No, Boundary wall/Demarcati on done after TSS verification.
29	Ranhola @ safipur ranhola	28° 39' 20.809" N 77° 2' 21.068" E	West	Ranhola @ safipur ranhola	DPD-1 / Sh. Shivam Agarawal (EE) - 9958448660	N/A	1.471	(b)67(11 bighas)	N/A	DDA	Builtup at site, including a MCD office.	Not developed	Not Feasible	Yes. 23.09.2020	Yes	No	No, Boundary wall/Demarcati on done after TSS verification.

30	Ranhola @ safipur ranhola	28° 39' 31.438" N 77° 2' 12.330" E	West	Ranhola @ safipur ranhola	DPD-1 / Sh. Shivam Agarawal (EE) - 9958448660	N/A	0.3077	(c)76(3-13) (3077 sq.mtrs.)	N/A	DDA	Park adjacent to MPCC (Multi purpose community hall)	Not developed	Feasible	Yes. 08.02.2021	Yes	No	Yes
31	Tilang pur kotla	28° 38' 47.566" N 77° 1' 41.374" E	West	Tilang pur kotla	DPD-1 / Sh. Shivam Agarawal (EE) - 9958448660	Natural	1.217	19(9-1)	N/A	DDA	Water body exist at site	Not developed	Feasible	Yes, 23.09.2020	Yes	No	No, Boundary wall/Demarcation done after TSS verification.
32	Mundka	28°40'48.877" N 77°01'34.800" E	West	Mundka	DPD-1 / Sh. Shivam Agarawal (EE) - 9958448660	N/A	0.556 Hac.	(F) 370 min (4-16)	N/A	DDA	Park Exist at site	Park exist at site	Feasible	Yes, 04.06.2021	Yes	No	No, Boundary wall/Demarcation done after TSS verification.
33	Hastsal (partly) F/74	28° 38' 0.039" N 77° 3' 30.897" E	West	Hastsal	DPD-1 / Sh. Shivam Agarawal (EE) - 9958448660	N/A	0.68	(a)48//14(3-16)17/1(1-16) total =(5-12)	N/A	DDA	Built up, Land is already encroached during handing/taking over from GNCTD	Not developed	Not Feasible	Yes, 06.01.2021	Yes	No	No, Boundary wall/Demarcation done after TSS verification.
34	Bagdola	28° 34' 17.033" N 77° 4' 22.856" E 28° 34.215' N 77 04.602'E	New Delhi	Bagdola	DPD-5/Er. Chandresh Kumar/8800141239		1.859	(d) 40/1(13-9)					Non Feasible				

45	Palam F/04	28° 35' 22.693" N 77° 4' 24.110" E	South West	Palam	DPD-5/Er. Chandresh Kumar/88001412 39		2.825	122(21-12)		Encroached					No	N/A	N/A
46	Palam F/06	28° 35' 39.080" N 77° 4' 38.973" E	South West	Palam	DPD-5/Er. Chandresh Kumar/88001412 39		0.294	156(2-2)		Encroached					No	N/A	N/A
47	Palam F/07	28° 35' 29.272" N 77° 4' 55.694" E	South West	Palam	DPD-5/Er. Chandresh Kumar/88001412 39		2.0307	162(15-18)		Encroached					No	N/A	N/A
48	Basai Darapur Sudarshan Park	28° 39' 33.771" N 77° 8' 11.452" E	West	Basai Darapur	Sh. C. B. Singh, EE-DMD/5 (9873783098)	Natural	1.68	(a) 732(12-6)	NA	DDA	Pending identification from LM Department, West District, DDA, Letter sent may be provided to SE(P&HQ) Dwk	Not developed	Feasible	Not	No	No	No

49	Budhela	28° 38' 20.857" N 77° 4' 5.280" E	West	Budhela	Sh. C. B. Singh, EE- DMD/5 (9873783098)	NA	0.0112	22/8/3(0-9)	NA	DDA	The site was inspected by Engg. & LM wing and no water body is found as the land/Khasra no. is a part of Bodella residential scheme and same has been confirmed by LM wing and multistoried building developed at site (Photographs enclosed).	Not developed	Non Feasible	Not	No	No	No
50	Budhela	28° 38' 19.572" N 77° 4' 7.262" E	West	Budhela	Sh. C. B. Singh, EE- DMD/5 (9873783098)	NA	0.06	22/14(4-8)	NA	DDA	The land was allotted to Sahitya Kala Parishad by Institutional Land Branch in December 2002 as per latest TSS which was identified by LM Wing. The ground is flat with no depression, there is no source of STP treated water to sustain any artificially created water body. If at all it is created it will be seasonal water body which shall filled only during Monsoon Season.	Not developed	Non Feasible	Not	Yes	Yes	Yes
51	Budhela	28° 38' 16.045" N 77° 4' 7.098" E	West	Budhela	Sh. C. B. Singh, EE- DMD/5 (9873783098)	NA	0.0149	22/24/1(1-19)	NA	DDA	The site was jointly inspected by Engg. & LM wing and no water body found at site as the Barat Ghar under jurisdiction of MCD has been built up at said location (Photographs enclosed).	Not developed	Non Feasible	Not	No	No	No
52	Budhela	28° 38' 2.272" N 77° 4' 21.537" E	West	Budhela	Sh. C. B. Singh, EE- DMD/5 (9873783098)	NA	0.002	(a)36/6/2(0-16)	NA	DDA	No water body found at site as the land surface levelled and developed as a multigreen park C-Block, Vikaspuri by DDA (Photographs enclosed).	Not developed	Non Feasible	Not	No	No	No
53	Keshopur F/74	28° 38' 48.302" N 77° 4' 54.834" E	West	Keshopur	Sh. C. B. Singh, EE- DMD/5 (9873783098)	NA	0.54	200 OLD34 NEW (4-1))	NA	DDA	The site was jointly inspected by Engg. & LM wing and it has been found that multistory building is constructed as said location and levelled and no water body found at the site (Photographs enclosed). Also as reported by LM wing the land as a part of Lal Dora.	Not developed	Non Feasible	Not	No	No	No

54	Khayala	28° 39' 28.970" N 77° 6' 2.875" E	West	Khayala	Sh. C. B. Singh, EE- DMD/5 (9873783098)	NA	0.288	(a)11/5/3 (2-16)	NA	DDA	The location mentioned with GPS coordinate was inspected on 05.03.2021 along with LM & Horticulture wing DDA and no water body found there. The land has been developed as park near Hanuman Mandir by MCD (Photograph same is enclosed).	Not developed	Non Feasible	Not	No	No	No
55	Khayala	28° 39' 3.060" N 77° 6' 8.730" E	West	Khayala	Sh. C. B. Singh, EE- DMD/5 (9873783098)	NA	0.957	(b)20/23(5-16) (c)24/1(2-0) Total area (7-16)	NA	DDA	The location mentioned with GPS coordinate was inspected on 05.03.2021 along with LM & Horticulture wing DDA and no water body found there. The land has been developed as park. (Chhapparwala Park) by MCD (Photograph same is enclosed).	Not developed	Non Feasible	Not	No	No	No
56	Khayala	28° 39' 23.037" N 77° 6' 9.728" E	West	Khayala	Sh. C. B. Singh, EE- DMD/5 (9873783098)	NA	0.414	(c)48/27/2(3-1)	NA	DDA	The location mentioned with GPS coordinate was inspected on 05.03.2021 along with LM & Horticulture wing DDA and no water body found there. The land has been developed as park. (Chandila Park) by MCD (Photograph same is enclosed).	Not developed	Non Feasible	Not	No	No	No
57	Madi pur F/76	28° 40' 7.640" N 77° 7' 21.340" E	West	Madi pur	Sh. C. B. Singh, EE- DMD/5 (9873783098)	Natural	1.484	K.No. : 1299 Area: 11 Bigha 10 Biswa	NA	DDA	Maintained by Horticulture Department	NA	Feasible	Not	No	No	No
58	Nagli jalib F/66	28° 38' 5.943" N 77° 5' 26.887" E	West	Nagli jalib	Sh. C. B. Singh, EE- DMD/5 (9873783098)	NA	0.521	(a)1 etc/70 (3-9)	NA	DDA	The Water Body at the mentioned GPS coordinates and near by area is not traceable. Hence report may be treated as nil. Also reported that buildings are erected on the location (Photographs enclosed)	Not developed	Non Feasible	Not	No	No	No

59	Nangloi Sayyed	28° 39' 36.098" N 77° 5' 9.968" E	West	Nangloi Sayyed	Sh. C. B. Singh, EE-DMD/5 (9873783098)	NA	1.359	1/291 (10-14)	NA	DDA	As reported by LM/WZ, The Land is under litigation in Hon'ble high court vide case no (RFA 854,856/2019) and the court has issued stay order. Hence Water Body could not be assessed (Photographs enclosed).	Not developed	Non Feasible	Not	No	No	No
60	Garhi peeran F/89 @ Peeragarhi	28° 40.688' N 77° 05.640' E	West	Peeragarhi	Sh. C. B. Singh, EE-DMD/5 (9873783098)	NA	0.404	487 with in Lal Dora (one acre)	NA	DDA	The location mentioned with GPS coordinate was inspected on 05.03.2021 along with LM & Horticulture wing DDA and no water body found there as the land has been properly levelled and developed as green area which seems like park. (Photograph same is enclosed).	Not developed	Non Feasible	Not	No	No	No
61	Garhi peeran F/89 @ Peeragarhi	28° 40' 35.613" N 77° 5' 20.418" E	West	Peeragarhi	Sh. C. B. Singh, EE-DMD/5 (9873783098)	NA	1.49	434(11-6)	NA	DDA	The location mentioned with GPS coordinate was inspected on 05.03.2021 along with LM & Horticulture wing DDA and no water body found there. The land has been developed as park by MCD (Photograph same is enclosed).	Not developed	Non Feasible	Not	No	No	No
62	Tatar pur F/66	28° 38' 40.095" N 77° 6' 54.343" E	West	Tatar pur	Sh. C. B. Singh, EE-DMD/5 (9873783098)	NA	2.288	30/1(17-11)	NA	DDA	Water body not exists as the area encroached by school structure, chaupal, temple and shops	Not developed	Non Feasible	Not	No	No	No
63	Vishnu Garden		West	Vishnu Garden	Sh. C. B. Singh, EE-DMD/5 (9873783098)	Natural	0.288	(a) K No. 5/3(2-16).	NA	DDA	The location mentioned with GPS coordinate was inspected on 05.03.2021 along with LM & Horticulture wing DDA and no water body found there. The land has been developed as park. (Chhapparwala Park) by MCD (Photograph same is enclosed).	NA	Non Feasible	Not	No	No	No

64	Dabri	28° 36' 29.205" N 77° 5' 8.798" E	South West	Dabri	DPD-2, Sh. Brijesh Kumar (EE)-7983747721	Natural	0.2529 Hac (3.0 Bigha)	38(55-3)	Dry	DDA	Undeveloped and not feasible due to trees (approx 90 nos) and built up surroundings encroachments.	Not developed	Not Feasible	Yes, 27.06.2022	No	No	No
65	Ambarhai F/04	28° 34.604" N 77° 02.735" E	South West	Ambarhai	DMP-7, Sh. Chandresh Kumar (EE)- 8800141239	N/A		38/10	N/A	DDA	handed by horticulture to MCD	Not developed	na	No	No	No	No
66	Ambarhai F/02	28° 34' 44.043" N 77° 2' 56.949" E	South West	Ambarhai	DMP-7, Sh. Chandresh Kumar (EE)- 8800141239	N/A	0.93	57(7-0)	N/A	DDA	maintained by MCD	yes	na	No	No	No	No
67	Toganpur F/02	28° 34' 15.386" N 77° 3' 31.658" E	South West	Toganpur	PD-11, Sh. Shivam Agarawal (EE) - 9958448660	N/A	0.602	1/170(4-5)	N/A	DDA	Now, Bharat Vandana park exists at this location	Developed	Feasible	No	No	No	No

68	Bamnoli	28° 32' 44.091" N 77° 1' 59.314" E	South West	Bamnoli	DMD-II Sh.Manish Gupta(EE) 9911303857	Natural	0.555	232 (4-15) Earlier 547(04-15)	NA	DDA	Rejuvenated	Developed	Feasible	yes	No	proper boundary wall
69	Bamnoli	28° 32' 31.088" N 77° 1' 48.808" E	South West	Bamnoli	DMD-II Sh.Manish Gupta(EE) 9911303857	Natural	0.615	28/5 (4-6) 565(04-06)	NA	DDA	Rejuvenated	Developed	Feasible	yes	No	proper boundary wall

70	Asalatpur Khawad F/66	28° 32' 34.265" N 76° 56' 50.742" E	South West	Asalatpur Khawad	DMD-II Sh.Manish Gupta(EE) 9911303857	Natural	1.48	15/7 & 24(11- 13)	NA	DDA	Dry	Not Develope d	Feasible	Yes 08-01-2021	NO	NO	NO
71	Asalatpur Khawad	28° 32' 42" N 76° 56' 28" E	South West	Asalatpur Khawad	DMD-II Sh.Manish Gupta(EE) 9911303857	Natural		Kh. No. 9/6/2 & 9/15	NA	DDA		Not Develope d	Feasible	Yes 08-01-2021	NO	NO	NO

72	Chawala	28° 34' 0.556" N 77° 0' 17.160" E	South West	Chawala	DMD-II Sh.Manish Gupta(EE) 9911303857	Natural	2.56	196/1(19-15)	NA	DDA	Wet	Not Develope d	Feasible	Yes 12-12- 2019	NO	NO	NO
73	Chawala	28° 33' 52.540" N 77° 0' 7.603" E	South West	Chawala	DMD-II Sh.Manish Gupta(EE) 9911303857	Natural	0.688	192(5-15)	NA	DDA	Wet	Develope d	Feasible	Yes 12-12- 2019	NO	NO	Damaged B/Wall
74	Chawala	28° 34' 3.189" N 77° 0' 31.254" E	South West	Chawala	DMD-II Sh.Manish Gupta(EE) 9911303857	Natural	1.228	7/27(9-18)	NA	DDA	Water Body Does not Exist	N/A	N/A	Yes 12-12- 2019	NO	NO	No

75	Chawala	28° 33' 14.670" N 77° 0' 6.317" E	South West	Chawala	DMD-II Sh.Manish Gupta(EE) 9911303857	Natural	1.685	96(12-6)	NA	DDA	Dry	Not developed	Feasible	Yes 12-12- 2019	NO	NO	NO
76	Chawala	28° 33' 14.410" N 76° 59' 21.957" E	South West	Chawala	DMD-II Sh.Manish Gupta(EE) 9911303857	Natural	0.588	206 (4-4)	NA	DDA	Wet	Not Develope d	Feasible	Yes 12-12- 2019	NO	NO	NO
77	Chawala	28° 33' 44.787" N 77° 0' 28.422" E	South West	Chawala	DMD-II Sh.Manish Gupta(EE) 9911303857	Natural	1.89	199(14-17)	NA	DDA	Dry	Not Develope d	Feasible	Yes 12-12- 2019	NO	NO	NO

78	Chawala	28° 33' 46.191" N 77° 0' 18.763" E	South West	Chawala	DMD-II Sh.Manish Gupta(EI) 9911303857	Natural	0.556	362(4-16)	NA	DDA	No Water Body at site	N/A	N/A	Yes 12-12- 2019	NO	NO	NO
79	Daulat pur	28° 32' 31.867" N 76° 57' 52.693" E	South West	Daulat pur	DMD-II Sh.Manish Gupta(EI) 9911303857	Natural	1.088	29/7(08-14)	NA	DDA	Wet	Not Develope d	Feasible	Yes 29-12- 2020	NO	NO	B/Wall Exist
80	Daulat pur	28° 32' 48.671" N 76° 57' 44.945" E	South West	Daulat pur	DMD-II Sh.Manish Gupta(EI) 9911303857	Natural	1.511	41(11-03)	NA	DDA	Wet	Not Develope d	Feasible	Yes 29-12- 2020	NO	NO	NO
81	Daulat pur	28° 32' 44.556" N 76° 56' 55.661" E	South West	Daulat pur	DMD-II Sh.Manish Gupta(EI) 9911303857	Natural	0.818	22/26(6-12)	NA	DDA	Dry	Not Develope d	Feasible	Yes 29-12- 2020	NO	NO	NO

82	Darya pur Khurd	28° 33' 5.981" N 76° 54' 36.132" E	South West	Darya pur Khurd	DMD-II Sh.Manish Gupta(EE) 9911303857	Natural	1.48	66/11(11-1)	NA	DDA	wet	Not Develope d	Feasible	Yes 20-01-2021	NO	NO	NO
83	Dichaun Kalan	28° 38' 14.044" N 76° 58' 58.783" E	South West	Dichaun Kalan	DMD-II Sh.Manish Gupta(EE) 9911303857	Natural	1.056	81/14/1(7-9)	NA	DDA			Feasible	Yes 16-10-2020	Yes	NO	NO
84	Dichaun Kalan	28° 38' 18.218" N 76° 58' 47.899" E	South West	Dichaun Kalan	DMD-II Sh.Manish Gupta(EE) 9911303857	Natural	0.687	82/4/2(5-14)	NA	DDA			Feasible	Yes 16-10-2020	Yes	NO	Damaged B/Wall

85	Dichaun Kalan	28° 38' 51.597" N 76° 59' 27.330" E	South West	Dichaun Kalan	DMD-II Sh.Manish Gupta(EE) 9911303857	Natural	0.602	97/15/2(4-5)	NA	DDA			Feasible	Yes 16-10-2020	Yes	NO	No B/Wall Exist
86	Dichaun Kalan	28° 38' 27.178" N 76° 59' 6.762" E	South West	Dichaun Kalan	DMD-II Sh.Manish Gupta(EE) 9911303857	Natural	3.036	158/24/1(22-7)	NA	DDA			Feasible	Yes 16-10-2020	Yes	NO	No B/Wall Exist

87	Dichaun Kalan	28° 38' 51.188" N 76° 59' 6.014" E	South West	Dichaun Kalan	DMD-II Sh.Manish Gupta(EE) 9911303857	Natural	0.0017	96/20/2/1(0-14)	NA	DDA	No water body at site	N/A	Yes 16-10-2020	Yes	NO	No B/Wall Exist
88	Hasanpur	28° 33' 23.659" N 76° 56' 15.275" E	South West	Hasanpur	DMD-II Sh.Manish Gupta(EE) 9911303857	Natural	1.297	74(09-07)	NA	DDA		Feasible	Yes 10-03-2023	NO	NO	No B/Wall Exist
89	Hasanpur	28° 33' 13.738" N 76° 56' 36.828" E	South West	Hasanpur	DMD-II Sh.Manish Gupta(EE) 9911303857	Natural	0.55	65(04-12)	NA	DDA			Yes 10-03-2023	NO	NO	

90	Jaffarpur Kalan	28° 35' 23.898" N 76° 55' 19.879" E	South West	Jaffarpur Kalan	DMD-II Sh.Manish Gupta(EE) 9911303857	Natural	0.957	896(7-16)	NA	DDA	Wet	Not Develope d	Feasible	Yes 24-11- 2020	NO	NO	NO
91	Jaffarpur Kalan	28° 35' 29.123" N 76° 55' 5.316" E	South West	Jaffarpur Kalan	DMD-II Sh.Manish Gupta(EE) 9911303857	Natural	0.816	473(6-1)	NA	DDA	Wet	Not Develope d	Feasible	Yes 24-11- 2020	NO	NO	NO
92	Jharoda Kalan	28° 39' 1.897" N 76° 56' 31.018" E	South West	Jharoda Kalan	DMD-II Sh.Manish Gupta(EE) 9911303857	Natural	1.257	75/17(09-04)	NA	DDA			Feasible	Yes 11-02-2021	Yes	NO	No B/Wall Exist

93	Jharoda Kalan	28° 38' 57.709" N 76° 56' 48.079" E	South West	Jharoda Kalan	DMD-II Sh.Manish Gupta(EE) 9911303857	Natural		162(17-09)	NA	DDA			Feasible	Yes 11-02-2021	Yes	NO	Damaged B/Wall
94	Jharoda Kalan	28° 38' 56.131" N 76° 55' 50.302" E	South West	Jharoda Kalan	DMD-II Sh.Manish Gupta(EE) 9911303857	Natural	1.819	19/9(13-6)	NA	DDA			Feasible	Yes 11-02- 2021	Yes	NO	No B/Wall Exist

95	Jharoda Kalan	28° 39' 27.134" N 76° 57' 10.488" E	South West	Jharoda Kalan	DMD-II Sh.Manish Gupta(EE) 9911303857	Natural	0.152	84/4/2(1-14)	NA	DDA			No water body at site	Yes 11-02- 2021	Yes	NO	N/A
96	Jharoda Kalan	28° 39' 16.510" N 76° 56' 59.898" E	South West	Jharoda Kalan	DMD-II Sh.Manish Gupta(EE) 9911303857	Natural	0.37	165(2-8)	NA	DDA			Feasible	Yes 11-02- 2021	Yes	NO	Damaged B/Wall
97	Jharoda Kalan	28° 39' 24.399" N 76° 57' 10.001" E	South West	Jharoda Kalan	DMD-II Sh.Manish Gupta(EE) 9911303857	Natural	3.826	166(28-6)	NA	DDA			Feasible	Yes 11-02- 2021	Yes	NO	Yes

98	Jharoda Kalan	28° 39' 24.971" N 76° 56' 51.235" E	South West	Jharoda Kalan	DMD-II Sh.Manish Gupta(EE) 9911303857	Natural	0.15	85/9(1-16)	NA	DDA				Yes 11-02-2021	Yes	NO	
99	Jhul Jhuli	28° 32' 35.517" N 76° 54' 17.312" E	South West	Jhul Jhuli	DMD-II Sh.Manish Gupta(EE) 9911303857	Natural	0.155	10/9/2(1-16)	NA	DDA	Wet	Not Developed	Feasible	Yes 08-01-2020	NO	NO	NO
100	Jhul Jhuli	28° 32' 34.399" N 76° 54' 18.006" E	South West	Jhul Jhuli	DMD-II Sh.Manish Gupta(EE) 9911303857	Natural	0.2675	10/12/2(2-0)	NA	DDA	Wet	Not Developed	Feasible	Yes 08-01-2020	NO	NO	NO
101	Jhul Jhuli	28° 32' 8.206" N 76° 54' 26.260" E	South West	Jhul Jhuli	DMD-II Sh.Manish Gupta(EE) 9911303857	Natural	0.133	27/1/12(1-0)	NA	DDA	No Water Body at site Open Ground	N/A	N/A	Yes 08-01-2020	NO	NO	NO
102	Jhul Jhuli	28° 32' 8.829" N 76° 54' 6.006" E	South West	Jhul Jhuli	DMD-II Sh.Manish Gupta(EE) 9911303857	Natural	1.88	44(14-10)	NA	DDA	Wet	Not Developed	Feasible	Yes 08-01-2020	NO	NO	NO

103	Qajipur	28° 34' 27.058" N 76° 52' 51.968" E	South West	Qajipur	DMD-II Sh.Manish Gupta(EI) 9911303857	Natural	1.23	31(9-2)	NA	DDA	Dry	Not Develope d	Feasible	Yes 16-11- 2020	NO	NO	Damaged B/Wall
104	Qajipur	28° 34' 15.243" N 76° 52' 55.140" E	South West	Qajipur	DMD-II Sh.Manish Gupta(EI) 9911303857	Natural	0.005	59/1(0-4)	NA	DDA	Dry	Not Develope d	Feasible	Yes 16-11- 2020	NO	NO	NO
105	Khera Dabar	28° 35' 7.462" N 76° 56' 16.757" E	South West	Khera Dabar	DMD-II Sh.Manish Gupta(EI) 9911303857	Natural	2.44	53(18-3)	NA	DDA	Wet	Not Develope d	Feasible	Yes 11-11- 2020	NO	NO	NO
106	Khera Dabar	28° 35' 12.606" N 76° 55' 43.242" E	South West	Khera Dabar	DMD-II Sh.Manish Gupta(EI) 9911303857	Natural	2.194	46(16-4)	NA	DDA	Wet	Develope d	Feasible	Yes 11-11- 2020	NO	NO	B/Wall Exist

107	Khera Dabar	28° 35' 22.680" N 76° 55' 56.834" E	South West	Khera Dabar	DMD-II Sh.Manish Gupta(EE) 9911303857	Natural	1.35		NA	DDA	No water Body at Site	N/A	N/A	Yes 11-11-2020	NO	NO	NO
108	Khera Dabar	28° 34' 57.132" N 76° 56' 8.552" E	South West	Khera Dabar	DMD-II Sh.Manish Gupta(EE) 9911303857	Natural	0.0025	275(0-2)	NA	DDA	Dry	Not Developed	Feasible	Yes 11-11-2020	NO	NO	NO
109	Khera Dabar	28° 34' 58.405" N 76° 56' 8.342" E	South West	Khera Dabar	DMD-II Sh.Manish Gupta(EE) 9911303857	Natural	0.0025	305(0-2)	NA	DDA	No water Body at site	N/A	N/A	Yes 11-11-2020	NO	NO	NO
110	Khaira	28° 35' 48.015" N 76° 58' 14.960" E	South West	Khaira	DMD-II Sh.Manish Gupta(EE) 9911303857	Natural	0.28	(a) 79(2-13)	NA	DDA			Feasible	Yes 15-12-2019	Yes	NO	No B/Wall Exist

111	Khaira	28° 35' 43.485" N 76° 57' 53.742" E	South West	Khaira	DMD-II Sh.Manish Gupta(EE) 9911303857	Natural	1.15	(b) 178(8-6)	NA	DDA			Feasible	Yes 15-12- 2019	Yes	NO	No B/Wall Exist
112	Khaira	28° 36' 1.025" N 76° 57' 39.833" E	South West	Khaira	DMD-II Sh.Manish Gupta(EE) 9911303857	Natural	0.73	(c) 185(5-5)	NA	DDA			Feasible	Yes 09-01- 2020	Yes	NO	Yes
113	Khar Khari jatmal	28° 34' 48.117" N 76° 56' 40.745" E	South West	Khar Khari jatmal	DMD-II Sh.Manish Gupta(EE) 9911303857	Natural	0.68	75/1(5-1)	NA	DDA	Wet	Not Develope d	Feasible	Yes 17-12- 2019	NO	NO	NO

114	Khar Khari Nahar	28° 34' 52.086" N 76° 57' 24.364" E	South West	Khar Khari Nahar	DMD-II Sh.Manish Gupta(EE) 9911303857	Natural	0.33	(a) 23/27(02-05)	NA	DDA	Dry	Not Developed	Feasible	Yes 05-01-2021	Yes	NO	NO
115	Khar Khari Nahar	28° 35' 10.508" N 76° 57' 47.045" E	South West	Khar Khari Nahar	DMD-II Sh.Manish Gupta(EE) 9911303857	Natural	2.12	35(15-09)	NA	DDA	Wet	Not Developed	Feasible	Yes 05-01-2021	Yes	NO	NO
116	Khar Khari Nahar	28° 35' 27.752" N 76° 57' 47.552" E	South West	Khar Khari Nahar	DMD-II Sh.Manish Gupta(EE) 9911303857	Natural	0.683	6/11/2 (5-11)	NA	DDA	Dry	Not Developed	Feasible	Yes 05-01-2021	Yes	NO	NO

117	Khar Khari rond	28° 33' 36.569" N 76° 56' 14.263" E	South West	Khar Khari rond	DMD-II Sh.Manish Gupta(EE) 9911303857	Natural	2.699	(a) 50 (20-18)	NA	DDA			Feasible	Yes 19-11- 2020	NO	NO	No B/Wall Exist
118	Malikpur Zer Nazaf Garh	28° 33' 58.952" N 76° 53' 34.660" E	South West	Malikpur Zer Nazaf Garh	DMD-II Sh.Manish Gupta(EE) 9911303857	Natural	0.00376	11/24/2 (0-3)	NA	DDA	Dry	Not Develope d	Feasible	Yes 08-10- 2020	Yes	NO	NO
119	Malikpur Zer Nazaf Garh	28° 33' 15.381" N 76° 54' 5.583" E	South West	Malikpur Zer Nazaf Garh	DMD-II Sh.Manish Gupta(EE) 9911303857	Natural	0.00376	42/9/1 (0-3)	NA	DDA	Dry	Not developed	Feasible	Yes 08-10- 2020	Yes	NO	NO

120	Malikpur Zer Nazaf Garh	28° 32' 57.136" N 76° 53' 59.202" E	South West	Malikpur Zer Nazaf Garh	DMD-II Sh.Manish Gupta(EI) 9911303857	Natural	0.00627	59/14(0-5)	NA	DDA	Wet	Not developed	Feasible	Yes 08-10- 2020	Yes	NO	NO
121	Mitraun	28° 36' 52.320" N 76° 56' 54.216" E	South West	Mitraun	DMD-II Sh.Manish Gupta(EI) 9911303857	Natural	2.461	(b) 214(18-4)	NA	DDA	Dry	Not developed	Feasible	Yes 23-02- 2021	NO	NO	NO
122	Mitraun	28° 36' 26.157" N 76° 56' 19.587" E	South West	Mitraun	DMD-II Sh.Manish Gupta(EI) 9911303857	Natural	1.218	(c) 220(9-11)	NA	DDA	Dry	Not developed	Feasible	Yes 23-02- 2021	NO	NO	NO
123	Mitraun	28° 36' 24.500" N 76° 56' 59.838" E	South West	Mitraun	DMD-II Sh.Manish Gupta(EI) 9911303857	Natural	1.0903	(d) 186(8-15)	NA	DDA	Wet	Not Develope d	Feasible	Yes 23-02- 2021	NO	NO	NO

124	Mitraun	28° 36' 25.593" N 76° 56' 58.731" E	South West	Mitraun	DMD-II Sh.Manish Gupta(EE) 9911303857	Natural		(e) 187(--)	NA	DDA	Wet	Not Develope d	Feasible	Yes -23-02- 2021	NO	NO	NO
125	Mitraun	28° 36' 16.394" N 76° 56' 43.180" E	South West	Mitraun	DMD-II Sh.Manish Gupta(EE) 9911303857	Natural	0.00501	(g) 304/3(0-4)	NA	DDA	No Water Body at site Enchroched	N/A	N/A	Yes 23-02- 2021	NO	NO	NO
126	Mitraun	28° 36' 4.129" N 76° 56' 32.195" E	South West	Mitraun	DMD-II Sh.Manish Gupta(EE) 9911303857	Natural	0.00627	(h) 94/26(0-5)	NA	DDA	No Water Body at site	N/A	N/A	Yes 23-02- 2021	NO	NO	NO
127	Mitraun	28° 36' 12.734" N 76° 56' 48.139" E	South West	Mitraun	DMD-II Sh.Manish Gupta(EE) 9911303857	Natural	0.00627	(i) 65/26(0-5)	NA	DDA	No Water Body at site	N/A	N/A		NO	NO	NO
128	Paprawat	28° 35' 18.880" N 76° 58' 34.728" E	South West	Paprawat	DMD-II Sh.Manish Gupta(EE) 9911303857	Natural	0.0062	142(0-5)	NA	DDA			Feasible	Yes 30-12- 2020	Yes	NO	NO

129	Paprawat	28° 35' 29.453" N 76° 58' 45.888" E	South West	Paprawat	DMD-II Sh.Manish Gupta(EE) 9911303857	Natural	0.28	192(2-10)	NA	DDA	No Water Body at site School			Yes 30-12- 2020	Yes	NO	NO
130	Pindwala Kalan	28° 34' 2.465" N 76° 57' 54.813" E	South West	Pindwala Kalan	DMD-II Sh.Manish Gupta(EE) 9911303857	Natural	2.595	57(19-4)	NA	DDA	Dry	Not Develope d	Feasible	Yes 11-11- 2020	NO	NO	No
131	Pindwala Kalan	28° 34' 3.395" N 76° 57' 45.173" E	South West	Pindwala Kalan	DMD-II Sh.Manish Gupta(EE) 9911303857	Natural	2.35	68(17-6)	NA	DDA	Dry	Not Develope d	Feasible	Yes 21-12- 2020	NO	NO	No
132	Pindwala Kalan	28° 33' 44.642" N 76° 57' 18.288" E	South West	Pindwala Kalan	DMD-II Sh.Manish Gupta(EE) 9911303857	Natural	3.503	73(26-19)	NA	DDA	Dry	Not Develope d	Feasible	Yes 21-12- 2020	NO	NO	No
133	Pindwala Khurd	28° 33' 14.921" N 76° 57' 52.540" E	South West	Pindwala Khurd	DMD-II Sh.Manish Gupta(EE) 9911303857	Natural	0.555	31/4(4-15)	NA	DDA				Yes 30-09- 2020	NO	NO	N/A
134	Pindwala Khurd	28° 33' 12.319" N 76° 57' 50.060" E	South West	Pindwala Khurd	DMD-II Sh.Manish Gupta(EE) 9911303857	Natural	0.602	31/8(4-5)	NA	DDA				Yes 30-09- 2020	NO	NO	N/A

135	Pindwala Khurd	28° 33' 7.145" N 76° 57' 30.539" E	South West	Pindwala Khurd	DMD-II Sh.Manish Gupta(EE) 9911303857	Natural	0.56	33/25/1(4-19)	NA	DDA				Yes 30-09-2020	NO	NO	N/A
136	Pindwala Khurd	28° 33' 31.816" N 76° 57' 43.359" E	South West	Pindwala Khurd	DMD-II Sh.Manish Gupta(EE) 9911303857	Natural	0.133	44(1-0)	NA	DDA		Feasible	Yes 22-12-2020	NO	NO	No B/Wall Exist	
137	Pindwala Khurd	28° 33' 27.923" N 76° 57' 48.855" E	South West	Pindwala Khurd	DMD-II Sh.Manish Gupta(EE) 9911303857	Natural	0.816	46(6-10)	NA	DDA		Feasible	Yes 22-12-2020	NO	NO	No B/Wall Exist	
138	Pindwala Khurd	76°58'16.32"E / 28°34'4.27"N	South West	Pindwala Khurd	DMD-II Sh.Manish Gupta(EE) 9911303857	Natural	0.16	32/2(1-2)	NA	DDA		Feasible	Yes 30-09-2020	NO	NO	No B/Wall Exist	

139	Rewla Khan Pur	28° 34' 3.188" N 76° 59' 14.883" E	South West	Rewla Khan Pur	DMD-II Sh.Manish Gupta(EE) 9911303857	Natural	1.6294	(a)77(12-8)	NA	DDA			Feasible	Yes 24-09-2020	Yes	NO	No B/Wall Exist
140	Rewla Khan Pur	28° 34' 12.807" N 76° 59' 21.249" E	South West	Rewla Khan Pur	DMD-II Sh.Manish Gupta(EE) 9911303857	Natural	0.956	(b)76(07-15)	NA	DDA			Feasible	Yes 24-09-2020	Yes	NO	Damaged B/Wall
141	Rewla Khan Pur	28° 34' 30.247" N 76° 59' 11.132" E	South West	Rewla Khan Pur	DMD-II Sh.Manish Gupta(EE) 9911303857	Natural	2.046	(c)74(15-3)	NA	DDA				Yes 24-09-2020	Yes	NO	
142	Rewla Khan Pur	28° 33' 48.438" N 76° 58' 34.082" E	South West	Rewla Khan Pur	DMD-II Sh.Manish Gupta(EE) 9911303857	Natural	0.556	(d)80(4-16)	NA	DDA				Yes 24-09-2020	Yes	NO	
143	Rewla Khan Pur	28° 33' 58.174" N 76° 58' 54.509" E	South West	Rewla Khan Pur	DMD-II Sh.Manish Gupta(EE) 9911303857	Natural	0.775	(f)98(5-8)	NA	DDA			Feasible	Yes 24-09-2020	Yes	NO	Damaged B/Wall
144	Rewla Khan Pur	28° 34' 14.987" N 76° 59' 40.565" E	South West	Rewla Khan Pur	DMD-II Sh.Manish Gupta(EE)	Natural	0.552	(g)23/27(4-13)	NA	DDA				Yes 24-09-2020	Yes	NO	

145	Rewla Khan Pur	28° 33' 47.444" N 76° 58' 56.630" E	South West	Rewla Khan Pur	DMD-II Sh.Manish Gupta(EE) 9911303857	Natural	1.48	46/29(11-12)	NA	DDA			Feasible	Yes 24-09-2020	Yes	NO	No B/Wall Exist
146	Rewla Khan Pur	28° 33' 32.143" N 76° 58' 35.618" E	South West	Rewla Khan Pur	DMD-II Sh.Manish Gupta(EE) 9911303857	Natural	0.14	61/10(11-12)	NA	DDA			Feasible	Yes 24-09-2020	Yes	NO	Damaged B/Wall
147	Samaspur Khalsa	28° 35' 9.170" N 76° 54' 28.633" E	South West	Samaspur Khalsa	DMD-II Sh.Manish Gupta(EE) 9911303857	Natural	0.735	17/28(5-5)	NA	DDA	Wet/Patially enchroched /MCD Barat Ghar	Not Develope d	Feasible	Yes 11-12-2019	NO	NO	No
148	Samaspur Khalsa	28° 34' 52.258" N 76° 54' 2.808" E	South West	Samaspur Khalsa	DMD-II Sh.Manish Gupta(EE) 9911303857	Natural	0.956	36/30(7-15)	NA	DDA	Wet	Not Develope d	Feasible	Yes 11-12-2019	NO	NO	Damaged B/Wall Exist

149	Sarangpur	28° 32' 35.434" N 76° 53' 18.742" E	South West	Sarangpur	DMD-II Sh.Manish Gupta(EE) 9911303857	Natural	1.091	71(8-16)	NA	DDA	Wet	Not Develope d	Feasible	Yes 26-11- 2019	Yes	NO	No
150	Surehera	28° 36' 20.189" N 76° 55' 31.683" E	South West	Surehera	DMD-II Sh.Manish Gupta(EE) 9911303857	Natural	6.841	15/1/2(51-14)	NA	DDA	Wet	Not Develope d	Feasible	Yes 28-11- 2019	NO	NO	No
151	Surehera	28° 35' 42.199" N 76° 56' 21.988" E	South West	Surehera	DMD-II Sh.Manish Gupta(EE) 9911303857	Natural	1.806	40/1/2(13-5)	NA	DDA	Dry	Not Develope d	Feasible	Yes 28-11- 2019	NO	NO	Damaged B/Wall
152	Surehera	28° 35' 49.345" N 76° 56' 35.381" E	South West	Surehera	DMD-II Sh.Manish Gupta(EE) 9911303857	Natural	0.976	42/12/1(7-3)	NA	DDA	Dry	Not Develope d	Feasible	Yes 28-11- 2019	NO	NO	Damaged B/Wall

153	Ujwa	28° 34' 18.039" N 76° 54' 14.180" E	South West	Ujwa	DMD-II Sh.Manish Gupta(EE) 9911303857	Natural	3.097	(a) 98(23-15)	NA	DDA	Wet	Not Develope d	Feasible	Yes 10-11- 2020	NO	NO	No
154	Ujwa	28° 34' 11.652" N 76° 54' 6.449" E	South West	Ujwa	DMD-II Sh.Manish Gupta(EE) 9911303857	Natural	0.549	(b)103(4-11)	NA	DDA	Wet	Not Develope d	Feasible	Yes 10-11- 2020	NO	NO	No
155	Ujwa	28° 33' 55.572" N 76° 54' 16.637" E	South West	Ujwa	DMD-II Sh.Manish Gupta(EE) 9911303857	Natural	1.22	(c) 105(9-12)	NA	DDA	Wet	Not Develope d	Feasible	Yes 10-11- 2020	NO	NO	Damaged B/Wall

156	Ujwa	28° 33' 50.110" N 76° 54' 40.148" E	South West	Ujwa	DMD-II Sh.Manish Gupta(EI) 9911303857	Natural	0.802	(d) 107(6-0)	NA	DDA	Wet	Not Develope d	Feasible	Yes 10-11- 2020	NO	NO	No
157	Ujwa	28° 33' 39.215" N 76° 54' 40.731" E	South West	Ujwa	DMD-II Sh.Manish Gupta(EI) 9911303857	Natural	0.535	(e) 109(4-0)	NA	DDA	Wet	Not Develope d	Feasible	Yes 10-11- 2020	NO	NO	No
158	Ujwa	28° 34' 5.321" N 76° 54' 26.865" E	South West	Ujwa	DMD-II Sh.Manish Gupta(EI) 9911303857	Natural	1.204	(f) 113(9-0)	NA	DDA	Dry	Not Develope d	Feasible	Yes 10-11- 2020	NO	NO	No
159	Ujwa	28° 33' 32.398" N 76° 54' 56.726" E	South West	Ujwa	DMD-II Sh.Manish Gupta(EI) 9911303857	Natural	0.417	(g) 123(3-12)	NA	DDA	Wet	Not Develope d	Feasible	Yes 10-11- 2020	NO	NO	Damaged B/Wall

160	Ujwa	28° 33' 45.445" N 76° 55' 18.035" E	South West	Ujwa	DMD-II Sh.Manish Gupta(EE) 9911303857	Natural	2.699	(h) 126(20-18)	NA	DDA	Wet	Not Develope d	Feasible	Yes 10-11- 2020	NO	NO	No
161	Ujwa	28° 34' 0.328" N 76° 55' 27.231" E	South West	Ujwa	DMD-II Sh.Manish Gupta(EE) 9911303857	Natural	2.194	(i) 129(16-4)	NA	DDA	Dry	Not Develope d	Feasible	Yes 10-11- 2020	NO	NO	No
162	Hiran Kudna	28° 40' 21.180" N 76° 59' 45.392" E	West	Hiran Kudna	DMD-II Sh.Manish Gupta(EE) 9911303857	Natural	1.49	(d)134(11-16)	NA	DDA	Wet	Not Develope d	Feasible	Yes 06-10- 2020	NO	NO	Damaged B/Wall
163	Hiran Kudna	28° 40' 34.904" N 76° 59' 42.540" E	West	Hiran Kudna	DMD-II Sh.Manish Gupta(EE) 9911303857	Natural	0.481	(e)82/2(03-06)	NA	DDA	Dry	Not Develope d	Feasible	Yes 06-10- 2020	NO	NO	No

164	Hiran Kudna	28° 40' 29.104" N 76° 59' 58.829" E	West	Hiran Kudna	DMD-II Sh.Manish Gupta(EE) 9911303857	Natural	2.153	(f)415(16-10)	NA	DDA	Wet	Not Develope d	Feasible	Yes 06-10- 2020	NO	NO	Damaged B/Wall
165	Hiran Kudna		West	Hiran Kudna	DMD-II Sh.Manish Gupta(EE) 9911303857	Natural	2.207	(g)564(16-05)	NA	DDA			N/A	Yes 06-10- 2020	NO	NO	
166	Neelwal	28° 40' 3.239" N 76° 58' 32.680" E	West	Neelwal	DMD-II Sh.Manish Gupta(EE) 9911303857	Natural	1.895	(a)55(14-17)	NA	DDA			Feasible	Yes 16-09- 2022	Yes	NO	Damaged B/Wall
167	Tikari Kalan	28° 41' 52.985" N 76° 58' 7.134" E	West	Tikari Kalan	DMD-II Sh.Manish Gupta(EE) 9911303857	Natural	0.749	(a)478min (5-6)	NA	DDA			Feasible	Yes 25-01- 2021	Only Water Body TSS is done.	NO	
168	Tikari Kalan	28° 41' 15.494" N 76° 58' 29.886" E	West	Tikari Kalan	DMD-II Sh.Manish Gupta(EE) 9911303857	Natural	1.431	(b)480min(10- 7)	NA	DDA			Feasible	Yes 25-01- 2021	Only Water Body TSS is done.	NO	Damaged B/Wall
169	Tikari Kalan	28° 41' 1.957" N 76° 58' 17.542" E	West	Tikari Kalan	DMD-II Sh.Manish Gupta(EE) 9911303857	Natural	0.2809	(c)225min(0- 1),226(2-0)total area(2-1)	NA	DDA				Yes 25-01- 2021	Only Water Body TSS is done.	NO	

170	Tikari Kalan	28° 40' 58.968" N 76° 58' 25.011" E	West	Tikari Kalan	DMD-II Sh.Manish Gupta(EI) 9911303857	Natural	0.54	(d)481(04-01)	NA	DDA				Yes 25-01-2021	Only Water Body TSS is done.	NO	
171	Tikari Kalan	28° 40' 53.333" N 76° 58' 12.310" E	West	Tikari Kalan	DMD-II Sh.Manish Gupta(EI) 9911303857	Natural	1.284	(e)485(9-3)	NA	DDA				Yes 25-01-2021	Only Water Body TSS is done.	NO	
172	Tikari Kalan	28° 40' 48.624" N 76° 57' 58.886" E	West	Tikari Kalan	DMD-II Sh.Manish Gupta(EI) 9911303857	Natural	0.825	(f)484min(06-14-1/2) 1213(0-3)	NA	DDA		Feasible	Yes 25-01-2021	Only Water Body TSS is done.	NO	Damaged B/Wall	
173	Tikari Kalan	28° 41' 3.402" N 76° 58' 5.420" E	West	Tikari Kalan	DMD-II Sh.Manish Gupta(EI) 9911303857	Natural	2.635	(g)482min(19-7-1/2)	NA	DDA		Feasible	Yes 25-01-2021	Only Water Body TSS is done.	NO	No	

174	Tikari Kalan	28° 40' 33.556" N 76° 57' 45.055" E	West	Tikari Kalan	DMD-II Sh.Manish Gupta(EE) 9911303857	Natural	1.353	(h)487/3min(10-12)	NA	DDA			Feasible	Yes 25-01-2021	Only Water Body TSS is done.	NO	No
175	Tikari Kalan	28° 40' 46.830" N 76° 59' 1.594" E	West	Tikari Kalan	DMD-II Sh.Manish Gupta(EE) 9911303857	Natural	0.556	(i)486(04-16)	NA	DDA			Feasible	Yes 25-01-2021	Only Water Body TSS is done.	NO	Damaged B/Wall
176	Rewla Khan Pur	28° 33' 54.521" N 76° 58' 41.417" E	South West	Rewla Khan Pur	DMD-II Sh.Manish Gupta(EE) 9911303857	Natural	0.441	(e)81(3-3)	NA	DDA			Feasible	Yes 21-12-2019	Yes	NO	No

177	Surehera	28° 36' 6.834" N 76° 55' 57.216" E	South West	Surehera	DMD-II Sh.Manish Gupta(EE) 9911303857	Natural	0.422	28/23(3-16)	NA	DDA	Dry	Not Develope d	Feasible	Yes 28-11- 2019	NO	NO	No
178	Surehera	28° 36' 43.827" N 76° 56' 14.076" E	South West	Surehera	DMD-II Sh.Manish Gupta(EE) 9911303857	Natural	2.292	38/23(17-14)	NA	DDA	No water Body At site	N/A	N/A	Yes 28-11- 2019	NO	NO	No
179	Tikari Kalan	28° 40' 30.030" N 76° 58' 46.457" E	West	Tikari Kalan	DMD-II Sh.Manish Gupta(EE) 9911303857	Natural	0.286	(j)488(2-14)	NA	DDA				Yes 30-12- 2019	Only Water Body TSS is done.	NO	
180	Chawala	77° 0'16.55"E / 28°33'54.23"N	South West	Chawala	DMD-II Sh.Manish Gupta(EE) 9911303857	Natural	1.62	215 (12-8)	NA	DDA	Wet	Not Develope d	Feasible	Yes 16-11- 2020	NO	NO	No
181	Daulat pur	28° 32' 36.316" N 76° 57' 19.787" E	South West	Daulat pur	DMD-II Sh.Manish Gupta(EE) 9911303857	Natural	0.81	61(06-12)	NA	DDA	Dry	Not Develope d	Feasible	Yes 29-12- 2020	NO	NO	No

182	Mitraun	28° 36' 26.715" N 76° 57' 0.341" E	South West	Mitraun	DMD-II Sh.Manish Gupta(EI) 9911303857	Natural	1.0903	(a) 188(8-15)	NA	DDA	Dry	Not Develope d	Feasible	Yes 23-02- 2021	NO	NO	No
183	Samaspur Khalsa	28° 34' 48.653" N 76° 54' 20.154" E	South West	Samaspur Khalsa	DMD-II Sh.Manish Gupta(EI) 9911303857	Natural	2.022		NA	DDA	Dry	Not Develope d	Feasible	Yes 11-12- 2019	NO	NO	No
184	Tajpur Khurd	28° 34' 36.922" N 77° 0' 47.185" E	South West	Tajpur Khurd	DMD-II Sh.Manish Gupta(EI) 9911303857	Natural	2.556	33(18-16), 34(0- 15) total area (19-11)	NA	DDA			Feasible	Yes 20-12- 2019	NO	NO	No
185	Neelwal	28° 40' 5.277" N 76° 58' 47.638" E	West	Neelwal	DMD-II Sh.Manish Gupta(EI) 9911303857	Natural	1.084	(b)86(08-11)	NA	DDA			Feasible	Yes 7-12- 2019	Yes	NO	No

186	Kakrola F/04	28° 36' 51.480" N 77° 1' 56.404" E	South West	Kakrola	EE/DPD-5	0.24	14/20/2(1-8)		DDA	There is no water, village is urbanized, As per revenue record year 2003-04, Khasra No.14/20/2(1-8), Johad exists.	Non Feasible	No	N/A	N/A	N/A
187	Khera Dabar	28° 34' 59.040" N 76° 56' 6.616" E	South West	Khera Dabar	DMD-II Sh.Manish Gupta(EE) 9911303857	0.0025	315(0-2)		DDA	No water body at site. Area is heavily built-up.	Non Feasible	Yes	No	No	No
188	Mitraun	28° 36' 24.371" N 76° 56' 36.700" E	South West	Mitraun	DMD-II Sh.Manish Gupta(EE) 9911303857	0.00627	(f) 250/1(0-5)		DDA	No water body at site. Area is heavily built-up.	Non Feasible	Yes	No	No	No
189	Malikpur Zer Nazafgarh		South West	Malikpur Zer Nazafgarh	DMD-II Sh.Manish Gupta(EE) 9911303857		11//23 (4-16)	I & FC	DDA		Feasible	Yes	Yes	No	No
190	Hiran Kudna		West	Hiran Kudna	DMD-II Sh.Manish Gupta(EE) 9911303857	0.267	(c)184/1 (02-00)	I & FC	DDA	Coordinates not available	Feasible	Yes	No	No	No
191	Neelwal	28.673265 76.986083	South West	Neelwal	DMD-II Sh.Manish Gupta(EE) 9911303857		184 (2-0)	I & FC	DDA	Khasra no Handed over in Min(0-17)&(0-1)	Feasible	Yes	Yes	No	No
192	Tajpur Khurd	28° 34' 36.922" N 77° 0' 47.185" E	South West	Tajpur Khurd	DMD-II Sh.Manish Gupta(EE) 9911303857	2.556	33(18-16), 34(0-15) total area (19-11)	MoU	DDA		Feasible	Yes	Yes	No	No
193	Bindapur	28° 36' 39.304" N 77° 4' 6.710" E	South West	Bindapur	EE/DPD-5	0.77	(b)470(5-8)		DDA	Location exist with in Bindapur, A-block surrounding area is covered with residential flats of DDA cannot be revived.	Non Feasible	No	N/A	N/A	N/A
194	Bindapur	28° 36' 38.111" N 77° 4' 7.074" E	South West	Bindapur	EE/DPD-5	0.72	(c) 471(5-4)		DDA	Location exist on the road of Bindapur village cannot be revived.	Non Feasible	No	N/A	N/A	N/A
195	Bindapur	28° 36' 41.899" N 77° 4' 25.277" E	South West	Bindapur		1.628	605(12-17)		DDA	Developed	Feasible				
196	Kakrola F/05	28° 35' 37.428" N 77° 1' 34.765" E	South West	Kakrola	EE/DPD-5	2.28	175(17-10)		DDA	Residential area	Non Feasible	No	N/A	N/A	N/A
197	Kakrola F/08	28°35'38.0"N 77°04'38.7"E	South West	Kakrola		0.294	156min(2-2)		DDA	Duplicate with palam water body F/06, mentioned at serial no. 835 wetland list	Non Feasible	No	N/A	N/A	N/A

198	Nawada F/03	28° 37' 53.234" N 77° 1' 40.768" E	South West	Nawada	EE/DPD-1	0.615	330(4-6)	DDA	The site has been inspected by Engg. & LM wing and it has been found that multisotrey building is constructed at said location and no water body found at the site.	Non Feasible	No	N/A	N/A	N/A
199	Pochan Pur F/02	28° 33' 41.199" N 77° 2' 41.840" E	South West	Pochan Pur	EE/DPD-5	0.824	36(6-16)	DDA	Location exist with in MCD park of Pochanpur village cannot be revived.	Non Feasible	No	N/A	N/A	N/A
200	Pochan Pur F/05	28° 33' 44.418" N 77° 2' 49.078" E	South West	Pochan Pur	EE/DPD-5	8.31	32(62-12)	DDA	Location exist on the internal road of Pochanpur village cannot be revived.	Non Feasible	No	N/A	N/A	N/A
201	Shahbad Mohd.Pur F/02	28° 33' 40.951" N 77° 3' 23.254" E	New Delhi	Shahbad Mohd.Pur		1.621	1/42(12-12)	DDA	As per water body co-ordinate there exist a road (M.P. Road No. 226 (at the location)	Non Feasible	No	N/A	N/A	N/A
202	Nasirpur F/04	28° 36' 1.089" N 77° 5' 54.223" E	South West	Nasirpur	EE/DPD-2	0.0012	302(0-1)	DDA	Not traceable park and MCD school was found at this location.	Non Feasible	N/A	N/A	N/A	N/A
203	Pochan Pur F/03	28° 33' 34.548" N 77° 2' 39.193" E	South West	Pochan Pur	Horticulture, Dwarka, DDA	1.4903	35(11-14)	DDA	Beautyfication of park by DDA	Feasible	DDA Land	N/A	N/A	N/A
204	Pochan Pur F/04	28° 33' 28.850" N 77° 2' 47.748" E	South West	Pochan Pur	Horticulture, Dwarka, DDA	1.494	26/26(11-17)	DDA		Feasible	DDA Land	N/A	N/A	N/A
205	Kakrola F/02	28° 36' 35.404" N 77° 1' 10.181" E 28° 36.584" N 77° 01.206" E	South West	Kakrola	Horticulture, Dwarka, DDA	1.22	184(0-15),192(8-17), total=(9-12)	DDA	Developed	Feasible	DDA Land	N/A	N/A	N/A
206	Kakrola F/03	28° 36' 17.838" N 77° 1' 4.141" E 28° 36.320" N 77° 01.079" E	South West	Kakrola	Horticulture, Dwarka, DDA	2.15	194(15-4)195/41(1-9) total=(16-1)	DDA	Developed	Feasible	DDA Land	N/A	N/A	N/A
207	Kakrola F/06	28° 35' 39.873" N 77° 0' 57.007" E	South West	Kakrola	Horticulture, Dwarka, DDA	2.82	122(21-12)	DDA	Dry johad and encroached and village is urbanized	Feasible	DDA Land	N/A	N/A	N/A
208	Kakrola F/07	28° 35' 47.398" N 77° 1' 22.086" E	South West	Kakrola	Horticulture, Dwarka, DDA	2.69	123(20-15)	DDA		Feasible	DDA Land	N/A	N/A	N/A
209	Ambarhai F/05	28° 34.950" N 77° 02.860" E	South West	Ambarhai	Horticulture, Dwarka, DDA	0.556	14/11 min (4-16)	DDA	Exist in DDA Park	Feasible	DDA Land	N/A	N/A	N/A
210	Tikari Kalan	28°41'10.1"N 76°58'04.7"E	West	Tikari Kalan	DMD-II Sh.Manish Gupta(EE) 9911303857	0.00125	(k)563(0-1)	DDA	No water body found/ encroached (Old built-up)	Non Feasible	Yes	Yes	No	No
211	Tikari Kalan	28°41'090"N 76°58'20.7"E	West	Tikari Kalan	DMD-II Sh.Manish Gupta(EE) 9911303857	0.00125	(l)772(0-1)	DDA	No water body found/ encroached (Old built-up)	Non Feasible	Yes	Yes	No	No
212	Tikari Kalan	28°40'49.5"N 76°58'10.5"E	West	Tikari Kalan	DMD-II Sh.Manish Gupta(EE) 9911303857	0.00125	(m)927(0-1)	DDA	No water body found/ encroached (Old built-up)	Non Feasible	Yes	Yes	No	No

Extracted water bodies may Pertain to other Zones

1	Badarpur		Central	Badarpur majra								Non-traceable	
2	Malikpur Kohi		New Delhi	Malikpur Kohi	1.225	(a) 11/23(4-	DDA					Non Feasible	Duplicate
3	Malikpur Kohi		New Delhi	Malikpur Kohi	0.55	(b) 42/9/2(4-13)	DDA					Non Feasible	Duplicate
4	Malikpur Kohi		New Delhi	Malikpur Kohi	0.682	(c) 71 (5-1)	DDA					Non Feasible	Duplicate
5	Malikpur Kohi		New Delhi	Malikpur Kohi	2.555	(d) 58(19-1)	DDA					Non Feasible	Duplicate
6	Malikpur Kohi		New Delhi	Malikpur Kohi	0.0015	(e) 81(0-12)	DDA					Non Feasible	Duplicate
7	Nangal Raya	28° 36' 16.614" N	New Delhi	Nangal Raya	0.949	372(7-10)	DDA					Non Feasible	Built-up with built-up
8	Sahupura	28° 34.280" N 77°	South West	Sahupura	0.425	17/2 (3-18)	DDA					Non Feasible	For water

Not Handed over to DDA by GNCTD or Pertain to other Departments

1	Jharoda Kalan	28° 39' 29.799" N	South West	Jharoda Kalan		91/22(11-9)	DDA					As per revenue	over to DDA
2	Khar Khari	28.56044443	South West	Khar Khari rond		Kh. No. 97/15	DDA					As per the	over to DDA
3	Posangipur	28° 37' 33.735" N	New Delhi	Posangipur		358(2-2)	DDA					As per the	revenue
4	Rewla Khan	28° 34' 30.046" N	South West	Rewla Khan Pur		75/36/1 & 2/4	DDA					As reported by	over to DDA
5	Roshanpura	28° 36' 31.975" N	South West	Roshanpura		506(3-0)	DDA					As per revenue	over to DDA
6	Hiran Kudna	28° 40' 16.273" N	West	Hiran Kudna		(a)534,535 (12-13)	DDA	Does not Pertain				Please find	over to DDA
7	Surehera		South West	Surehera		35//23	DDA	DMD-2				Feasible	over to DDA
8	Paprawat	28° 35' 20.017" N	South West	Paprawat	0.588	146(4-4)	DDA	DMD-2				Feasible	over to DDA
9	Paprawat	28° 35' 10.960" N	South West	Paprawat	0.5217	180(3-9)	DDA	DMD-2				Feasible	over to DDA
10	Paprawat	28° 35' 5.493" N	South West	Paprawat	2.16	181(16-15)	DDA	DMD-2				Feasible	over to DDA
11	Paprawat	28° 34' 59.476" N	South West	Paprawat	0.817	182(6-11)	DDA	DMD-2				Feasible	over to DDA
12	Paprawat	28° 34' 46.416" N	South West	Paprawat	3.023	183(22-6)	DDA	DMD-2				Feasible	over to DDA
13	Asalatpur	28° 32' 46.752" N	South West	Asalatpur Khawad	0.955	6/2&15/2 (7-14)	DDA	DMD-2				Feasible	over to DDA
14	Darya pur	28° 33' 19.424" N	South West	Darya pur Khurd	0.387	6/26(2-9)	DDA	DMD-2				Feasible	over to DDA
15	Darya pur	28° 33' 0.483" N	South West	Darya pur Khurd	3.19	321(23-9)	DDA	DMD-2				Feasible	over to DDA
16	Darya pur	28° 33' 21.617" N	South West	Darya pur Khurd	0.56	7/16/1(4-2)	DDA	DMD-2				Feasible	over to DDA
17	Hiran Kudna	28° 40' 16.405" N	West	Hiran Kudna	1.43	(b)56/2(10-7)	DDA	DMD-2				Feasible	over to DDA
18	Nasirpur F/05	28° 35' 36.296" N	South West	Nasirpur	0.0022	724/379(0-18)	DDA					Non Feasible	Under the coordinate
19	Shahbad	28° 33' 28.729" N	New Delhi	Shahbad Mohd.Pur		1/208	DDA					Non Feasible	Area covered coordinate
20	Luharheri	28° 36' 0.109" N	South West	Luharheri	0.41	4/26(3-11)	DDA	DPD-2	It pertains to			Feasible	Pertain to ASI
21	Naraina F/66	28°37'13.58"N 77°	New Delhi	Naraina				Does not				This area is	under the

Status of water bodies of Rohini Zone

S. No.	Wetland Name	Geographical Location (Lat-Long of the Water body)	District (s) in which the water body located	Village	Division Name/contact name with Designation (Mob.No.)	Wetlands SubType (Natural/ Human made)	Size of the water body in (ha)	Khasra No/Areas (Bigha-Biswa)	Whether falls within category of regulated wetland as per wetland rule	Land ownership	Status of Waterbody at Site	Developed or Not	Feasible or Not Feasible	Wheather Gram Sabha Land or Not. If Yes then Date of Handing /Taking over from GNCTD	If Gram Sabha land TSS done or Not	TSS verification done by LM. Yes or Not	If TSS Verification done by LM. Boundary wall/Demarcation done at site Yes or No
1	Bajitpur Thakran	28° 48' 14.731" N 76° 59' 49.255" E	North	Bajitpur Thakran	RMD-8/ RCC-3 Sh. Chhanveer Mob.: 9990738731 / RCC-3 Sh. Chhanveer Mob.: 9990738731	Natural	1.22	(a)22/4 (04-16) 5(04-16) Total-(09-12)	N/A	DDA	Developed	Developed	Feasible/ Wet	Gram Sabha	Yes	NO	Demarcation and Boudary wall will be done after verification of TSS
2	Bajitpur Thakran	28° 48' 2.937" N 76° 59' 52.962" E	North	Bajitpur Thakran		Natural	0.68	(b)30/9/1 (02-06) 10(3-08) Total-(05-14)	N/A	DDA	Developed	Developed, boudry wall exist	Feasible/ Wet	Gram Sabha	Yes	NO	Demarcation and Boudary wall will be done after verification of TSS
3	Bajitpur Thakran	28° 48' 29.242" N 76° 59' 57.274" E 28°80'81.82"N 76°99'88.32"E	North	Bajitpur Thakran		Natural	0.42	(c) 8//17 (03-18)	N/A	DDA	Work is carried out by I&FC	Work is carried out by I&FC		Gram Sabha	Yes	NO	Demarcation and Boudary wall will be done after verification of TSS

4	Bajitpur Thakran	28°78'46.45"N 77°00'18.05"E	North	Bajitpur Thakran		Natural	0.4	18 (4-6) Total- 08-14 (Area 0.400 Ha)	N/A	DDA	Work is carried out by I&FC	Work is carried out by I&FC	Feasible/ Wet	Gram Sabha	Yes	NO	Demarcation and Boundary wall will be done after verification of TSS
5	Bajitpur Thakran	28° 47' 3.985" N 77° 0' 6.741" E	North	Bajitpur Thakran		Natural	0.55	(d)76//8 (04-14)	N/A	DDA	Partially developed	Partially developed	Feasible/ Dry-Now wet	Gram Sabha	Yes	NO	NA
6	Barwala	28° 45' 49.907" N 77° 3' 41.481" E	North	Barwala	RPD-2/ RCC-3 Mohit Parashar, 9971154443	Natural	3.55	(a)87//4 (26-6)	N/A	DDA	Undeveloped	Undeveloped	Wet	Gram Sabha	Yes	NO	Demarcation and Boundary wall will be done after verification of TSS
7	Barwala	28° 45' 50.555" N 77° 3' 45.737" E	North	Barwala		Natural	1.08	(b) 87//6 (08-10)	N/A	DDA	Undeveloped	Undeveloped	Wet	Gram Sabha	Yes	NO	Demarcation and Boundary wall will be done after verification of TSS
8	Barwala	28° 45' 33.227" N 77° 3' 56.335" E	North	Barwala		Natural	0.28	(c)27//10/1 (02-08) Alternate NEW KH. No. 28/15 (2-12).	N/A	DDA	Undeveloped	Undeveloped	Dry	Gram Sabha	Yes	NO	Demarcation and Boundary wall will be done after verification of TSS
9	Barwala	28° 45' 30.669" N 77° 3' 48.361" E	North	Barwala	RPD-3, Mohit Parashar, 9971154443 / RCC-3 Mohit Parashar, 9971154443	Natural	0.82	(d)28//13 (02-15) & (e) 28//18 (04-03) total area (6-18)	N/A	DDA	Undeveloped	Undeveloped	Feasible/ Wet	Gram Sabha	Yes	NO	Demarcation and Boundary wall will be done after verification of TSS

10	Barwala	28° 45' 20.524" N 77° 4' 9.796" E	North	Barwala		Natural	0.401	(f)35//12 (03-00)	N/A	DDA	Undeveloped	Undeveloped	Feasible/ Wet	Gram Sabha	Yes	NO	Demarcation and Boudary wall will be done after verification of TSS
11	Barwala	28° 45' 6.827" N 77° 3' 43.297" E	North	Barwala		Natural	3.55	(g)82 (26-06)	N/A	DDA	Undeveloped	Undeveloped	Not Feasible due to Built up Govt. School	Gram Sabha	Yes	NO	Demarcation and Boudary wall will be done after verification of TSS
12	Bawana	28° 47' 58.134" N 77° 2' 10.662" E	North	Bawana	RMD-8/ RCC-3 Sh. Chhanveer Mob.: 9990738731 / RCC-3 Sh. Chhanveer Mob.: 9990738731	Natural	1.48	(a)202/2 (11-10)	N/A	DDA	undeveloped	undeveloped	Feasible/ Dry- Water body cannot be revived.	Gram Sabha	Yes	NO	Demarcation and Boudary wall will be done after verification of TSS
13	Bawana	28° 48' 26.702" N 77° 1' 47.967" E	North	Bawana		Natural	1.21	(b)74/18 (04-16) 23 (04-14) Total area - 9-10	N/A	DDA	Developed	Developed but detrarited condition	Feasible/ Dry- Now wet	Gram Sabha	Yes	NO	Demarcation and Boudary wall will be done after verification of TSS
14	Bawana	28° 47' 55.690" N 77° 1' 39.772" E	North	Bawana		Natural	0.55	(c)108/25 (04-16)	N/A	DDA	Developed	Developed	Feasible/ Dry- Now wet	Gram Sabha	Yes	NO	Demarcation and Boudary wall will be done after verification of TSS
15	Bawana	28° 48' 10.970" N 77° 2' 4.504" E	North	Bawana		Natural	0.97	(d) 203(07-03)	N/A	DDA	Developed	Developed	Feasible/ Dry- Now wet	Gram Sabha	Yes	NO	Demarcation and Boudary wall will be done after verification of TSS

16	Bawana	28° 47' 53.441" N 77° 2' 27.185" E	North	Bawana		0.42	(e)130/4min (03-16)	N/A	DDA	Developed	Developed	Feasible/ Wet	Gram Sabha	Yes	NO	Demarcation and Boudary wall will be done after verification of TSS
17	Bawana	28° 47' 24.520" N 77° 1' 41.238" E	North	Bawana		0.14	(f)161/1 (01-12)	N/A	DDA	undeveloped	undeveloped	Feasible/ Dry-Water body cannot be revived.	Gram Sabha	Yes	NO	Demarcation and Boudary wall will be done after verification of TSS
18	Bawana	28° 47' 48.393" N 77° 1' 45.376" E	North	Bawana		0.28	(g) 205 (02-11)	N/A	DDA	built up area, Community Center	built up area, Community Center	Not Feasible due to Multi Purpose Community Centre (MPCC).	Gram Sabha	Yes	NO	Demarcation and Boudary wall will be done after verification of TSS
19	Bawana	28° 47' 38.508" N 77° 2' 9.957" E	North	Bawana			(h) 206	N/A	DDA	Vancant land exist, demarcation not done	Vancant land exist, demarcation not done	Feasible/ Wet	Gram Sabha	Yes	NO	Demarcation and Boudary wall will be done after verification of TSS
20	Bawana	28° 47' 39.391" N 77° 2' 9.218" E	North	Bawana		1.22	(i)206/1min (09-17)	N/A	DDA	Undeveloped	Undeveloped	Feasible/ Dry-No water body exists at site. Land allotted to NDPL.	Gram Sabha	Yes	NO	Demarcation and Boudary wall will be done after verification of TSS
21	Daryapur kalan	28° 49' 4.828" N 77° 0' 48.866" E	North	Daryapur kalan	RMD-8/ RCC-3 Sh. Chhanveer Mob.: 9990738731 / RCC-3 Sh. Chhanveer Mob.	2.56	(a) 107(19-17)	N/A	DDA	Developed	Developed	Feasible/ Wet	Gram Sabha	Yes	NO	Demarcation and Boudary wall will be done after verification of TSS

22	Daryapur kalan	28° 48' 46.288" N 77° 0' 45.716" E	North	Daryapur kalan	9990738731	Natural	4.93	(b)71/29 (36-09)	N/A	DDA	Undeveloped	Undeveloped	Feasible/ Wet	Gram Sabha	Yes	NO	Demarcation and Boudary wall will be done after verification of TSS
23	Daryapur kalan	28° 49' 22.305" N 77° 0' 45.861" E	North	Daryapur kalan		Natural	0.41	(c)44/26 (03-12)	N/A	DDA	undeveloped	undeveloped	Feasible	Gram Sabha	Yes	NO	Demarcation and Boudary wall will be done after verification of TSS
24	Daryapur kalan	28° 49' 2.919" N 77° 0' 29.430" E	North	Daryapur kalan		Natural	1.22	(d) 65/1&2 (9-12)	N/A	DDA	Not demarcated	Not demarcated	Not Feasible due to 20 Pt. Programme allotment.	Gram Sabha	Yes	NO	Demarcation and Boudary wall will be done after verification of TSS
25	Daryapur kalan	28° 48' 44.698" N 77° 0' 27.429" E	North	Daryapur kalan		Natural	0.3	(e)69/31 (2-3)	N/A	DDA	Built up Park	Built up Park	Non feasible, park exist	Gram Sabha	Yes	NO	Demarcation and Boudary wall will be done after verification of TSS
26	Harewali	28° 50' 17.086" N 77° 0' 54.532" E	North	Harewali	RMD-8/ RCC-3 Sh. Chhanveer Mob.: 9990738731 / RCC-3 Sh. Chhanveer Mob.: 9990738731	Natural	1.22	(a)10/11(4-16),11/20min (2-11)10/21min (2-10) Total area (9-17)	N/A	DDA	UnDeveloped	UnDeveloped	Feasible/Wet	Gram Sabha	Yes	NO	Demarcation and Boudary wall will be done after verification of TSS
27	Harewali	28° 50' 15.407" N 77° 0' 51.869" E	North	Harewali	9990738731	Natural	0.28	(b)11/16min (2-12)	N/A	DDA	Farming is done on land	Farming is done on land	No water body exists at site. Fields exist at site and farming is being done by villagers.	Gram Sabha	Yes	NO	Demarcation and Boudary wall will be done after verification of TSS

28	Harewali	28° 50' 13.498" N 77° 0' 51.930" E	North	Harewali		0.133	(c)11/25min(1-0)	N/A	DDA	Farming is done on land	Farming is done on land	No water body exists at site. Fields exist at site and farming is being done by villagers.	Gram Sabha	Yes	NO	Demarcation and Boudary wall will be done after verification of TSS
29	Harewali	28° 50' 6.026" N 77° 0' 32.006" E	North	Harewali		1.22	(d)19/19min(4-16), 19/20(4-16) Total area (9-12)	N/A	DDA	Developed	Developed	Feasible	Gram Sabha	Yes	NO	Demarcation and Boudary wall will be done after verification of TSS
30	Katewara	28° 48' 23.769" N 76° 58' 39.120" E	North	Katewara	RMD-8/ RCC-3 Sh. Chhanveer Mob.: 9990738731 / RCC-3 Sh. Chhanveer Mob.: 9990738731	2.55	(a) 473(4-13)474(4-16) 477(4-16), 479(4-16) Total area (19-4)	N/A	DDA	Developed	Developed	Feasible/ Wet	Gram Sabha	Yes	NO	Demarcation and Boudary wall will be done after verification of TSS
31	Katewara	28° 47' 55.788" N 76° 58' 39.555" E	North	Katewara		0.556	(b)692 (4-16)	N/A	DDA	Developed	Developed	Feasible/ Dry-Now wet	Gram Sabha	Yes	NO	Demarcation and Boudary wall will be done after verification of TSS
32	Katewara	28° 47' 59.747" N 76° 58' 55.319" E	North	Katewara		0.949	(c)824 (7-01)	N/A	DDA	Developed	Developed	Feasible/ Dry-Now wet	Gram Sabha	Yes	NO	Demarcation and Boudary wall will be done after verification of TSS
33	Katewara	28° 48' 21.778" N 76° 58' 11.790" E	North	Katewara		2.56	49(4-05) 50(5-09) total=(19-14)	N/A	DDA	Built up area		Not Feasible due to 20 Pt. Programme allotment	Gram Sabha	Yes	NO	Demarcation and Boudary wall will be done after verification of TSS

34	Katewara	28° 48' 21.778" N 76° 58' 11.790" E	North	Katewara	RMD-8/ RCC-3 Sh. Chhanveer Mob.: 9990738731 / RCC-3 Sh. Chhanveer Mob.: 9990738731	Natural	2.56	50(5-09) total=(19-14)	N/A	DDA	built up area			Not Feasible due to 20 Pt. Programme allotment	Gram Sabha	Yes	NO	Demarcation and Boudary wall will be done after verification of TSS		
	Nangal Thakran	28° 47' 43.916" N 77° 0' 41.603" E	North	Nangal Thakran			Natural	3.197	(a)92 (19-9),92min (2-0) Asami Sher Singh s/o Nobat (2-4) Asami Bagwan s/o Mul chand Total area (23-9)as per khathoni	N/A	DDA	undeveloped			Feasible/ Wet	Gram Sabha	Yes	NO	Demarcation and Boudary wall will be done after verification of TSS	
35	Nangal Thakran	28° 47' 54.578" N 77° 0' 31.056" E	North	Nangal Thakran			Natural	1.29	(b)87 (9-7)	N/A	DDA	Partially developed			Feasible/ Wet	Gram Sabha	Yes	NO	Demarcation and Boudary wall will be done after verification of TSS	
36	Nangal Thakran	28° 48' 43.196" N 77° 0' 9.626" E	North	Nangal Thakran			Natural	2.32	(c)9/3 (2-16) 4(04-16) 7(04-16) 8(04-16) total= (17-04)	N/A	DDA	Developed			Feasible/ Wet	Gram Sabha	Yes	NO	Demarcation and Boudary wall will be done after verification of TSS	
37	Nangal Thakran	28° 48' 25.925" N 77° 0' 35.644" E Kh. No. 83 (9-15) 28° 48. 400' N 77° 00. 555' E	North	Nangal Thakran			Natural	3.304	(d)81 (14-12) 83 (9-15) total=(24-07)	N/A	DDA	2 water bodies Developed	2 water bodies Developed			Feasible/ Wet	Gram Sabha	Yes	NO	Demarcation and Boudary wall will be done after verification of TSS
38	Nangal Thakran	28° 47' 48.695" N 77° 1' 28.965" E	North	Nangal Thakran			Natural	0.55	(e) 90(4-17)	N/A	DDA	Not marked and handed over	Not marked and handed over			Not Feasible-Not marked on Sajra plan, hence could not be traced.	Gram Sabha	Yes	NO	Demarcation and Boudary wall will be done after verification of TSS
39							Natural			N/A	DDA									

40	Pehladpur bangar	28°45'3.04"N 77° 4'33.93"E	North	Pehladpur bangar	RMD-3/ RCC-1	Natural	1.361	(a) 49/6 (10-16)	858	N/A	DDA	Developed	Developed	Wet	Gram Sabha	Yes	NO	Demarcation and Boudary wall will be done after verification of TSS
41	Pehladpur bangar	28°44'51.86"N 77° 4'48.25"E	North	Pehladpur bangar		Natural	1.297	(b)86/58 (9-7)		N/A	DDA	Developed	Developed	Wet	Gram Sabha	Yes	NO	Demarcation and Boudary wall will be done after verification of TSS
42	Pehladpur bangar	28°45'13.33"N 77° 4'41.73"E	North	Pehladpur bangar	RPD-2/ RCC-3	Natural	1.22	(c)38/26(9-16)		N/A	DDA	Developed	Developed	Wet	Gram Sabha	Yes	NO	Demarcation and Boudary wall will be done after verification of TSS
43	Pooth khurd	28° 46' 15.180" N 77° 3' 4.531" E	North	Pooth khurd	RMD-8/ RCC-3 Sh. Chhanveer Mob.: 9990738731 / RCC-3	Natural	0.961	135(7-19)		N/A	DDA	undeveloped	undeveloped		Gram Sabha	Yes	NO	Demarcation and Boudary wall will be done after verification of TSS
44	Pooth khurd	28° 46' 27.282" N 77° 2' 56.110" E	North	Pooth khurd		Natural	3.638	(b)136/2 old 157 new (27-2)		N/A	DDA	Developed	Developed	Feasible, maintenance needed	Gram Sabha	Yes	NO	Demarcation and Boudary wall will be done
45	Shahbad Daulatpur	28° 44' 42.079" N 77° 6' 37.535" E	North	Shahbad Daulatpur	RPD-3, Mohit Parashar, 9971154443 / RCC-3	Natural	0.818	(a)68(6-12)		N/A	DDA	Undeveloped	Undeveloped	Not Feasible due to Built-up.(Govt. Community hall).	Gram Sabha	Yes	NO	Demarcation and Boudary wall will be done after verification of TSS
46	Shahbad Daulatpur	28° 44' 30.565" N 77° 6' 39.065" E	North	Shahbad Daulatpur		Natural	1.832	(b)121/(13-7)	58	N/A	DDA	builtup area	builtup area	Not Feasible due to Built-up. (Govt. School)	Gram Sabha	Yes	NO	Demarcation and Boudary wall will be done after verification of TSS

47	Shahbad Daulatpur	28° 44' 59.037" N 77° 6' 20.729" E	North	Shahbad Daulatpur	RMD-1/ Sh. Alok Lohiya (EE) - 8800454900 / RCC-1	Natural	0.789	(c)128/50	N/A	DDA	built up area	built up area	Not developed	Gram Sabha	Yes	NO	Demarcation and Boudary wall will be done after verification of TSS
48	Sultanpur dabas	28° 46' 7.619" N 77° 2' 27.468" E	North	Sultanpur dabas	RMD-8/ RCC-3 Sh. Chhanveer Mob.: 9990738731 / RCC-3	Natural	0.957	(a)35//37 (7-16)	N/A	DDA	Developed	Developed	Feasible/ Wet	Gram Sabha	Yes	NO	Demarcation and Boudary wall will be done after verification of TSS
49	Sultanpur dabas	28° 45' 45.281" N 77° 2' 20.364" E	North	Sultanpur dabas		Natural	0.6956	(b)72//26/2 (5-2)	N/A	DDA	undeveloped	undeveloped	Feasible/ Wet	Gram Sabha	Yes	NO	Demarcation and Boudary wall will be done after verification of TSS
50	Sultanpur dabas	28° 45' 54.109" N 77° 2' 15.890" E	North	Sultanpur dabas		Natural	4.028	(c) 96//1/1 (30-11)	N/A	DDA	Partially developoed	Partially developoed	Feasible/ Wet	Gram Sabha	Yes	NO	Demarcation and Boudary wall will be done after verification of TSS
51	Begumpur	28° 43' 25.632" N 77° 4' 1.656" E	North West	Begumpur	RMD-3/ RCC-1 Sh. Naresh Falwaria (EE) 9999799690	Natural	2.715	(a)12//6 (04-16), (b)12//7/2 (03-15), (c)12//13/3 (02-16), (d)12//14 (04-16), (e)12//15min (2-0) (f)12//17min (2-0) Total area (20-3)	N/A	DDA	built up area	built up area	Not Feasible-- Gram Sabha land has been taken over recently from BDO,North West and land is fully built-up/encroached.	Gram Sabha	Yes	NO	Demarcation and Boudary wall will be done after verification of TSS
52	Begumpur	28° 43' 38.975" N 77° 4' 11.772" E	North West	Begumpur		Natural	0.535	(g)16//23min (4-0)	N/A	DDA	builtup area	builtup area	Not Feasible-- Gram Sabha land has been taken over recently from BDO,North West and land is fully built-up/encroached.	Gram Sabha	Yes	NO	Demarcation and Boudary wall will be done after verification of TSS

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53	Budhanpur Mazra	28° 46' 21.657" N 76° 59' 56.104" E	North West	Budhanpur Mazra	RMD-8/ RCC-3 Sh. Chhanveer Mob.: 9990738731 / RCC-3	2.876	(a)10/24 (01-05),11//4 (2-2),11//7 (3-7),11//13(1-8),11//14 (3-17),11//17min (0-8) Total Area (12-6) (b)11//18 (3-5) (c)11//23min 1-11) (d)11//24 (0-6) Total area (21-5)	N/A	DDA	Developed water body Community centre exists at Kh. No. 11/7, Kh . No. 10/24 & 11/23min exist as vacant land.Kh. No. 11/24 is encroached.	Developed water body , Requires maintenance and beautification	Feasible	Gram Sabha	Yes	NO	Demarcation and Boudary wall will be done after verification of TSS
54	Budhanpur Mazra	28° 45' 26.862" N 77° 0' 11.130" E	North West	Budhanpur Mazra		1.22	(e)34//5 (4-16),34//6 (4-16) Total area 9-12	N/A	DDA	recently developed water body with no visible encroachment	recently kachha developed water body, beautification and maintenance required	Feasible/ Dry-Now wet	Gram Sabha	Yes	NO	Demarcation and Boudary wall will be done after verification of TSS
55	Budhanpur Mazra	28° 45' 16.689" N 77° 0' 17.295" E	North West	Budhanpur Mazra		1.76	(f)36//2 min(0-1), 3(0-3), 7(4-11), 8(4-16), Total area 13/2 (12.00)	N/A	DDA	Developed water body with no visible encroachment	Developed water body , Requires maintenance and beautification	Feasible/ Wet	Gram Sabha	Yes	NO	Demarcation and Boudary wall will be done after verification of TSS
56	Budhanpur Mazra	28° 45' 15.687" N 77° 0' 13.133" E	North West	Budhanpur Mazra		1.284	(g)36//10/1(3-0) 36//10/2 (0-19) 13/3 (2-10), Total area (9-6)	N/A	DDA	Developed water body with no visible encroachment exist at Kh no. 36//10/1, Kh. No. 36//10/2 & 36//13/3 exist as vacant land inside boundary wall.	Developed water body , Requires maintenance and beautification	Feasible/ Dry-Now wet	Gram Sabha	Yes	NO	Demarcation and Boudary wall will be done after verification of TSS
57	Budhanpur Mazra	28° 45' 10.064" N 77° 0' 20.333" E	North West	Budhanpur Mazra		0.762	(h) 36//24(5-7)	N/A	DDA	Not handed over to DDA	Not handed over to DDA	private land not handed over to dda	Gram Sabha	Yes	NO	Demarcation and Boudary wall will be done after verification of TSS

58	Budhanpur Mazra	28° 46' 3.302" N 77° 0' 6.904" E	North West	Budhanpur Mazra		4.668	(i)49 (34-9)	N/A	DDA	Developed	Developed	Feasible/ Wet	Gram Sabha	Yes	NO	Demarcation and Boudary wall will be done after verification of TSS
59	Badli F/89	28° 43' 1.029" N 77° 7' 30.075" E	North West	Badli	RMD-1/ Sh. Alok Lohiya (EE) - 8800454900 / RCC-1		100/27	N/A	DDA	built up area	built up area	Not Feasible-No Water Body exists at the location,instead there are buildings constructed on this land.	No	Yes	NO	NA
60	Chand pur	28° 46' 47.886" N 77° 0' 27.473" E	North West	Chand pur	RMD-8/ RCC-3 Sh. Chhanveer Mob.: 9990738731 / RCC-3	0.0013	(a) 1/21min (0-11)	N/A	DDA	Farming is done on land	Farming is done on land	Not Feasible due to Farming.	Gram Sabha	Yes	NO	Demarcation and Boudary wall will be done after verification of TSS
61	Chand pur	28° 45' 15.804" N 77° 0' 22.702" E	North West	Chand pur		0.682	(b) 33/6(5-1)	N/A	DDA	Undeveloped water body	Undeveloped water body	Feasible/ Wet	Gram Sabha	Yes	NO	Demarcation and Boudary wall will be done after verification of TSS
62	Garhi Randhala	28° 43' 53.666" N 76° 57' 37.293" E	North West	Garhi Randhala	RPD-3, Mohit Parashar, 9971154443 / RCC-3	0.556	(a)24 (4-16)	N/A	DDA	undeveloped	undeveloped	Feasible	Gram Sabha	Yes	NO	Demarcation and Boudary wall will be done after verification of TSS
63	Garhi Randhala	28° 43' 47.163" N 76° 58' 5.439" E	North West	Garhi Randhala		1.218	(b)165 (9-11)	N/A	DDA	undeveloped	undeveloped	Feasible	Gram Sabha	Yes	NO	Demarcation and Boudary wall will be done after verification of TSS

64	Ghewara	28° 41' 35.465" N 76° 59' 50.510" E	North West	Ghewara	RPD-3, Mohit Parashar, 9971154443 / RCC-3	Natural	2.943	(a) 223(15-10),223/1(6-10) Total area(22-00)	N/A	DDA	undeveloped	undeveloped	Feasible	Gram Sabha	Yes	NO	Demarcation and Boudary wall will be done after verification of TSS
65	Ghewara	28° 41' 41.701" N 76° 59' 54.255" E	North West	Ghewara		Natural	0.722	(b)264 min(5-4)	N/A	DDA	undeveloped	undeveloped	Feasible	Gram Sabha	Yes	NO	Demarcation and Boudary wall will be done after verification of TSS
66	Ghewara	28° 41' 52.567" N 76° 59' 49.661" E	North West	Ghewara		Natural	1.488	(c)212 (11-13)	N/A	DDA	undeveloped	undeveloped	Feasible	Gram Sabha	Yes	NO	Demarcation and Boudary wall will be done after verification of TSS
67	Jat Khore	28° 47' 20.799" N 76° 58' 36.184" E	North West	Jat Khore	RMD-8/ RCC-3 Sh. Chhanveer Mob.: 9990738731 / RCC-3	Natural	0.923	(a)16/20(4-16) 17/24min(1-13) Total area (6-9)	N/A	DDA	undeveloped Developed water body with no visible encroachment exist at kh. No. 16/20. panchayat ghar exist at kh. No. 17/24min.	undeveloped Developed water body , Requires maintenance and beautification	Feasible/ Dry- Now wet	Gram Sabha	Yes	NO	Demarcation and Boudary wall will be done after verification of TSS
68	Jat Khore	28° 47' 4.906" N 76° 59' 8.079" E	North West	Jat Khore		Natural	0.955	(b)32//7/1(4-8) 35//25min (3-6) Total area (7-14)	N/A	DDA	developed	developed	Feasible/ Dry- Now wet	Gram Sabha	Yes	NO	Demarcation and Boudary wall will be done after verification of TSS
69	Jaunti	28° 44' 50.073" N 76° 58' 0.536" E	North West	Jaunti	RPD-3, Mohit Parashar, 9971154443 / RCC-3	Natural	1.89	(a)330/20 min (14-16)	N/A	DDA	undeveloped	undeveloped	Feasible	Gram Sabha	Yes	NO	Demarcation and Boudary wall will be done after verification of TSS

70	Jaunti	28° 45' 48.806" N 76° 58' 55.369" E	North West	Jaunti	Natural	0.29	(b)4//4/2 (2-2)	N/A	DDA	Developed	Developed	Feasible	Gram Sabha	Yes	NO	Demarcation and Boudary wall will be done after verification of TSS
71	Jaunti	28° 45' 19.708" N 76° 57' 15.145" E	North West	Jaunti	Natural	0.254	(c)28//7/2(1-9)	N/A	DDA	Developed	Developed	Feasible	Gram Sabha	Yes	NO	Demarcation and Boudary wall will be done after verification of TSS
72	Jaunti	28° 44' 22.807" N 76° 57' 57.433" E	North West	Jaunti	Natural	0.2822	(d)86//21/2(0-11),22/1(2-0) Total area (2-11)	N/A	DDA	Developed	Developed	Feasible	Gram Sabha	Yes	NO	Demarcation and Boudary wall will be done after verification of TSS
73	Jaunti	28° 45' 21.457" N 76° 58' 37.248" E	North West	Jaunti	Natural	1.224	(e)19//22 (4-2),23(5-13) Total area (9-15)	N/A	DDA	Developed	Developed	Feasible	Gram Sabha	Yes	NO	Demarcation and Boudary wall will be done after verification of TSS
74	Jaunti	28° 45' 6.424" N 76° 57' 42.154" E	North West	Jaunti	Natural	3.973	(f)225 (29-7)	N/A	DDA	Developed	Developed	Feasible	Gram Sabha	Yes	NO	Demarcation and Boudary wall will be done after verification of TSS
75	Jaunti	28° 44' 14.367" N 76° 57' 37.174" E	North West	Jaunti	Natural	1.222	(g)255(9-14)	N/A	DDA	Developed	Developed	Feasible	Gram Sabha	Yes	NO	Demarcation and Boudary wall will be done after verification of TSS

76	Kanjhawla	28° 43' 56.744" N 77° 0' 7.577" E	North West	Kanjhawla	RPD-3, Mohit Parashar, 9971154443 / RCC-3	0.682	(a) 42/2(5-10)	N/A	DDA	Gram Sabha land not taken over yet from Revenue Dept. by LM,DDA.	Gram Sabha land not taken over yet from Revenue Dept. by LM,DDA.	Gram Sabha land not taken over yet from Revenue Dept. by LM,DDA.	Gram Sabha	Yes	NO	Demarcation and Boudary wall will be done after verification of TSS	
77	Kanjhawla	28° 43' 59.665" N 77° 0' 0.183" E	North West	Kanjhawla		Natural	1.605	(b) 144/103 (12-00)	N/A	DDA	Gram Sabha land not taken over yet from Revenue Dept. by LM,DDA.	Gram Sabha land not taken over yet from Revenue Dept. by LM,DDA.	Gram Sabha land not taken over yet from Revenue Dept. by LM,DDA.	Gram Sabha	Yes	NO	Demarcation and Boudary wall will be done after verification of TSS
78	Kanjhawla	28° 44' 7.505" N 77° 0' 26.778" E	North West	Kanjhawla		Natural	2.67	(c) 142/127 (20-00)	N/A	DDA	Gram Sabha land not taken over yet from Revenue Dept. by LM,DDA.	Gram Sabha land not taken over yet from Revenue Dept. by LM,DDA.	Gram Sabha land not taken over yet from Revenue Dept. by LM,DDA.	Gram Sabha	Yes	NO	Demarcation and Boudary wall will be done after verification of TSS
79	Kanjhawla	28° 44' 10.098" N 77° 0' 5.472" E	North West	Kanjhawla		Natural	1.204	(d) 142/27(9-0)	N/A	DDA	Gram Sabha land not taken over yet from Revenue Dept. by LM,DDA.	Gram Sabha land not taken over yet from Revenue Dept. by LM,DDA.	Gram Sabha land not taken over yet from Revenue Dept. by LM,DDA.	Gram Sabha	Yes	NO	Demarcation and Boudary wall will be done after verification of TSS

80	Kanjhawla	28° 44' 24.110" N 77° 0' 20.693" E	North West	Kanjhawla		31.194	Pond before Consolidation 30//14/2 (1-0), 15/2(3-), 16min (4-0), 17/2 (1-12), 21(2-14), 22min (3-19), 23min (3-15), 24/1min(2-10), 32//15 (3-9), 33//11 (6-1), 40//8/2 (2-1), 9/1(3-0), 9/2(1-16), 10(3-11), 11/1 (2-19), 12/1(3-0), 2/2(1-16), 3/2(2-17), 2(4-16), 3(4-16), 6(4-16)7/1(2-	N/A	DDA	Gram Sabha land not taken over yet from Revenue Dept. by LM,DDA.	Gram Sabha land not taken over yet from Revenue Dept. by LM,DDA.	Gram Sabha land not taken over yet from Revenue Dept. by LM,DDA.	Gram Sabha	Yes	NO	Demarcation and Boudary wall will be done after verificatio n of TSS
81	Karala	28° 44' 13.082" N 77° 2' 56.068" E	North West	Karala	"RMD-2 Sh. Naresh Falwaria (EE) 9999799690 "/ RCC-1	0.575	55/27 (4-3)	N/A	DDA	Undeveloped	Undeveloped	Dry	Gram Sabha	Yes	NO	Demarcation and Boudary wall will be done after verificatio n of TSS
82	Karala	28° 44' 5.006" N 77° 1' 42.049" E	North West	Karala		2.595	267/1(19-4)	N/A	DDA	Developed	Developed	feasible	Gram Sabha	Yes	NO	Demarcation and Boudary wall will be done after verificatio n of TSS
83	Karala	28° 43' 59.069" N 77° 1' 38.634" E	North West	Karala		1.551	267/2 (11-6)	N/A	DDA	Revenue dept not varified the area	Revenue dept not varified the area	not feasible	Gram Sabha	Yes	NO	Demarcation and Boudary wall will be done after verificatio n of TSS

84	Karala	28° 44' 20.205" N 77° 2' 10.058" E	North West	Karala		Natural	15.73	(e) 42//6/1(1-14), 6/2(3-2), 7(4-16), 8(4-16), 9(4-16), 10(4-16), 11(4-16), 12(4-16), 13(4-16), 14(4-16), 15(4-16), 16(4-16), 17(4-16), 18(4-16), 19(4-16), 20 (416) 21(4-16), 22(4-16), 23(4-16), 24(4-16), 25(4-16), (f) 59//1/2(2-8), 2(4-16), 3(4-16), 4(4-16), 5(4-16), Total area (117-06)	N/A	DDA	Undeveloped	Undeveloped	Feasible	Gram Sabha	Yes	NO	Demarcation and Boundary wall will be done after verification of TSS
85	Kirari & Kirari Suleman Nagar	28° 41' 53.505" N 77° 3' 6.114" E	North West	Kirari & Kirari Suleman Nagar	"RMD-2 Sh. Naresh Falwaria (EE) 9999799690 "/ RCC-1	Natural	6.71	(a)148 min (10-0) out of 148 (50-19)	N/A	DDA	builtup area	builtup area	Not feasible	Gram Sabha	Yes	NO	Demarcation and Boundary wall will be done after verification of TSS
86	Kirari & Kirari Suleman Nagar	28° 41' 47.305" N 77° 3' 20.038" E	North West	Kirari & Kirari Suleman Nagar		Natural	0.555	(b)1007min(04-15)	N/A	DDA	builtup area	builtup area	Not Feasible due to Built-up.	Gram Sabha	Yes	NO	Demarcation and Boundary wall will be done after verification of TSS
87	Kirari & Kirari Suleman Nagar	28° 42' 8.828" N 77° 3' 47.149" E	North West	Kirari & Kirari Suleman Nagar		Natural	0.95	(c) 569 (7-17)	N/A	DDA	mohalla clinic and chat ghat, built up section	mohalla clinic and chat ghat, built up section	Feasible	Gram Sabha	Yes	NO	Demarcation and Boundary wall will be done after verification of TSS

88	Kirari & Kirari Suleman Nagar	28° 41' 44.803" N 77° 3' 37.320" E	North West	Kirari & Kirari Suleman Nagar	Natural	1.359	(d)1270min (10-16)	N/A	DDA	Undeveloped	Undeveloped	Feasible	Gram Sabha	Yes	NO	Demarcation and Boundary wall will be done after verification of TSS
89	Kirari & Kirari Suleman Nagar	28° 41' 52.556" N 77° 3' 36.509" E	North West	Kirari & Kirari Suleman Nagar	Natural	8.99	(e)966 (17-11) out of 966 (67-02)	N/A	DDA	Undeveloped	Undeveloped	Feasible	Gram Sabha	Yes	NO	Demarcation and Boundary wall will be done after verification of TSS
90	Lad Pur	28° 44' 19.513" N 77° 0' 2.008" E	North West	RPD-3 Er. Mohit Parashar 99711544 43	Ladpur Natural	2.426	(a) 76/2/1 (4-4) 76/2/2(0-9), 80/14/2 (1-4), 80/17/1(3-5), 81/22(4-16),81/23(4-16) Total area (18-14))	N/A	DDA	undeveloped	not developed	Feasible	Gram Sabha	Gram Sabha	No	Demarcation and Boundary wall will be done after verification of TSS
91	Lad Pur	28° 44' 11.470" N 76° 59' 50.347" E	North West	RPD-3 Er. Mohit Parashar 99711544 43	Ladpur Natural	1.3378	(b)77//22/3(2-0), 23/2(4-0), 24/1(4-0) Total area (10-0)	N/A	DDA	undeveloped	not developed	Feasible	Gram Sabha	Gram Sabha	No	Demarcation and Boundary wall will be done after verification of TSS
92	Lad Pur	28° 44' 11.676" N 76° 59' 39.911" E	North West	RPD-3 Er. Mohit Parashar 99711544 43	Ladpur Natural	1.622	(c) 72/2/1(3-2),9/3(0-1),78/23/1(4-4) Total area (12-13)	N/A	DDA	undeveloped	not developed	Feasible	Gram Sabha	Gram Sabha	No	Demarcation and Boundary wall will be done after verification of TSS

93	Lad Pur		North West	Ladpur	RPD-3 Er. Mohit Parashar 99711544 43	Natural		(d) 80//14/2, 80//17/1.	N/A		undeveloped	not developed	Feasible	Gram Sabha	Gram Sabha	No	Demarcation and Boundary wall will be done after verification of TSS
94	Lad Pur		North West	Ladpur	RPD-3 Er. Mohit Parashar 99711544 43	Natural		(e) 78//3/1, 79//22/2, 79//23/1.	N/A		undeveloped	not developed	Feasible	Gram Sabha	Gram Sabha	No	Demarcation and Boundary wall will be done after verification of TSS
95	Madanpur dabas	28° 42' 48.854" N 77° 1' 26.833" E	North West	Madanpur dabas	"RMD-2 Sh. Naresh Falwaria (EE) 9999799690 "/ RCC-1	Natural	1.35	(a) 76(10-16)	N/A	DDA	Developed	Developed	Feasible	Gram Sabha	Yes	NO	Demarcation and Boundary wall will be done after verification of TSS
96	Madanpur dabas	28° 42' 49.328" N 77° 1' 16.991" E	North West	Madanpur dabas		Natural	1.257	(b)77/2 (9-4)	N/A	DDA	Madanpur drain passing through it, undeveloped	Madanpur drain passing through it, undeveloped	Feasible	Gram Sabha	Yes	NO	Demarcation and Boundary wall will be done after verification of TSS
97	Madanpur dabas	28° 43' 1.091" N 77° 1' 44.668" E	North West	Madanpur dabas		Natural	2.826	(c)79 (21-13)	N/A	DDA	I&FC work	I&FC work	Feasible	Gram Sabha	Yes	NO	Demarcation and Boundary wall will be done after verification of TSS
98	Mohd. Pur Majri	28° 43' 32.499" N 77° 2' 14.220" E	North West	Mohd. Pur Majri	"RMD-2 Sh. Naresh Falwaria (EE) 9999799690 "/ RCC-1	Natural	2.234	(a)17/26/(16-07)	N/A	DDA	Undeveloped	Undeveloped	Feasible	Gram Sabha	Yes	NO	Demarcation and Boundary wall will be done after verification of TSS

99	Mohd. Pur Majri	28° 43' 38.317" N 77° 2' 24.195" E	North West	Mohd. Pur Majri	"RMD-2 Sh. Naresh Falwaria (EE) 9999799690 "/> RCC-1	Natural	1.846	(c)18/26 (13-8)	N/A	DDA	Undeveloped	Undeveloped	Feasible	Gram Sabha	Yes	NO	Demarcation and Boudary wall will be done after verification of TSS
100	Mubarikpur dabas	28° 43' 18.561" N 77° 2' 46.518" E	North West	Mubarikpur dabas		Natural	0.147	37/4(01-01)	N/A	DDA	builtup area	builtup area	Not Feasible due to Built-up.	Gram Sabha	Yes	NO	Demarcation and Boudary wall will be done after verification of TSS
101	Mubarikpur dabas	28° 42' 43.253" N 77° 2' 12.149" E	North West	Mubarikpur dabas		Natural	2.595	(b)13//16 (4-16), 14//20(4-16), 14//21(4-16) Total area (19-4)	N/A	DDA	Undeveloped	Undeveloped	Feasible	Gram Sabha some portion aquired land	Yes	NO	Demarcation and Boudary wall will be done after verification of TSS
102	Mubarikpur dabas	77° 2'18.49"E / 28°42'25.89"N	North West	Mubarikpur dabas		Natural		(c)37/72 (2/4)	N/A	DDA	Ambedkar Chaupal	Ambedkar Chaupal	Not Feasible due to Built-up.	Gram Sabha	Yes	NO	Demarcation and Boudary wall will be done after verification of TSS
103	Mubarikpur dabas	28° 42' 30.621" N 77° 2' 22.179" E	North West	Mubarikpur dabas		Natural	1.359	(d)76 (10-16)	N/A	DDA	duplicacy	duplicacy		Gram Sabha	Yes	NO	NA
104	Mubarikpur dabas	28° 42' 41.186" N 77° 2' 12.070" E	North West	Mubarikpur dabas		Natural	0.556	(e)13//25 (4-16)	N/A	DDA	builtup area samshan ghat	builtup area samshan ghat	Not Feasible due to Built-up.	Gram Sabha	Yes	NO	Demarcation and Boudary wall will be done after verification of TSS
105	Mubarikpur dabas	28° 42' 42.902" N 77° 2' 43.499" E	North West	Mubarikpur dabas		Natural	1.257	f) 77/2 (9-4)	N/A	DDA	duplicacy	duplicacy		Gram Sabha	Yes	NO	NA
106	Mubarikpur dabas	28° 42' 16.684" N 77° 2' 9.021" E	North West	Mubarikpur dabas		Natural	2.826	g)79 (21-13)	N/A	DDA				Gram Sabha	Yes	NO	NA

107	Mangol pur kalan F/89	28° 41' 57.042" N 77° 6' 39.577" E	North West	Mangol pur kalan	RPD-2/ RCC-3, Mohit Parashar, 9971154443 / RCC-3	0.556	(a)17/24 (16)	N/A	DDA	DDA residential scheme	DDA residential scheme	Not Feasible- Water body does not exist and area utilized in Rohini Residential Scheme.	Gram Sabha	Yes	NO	Demarcation and Boudary wall will be done after verification of TSS
108	Mangol pur kalan F/92	28° 42' 11.050" N 77° 6' 41.086" E	North West	Mangol pur kalan		1.003	(d)5/24(7-5)	N/A	DDA	DDA residential scheme	DDA residential scheme	Not Feasible- Water body does not exist and area utilized in Rohini Residential Scheme.	Gram Sabha	Yes	NO	Demarcation and Boudary wall will be done after verification of TSS
109	Mangol pur kalan F/93	28° 41' 44.862" N 77° 6' 20.919" E	North West	Mangol pur kalan			(e) 28/10, 28/11, 29/6, 29/15	N/A	DDA	DDA residential scheme	DDA residential scheme	Not Feasible- Water body does not exist and area utilized in Rohini Residential Scheme.	Gram Sabha	Yes	NO	Demarcation and Boudary wall will be done after verification of TSS
110	Nithari	28° 42' 25.964" N 77° 3' 23.407" E	North West	Nithari	"RMD-2 Sh. Naresh Falwaria (EE) 9999799690 "/ RCC-1	3.497	(a)24/26 (26-14)	N/A	DDA	Undeveloped	Undeveloped	Feasible	Gram Sabha	Yes	NO	Demarcation and Boudary wall will be done after verification of TSS
111	Nithari	28° 42' 28.799" N 77° 3' 13.569" E	North West	Nithari		1.431	(b)23/5 (4-11) 24/1(5-16) total= (10-07)	N/A	DDA	Undeveloped	Undeveloped	Feasible	Gram Sabha	Yes	NO	Demarcation and Boudary wall will be done after verification of TSS
112	Nithari	28° 42' 28.692" N 77° 3' 18.464" E	North West	Nithari		0.5565	(c)24//2 (4-16)	N/A	DDA	Government School	Government School	Not Feasible due to Built-up./Education Department.	Gram Sabha	Yes	NO	Demarcation and Boudary wall will be done after verification of TSS

113	Nithari	28° 42' 28.997" N 77° 3' 20.322" E	North West	Nithari		0.553	(d)24/14	N/A	DDA	Government School	Government School	Not Feasible due to Built-up./Education Department.	Gram Sabha	Yes	NO	Demarcation and Boudary wall will be done after verification of TSS
114	Nithari	28° 42' 15.460" N 77° 2' 48.023" E	North West	Nithari		0.556	(e)37//15 (4-16)	N/A	DDA	Undeveloped, chat ghat already constructed	Undeveloped, chat ghat already constructed	Feasible	Gram Sabha	Yes	NO	Demarcation and Boudary wall will be done after verification of TSS
115	Nithari	28° 42' 16.491" N 77° 3' 13.467" E	North West	Nithari		0.556	35/15(4-16)	N/A	DDA	Not handed over to DDA	Not handed over to DDA	Not feasible	Gram Sabha	Yes	NO	Demarcation and Boudary wall will be done after verification of TSS
116	Nahar pur F/89	28° 42' 12.891" N 77° 7' 10.900" E	North West	Nahar pur	RMD-8/ RCC-3 Sh. Chhanveer Mob.: 9990738731 / RCC-3	0.00163	(a)184 (0-13)	N/A	DDA	Not, DDA Housing	Not, DDA Housing	Not feasible since there exists a hosing pocket A-3 constructed by DDA long ago.	Gram Sabha	Yes	NO	Demarcation and Boudary wall will be done after verification of TSS
117	Pansali Award no. 14/05-06	28° 44' 0.595" N 77° 4' 26.237" E	North West	Pansali	RMD-3/ RCC-1	2.161	(a)17//26 (16-16)	N/A	DDA	LM will have to hand over the land	LM will have to hand over the land	Feasible/ Dry	Not Gram Sabha land	Yes	NO	NA
118	Pansali Award no. 14/05-07	28° 43' 46.879" N 77° 4' 50.232" E	North West	Pansali	"RMD-2 Sh. Naresh Falwaria (EE) 9999799690 "/ RCC-1		(b) New water body near Deep Vihar	N/A	DDA	Land is earmarked for district Centre	Land is earmarked for district Centre	Water body is not feasible as the land is earmarked for District Centre for Sector-24, Rohini.	Not Gram Sabha land	Yes	NO	NA

119	Punjab Khore	28° 46' 21.835" N 76° 57' 39.543" E	North West	Punjab Khore	RMD-8/ RCC-3 Sh. Chhanveer Mob.: 9990738731 / RCC-3	2.564	515 (19-17)	N/A	DDA	Developed	Developed	Feasible/ Dry	Gram Sabha	Yes	NO	Demarcation and Boudary wall will be done after verification of TSS	
120	Punjab Khore	28° 46' 38.881" N 76° 57' 44.207" E	North West	Punjab Khore		Natural	0.949	(b)1340,1341,1342,1343 Total area (7-1)	N/A	DDA	Developed	Developed	Not Feasible due to Multi Purpose Community Centre(MPCC) + Mandir	Gram Sabha	Yes	NO	Demarcation and Boudary wall will be done after verification of TSS
121	Punjab Khore	28° 46' 40.591" N 76° 57' 14.244" E	North West	Punjab Khore		Natural	0.1471	(c)195/1(1-1)	N/A	DDA	Built up area	Built up area	Feasible-undeveloped water body. Most of the water body falls within Khasra no. 196.	Gram Sabha	Yes	NO	Demarcation and Boudary wall will be done after verification of TSS
122	Qutub Garh	28° 47' 43.610" N 76° 57' 39.612" E	North West	Qutub Garh		Natural	0.856	(a)58//8 (2-8), 13(3-16) Total area (6-4)	N/A	DDA	undeveloped	undeveloped	Not Feasible	Gram Sabha	Yes	NO	Demarcation and Boudary wall will be done after verification of TSS
123	Qutub Garh	28° 47' 55.849" N 76° 57' 19.468" E	North West	Qutub Garh	Natural	1.488	(b)107/2 (11-13)	N/A	DDA	undeveloped, Mandir exit	undeveloped, Mandir exit	Feasible/ Dry-Now wet	Gram Sabha	Yes	NO	Demarcation and Boudary wall will be done after verification of TSS	
124	Qutub Garh	28° 48' 16.040" N 76° 57' 30.188" E	North West	Qutub Garh	Natural	0.694	126/2 (5-19)	N/A	DDA	Developed and a Mandir at site	Developed and a Mandir at site	Not Feasible due to Built-up/Developed.	Gram Sabha	Yes	NO	Demarcation and Boudary wall will be done after verification of TSS	

125	Rani Khera	28° 42' 36.568" N 77° 1' 7.964" E	North West	Rani Khera	RMD-8/ RCC-3 Sh. Chhanveer Mob.: 9990738731 / RCC-1	Natural	2.298	(a)74/2 (17-18)	N/A	DDA	undeveloped	undeveloped	Feasible/ Wet	Gram Sabha	Yes	NO	Demarcation and Boudary wall will be done after verification of TSS
126	Rani Khera	28° 42' 17.212" N 77° 1' 46.757" E	North West	Rani Khera		Natural	0.615	(b)89 (03-09) 90(0-17) total area (4-6)	N/A	DDA	undeveloped	undeveloped	Feasible/ Wet	Gram Sabha	Yes	NO	Demarcation and Boudary wall will be done after verification of TSS
127	Rani Khera	28° 42' 33.211" N 77° 1' 18.595" E	North West	Rani Khera	RPD-3, Mohit Parashar, 9971154443 / RCC-3	Natural	0.4414	(c)95 (2-04) 96(0-19) total area (3-03)	N/A	DDA	built up road		Water body is not feasible as both the khasra under reference are road and rasta of Ranikhera village.	Gram Sabha	Yes	NO	Demarcation and Boudary wall will be done after verification of TSS
128	Rani Khera	28° 42' 17.288" N 77° 1' 19.436" E	North West	Rani Khera	RMD-8/ RCC-3 Sh. Chhanveer Mob.: 9990738731 / RCC-1	Natural	1.228	(d) 58 (9-18)	N/A	DDA	undeveloped	undeveloped	Feasible/ Wet	Gram Sabha	Yes	NO	Demarcation and Boudary wall will be done after verification of TSS
129	Rasul pur	28° 42' 17.211" N 77° 1' 16.346" E	North West	Rasul pur	RPD-3, Mohit Parashar, 9971154443 / RCC-3	Natural	0.694	(a)28 (5-19)	N/A	DDA	undeveloped	not developed	Feasible	Gram Sabha	Yes	NO	Demarcation and Boudary wall will be done after verification of TSS
130	Rasul pur	28° 42' 24.764" N 77° 1' 11.071" E	North West	Rasul pur		Natural	0.6822	(b)29 (5-10)	N/A	DDA	undeveloped	not developed	Feasible	Gram Sabha	Yes	NO	Demarcation and Boudary wall will be done after verification of TSS

131	Rasul pur	28° 42' 19.477" N 77° 1' 0.173" E	North West	Rasul pur		Natural	0.789	(c)33/13 (2-9)	N/A	DDA	undeveloped	not developed	Feasible	Gram Sabha	Yes	NO	Demarcation and Boudary wall will be done after verification of TSS
132	Rasul pur	28° 42' 0.215" N 77° 1' 10.710" E	North West	Rasul pur		Natural	0.287	(d)52 (2-15)	N/A	DDA	undeveloped	not developed	Feasible	Gram Sabha	Yes	NO	Demarcation and Boudary wall will be done after verification of TSS
133	Salahpur Mazra	28° 46' 23.076" N 76° 59' 28.399" E	North West	Salahpur Mazra	RMD-8/ RCC-3 Sh. Chhanveer Mob.: 9990738731 / RCC-3	Natural	1.979	(a)20//12 (4-16),20//13 (4-16),20//14 (4-16) Total area (14-8)	N/A	DDA	undeveloped	not developed	Feasible/ Wet	Gram Sabha	Yes	NO	Demarcation and Boudary wall will be done after verification of TSS
134	Salahpur Mazra	28° 46' 17.868" N 76° 59' 42.416" E	North West	Salahpur Mazra		Natural	0.655	(b)21//23/2 (2-5), 24//3/2(2-4) Total area (4-9)	N/A	DDA	developed		Feasible/ Dry-Water body cannot be revived-No water body exists at site. Area is under allotment of 20 Pt. Programme and structures exist at site.	Gram Sabha	Yes	NO	Demarcation and Boudary wall will be done after verification of TSS
135	Salahpur Mazra	28° 46' 22.918" N 76° 59' 54.287" E	North West	Salahpur Mazra		Natural	0.292	(c)22//13 (2-19)	N/A	DDA	Undeveloped but allotment under 20 point program	Undeveloped but allotment under 20 point program	Feasible/ Dry-Water body cannot be revived. Only plain vacant area within partial boundary wall with heavy vegetation like jungle exists.	Gram Sabha	Yes	NO	Demarcation and Boudary wall will be done after verification of TSS

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136	Salahpur Mazra	28° 46' 8.695" N 76° 59' 42.336" E	North West	Salahpur Mazra		4.032	(d)24/33 (4-16),33/2 (4-15),33/3 (4-16),33/4/2 (1-12),33/7/1(3-1),33/8 (6-4),33/9(5-10) Total area (30-14)	875	N/A	DDA	Undeveloped			Feasible/ Wet	Gram Sabha	Yes	NO	Demarcation and Boudary wall will be done after verification of TSS
137	Sawada	28° 42' 35.413" N 76° 59' 8.778" E	North West	Sawada	RPD-3, Mohit Parashar, 9971154443 / RCC-3	5.1077	(a) 229(38-18)		N/A	DDA	undeveloped	undeveloped		Feasible	Gram Sabha	Yes	NO	Demarcation and Boudary wall will be done after verification of TSS
138	Sawada	28° 42' 44.302" N 76° 59' 19.377" E	North West	Sawada		1.391	(b)200 (10-4)		N/A	DDA	undeveloped	undeveloped		Not feasible due to drain.	Gram Sabha	Yes	NO	Demarcation and Boudary wall will be done after verification of TSS
139	Sawada	28° 42' 30.645" N 76° 59' 8.492" E	North West	Sawada		0.735	(c)236 (5-5)		N/A	DDA	drain	drain		Not feasible due to drain.	Gram Sabha	Yes	NO	Demarcation and Boudary wall will be done after verification of TSS
140	Sawada	28° 42' 18.589" N 76° 58' 48.350" E	North West	Sawada		1.739	(d)308 (13-0)		N/A	DDA	drain	drain		Not feasible due to drain.	Gram Sabha	Yes	NO	Demarcation and Boudary wall will be done after verification of TSS
141	Sawada	28° 42' 14.746" N 76° 58' 33.571" E	North West	Sawada		1.0889	(e)430 (8-14)		N/A	DDA	drain	drain		Not feasible due to drain.	Gram Sabha	Yes	NO	Demarcation and Boudary wall will be done after verification of TSS
142	Sultanpur Dabas	28° 41' 36.953" N 77° 4' 23.334" E	North West	Sultanpur Dabas	RMD-8/ RCC-3 Sh.	0.957	(a) 35/37(7-16)		N/A	DDA					NA	NA	NA	NA

143	Sultanpur Dabas	77° 5'13.60"E / 28°41'31.76"N	North West	Sultanpur Dabas	Chhanveer Mob.: 9990738731 / RCC-3	Natural	0.695	(b) 72/26/2(5-2)	N/A	DDA			Duplicate waterbodies from S.no. 214,215,216	NA	na	NA	NA
144	Sultanpur Dabas	28° 41' 48.192" N 77° 4' 46.034" E	North West	Sultanpur Dabas		Natural	4.028	(c) 96/1/1(30-11)	N/A	DDA				NA	na	NA	NA
145	Chand pur		North West	Chand pur	RMD-8/ RCC-3 Sh. Chhanveer Mob.: 9990738731 / RCC-3	Natural		32//10 (04 Bg-16 Bs)	N/A	DDA	developed and a Mandir on it bank	partial built up	Feasible/ Wet	Gram Sabha	Yes	NO	Demarcation and Boudary wall will be done after verification of TSS
146	Rani Khera			Rani Khera	RMD-8/ RCC-3 Sh. Chhanveer Mob.: 9990738731 / RCC-3	Natural		42//13	N/A	DDA			Feasible/ Wet	Gram Sabha	Yes	NO	Demarcation and Boudary wall will be done after verification of TSS
147	Qutub Garh		North West	Qutub Garh	RMD-8/ RCC-3 Sh. Chhanveer Mob.: 9990738731 / RCC-3	Natural		36//7/1,7/2,18/2,23/2-(05Bg-15 Bs)	N/A	DDA	undeveloped	undeveloped	Feasible/ Wet	Gram Sabha	Yes	NO	Demarcation and Boudary wall will be done after verification of TSS
148	Mundka	28° 41' 27.928" N 77° 1' 8.186" E	West	Mundka	RPD-3, Mohit Parashar, 9971154443 / RCC-3	Natural	0.414	(d)142(3-1)	N/A	DDA	undeveloped	undeveloped	Feasible/ Wet	Gram Sabha	Yes	NO	Demarcation and Boudary wall will be done after verification of TSS
149	Mundka	28° 41' 40.187" N 77° 1' 43.453" E	West	Mundka	RPD-3, Mohit Parashar, 9971154443 / RCC-3	Natural	1.49	(e)17/27 (11-8)	N/A	DDA	undeveloped	undeveloped	Pertains to DSIIDC	Gram Sabha	Yes	NO	Demarcation and Boudary wall will be done after verification of TSS
						Natural			N/A	DDA	Not with DDA	Not with dda			Yes	NO	

150	Khera kalan	28.76194783 77.09938146	North	Khera kalan	RMD-1/ Sh. Alok Lohiya (EE) - 8800454900 / RCC-1	Natural	0.013	(i) 74/26(0-1)	N/A	DDA	DDA Presently a religious structure & water well exist on the location. However, as per LM the land ownership is with DDA	religious structure & water well exist on this water body	Not Feasible due to encroachment in shape of religious structure	No	No	NO	NA
151	Khera khurd	28° 46' 11.306" N 77° 5' 3.706" E	North	Khera khurd	RPD-2/ RCC-3	Natural	0.95	(c)269(7-14)	N/A	DDA	Pertains to North Zone			No	Yes	NO	NA
152	Pehladpur bangar	28.753584N, 77.078327E	North		RMD-8/ RCC-3 Sh. Chhanveer Mob.: 9990738731 / RCC-3	Human made	3.97	38/26	N/A	DDA	Developed	Developed need maintenance	Feasible	Yes	no	Yes	Demarcation and Boudary wall will be done after verification of TSS
Not handed over to DDA by Revenue Dept, GNCTD																	
1	Jat Khore			Jat Khore	RMD-8/ RCC-3 Sh. Chhanveer Mob.: 9990738731 / RCC-3	Natural			N/A	Revenue Department			Not Feasible				Gram Sabha
2	Sawada			Sawada	RPD-3, Mohit Parashar, Mob.: 9971154443 / RCC-3	Natural		223	N/A	Revenue Department			Not Feasible				Gram Sabha
3	Rani Khera			Rani Khera	RMD-8/ RCC-3 Sh. Chhanveer Mob.: 9990738731 / RCC-3	Natural		223	N/A	Revenue Department			Not Feasible				Gram Sabha

Status of water body of East Zone																		
Feasible Water Bodies of East Zone																		
S.No.	S.No. as per list 825	Wetland Name / Water bodies Name	Geographical Coordinates (Latitude and Longitude of the centre of the Wetlands)	District(s) in which the water body located	Village Name	Division Name alongwith there contact Name with designation & mobile number	Wetland Subtype (Natural/ Human Made)	Area of Water body (In Hec.)	Khasra no. of water body	Whether falls within category of regulated wetland as per wetland rule	Land ownership	Status of water of body at Site	Developed or undeveloped	Feasible or Not Feasible	Whether Gram Sabha land or not. If Yes then Date of Handing/Taken over from GNCTD	If Gram Sabha Land. (TSS done or Not)	TSS Verification done by LM. (Yes or No)	If TSS Verification done by LM. Boundary wall/Demarcation done at site. (Yes or No)
1	56	Babar pur (2)	28°41'15.67"N, 77°16'52.85"E	North East	Babar pur	EE/EMD-1 Sh. Dharmendra Singh M.No. 9868231001	Human Made	0.468	(c) 137 min (3-5)	N/A	DDA	TSS submitted to LM branch and varification is awaited.	Developed	Feasible	Gram Sabha 09/03/2021	TSS Done	No (Awaited)	No (Awaited)
2	60	Ghonda chauhan khaddar	28° 40' 29.926" N 77° 15' 41.002" E	North East	Ghonda chauhan khaddar	EE/EMD-1 Sh. Dharmendra Singh M.No. 9868231001	N/A	N/A	N/A	N/A	DDA	As reported by DD/LM/North East, No Water body exist in this vicinity.	N/A	N/A	Planned Land	N/A	N/A	N/A
3	62	Gokulpur	28° 42' 16.748" N 77° 17' 16.234" E	North East	Gokulpur	EE/EMD-1 Sh. Dharmendra Singh M.No. 9868231001	Human Made	0.321	(a)300/1 (2-4)	N/A	DDA	TSS submitted to LM branch and varification is awaited.	Developed	Feasible	Gram Sabha 18/02/2021	TSS Done	No (Awaited)	No (Awaited)
4	473	Badar pur F/74	28° 30.366"N 77° 18.086"E	South East	Badar pur	EE/EMD-7 Sh. Rupendra Ashok M.No. 9953841101	Human Made	Approx 0.8	24/20(04-16) & 24//21(04-00)	N/A	DDA	Civil work completed. DJB has been approached to provide water connection vide letter dated 26.10.2024 and 07.12.2024. Water connection yet to be provided.	Developed	Feasible	Planned Land	N/A	N/A	N/A
5	482	Kotta mahigram	77°17'30.76"E / 28°32'24.22"N	South East	Kotta mahigram	EE/EMD-7 Sh. Rupendra Ashok M.No. 9953841101	Human Made	Approx. 0.2	255,256	N/A	DDA	Technical Bid has been opened on 20/01/2025 and scrutiny is under process	Undeveloped	Feasible	Planned Land	N/A	N/A	N/A

6	505	Tajpur	28°29'52.87"N 77°18'30.10"E	South East	Tajpur	EE/EMD-7 Sh. Rupendra Ashok M.No. 9953841101	Human Made	N/A	159-1, 130/2, 128, 129	N/A	DDA	TSS has been done. A lot of Jhuggies exists on Khasras of water body. Without removing Jhuggies water body cannot be developed. Vide letter dated 19.01.2024 and subsequent reminder, LM/SEZ has been requested to intimate whether Jhuggies at Tajpur in khasras of water body can be removed, (whether it comes under DUSIB list of notified cluster or not) and if it does not come under the DUSIB list of notified cluster approval may be accorded (if possible) for removal of jhuggies.	Undeveloped	not feasible	Gram Sabha (Dt. of Handing over, Taking over at Tajpur 02.02.2021)	TSS done	Yet to Verify	Yet to Verify	
7	35	Shakarpur baramad	28° 37' 16.753" N 77° 16' 42.562" E	East	Shakarpur baramad							Pertains to Railway Department							
8	469	Aali	28°31'6.86"N 77°18'8.26"E	South East	Aali							Pertains to U.P. Irrigation Department.							
9	61	Ghonda gujran khaddar	28° 41' 22.863" N 77° 15' 11.721" E	North East	Ghonda gujran khaddar							Pertains to Horticulture							
10	93	Usmanpur F/89	N-28°42'14.45" E-077°13'57.30"	North East	Usmanpur F/89							Pertains to Horticulture							
11	475	Chakchilla	28°34'41.70"N 77°16'56.14"E	South East	Chakchilla							Pertains to Horticulture							
12	484	Kilokari F/66	28° 34' 38.257" N 77° 16'	South East	Kilokari F/66							Pertains to Horticulture							
13	493	Nangli razapur F/89	28°35'47.07"N 77°16'44.62"E	South East	Nangli razapur F/89							Pertains to Horticulture							
Non-Feasible Water Bodies of East Zone																			
S.No.	S.No. as per list 825	Wetland Name / Water bodies Name	Geographical Coordinates (Latitude and Longitude of the centre of the Wetlands)	District(s) in which the water body located	Village Name	Division Name alongwith there contact Name with designation & mobile number	Wetland Subtype (Natural/ Human Made)	Area of Water body (In Hec.)	Khasra no. of water body	Whether falls within category of regulated wetland as per wetland rule	Land ownership	Status of water of body at Site	Developed or undeveloped	Feasible or Not Feasible	Whether Gram Sabha land or not. If Yes then Date of Handing/Tak en over from GNCTD	If Gram Sabha Land. (TSS done or Not)	TSS Verification done by LM. (Yes or No)	If TSS Verification done by LM. Boundary wall/Demarcati on done at site. (Yes or No)	
1	1	Chandrawli shahdarra	28°40'14.286"N 77°17'32.015" E	East	Chandrawli	EE/EMD-5 Sh. Anil Kumar M.No. 9953306075	N/A	-	-	N/A	DDA	No water body exist, the land is under heavy built-up structure.	-	Non- Feasible	N/A	No	No	No	
2	2	Chilla saroda khaddar	28°35'31.488"N 77°17'53.103"E	East	Chilla saroda khaddar	EE/EMD-6 Md. Ashraf Nayyar M.No. 9911585058	N/A	-	-	N/A	DDA	Land planned and developed as Distt. Centre Mayur Place.	-	Non- Feasible	Acquired Land	No	No	No	

3	3	Chilla saroda Banger	77°17'53.103"E	East	Chilla saroda Banger	EE/EMD-6 Md. Ashraf Nayyar M.No. 9911585058	N/A	-	-	N/A	DDA	Land planned and developed as Distt. Centre Mayur Place.	-	Non-Feasible	Acquired Land	No	No	No
4	4	Dallu pura (4) (1) DVB-BDO (2) DP-BDO	28° 36' 12.200" N 77° 19' 22.084" E	East	Dallu pura	EE/EMD-5 Sh. Anil Kumar M.No. 9953306075	N/A	1.59	15900 sq. mtr. (a)to(d) Khasra no. 171 to 175 min	N/A	DDA	The land is part of the facility centre No. 26 & has already been utilized in commercial market, police station, fire station & Maharaja Agrasen College. Hence it is not feasible to build/revive water body on the land of Kh. No. 171 to 175 Village Dallu Pura.	-	Non-Feasible	Acquired Land	No	No	No
5	5	Dallu pura (4) DVB-BDO (2) DP-BDO	28° 36' 12.0" N 77° 19' 22.9" E	East	Dallu pura	EE/EMD-5 Sh. Anil Kumar M.No. 9953306075	N/A	-	(b) Khasra no. 171 to 175 min	N/A	DDA	Do	-	Non-Feasible	Acquired Land	No	No	No
6	6	Dallu pura (4) (1) DVB-BDO (2) DP-BDO	28° 36' 12.0" N 77° 19' 22.9" E	East	Dallu pura	EE/EMD-5 Sh. Anil Kumar M.No. 9953306075	N/A	-	(c) Khasra no. 171 to 175 min	N/A	DDA	Do	-	Non-Feasible	Acquired Land	No	No	No
7	7	Dallu pura (4) (1) DVB-BDO (2) DP-BDO	28° 36' 12.0" N 77° 19' 22.9" E	East	Dallu pura	EE/EMD-5 Sh. Anil Kumar M.No. 9953306075	N/A	-	(d) Khasra no. 171 to 175 min	N/A	DDA	Do	-	Non-Feasible	Acquired Land	No	No	No
8	8	Gharoli	28° 36' 56.035" N 77° 19' 44.779" E	East	Gharoli	EE/EMD-5 Sh. Anil Kumar M.No. 9953306075	N/A	1.4382	947/672 [(a) to (d) 13380 sq. mtrs. (e) to (g) 1002 sq. mtrs.=14382 Sq. mts.]	N/A	DDA	The entire land of Kh. No. 672 Village Gharoli is built up at site and partly used in road, however, there is no Khasra No. 957/672 exists in Village Gharoli as per the record available in DDA. Since the entire land of Kh. No. 672 Village Gharoli has already been utilized in road. Barat Ghar & Unauthorised Colony Village Gharoli Extn. Hence it is not feasible to build water body on land of Kh. No. 672 village Gharoli.	-	Non-Feasible	Acquired Land/Gram Sabha Land	No	No	No
9	9	Gharonda neemka khaddar	77°17'22.12"E/ 28°36'17.86"N	East	Gharonda neemka khaddar	EE/EMD-6 Md. Ashraf Nayyar M.No. 9911585058	N/A	-	-	N/A	DDA	Built-up Metro Station Mayur Vihar Ph-I & Society Road.	-	Non-Feasible	Acquired Land	No	No	No
10	11	Gharonda neemka bhangar	28° 36' 48.809" N 77° 17' 19.061" E	East	Gharonda neemka bhangar	EE/EMD-2 Sh. Dharmendra Singh M.No. 9868231001	N/A	0.33	(a) 64(2-5)	N/A	DDA	Utilized in Flower Market, Ghazipur and built up at site. Hence not feasible to build water bodies.	-	Non-Feasible	Acquired Land	No	No	No
11	12	Ghazipur F/74(4) (1) Bus Stand (2) Ench villagers (3) Alloted to Delhi agricultute marketing board (1 to 3 allotted by BDO)	28° 38' 10.464" N 77° 19' 14.430" E	East	Ghazipur	EE/EMD-2 Sh. Dharmendra Singh M.No. 9868231001	N/A	1.5	(b) 15000 sq. mtrs. K No. 487	N/A	DDA	This is Gram Sabha Land which is partly used in Sabji Mandi IFC Ghazipur Pkt. A and remaining is part of Road and village Ghazipur. Hence not feasible to build water bodies.	-	Non-Feasible	Gram Sabha Land	No	No	No

12	13	Ghazipur F/74(4)	28° 37' 58.990" N 77° 19' 20.325" E	East	Ghazipur	EE/EMD-2 Sh. Dharmendra Singh M.No. 9868231001	Human Made	0.662	(a) 6620 sq. mtrs. Kno. 519 (DDA list)	N/A	DDA	Utilized in Flower Market, Ghazipur and built up at site. Hence not feasible to build water bodies.	-	Non-Feasible	Acquired Land	No	No	No
13	14	Ghazipur F/74(4)	77°19'19.78"E/ 28°37'59.33"N	East	Ghazipur	EE/EMD-2 Sh. Dharmendra Singh M.No. 9868231001	N/A	0.62	(c) 6200 sq. mtrs.	N/A	DDA	Utilized in Housing Scheme and built up at site. Hence not feasible to build water bodies.	-	Non-Feasible	Acquired Land	No	No	No
14	15	Ghazipur F/74(4)	28° 37' 45.856" N 77° 18' 19.544" E	East	Ghazipur	EE/EMD-2 Sh. Dharmendra Singh M.No. 9868231001	N/A	0.2876	(e)207(2-15)	N/A	DDA	Utilized in Housing Scheme and built up at site. Hence not feasible to build water bodies.	-	Non-Feasible	Acquired Land	No	No	No
15	16	Ghazipur F/74(4)	28° 37' 35.890" N 77° 19' 26.703" E	East	Ghazipur	EE/EMD-6 Md. Ashraf Nayyar M.No. 9911585058	N/A	0.548	(f)579 (4-10)	N/A	DDA	Water body is not feasible as land utilized for Gazipur Dairy Farm.	-	Non-Feasible	Acquired Land	No	No	No
16	18	Hasanpur F/74	28° 38' 7.037" N 77° 18' 27.825" E	East	Hasanpur	EE/EMD-2 Sh. Dharmendra Singh M.No. 9868231001	N/A	-	-	N/A	DDA	the geo Coordinates falls in DTC Bus Depot Hasanpur. (As the Khasra no. is not available the LM deptt. can not provide the requisite information)	-	Non-Feasible	Infomation not available	No	No	No
17	21	Karkarduma F/74(2)	28° 39' 48.948" N 77° 18' 9.117" E	East	Karkarduma	EE/EMD-2 Sh. Dharmendra Singh M.No. 9868231001	N/A	0.16	(a) 1600 sq.mtr. Kno. 560 min	N/A	DDA	No information available as the same Pertains to Horticulture department.	-	Non-Feasible	N/A	No	No	No
18	22	Karkarduma F/74(2)	28° 38' 56.836" N 77° 18' 14.584" E	East	Karkarduma	EE/EMD-2 Sh. Dharmendra Singh M.No. 9868231001	N/A	0.35	(b) 3500 sq.mtr. K no.483 to 492	N/A	DDA	The area is developed by DDA Scheme, commercial centre exist at the site.	-	Non-Feasible	Acquired Land	No	No	No
19	23	Khichripur F/74	28° 37' 20.977" N 77° 18' 55.001" E	East	Khichripur	EE/EMD-6 Md. Ashraf Nayyar M.No. 9911585058	N/A	0.1875	(a) Kh. No 360 (1875 sq. mtrs.)	N/A	DDA	Water Body is not feasible as land utilized for Kendriya Vidyalaya Khichripur.	-	Non-Feasible	Acquired Land	No	No	No
20	24	Khichripur F/74	28° 37' 26.644" N 77° 18' 45.900" E	East	Khichripur	EE/EMD-6 Md. Ashraf Nayyar M.No. 9911585058	N/A	0.15	b) 1500 sq. mtrs Kno. 587/702 & 587/316 (55 acres Samriti Van)	N/A	DDA	Water body is not feasible as land is built- up & part of unauthorised colony East Vinod Nagar.	-	Non-Feasible	Acquired Land	No	No	No
21	26	Khureji Khas F/74	28° 42' 43.035" N 77° 15' 9.504" E	East	Khureji Khas	EE/EMD-5 Sh. Anil Kumar M.No. 9953306075	N/A	0.157	(a) 5/10 (1-18)	N/A	DDA	Heavy built up at Site	-	Non-Feasible	Gramsabha Land	No	No	No
22	27	Khureji Khas F/74	28° 42' 36.486" N 77° 15' 7.236" E	East	Khureji Khas	EE/EMD-5 Sh. Anil Kumar M.No. 9953306075	N/A	0.267	(b) 25/31 (2-0)	N/A	DDA	Heavy built up at Site.	-	Non-Feasible	Acquired Land	No	No	No
23	28	Khureji Khas F/74	28° 42' 35.650" N 77° 15' 5.249" E	East	Khureji Khas	EE/EMD-5 Sh. Anil Kumar M.No. 9953306075	N/A	0.561	(c) 26/29(4-2)	N/A	DDA	Heavy built up at Site.	-	Non-Feasible	Acquired Land	No	No	No
24	29	Kotla F/89	28° 36' 34.617" N 77° 17' 39.332" E	East	Kotla F/89	EE/EMD-6 Md. Ashraf Nayyar M.No. 9911585058	N/A	0.267	63 (2-0)	N/A	DDA	Water body is not feasible as the land used for DDA flats Mayur Vihar, Ph. -I & partly for Shashi Garden unauthorised regularized colony.	-	Non-Feasible	Acquired Land	No	No	No

25	30	Mandawali Fazilpur	28° 38' 23.104" N 77° 18' 7.761" E	East	Mandawali Fazilpur	EE/EMD-2 Sh. Dharmendra Singh M.No. 9868231001	N/A	0.147	(b) 116(1-1)	N/A	DDA	Partly used by Railway departt. and in remaining land mandir constructed hence not feasible to build water bodies.	-	Non-Feasible	Acquired land	No	No	No
26	31	Mandawali Fazilpur	28° 38' 26.326" N 77° 17' 59.741" E	East	Mandawali Fazilpur	EE/EMD-2 Sh. Dharmendra Singh M.No. 9868231001	N/A	2.234	(c) 123min (16-7)	N/A	DDA	Utilized in Preet Vihar Housing Scheme and built up at site. Hence not feasible to build water bodies.	-	Non-Feasible	Acquired Land	No	No	No
27	32	Mandawali Fazilpur	28° 37' 44.710" N 77° 17' 35.703" E	East	Mandawali Fazilpur	EE/EMD-2 Sh. Dharmendra Singh M.No. 9868231001	N/A	0.187	(d)651(1-4)	N/A	DDA	The land is developed as Barat Ghar by EDMC.	-	Non-Feasible	Acquired Land	No	No	No
28	37	Shakarpur Khas F/74	28° 37' 49.673" N 77° 16' 30.656" E	East	Shakarpur Khas	EE/EMD-2 Sh. Dharmendra Singh M.No. 9868231001	N/A	0.227	(a) Kh. NO. - 20(1-7)	N/A	DDA	Heavy built up in Lalita Park.	-	Non-Feasible	Acquired Land	No	No	No
29	38	Shakarpur Khas F/75	28° 37' 50.040" N 77° 16' 49.274" E	East	Shakarpur Khas	EE/EMD-2 Sh. Dharmendra Singh M.No. 9868231001	N/A	1.087	(b) Kh. NO.146 min (8-13)	N/A	DDA	Water body not exist, the area covered under heavy built -up structure (Information regarding aquisition provided by LM department telephonically)	-	Non-Feasible	Acquired Land	No	No	No
30	39	Shakarpur Khas F/76	28° 37' 49.907" N 77° 16' 51.834" E	East	Shakarpur Khas	EE/EMD-2 Sh. Dharmendra Singh M.No. 9868231001	N/A	0.187	(c) Kh. No. 155 (1-04),	N/A	DDA	Built-up by houses & local shops (Revised) (Information regarding aquisition provided by LM department telephonically)	-	Non-Feasible	Acquired Land	No	No	No
31	40	Shakarpur Khas F/77	28° 37' 52.439" N 77° 16' 56.246" E	East	Shakarpr Khas	EE/EMD-2 Sh. Dharmendra Singh M.No. 9868231001	N/A	0.0019	(d) Kh. NO. 159 (0-15)	N/A	DDA	Water body not exist, the area covered under heavy built - up structure (Information regarding aquisition provided by LM department telephonically)	-	Non-Feasible	Acquired Land	No	No	No
32	41	Shakarpur Khas F/78	28° 37' 45.014" N 77° 16' 48.146" E	East	Shakarpur Khas	EE/EMD-2 Sh. Dharmendra Singh M.No. 9868231001	N/A	0.0015	(e) Kh. NO. 173 (0-12),	N/A	DDA	Water body not exist, the area covered under heavy built - up structure (Information regarding aquisition provided by LM department telephonically)	-	Non-Feasible	Acquired Land	No	No	No
33	42	Shakarpur Khas F/79	28° 37' 39.180" N 77° 16' 43.149" E	East	Shakarpur Khas	EE/EMD-2 Sh. Dharmendra Singh M.No. 9868231001	N/A	0.0019	(f) Kh. No. 184 (0-15)	N/A	DDA	Water body not exist, the area covered under heavy built - up structure (Information regarding aquisition provided by LM department telephonically)	-	Non-Feasible	Acquired Land	No	No	No
34	43	NH-24 I.P. Extension (1)	28° 37' 26.779" N 77° 17' 9.015" E	East	N/A	EE/EMD-2 Sh. Dharmendra Singh M.No. 9868231001	N/A	2	(a) 20000 sq. mtrs. Khasra no. 513	N/A	DDA	No information available as the same Pertains to Horticulture department.	-	Non-Feasible	N/A	No	No	No
35	51	Nand Nagari (2) Mandoli	28° 41' 59.814" N 77° 18' 49.477" E	East	Nand Nagari (2) Mandoli	EE/EMD-1 Sh. Dharmendra Singh M.No. 9868231001	N/A		(b)	N/A	DDA	The Geo-coordinate falls inside Jail Complex mandoli	-	Non-Feasible	Acquired Land	No	No	No
36	54	Babarpur (2)	28° 41' 37.465" N 77° 16' 52.296" E	North East	Babarpur	EE/EMD-1 Sh. Dharmendra Singh M.No. 9868231001	N/A	0.387	(a) 14(2-9)	N/A	DDA	The land is used for Shamsnan Ghat located at Kabir Nagar Shahdara	-	Non-Feasible	Gram Sabha Land	No	No	No

37	55	Babarpur (2)	28° 41' 37.478" N 77° 16' 53.801" E	North East	Babarpur	EE/EMD-1 Sh. Dharmendra Singh M.No. 9868231001	N/A	0.133	(b) 13 min (01-0)	N/A	DDA	The land is used for Shamshan Ghat located at Kabir Nagar Shahdara	-	Non-Feasible	Gram Sabha Land	No	No	No
38	58	Ghonda Chauhan Banger	28 41.324'N 77 16.234' E	North East	Ghonda Chauhan Banger	EE/EMD-1 Sh. Dharmendra Singh M.No. 9868231001	N/A	1.36	(a) 1 etc/136 (10-19)	N/A	DDA	On the concerned plot a park is developed by MCD and mother dairy booth is installed.	-	Non-Feasible	Gram Sabha Land	No	No	No
39	59	Ghonda Chauhan Banger	28 41.428'N 77 16.215' E	North East	Ghonda Chauhan Banger	EE/EMD-1 Sh. Dharmendra Singh M.No. 9868231001	N/A	0.44	(b) 1 etc/139(3-3)	N/A	DDA	DJB sewage pumping station exist at this land.	-	Non-Feasible	Gram Sabha Land	No	No	No
40	63	Gokulpur	77° 17' 48.352" E	North East	Gokulpur	EE/EMD-1 Sh. Dharmendra Singh M.No. 9868231001	N/A	0.0022	(b) 656(0-18) &	N/A	DDA	The land is under encroachment and heavily built-up. Hence, TSS can not be done.	-	Non-Feasible	Gram Sabha Land	No	No	No
41	64	Gokulpur	28° 42' 13.625" N 77° 17' 48.656" E	North East	Gokulpur	EE/EMD-1 Sh. Dharmendra Singh M.No. 9868231001	N/A	0.0015	(c) 657 (0-12)	N/A	DDA	The land is under encroachment and heavily built-up. Hence, TSS can not be done.	-	Non-Feasible	Gram Sabha Land	No	No	No
42	68	Jafarbad	28° 40' 46.641" N 77° 16' 28.314" E	North East	Jafarbad	EE/EMD-1 Sh. Dharmendra Singh M.No. 9868231001	N/A	-	-	N/A	DDA	The coordinates falls in Eidgah land of Welcome area. Hence, TSS can not be done.	-	Non-Feasible	May confirmed from LM/NEZ	No	No	No
43	69	Jeevenpur @ JOhripur (2)	28° 43' 10.249" N 77° 17' 0.909" E	North East	Jeevenpur Johripur	EE/EMD-1 Sh. Dharmendra Singh M.No. 9868231001	N/A	0.153	(a) 6/16/2(1-5)	N/A	DDA	-	-	Non-Feasible	Gram Sabha Land	No	No	No
44	70	Jeevenpur @ Johripur (2)	28° 43' 10.199" N 77° 16' 59.580" E	North East	Jeevenpur Johripur	EE/EMD-1 Sh. Dharmendra Singh M.No. 9868231001	N/A	0.288	(b) 6/17/1 (2-16)	N/A	DDA	Shamshan Ghat exist on this land. Hence, TSS can not be done	-	Non-Feasible	Gram Sabha Land	No	No	No
45	72	Jhilmil tahirpur (najul) (2)	28° 41' 26" N 77° 19' 02" E	North East	Jhilmil tahirpur (najul) (2)	EE/EMD-1 Sh. Dharmendra Singh M.No. 9868231001	N/A	0.5	(a) 5000 sq.mtrs.	N/A	DDA	Filling point with over head tank of DJB exist at site bounded by gate & boundary wall.	-	Non-Feasible	Acquired Land	No	No	No
46	73	Jhilmil tahirpur (najul) (2)	28°41'10.9"N 77°18'55.0"E	North East	Jhilmil tahirpur (najul) (2)	EE/EMD-1 Sh. Dharmendra Singh M.No. 9868231001	N/A	0.1	(a) 1000 sq.mtrs.	N/A	DDA	Water body exist at site with no water and maintained by Hort. Wing of MCD.	-	Non-Feasible	Acquired Land	No	No	No
47	74	Karawal nagar	28° 43' 38.939" N 77° 16' 3.321" E	North East	Karawal nagar	EE/EMD-1 Sh. Dharmendra Singh M.No. 9868231001	N/A	0.28	(a) 96(2-10)	N/A	DDA	The land of the Kh. No. 96(2-10) is fully encroached and heavily built-up (Under litigation 86A).	-	Non-Feasible	Gram Sabha Land	No	No	No
48	75	Karawal nagar	28° 43' 37.622" N 77° 16' 9.343" E	North East	Karawal nagar	EE/EMD-1 Sh. Dharmendra Singh M.No. 9868231001	N/A	0.55	(b) 173(4-16)	N/A	DDA	DTC bus terminal exist on this land (Under litigation 86A)	-	Non-Feasible	Gram Sabha Land	No	No	No
49	76	Khajuri Khas	N/A	North East	Khajuri Khas	EE/EMD-1 Sh. Dharmendra Singh M.No. 9868231001	N/A	-	-	N/A	DDA	No water body exist in the revenue records. Therefore, this water body cannot be identified due to non-availability of Kh. No.	-	Non-Feasible	May confirmed from LM/NEZ	No	No	No

50	79	Mirpur turk	28° 42' 36.868" N 77° 15' 45.338" E	North East	Mirpur turk	EE/EMD-1 Sh. Dharmendra Singh M.No. 9868231001	N/A	-	-	N/A	DDA	Location of this co-ordinate is heavily built-up.	-	Non-Feasible	Gram Sabha	No	No	No
51	80	Mustafabad	28° 42' 36.595" N 77° 16' 19.263" E	North East	Mustafabad	EE/EMD-1 Sh. Dharmendra Singh M.No. 9868231001	N/A	3.77	(a) 368/1 (28-2)	N/A	DDA	A Kabristan and Masjid exist on this land.	-	Non-Feasible	Gram Sabha Land	No	No	No
52	82	Mandoli F/74 (4)	28° 42' 24.9"N, 77° 18' 34.3"E	North East	Mandoli	EE/EMD-1 Sh. Dharmendra Singh M.No. 9868231001	N/A	4.17	625, (31-19)	N/A	DDA	The road/rasta exist at this land.	-	Non-Feasible	Gram Sabha Land	No	No	No
53	83	Maujpur F/74 (3)	28° 41' 28.673" N 77° 16' 21.621" E	North East	Maujpur	EE/EMD-1 Sh. Dharmendra Singh M.No. 9868231001	N/A	0.016	772/73 min (0-12)	N/A	DDA	The land is developed as park by EDMC.	-	Non-Feasible	May confirmed from LM /NEZ	No	No	No
54	84	Maujpur F/74 (3)	28°41'28.7"N 77°16'21.6"E	North East	Maujpur	EE/EMD-1 Sh. Dharmendra Singh M.No. 9868231001	N/A	0.026	773/773 (0-2)	N/A	DDA	The land is developed as park by EDMC	-	Non-Feasible	May confirmed from LM /NEZ	No	No	No
55	85	Maujpur F/74 (3)	28° 41' 28.123" N 77° 16' 21.672" E	North East	Maujpur	EE/EMD-1 Sh. Dharmendra Singh M.No. 9868231001	N/A	0.17	774/73 min (1-3)	N/A	DDA	The land is developed as park by EDMC.	-	Non-Feasible	May confirmed from LM /NEZ	No	No	No
56	88	Sabahpur Shahdara (1)	28° 45' 2.978" N 77° 15' 25.756" E	North East	Sabahpur Shahdara	EE/EMD-1 Sh. Dharmendra Singh M.No. 9868231001	N/A	0.69	(a) 486 (5-2)	N/A	DDA	The land of the Kh. No. 486 (5-2) is fully encroached and heavily built-up.	-	Non-Feasible	Gram Sabha Land	No	No	No
57	94	Ziauddinpur	77°16'17.24"E 28°41'52.35"N	North East	Ziauddinpur	EE/EMD-1 Sh. Dharmendra Singh M.No. 9868231001	N/A	-	-	N/A	DDA	No Water Body exist location falls on PWD service road at Sarai Kale Khan near Petrol Pump.	-	Non-Feasible	May confirmed from LM /NEZ	No	No	No
58	474	Behlopur Khaddar F/66	28°35'12.67"N 77°15'35.22"E	South East	Behlopur Khaddar	-	N/A	-	-	N/A	DDA	No Water Body exist location falls on PWD service road at Sarai Kale Khan near Petrol Pump.	-	Non-Feasible		No	No	No
59	479	Jasola F/74	28° 32' 55.790" N 77° 16' 36.283" E	South East	Jasola	EE/EMD-7 Sh. Rupendra Ashok M.No. 9953841101	N/A	0.16	(a) 479/66(1-2)	N/A	DDA	No water body exist, the location falls under DJB treatment plant.	-	Non-Feasible	Not Applicable since this is not DDA land.	No	No	No
60	480	Jasola F/75	28° 30' 31.206" N 77° 19' 36.900" E	South East	Jasola	EE/EMD-7 Sh. Rupendra Ashok M.No. 9953841101	N/A	10.702	(b) 68/2(80-0)	N/A	DDA	As per Geo-Coordinates the location was found in Jaitpur, no water body exist at site.	-	Non-Feasible	Not Applicable since this is not DDA land.	No	No	No
61	481	Joga Bai F/66	77°16'29.87"E / 28°33'47.19"N	South East	Joga Bai	-	N/A	-	-	N/A	DDA	No water body exist location falls in Yamuna River Front. Rain water is accumulated there.	-	Non-Feasible		No	No	No
62	487	Meetha pur	28°29'57.07"N 77°18'57.17"E	South East	Meetha pur	EE/EMD-7 Sh. Rupendra Ashok M.No. 9953841101	N/A	-	-	N/A	DDA	Pertains to U.P. irrigation	-	Non-Feasible	Not Applicable since this is not DDA land.	No	No	No

63	488	Masih garh F/66	28°33'10.53"N 77°16'39.41"E	South East	Masih garh	-	N/A	-	-	N/A	DDA	The area was not accessible due to heavy bushes, could not be verified by LM Staff. Land belongs to Timarpur Okhla waste treatment plant.	-	Non-Feasible		No	No	No
64	489	Molar bandh	28° 30' 7.038" N 77° 18' 42.353" E	South East	Molar bandh	EE/EMD-7 Sh. Rupendra Ashok M.No. 9953841101	N/A	0.508	(a) 468/1(3-8)	N/A	DDA	No water body found, built-up exist at site.	-	Non-Feasible	Not Applicable since this is not DDA land.	No	No	No
65	490	Molar Bandh	28° 30' 4.119" N 77° 18' 38.319" E	South East	Molar bandh	EE/EMD-7 Sh. Rupendra Ashok M.No. 9953841101	N/A	1.091	(b) 462(8-16)	N/A	DDA	Pertains to CISF unit.	-	Non-Feasible	Not Applicable since this is not DDA land.	No	No	No
66	491	Molar bandh	28° 30' 10.667" N 77° 18' 39.954" E	South East	Molar bandh	EE/EMD-7 Sh. Rupendra Ashok M.No. 9953841101	N/A	0.0013	(c) 475(0-10)W	N/A	DDA	No water body found, built-up exist at site.	-	Non-Feasible	Not Applicable since this is not DDA land.	No	No	No
67	495	Okhla F/66	28°33'58.65"N 77°17'30.55"E	South East	Okhla	EE/EMD-7 Sh. Rupendra Ashok M.No. 9953841101	N/A	-	-	N/A	DDA	Pertains to U.P. irrigation	-	Non-Feasible	Not Applicable since this is not DDA land.	No	No	No
68	506	Tamoor nagar F/66	28°34'21.81"N 77°16'16.15"E	South East	Tamoor nagar	-	N/A	-	-	N/A	DDA	No water body exist. A park is developed at site which falls inside staff quarter.Pertains to Horticulture Department.	-	Non-Feasible		No	No	No
69	507	Yaqut pur	28° 42' 6.793" N 77° 9' 6.184" E	South East	Yaqut pur	-	N/A	1.22	a) 48(9-13)	N/A	DDA	As per the list of water bodies 'Yaqut Pur' has been shown in South- East Distt. Whereas, as per Geo-coordinates provided in the list, google earth locates the same near Pitampura, RP Block (Copy of screen shot from google earth enclosed) which appears to be a built-up area. There is no such place in South- East District as per report received (Copy enclosed). Therefore, water body may be deleted from the DDA list.	-	Non-Feasible		No	No	No
70	821	Salempur majra (burari)	28°40'22.70"N 77°15'33.66"E	Central	Salempur majra	-	N/A	-	-	N/A	DDA	The site was inspected as per the coordinates and it was observed that this site is not in Burari but exist in Shastri Park. A built up structure in the form of hotel De-Aqua exist at said location. Furhtermore, as per revenue records handed over to DDA for Salempur Mazra Burari, there is no water body (Copy enclosed).	-	Non-Feasible		No	No	No
Kh.No. & Geo-Coordinate not available (East Zone)																		

S.No.	S.No. as per list 825	Wetland Name / Water bodies Name	Geographical Coordinates (Latitude and Longitude of the centre of the Wetlands)	District(s) in which the water body located	Village Name	Division Name alongwith there contact Name with designation & mobile number	Wetland Subtype (Natural/ Human Made)	Area of Water body (In Hec.)	Khasra no. of water body	Whether falls within category of regulated wetland as per wetland rule	Land ownership	Status of water of body at Site	Developed or undeveloped	Feasible or Not Feasible	Whether Gram Sabha land or not. If Yes then Date of Handing/Taken over from GNCTD	If Gram Sabha Land. (TSS done or Not)	TSS Verification done by LM. (Yes or No)	If TSS Verification done by LM. Boundary wall/Demarcation done at site. (Yes or No)
1	10	Gharonda neemka nangar	-	East	Gharonda neemka nangar	N/A	N/A	-	-	N/A	DDA	-	-	-	-	-	-	-
2	19	Kotla shahdara	-	East	Kotla shahdara	N/A	N/A	-	-	N/A	DDA	-	-	-	-	-	-	-
3	20	Kaithwara F/66	-	East	Kaithwara	N/A	N/A	-	-	N/A	DDA	-	-	-	-	-	-	-
4	33	Samaspur Jahagir	-	East	Samaspur Jahagir	N/A	N/A	-	-	N/A	DDA	-	-	-	-	-	-	-
5	34	Seemapuri	-	East	Seemapuri	N/A	N/A	-	-	N/A	DDA	-	-	-	-	-	-	-
6	36	Shahdara F/74	-	East	Shahdara	N/A	N/A	-	-	N/A	DDA	-	-	-	-	-	-	-
7	66	Ghonda F/74	-	North East	Ghonda	N/A	N/A	-	-	N/A	DDA	-	-	-	-	-	-	-
8	67	Ghonda neemka F/89	-	North East	Ghonda neemka	N/A	N/A	-	-	N/A	DDA	-	-	-	-	-	-	-
9	77	Khanpur dhani	-	North East	Khanpur dhani	N/A	N/A	-	-	N/A	DDA	-	-	-	-	-	-	-
10	78	Mandoli	-	North East	Mandoli	N/A	N/A	-	-	N/A	DDA	-	-	-	-	-	-	-
11	81	Mandoli Kachi F/89	-	North East	Mandoli Kachi	N/A	N/A	-	-	N/A	DDA	-	-	-	-	-	-	-
12	87	Olden pur	-	North East	Oldenpur	N/A	N/A	-	-	N/A	DDA	-	-	-	-	-	-	-
13	89	Shaadatpur	-	North East	Shaadatpur	N/A	N/A	-	-	N/A	DDA	-	-	-	-	-	-	-
		musalman	-	North East	musalman	N/A	N/A	-	-	N/A		-	-	-	-	-	-	-
14	90	Shaadatpur gujran	-	North East	Shaadatpur gujran	N/A	N/A	-	-	N/A	DDA	-	-	-	-	-	-	-
15	92	Saboli F/74 (4)	-	North East	Saboli	N/A	N/A	-	-	N/A	DDA	-	-	-	-	-	-	-
Pertains to other department																		
S.No.	S.No. as per list 825	Wetland Name / Water bodies Name	Geographical Coordinates (Latitude and Longitude of the centre of the Wetlands)	District(s) in which the water body located	Village Name	Division Name alongwith there contact Name with designation & mobile number	Wetland Subtype (Natural/ Human Made)	Area of Water body (In Hec.)	Khasra no. of water body	Whether falls within category of regulated wetland as per wetland rule	Land ownership	Status of water of body at Site	Developed or undeveloped	Feasible or Not Feasible	Whether Gram Sabha land or not. If Yes then Date of Handing/Taken over from GNCTD	If Gram Sabha Land. (TSS done or Not)	TSS Verification done by LM. (Yes or No)	If TSS Verification done by LM. Boundary wall/Demarcation done at site. (Yes or No)
1	57	Biharipur-1	28° 43' 18.726" N 77° 15' 26.777" E	North East	Biharipur	N/A	N/A	-	-	N/A	DDA	Handed over to Delhi Police	-	-	-	-	-	-
2	91	Saqdarpar	28° 40' 54.471" N 77° 17' 26.513" E	North East	Saqdarpar	N/A	N/A	-	-	N/A	DDA	The said area is not part of DDA. Further status of land may be obtained from SDM/GNCTD.	-	-	-	-	-	-
3	483	Khizarabad F/66	77° 16' 6.54" E / 28° 33' 59.96" N	South East	Khizarabad	N/A	N/A	-	-	N/A	DDA	Pertains to SDMC.	-	-	-	-	-	-
4	492	Madanpur khaddar F/74	28° 31' 38.88" N 77° 18' 56.98" E	South East	Madanpur khaddar	N/A	N/A	-	-	N/A	DDA	Pertains to SDMC.	-	-	-	-	-	-
5	498	Sarai Juliana F/66	28° 33' 32.97" N 77° 16' 21.53" E	South East	Sarai Juliana	N/A	N/A	-	-	N/A	DDA	-	-	-	-	-	-	-
6	35	Shakarpur baramad	28° 37' 16.753" N 77° 16' 42.562" E	East	Shakarpur baramad	N/A	N/A	-	-	N/A	DDA	-	-	-	-	-	-	-

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S. No.	Wetland Name	Geographical Coordinates (Latitude and Longitude of the centre of the wetlands)	District (s) in which the Wetland is located	Division Name/ Contact Name with Designation (Mob.No.)	Village	Wetlands Type (Inland or Coastal)	Area in (ha)	Khasra No./Areas	Whether falls within category of regulated wetlands as per Wetlands Rules	Land owner ships	Status of Waterbody at Site	Developed or not	Feasible/ Non-Feasible	Whether Gram Shabha land or not if yes then date of handing over	If Gramsabha land. TSS done or not	TSS verification Done by LM Yes or No	If TSS verification Done by LM .Boundary wall demarcation done at site yes or NO	Remarks
	Name	Location												TSS				
1	Bankner	28° 50' 56.748" N 77° 4' 29.655" E	North	NPD-6 /Sh.Abhishek Khatri(EE)-9958152605	Bankner	NA	1.97	(b)43/26 (14-08)	N/A	DDA	Water body Exist at site with the availability of water	Partially Developed	Feasible	Yes /In the year 2021	Done	Yes	No	Due to the pendency in verification by revenue wing GNCTD demarcation could not be done at site. However the tenders have been called for rejuvenation of available land. Technical bid has been opened and work will be awarded by 20/02/2025
2	Bankner	28° 50' 58.605" N 77° 4' 34.475" E	North	NPD-6 /Sh.Abhishek Khatri(EE)-9958152605	Bankner	NA	1.97	(a)37/28 &29 (14-8)	N/A	DDA	Water body Exist at site with the availability of water	Partially Developed	Feasible	Yes . In the year 2021	Done	Yes	No	Due to the pendency in verification by revenue wing GNCTD demarcation could not be done at site. However the tenders have been called for rejuvenation of available land. Technical bid has been opened and work will be awarded by 20/02/2025
3	mamoorpor	28° 51'26.050" N 77° 5'38.748" E	North	NPD-4 /Sh Surender Dogra(EE) 9910600296	Mamoorpor	NA	0.37	(i) Khasra No. 43/26 (13-7) dda aquired land	N/A	DDA	Water body Exist at site with the availability of water	Partially Developed	Feasible	Acquired land of DDA	NA	NA	NA/No existing boundary wall is almost damaged	The tenders have been called for rejuvenation of water body. Technical bid has been opened and work will be awarded by 20/02/2025

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S. No.	Wetland Name	Geographical Coordinates (Latitude and Longitude of the centre of the wetlands)	District (s) in which the Wetland is located	Division Name/ Contact Name with Designation (Mob.No.)	Village	Wetlands Type (Inland or Coastal)	Area in (ha)	Khasra No./Areas	Whether falls within category of regulated wetlands as per Wetlands Rules	Land owner ships	Status of Waterbody at Site	Developed or not	Feasible/ Non-Feasible	Whether Gram Shabha land or not if yes then date of handing over	If Gramsabha land. TSS done or not	TSS verification Done by LM Yes or No	If TSS verification Done by LM .Boundary wall demarcation done at site yes or NO	Remarks
	Name	Location												TSS				
4	Tikri khurd	28° 50' 3.864" N 77° 7' 33.633" E	North	NPD-7 /Sh.Sandeep Dubey(EE) 8285424498	Tikri khurd	NA	0.55	(a)15//9 (4-16)	N/A	DDA	Water body Exist at site with the availability of water	Partially Developed	Feasible	Acquired land of DDA	NA	NA	NA/No existing boundary wall is almost damaged	The tenders have been called for rejuvenation of water body. Technical bid has been opened and work will be awarded by 20/02/2025
5	Tikri khurd	28° 49' 46.537" N 77° 7' 30.659" E	North	NPD-7 /Sh.Sandeep Dubey(EE) 8285424498	Tikri khurd	NA	1.337	(b)30//1 (4-16), 30//3 (4-15), 30//4 (0-9) Total area (10-0)	N/A	DDA	Water body Exist at site with the availability of water	Partially Developed	Feasible	Acquired land of DDA	NA	NA	NA/No existing boundary wall is almost damaged	The tenders have been called for rejuvenation of water body. Technical bid has been opened and work will be awarded by 20/02/2025
6	Lam Pur	28° 51' 27.711" N 77° 4' 4.136" E	North	NPD-1 /Sh.Sandeep Dubey(EE) 8285424498	Lam Pur	NA	0.74	(b)25//2 (5-6)	N/A	DDA	Water body Exist at site with the availability of water	Partially Developed	Feasible	Yes in the year 2021	In progress	NO	No	TSS conducted has been received back with the observations of LM Section which are being attended.
7	Sanooth	28° 48' 51.345" N 77° 4' 9.449" E	North	NPD-1 /Sh.Sandeep Dubey(EE) 8285424498	Sanooth	NA	4.869	(a) 99(36-4)	N/A	DDA	Water body Exist at site with the availability of water	Partially Developed	Feasible	Yes in the year 2021	Done	No	No existing boundary wall is almost damaged	The rejuvenation work is being done by DJB
8	Tikri Khurd Lake	28 50.110'N, 77 07.380'E	North	NPD-7 /Sh.Sandeep Dubey(EE) 8285424498	Tikri Khurd Lake	NA		11//24 min., 25 min., 12//23, 16//1, 2, 3, 10 min., 17//4, 5, 6, 7, 14 min, 15 min.	N/A	DDA	Water body Exist at site with the availability of water	Not Developed	Feasible	no	Done	yes	No	The rejuvenation work is being done by DJB

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S. No.	Wetland Name	Geographical Coordinates (Latitude and Longitude of the centre of the wetlands)	District (s) in which the Wetland is located	Division Name/ Contact Name with Designation (Mob.No.)	Village	Wetlands Type (Inland or Coastal)	Area in (ha)	Khasra No/Areas	Whether falls within category of regulated wetlands as per Wetlands Rules	Land owner ships	Status of Waterbody at Site	Developed or not	Feasible/ Non-Feasible	Whether Gram Shabha land or not if yes then date of handing over taking over	If Gramsabha land. TSS done or not	TSS verification Done by LM Yes or No	If TSS verification Done by LM .Boundary wall demarcation done at site yes or NO	Remarks
	Name	Location												TSS				
9	Lam Pur	28° 50' 58.467" N 77° 3' 57.485" E	North	NPD-1 /Sh.Sandeep Dubey(EE) 8285424498	Lam Pur	NA	1.95	(c)50//4min (3-8), (d)50//6 (4-16), (e)50//7 (4-16), (f)50//15min (1-6)	N/A	DDA	Partially Encroached	Not Developed	Feasible	Yes in the year 2021	TSS in progress	NO	No	The rejuvenation work is being done by DJB. TSS conducted has been received back with the observations of LM Section, which are being attended.
10	Holambi Kalan	28° 48' 29.069" N 77° 5' 45.662" E	North	NPD-6 /Sh.Abhishek Khatri(EE)- 9958152605	Holambi Kalan	NA	2.02	(a) 96/70(04-04)76(11-06) Total - 15-10)	N/A	DDA	Fully Encroached	Not Developed	Non-Feasible	Yes in the year 2021	TSS is in progress	NO	No	Necessary action shall be taken, once the demarcation is completed.
11	Holambi Kalan	28° 48' 30.197" N 77° 5' 55.550" E	North	NPD-6 /Sh.Abhishek Khatri(EE)- 9958152605	Holambi Kalan	NA	1.894	(b)35/3 (03-08) 4(03-05) 4(03-05) 8(03-08) Total = (14-16)	N/A	DDA	Encroached	Not Developed	Non-Feasible	Yes in the year 2021	TSS is in progress	NO	No	Necessary action shall be taken, once the demarcation is completed.
12	Lam Pur	28° 51' 37.363" N 77° 3' 29.030" E	North	NPD-1 /Sh.Sandeep Dubey(EE) 8285424498	Lam Pur	NA	0.15	(a)21//26(1-3)	N/A	DDA	Land is vacant	Not Developed	Feasible	Yes in the year 2021	TSS is in progress	NO	No	TSS conducted has been received back with the observations of LM Section, which are being attended.
13	Lam Pur	28° 50' 58.369" N 77° 4' 0.753" E	North	NPD-1 /Sh.Sandeep Dubey(EE) 8285424498	Lam Pur	NA	0.093	(g)51//1 (0-7)	N/A	DDA	Land is vacant	Not Developed	Feasible	Yes in the year 2021	TSS is in progress	NO	No	TSS conducted has been received back with the observations of LM Section, which are being attended.

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S. No.	Wetland Name	Geographical Coordinates (Latitude and Longitude of the centre of the wetlands)	District (s) in which the Wetland is located	Division Name/ Contact Name with Designation (Mob.No.)	Village	Wetlands Type (Inland or Coastal)	Area in (ha)	Khasra No/Areas	Whether falls within category of regulated wetlands as per Wetlands Rules	Land owner ships	Status of Waterbody at Site	Developed or not	Feasible/ Non-Feasible	Whether Gram Shabha land or not if yes then date of handing over taking over	If Gramsabha land. TSS done or not	TSS verification Done by LM Yes or No	If TSS verification Done by LM .Boundary wall demarcation done at site yes or NO	Remarks
	Name	Location												TSS				
14	Lam Pur	28° 50' 44.322" N 77° 3' 23.621" E	North	NPD-1 /Sh.Sandeep Dubey(E)E 8285424498	Lam Pur	NA	0.28	(h)54//11/2 (2-1)	N/A	DDA	Land is vacant	Not Developed	Feasible	Yes in the year 2021	TSS is in progress	NO	No	TSS conducted has been received back with the observations of LM Section, which are being attended.
15	Lam Pur	28° 51' 2.320" N 77° 4' 3.758" E	North	NPD-1 /Sh.Sandeep Dubey(E)E 8285424498	Lam Pur	NA	0.093	(i)37//19/1m in (0-3), (j)37//19//2 (0-5) / Total- (0-7)	N/A	DDA	Partially encorached	Not Developed	Non-Feasible	Yes in the year 2021	TSS is in progress	NO	No	TSS conducted has been received back with the observations of LM Section, which are being attended.
16	Lam Pur	28° 51' 1.592" N 77° 4' 3.808" E	North	NPD-1 /Sh.Sandeep Dubey(E)E 8285424498	Lam Pur	NA	0.107	(k)37//19//21 min(0-8)	N/A	DDA	Partially encorached	Not Developed	Non-Feasible	Yes in the year 2021	TSS is in progress	NO	No	TSS conducted has been received back with the observations of LM Section, which are being attended.
17	Lam Pur	28° 51' 8.266" N 77° 3' 51.955" E	North	NPD-1 /Sh.Sandeep Dubey(E)E 8285424498	Lam Pur	NA	0.81	(l)85/2(6-11)	N/A	DDA	Shamshan Ghat exist at site	Not Developed	Non-Feasible	Yes in the year 2021	TSS is in progress	NO	No	TSS conducted has been received back with the observations of LM Section, which are being attended.
18	Narela	28° 51' 6.504" N 77° 5' 14.095" E	North	NPD-4 /Sh Surender Dogra(E)E 9910600296	Narela	NA	3.95	(b) 239 min (29-6)	N/A	Not DDA(May be MCD)	not handed over to DDA	Not Developed	NA	NA	NA	NA	NA	The land status is not known and not in preview of DDA.

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S. No.	Wetland Name	Geographical Coordinates (Latitude and Longitude of the centre of the wetlands)	District (s) in which the Wetland is located	Division Name/ Contact Name with Designation (Mob.No.)	Village	Wetlands Type (Inland or Coastal)	Area in (ha)	Khasra No/Areas	Whether falls within category of regulated wetlands as per Wetlands Rules	Land owner ships	Status of Waterbody at Site	Developed or not	Feasible/ Non-Feasible	Whether Gram Shabha land or not if yes then date of handing over	If Gramsabha land. TSS done or not	TSS verification Done by LM Yes or No	If TSS verification Done by LM .Boundary wall demarcation done at site yes or NO	Remarks
	Name	Location												TSS				
19	Bankner	28° 50' 53.017" N 77° 4' 21.298" E	North	NPD-6 /Sh.Abbhishek Khatri(EE)-9958152605	Bankner	NA	2.42	(c)42/27min (18-10)	N/A	DDA	Dada Maiwala Temple exist fully encorached	Not Developed	Non-Feasible	Yes in the year 2021	Done	NO	No	Due to the pendency in verification by revenue wing GNCTD demarcation could not be done at site. Necessary action shall be taken, once the demarcation is completed.
20	Bankner	28° 51' 2.635" N 77° 4' 18.455" E	North	NPD-6 /Sh.Abbhishek Khatri(EE)-9958152605	Bankner	NA	3.1	(d) 38//28/2 (23-18)	N/A	DDA	Play ground exist at site	Not Developed	Feasible	Yes in the year 2021	Done	NO	No	Due to the pendency in verification by revenue wing GNCTD demarcation could not be done at site. Necessary action shall be taken, once the demarcation is completed.
21	Bankner	28° 51' 55.077" N 77° 4' 12.614" E	North	NPD-6 /Sh.Abbhishek Khatri(EE)-9958152605	Bankner	NA	0.005	(e)10//26 (0-4)W	N/A	DDA	Vacant land exist	Not Developed	Feasible	Yes in the year 2021	Done	NO	No	Due to the pendency in verification by revenue wing GNCTD demarcation could not be done at site. Necessary action shall be taken, once the demarcation is completed.
22	Bankner	28° 51' 1.027" N 77° 4' 36.518" E	North	NPD-6 /Sh.Abbhishek Khatri(EE)-9958152605	Bankner	NA	0.008	(h)37//26,27 (0-6)	N/A	DDA	Partially encorached	Not Developed	Feasible	Yes in the year 2021	Done	NO	No	Due to the pendency in verification by revenue wing GNCTD demarcation could not be done at site. Necessary action shall be taken, once the demarcation is completed.

Updated Status of waterbodies under NARELA Zone

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S. No.	Wetland Name	Geographical Coordinates (Latitude and Longitude of the centre of the wetlands)	District (s) in which the Wetland is located	Division Name/ Contact Name with Designation (Mob.No.)	Village	Wetlands Type (Inland or Coastal)	Area in (ha)	Khasra No/Areas	Whether falls within category of regulated wetlands as per Wetlands Rules	Land owner ships	Status of Waterbody at Site	Developed or not	Feasible/ Non-Feasible	Whether Gram Shabha land or not if yes then date of handing over taking over	If Gramsabha land. TSS done or not	TSS verification Done by LM Yes or No	If TSS verification Done by LM .Boundary wall demarcation done at site yes or NO	Remarks
	Name	Location												TSS				
23	Ghogha	28° 49' 52.339" N 77° 3' 0.214" E	North	NPD-1 /Sh.Sandeep Dubey(EE) 8285424498	Ghogha	NA	0.68	(b)180 (05-11)	N/A	DDA	MPCC building exist	Not Developed	Non-Feasible	Yes in the year 2021	TSS in progress	NO	No	Necessary action shall be taken, once the demarcation is completed.
24	Ghogha	28° 49' 51.732" N 77° 2' 47.816" E	North	NPD-1 /Sh.Sandeep Dubey(EE) 8285424498	Ghogha	NA	2.28	(a)193 (17-11)	N/A	DDA	Partially encorached	Not Developed	Feasible	Yes in the year 2021	TSS in progress	NO	No	Necessary action shall be taken, once the demarcation is completed.
25	Bankner	28° 51' 17.941" N 77° 4' 36.427" E	North	NPD-6 /Sh.Abbishek Khatri(EE)- 9958152605	Bankner	NA	0.006	(f)32//28(0-5)	N/A	DDA	Fully encorached	Not Developed	Non-Feasible	Yes in the year 2021	Done	NO	No	Due to the pendency in verification by revenue wing GNCTD demarcation could not be done at site. Necessary action shall be taken, once the demarcation is completed.
26	Bankner	28° 51' 17.286" N 77° 4' 26.184" E	North	NPD-6 /Sh.Abbishek Khatri(EE)- 9958152605	Bankner	NA	0.008	(g)32//29 (0-6)	N/A	DDA	Fully encorached	Not Developed	Non-Feasible	Yes in the year 2021	Done	NO	No	Due to the pendency in verification by revenue wing GNCTD demarcation could not be done at site. Necessary action shall be taken, once the demarcation is completed.
27	Singhu	28° 51' 26.701" N 77° 8' 4.702" E	North	NA														Pertains to North Zone

Updated Status of waterbodies under NARELA Zone

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S. No.	Wetland Name	Geographical Coordinates (Latitude and Longitude of the centre of the wetlands)	District (s) in which the Wetland is located	Division Name/ Contact Name with Designation (Mob.No.)	Village	Wetlands Type (Inland or Coastal)	Area in (ha)	Khasra No/Areas	Whether falls within category of regulated wetlands as per Wetlands Rules	Land owner ships	Status of Waterbody at Site	Developed or not	Feasible/ Non-Feasible	Whether Gram Shabha land or not if yes then date of handing over	If Gramsabha land. TSS done or not	TSS verification Done by LM Yes or No	If TSS verification Done by LM .Boundary wall demarcation done at site yes or NO	Remarks
		Name		Location											TSS			
28	Singhu	28° 51' 37.194" N 77° 8' 2.553" E	North	NA														Pertains to North Zone
29	Singhu	28° 51' 7.551" N 77° 8' 11.470" E	North	NA														Pertains to North Zone
30	Mamoor Pur	28° 51' 43.181" N 77° 5' 48.312" E	North	NPD-4 /Sh Surender Dogra(E.E) 9910600296	Mamoor Pur	NA	0.008	(ii) 25//7 (1-12), 25//8 (1-18), 26//1(4-16) Total Area (8-16)	N/A	DDA	Land is vacant	Not Developed	Non-Feasible	No	No	NA	NA	The land in question has been earmarked as per LOP for a Higher Secondary School. Matter is being taken up with planning wing DDA so that it may be utilized as a water body.

Status of water bodies of North Zone																	
FEASIBLE WATER BODIES UNDER NORTH ZONE/DDA																	
S. No.	Wetland Name	Geographical Location (Lat - Long of water body)	District(s) in which the water body located	Village	Division name/Contact name with designation and (mob. No.)	Wetland Sub Type (Natural / human Made)	Size of water body in (ha)	Khasra No./ Area (Bigha Biswa)	Whether falls within category of regulated wetland as per wetland rule	Land Ownership	Status of water body at site	Developed or Not	Feasible or not feasible	Whether Gram Sabha Land or Not. If Yes then Date of Handing/Taken over from GNCTD	If Gram Sabha land. TSS done or Not	TSS verification done by LM. Yes or No	If TSS Verification done by LM. Boundary wall/Demarcation done at site Yes or No
1	Akbarpur maja	28° 50' 5.642" N 77° 10' 54.491" E	North	Akbarpur maja	Sh. Vivek Kumar EE/NMD-1 Mob : 8447118041	N/A	0.81	(a) 62 (6-10)	N/A	DDA	Wet, Only Source is rainwater or sewerage (Some Encroachment)	undeveloped	Yes	Gram Sabha	Yes	No	No
2	Akbarpur maja	28° 50' 12.976" N 77° 11' 2.015" E	North	Akbarpur maja	Sh. Vivek Kumar EE/NMD-1 Mob : 8447118041	N/A	0.15	(b)29/1/2 (1-17)	N/A	DDA	MPPCC exist at Site	undeveloped	No	Gram Sabha	Yes	No	No
3	Akbarpur maja	28° 49' 39.999" N 77° 11' 10.281" E	North	Akbarpur maja	Sh. Vivek Kumar EE/NMD-1 Mob : 8447118041	N/A	0.238	(c)63min (00-19)	N/A	DDA	Vacant land	undeveloped	Yes	Gram Sabha	Yes	No	No
4	Allipur	28° 47' 58.800" N 77° 8' 10.109" E	North	Allipur	Sh. Vivek Kumar EE/NMD-1 Mob : 8447118041	N/A	2.54	64/27(19-00)	N/A	DDA	Dry and developed	undeveloped	Yes	Gram Sabha	Yes	No	No
5	Bakhtawar Pur	28° 49' 17.021" N 77° 10' 28.759" E	North	Bakhtawar Pur	Sh. Vivek Kumar EE/NMD-1 Mob : 8447118041	N/A	2.59	(a)115 (19-4)	N/A	DDA	Dry and developed	undeveloped	Yes	Gram Sabha	Yes	No	No
6	Bakhtawar Pur	28° 49' 42.632" N 77° 9' 44.249" E	North	Bakhtawar Pur	Sh. Vivek Kumar EE/NMD-1 Mob : 8447118041	N/A	2.99	(b)110 (22-4)	N/A	DDA	Dry and developed	undeveloped	Yes	Gram Sabha	Yes	No	No
7	Bakhtawar Pur	28° 48' 57.310" N 77° 10' 18.145" E	North	Bakhtawar Pur	Sh. Vivek Kumar EE/NMD-1 Mob : 8447118041	N/A	1.21	(c)113 (9-30)	N/A	DDA	Dry and developed	undeveloped	Yes	Gram Sabha	Yes	No	No
8	Bakhtawar Pur	28° 49' 17.989" N 77° 10' 21.163" E	North	Bakhtawar Pur	Sh. Vivek Kumar EE/NMD-1 Mob : 8447118041	N/A	1.35	(d)109 min (10-16)	N/A	DDA	Wet and undeveloped (Some Encroachment)	undeveloped	Yes	Gram Sabha	Yes	No	No
9	Bakhtawar Pur	28° 49' 17.479" N 77° 10' 22.358" E	North	Bakhtawar Pur	Sh. Vivek Kumar EE/NMD-1 Mob : 8447118041	N/A	0.55	(e)111 (04-18)	N/A	DDA	Vacant land	undeveloped	Yes	Gram Sabha	Yes	No	No
10	Budhpur bizapur	28° 46' 54.827" N 77° 8' 11.037" E	North	Budhpur bizapur	Sh. Vivek Kumar EE/NMD-1 Mob : 8447118041	N/A	1.097	Old 21/15,16 New Kh. No. 33 (8-2)	N/A	DDA	Wet and developed	undeveloped	Yes	Gram Sabha	Yes	No	No

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11	Hiranki	28° 48' 3.006" N 77° 10' 52.633" E	North	Hiranki	Sh. Vivek Kumar EE/NMD-1 Mob : 8447118041	N/A	1.62	(a)534 (7-8), 535 (05-05) Total- (12-13)	N/A	DDA	Wet and developed	developed	Yes	Gram Sabha	Yes	No	No
12	Hiranki	28° 48' 25.143" N 77° 10' 34.449" E	North	Hiranki	Sh. Vivek Kumar EE/NMD-1 Mob : 8447118041	N/A	1.43	(b) 56/2(10-07)	N/A	DDA	Dry and developed	developed	Yes	Gram Sabha	Yes	No	No
13	Ibrahimpur	28° 46' 31.625" N 77° 10' 44.391" E	North	Ibrahimpur	Sh. Vivek Kumar EE/NMD-1 Mob : 8447118041	N/A	0.414	(a) 113/2(3-10)	N/A	DDA	Wet and developed	developed	Yes	Gram Sabha	Yes	No	No
14	Ibrahimpur	28° 46' 26.171" N 77° 10' 37.198" E	North	Ibrahimpur	Sh. Vivek Kumar EE/NMD-1 Mob : 8447118041	N/A	0.65	(b)90 (4-09)	N/A	DDA	Wet and developed	undeveloped	Yes	Gram Sabha	Yes	No	No
15	Jindpur	28° 48' 6.864" N 77° 9' 39.794" E 28° 47' 35.499" N 77° 9' 18.811" E	North	Jindpur	Sh. Vivek Kumar EE/NMD-1 Mob : 8447118041	N/A	6.703	(a) 49(1-15), (b) 8/04 min (1-16)	N/A	DDA	Park Exist	undeveloped	No	Gram Sabha	Yes	No	No
16	Khersa kalan	28° 46' 14.807" N 77° 7' 11.032" E	North	Khersa kalan	Sh. Vivek Kumar EE/NMD-1 Mob : 8447118041	N/A	3.638	(a)133(27-3)old No/52/26(22-16),37/26(4-6) Total area (27-2)	N/A	DDA	Wet and undeveloped	undeveloped	Yes	Gram Sabha	Yes	No	No
17	Khersa kalan	28°46'14.9"N 77° 7'13.1"E	North	Khersa kalan	Sh. Vivek Kumar EE/NMD-1 Mob : 8447118041	N/A	2.429	(b)39/26 (18-16)	N/A	DDA	Wet and undeveloped	undeveloped	Yes	Gram Sabha	Yes	No	No
18	Khersa kalan	28° 46' 59.4" N 77° 07' 15.0" E	North	Khersa kalan	Sh. Vivek Kumar EE/NMD-1 Mob : 8447118041	N/A	0.816	(c) 134(6-10) old No-9/1(4-14), 5/21 (1-10),22/1 (0-6) Total area)6-10)	N/A	DDA	Wet and developed	developed	Yes	Gram Sabha	No	N/A	No
19	Nangli puna	28.46 77.08	North	Nangli puna	Sh. Vivek Kumar EE/NMD-1 Mob : 8447118041	N/A	0.416	48min (3-11.1/2)	N/A	DDA	Wet and developed	developed	Yes	Gram Sabha	NO	N/A	No
20	Singhu	28° 51' 26.701" N 77° 8' 4.702" E	North	Singhu	Sh. Vivek Kumar EE/NMD-1 Mob : 8447118041	N/A	1.229	(a)43 (9-19)	N/A	DDA	Dry and developed	developed	Yes	Gram Sabha	No	N/A	No
21	Singhu	28° 51' 37.194" N 77° 8' 2.553" E	North	Singhu	Sh. Vivek Kumar EE/NMD-1 Mob : 8447118041	N/A	1.217	(b)6/26 (9-1)	N/A	DDA	Dry and developed	developed	Yes	Gram Sabha	YES	No	No

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22	Singhu	28° 51' 7.551" N 8° 11.470" E	North	Singhu	Sh. Vivek Kumar EE/NMD-1 Mob : 8447118041	N/A	0.417	(c)26/28 (3-12)	N/A	DDA	Dry and undeveloped	undeveloped	Yes	Gram Sabha	YES	No	No
23	Siraspur	28° 45' 20.62" N 77° 7' 53.59" E	North	Siraspur	Sh. Vivek Kumar EE/NMD-1 Mob : 8447118041	N/A	1.591	(b)625/3min (11-9)	N/A	DDA	Wet and undeveloped	undeveloped	Yes	Gram Sabha	Yes	No	No
24	Siraspur	28° 45' 35.737" N 77° 7' 41.761" E	North	Siraspur	Sh. Vivek Kumar EE/NMD-1 Mob : 8447118041	N/A	1.377	(c)759 (10-3)	N/A	DDA	Dry and developed	developed	Yes	Acquired land	Yes	No	No
25	Siraspur	28° 44' 54.506" N 77° 7' 47.590" E	North	Siraspur	Sh. Vivek Kumar EE/NMD-1 Mob : 8447118041	N/A	0.066	(d)968/2 (0-5)	N/A	DDA	fully builtup, encroched	undeveloped	No	Gram Sabha	No	No	No
26	Siraspur	28° 45' 41.56" N 77° 8' 11.38" E		Siraspur	Sh. Vivek Kumar EE/NMD-1 Mob : 8447118041	N/A	N/A	162 (14-10)	N/A	DDA	Wet and developed	developed		Gram Sabha	NO		No
27	Tigl Pur	28° 49' 30.116" N 77° 11' 16.930" E	North	Tigl Pur	Sh. Vivek Kumar EE/NMD-1 Mob : 8447118041	N/A	0.237	(a)11/13(1-4), 11/14 (0.237 hac)	N/A	DDA	Dry and undeveloped	undeveloped	No	Gram Sabha	NO		No
28	Tigl Pur	28° 49' 30.322" N 77° 11' 15.090" E	North	Tigl Pur	Sh. Vivek Kumar EE/NMD-1 Mob : 8447118041	N/A	0.325	(b)58(3-18) total area (5-11) (0.325 hac)	N/A	DDA	Dry and undeveloped	undeveloped	Yes	Acquired land	Yes	No	No
29	Tigl Pur	28° 49' 19.419" N 77° 11' 20.633" E	North	Tigl Pur	Sh. Vivek Kumar EE/NMD-1 Mob : 8447118041	N/A	0.458	(c)14/14min (0-14) total area (5-10) (N/A	DDA	Dry and undeveloped	undeveloped	No	Gram Sabha	Yes	No	No
30	Tigl Pur	28° 49' 19.419" N 77° 11' 20.633" E		Tigl Pur	Sh. Vivek Kumar EE/NMD-1 Mob : 8447118041	N/A	0.145	14/15(4-16) total area (5-10) (0.145 hac)	N/A	DDA	Dry and undeveloped	undeveloped		Gram Sabha	Yes	No	No
31	Haider Pur F/74	28° 43' 33.036" N 77° 8' 40.338" E	North West	Haider Pur	Sh. Vivek Kumar EE/NMD-1 Mob : 8447118041	N/A	0.896	(a)48 (6-7)	N/A	DDA	Dry and undeveloped	undeveloped	No	Gram Sabha	Yes	No	No
32	Haider Pur F/75	28° 43' 12.169" N 77° 8' 51.230" E	North West	Haider Pur	Sh. Vivek Kumar EE/NMD-1 Mob : 8447118041	N/A	0.401	(b)198 (3-0)	N/A	DDA	Dry and undeveloped	undeveloped	No	Gram Sabha	Yes	No	No
33	Sahipur	28 42 920"N 77 09.680"E	North West	Sahipur	Sh. Vivek Kumar EE/NMD-1 Mob : 8447118041	N/A	3.101	4/28/2 (23-18)	N/A	DDA	Dry and undeveloped	undeveloped	Yes	Gram Sabha	Yes	No	No
34	Samay pur F/90	28° 44' 36.310" N 77° 8' 41.000" E	North West	Samay pur	Sh. Vivek Kumar EE/NMD-1 Mob : 8447118041	N/A	0.69	(b)40/33 (5-2)	N/A	DDA	Wet and developed	developed	Yes	Gram Sabha	Yes	No	No

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35	Samay pur F/91	28° 44' 48.712" N 77° 8' 18.715" E	North West	Samay pur	Sh. Vivek Kumar EE/NMD-1 Mob : 8447118041	N/A	0.24	(c)24/27 (1-8)	N/A	DDA	Park exist	undeveloped	No	Gram Sabha	Yes	No	No
36	Burari (4) and Kamal pur majra burari	28° 45' 23.062" N 77° 11' 45.665" E	Central	Kamal pur majra burari	Sh. Vivek Kumar EE/NMD-1 Mob : 8447118041	N/A	1.625	(a)148 (12-15) as per kathoni	N/A	DDA	Wet and developed	developed	Yes	Gram Sabha	Yes	No	No
37	Burari (4) and Kamal pur majra burari	28° 45' 5.799" N 77° 11' 32.945" E	Central	Kamal pur majra burari	Sh. Vivek Kumar EE/NMD-1 Mob : 8447118041	N/A	3.093	(b)151/1 (08-02) village burari & 4//4/2 (05-18), 5/1 (4-0), 6/1 min (01-00), 7/2 (2-16) 8/1 (1-4) village kamalpur Total - (23-12)	N/A	DDA	Wet and undeveloped	undeveloped	Yes	Acquired land	No		No
38	Burari (4) and Kamal pur majra burari	28° 45' 21.936" N 77° 11' 28.857" E	Central	Kamal pur majra burari	Sh. Vivek Kumar EE/NMD-1 Mob : 8447118041	N/A	3.761	(c) 149/2/2 (28-02)	N/A	DDA	Wet and developed	developed	Yes	Acquired land	No		No
39	Burari (4) and Kamal pur majra burari	28° 45' 33.642" N 77° 11' 46.222" E	Central	Kamal pur majra burari	Sh. Vivek Kumar EE/NMD-1 Mob : 8447118041	N/A	2.194	(d) 193/2 (08-11) & 150 (07-13) Total area (16-04)	N/A	DDA	Wet and developed	developed	Yes	Acquired land	Yes	No	No
40	Jagatpur delhi *	77°13'36.14"E/ 28°44'31.38"N	Central	Jagatpur delhi		N/A		1.5 bigha	N/A		Falls in flood plain	undeveloped	No	Gram Sabha	Yes	NO	No
41	Mukandpur	28° 44' 22.063" N 77° 11' 2.337" E	Central	Mukandpur	Sh. Vivek Kumar EE/NMD-1 Mob : 8447118041	N/A	1.163	175 & 179 total area (08-07)	N/A	DDA	Wet and undeveloped	undeveloped	Yes	Gram Sabha	Yes	No	No
42	Dhir pur F/75	77°12'49.34"E 28°43'6.01"N	North West	Dhir pur	Sh. Manoj Kumar EE/NMD-2 Mob: 9899101426	N/A	N/A	Kh. No. 345 & 346	N/A	Status not clear	No water body exists at site	undeveloped	No	Acquired land	Yes	NO	No
43	Rampura F/66	28.67774624 77.15490664	North	Rampura	Sh. Om Prakash EE/NMD-3 Mob : 9433347861	N/A	N/A	50/18,19	N/A	Status not clear	No water body exists at site	undeveloped	No	Acquired land	Yes	NO	No
44	Timarpur	28°42'05.2"N 77°13'36.9"E	central	Timarpur	Sh. Manoj Kumar EE/NMD-2 Mob: 9899101426	N/A	N/A	N/A	N/A	Status not clear	No water body exists at site	undeveloped	No		Yes	NO	No
45	Khera khurd	28°46'32.03"N 77° 5'29.33"E	North	Khera khurd	Sh. Om Prakash EE/NMD-3 Mob : 9433347861	N/A	3.767	(a)237(28-16)	N/A	DDA	Dry and developed	developed	Yes	Gram Sabha	Yes	NO	No
46	Khera khurd	28° 46' 52.619" N 77° 5' 43.729" E	North	Khera khurd	Sh. Om Prakash EE/NMD-3 Mob : 9433347861	N/A	1.087	(b)268(8-13)	N/A	DDA	Wet and developed	developed	Yes	Gram Sabha	Yes	NO	No

47	Holambi khurd	28° 47' 44.593" N 77° 6' 8.159" E	North	Holambi khurd	Sh. Om Prakash EE/NMD-3 Mob : 9433347861	N/A	5.77	(a)119 (43-8)	N/A	DDA	Dry and developed	developed	Yes	Gram Sabha	Yes	NO	No
48	Holambi khurd	28° 47' 47.509" N 77° 5' 36.369" E	North	Holambi khurd	Sh. Om Prakash EE/NMD-3 Mob : 9433347861	N/A	2.56	(b)117, 118 (19-2)	N/A	DDA	Wet and not developed	un developed	Yes	Gram Sabha	Yes	NO	No
49	Sakur pur F/74	28° 41' 5.858" N 77° 8' 28.229" E	North West	Sakur pur	Sh. Om Prakash EE/NMD-3 Mob : 9433347861	N/A	0.00137	(a)30/26/2(0-11)	N/A	DDA	No water body Exist	undeveloped	No	Acquired Land)	Yes	No	No
50	Sakur pur F/75	28° 40' 58.236" N 77° 8' 27.224" E	North West	Sakur pur	Sh. Om Prakash EE/NMD-3 Mob : 9433347861	N/A	0.013	(b)30/27(1-1)	N/A	DDA	No water body Exist	undeveloped	No	Acquired Land)	Yes	NO	No
51	Sakur pur F/76	28° 40' 41.906" N 77° 9' 13.677" E	North West	Sakur pur	Sh. Om Prakash EE/NMD-3 Mob : 9433347861	N/A	2.165	©50/1(04-16),11(4-16),12(3-17),18(3-10) Total area (16-19)	N/A	DDA	No water body Exist	undeveloped	No	Acquired Land)	Yes	NO	No
Non-Feasible Water bodies North Zone																	
52	Khera kalan		North	Khera kalan			2.964	(d) 52/26(22-16)		DDA							
53	Khera khurd	28° 40' 25.454" N 77° 5' 33.344" E	North	Khera khurd			0.013	(d)277(0-10)		DDA							
54	Libas pur	28° 40' 21.454" N 77° 8' 44.673" E	North	Libas pur			0.3612	(a)24/(9)2-7)		DDA							
55	Libas pur	28° 40' 5.546" N 77° 8' 32.182" E	North	Libas pur			2.165	(b)27 (16-19)		DDA							
56	Azad pur F/74	28° 42' 46.402" N 77° 10' 39.542" E	North West	Azad pur			1.484	(a)22 (11-1)		DDA							
57	Azad pur F/75	28° 42' 28.877" N 77° 10' 31.614" E	North West	Azad pur			0.227	(b)85/2 (1-7)		DDA							
58	Azad pur F/76	28° 43' 38.155" N 77° 11' 20.779" E	North West	Azad pur			0.187	(c) 63/4(1-4)		DDA							
59	Bharola F/74	28° 43' 19.860" N 77° 10' 47.220" E	North West	Bharola			1.913	(a) 182(14-3)		DDA							
60	Haider Pur F/72	28° 43' 16.036" N 77° 8' 51.969" E	North West	Haider Pur			0.00175	(d)50(10-14)		DDA							
61	Rajpur Chhawani F/66	77°13'33.27"E / 28°41'31.86"N	North West	Rajpur Chhawani				Nil water body as per report of sdm MT dated...		DDA							
62	Sadhora Khurd F/74	28° 43' 42.663" N 77° 11' 17.326" E	Central	Sadhora Khurd			1.892	358(14-15)		DDA							
63	Sanjarpur	28°43'42.66"N 77°11'17.32"E	Central	Sanjarpur						DDA							
64	Wazirabad F/89	28°43'16.97"N 77°13'25.91"E	Central	Wazirabad						DDA							
Kh. No. & Geo Coordinate not available																	
65	Jwala heri F/89		North	Jwala heri F/89						DDA							
66	Nai sarak		North	Nai sarak						DDA							
67	Patti jahnuma		North	Patti jahnuma						DDA							
68	Qadi pur		North	Qadi pur						DDA							
69	Kabir Basti		North West	Kabir Basti						DDA							
70	Civil line		Central	Civil line						DDA							
71	Delhi patti		Central	Delhi patti						DDA							
Yet to be handed over OMC/O																	
72	Ghari khuro	28° 47' 12.576" N 77° 10' 55.436" E	North	Ghari khuro			2.94	(a)222-223/1 (22-00)		DDA							
73	Khera kalan	28.76963667 77.11120965	North	Khera kalan			0.026	(e) 143(0-2)		DDA							
74	Khera kalan		North	Khera kalan			0.08	(f) 168(0-6)		DDA							
75	Khera kalan	28.77358229 77.11234325	North	Khera kalan			0.026	(g) 206(0-2)		DDA							
76	Khera kalan		North	Khera kalan			0.08	(h) 220(0-6)		DDA							
77	Khera kalan		North	Khera kalan			0.013	(i) 125/26(0-1)		DDA							
78	Mohd pur ramangpur	28° 48' 32.918" N 77° 11' 11.780" E	North	Mohd pur ramangpur				371/4		DDA							
79	Palla	28.84660947 77.1852428	North	Palla				36/8		DDA							
Pertains to other department																	
80	Sungar pur	28° 40' 4.146" N 77° 12' 42.801" E	North	Sungar pur			0.856	(a)13/26(4-16) 24/2(1-8) total area (6-4)		DDA							

1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19
S. No.	S. No. as per list 825	Wetland Name	Geographical Coordinates (Latitude and Longitude of the centre of the Wetlands)	District (s) in which the Wetland is located	Village	Division	Wetland Subtype (Natural/H uman Made)	Area in (ha)	Khasra No/Areas	Whether falls within the category of wetland rules.	Land Ownerships	Status of waterbody at site	Developed/N on developed	Feasible/N on feasible	Whether gram sabha land or not, if yes	If gram sabha land , TSS done or Not	TSS verification done by LM wing or not	If TSS verification done by LM wing, Boundary wall status
1	370	Asola	28° 27' 31.772" N 77° 10' 53.030" E	South	Asola	SMD-5	Natural	4.374	(g) 47(32-7)	Yes	DDA	Water body exists	Developed	Feasible	Gram sabha Land	TSS done.	Yes	Boundary wall exist
2	377	Aya nagar	28° 28' 33.377" N 77° 7' 50.098" E	South	Aya nagar	SMD-5	Natural	2.63547	1704(16-2), 1705(0-9), 1706(2-16) Total area (19-7)	Yes	DDA	Water body exists	Developed	Feasible	Gram sabha Land	TSS done.	sent to LM on 04.12.2023	Boundary wall exist
3	388	Chirag Delhi F/67	28°33'4.50"N 77°13'32.76"E /	South	Chirag delhi	SMD-5	Not Available	0.824	(b)780/498 (6-16) acquired by DDA	NA	DDA	No water body exist	Non developed.	Feasible	No	TSS under process	NA	NO Boundary wall
4	389	Dera Mandi	28° 26' 7.229" N 77° 10' 45.393" E	South	Dera Mandi	SMD-5	Natural	2.559	(a)444(19-13)	YES	DDA	Listed in MoU of DJB. TSS and verification yet to be done.	Developed	Feasible	Gram sabha Land	TSS under process	NA	NO Boundary wall
5	390	Dera Mandi	28° 26' 13.775" N 77° 8' 27.371" E	South	Dera Mandi	SMD-5	Natural	0.684	(b)93/2(5-12)	YES	DDA		Developed.	Feasible	Gram sabha Land	TSS under process	NA	Boundary wall exist

6	422	Maidan Grahi	28° 29' 38.649" N 77° 12' 13.597" E	South	Maidan Grahi	SMD-5	Natural	4.388	900 (a) 554/2(32-8)	YES	DDA		Developed	Feasible	Gram sabha Land	TSS done.	Pending with LM from 15.03.2024	108 Boundary wall exist
7	424	Madangir F/74	28° 31' 33.129" N 77° 13' 57.496" E	South	Madangir	SPD-1	Natural	2.561	191min(19-5)	NA	DDA		Developed	Feasible	Gram sabha Land	TSS done.		
8	438	Mehrauli (kishangarh)	28° 31' 7.297" N 77° 10' 9.869" E	South	Mehrauli (kishangarh)	SMD-5	Natural	5.84	1166 (1-16) 1167(3-10) 1168(12-0), 109(21-02), 1219(4-19)	NA	DDA	Cleaing & desilting work under process	Developed	Feasible	No	TSS done		Boundary wall exist
9	446	Rajpur khurd	28° 29' 34.929" N 77° 11' 28.555" E	South	Rajpur khurd	pertains to Horticulture	Natural	0.957	(a)38 (7-16)	YES	DDA	developed but pertains to Horticulture	Developed	Feasible	Gram sabha Land	TSS done	NO	Boundary wall exist
10	658	Salahpur	28° 30' 58.823" N 77° 3' 38.427" E	South West	Salahpur	SPD-1	Natural	0.72	16/15(5-4)	YES	DDA	Handed over to DJB	Developed	Feasible	Gram sabha Land	TSS done.		No Boundary wall

11	754	Ghitorni	28° 29' 38.206" N 77° 8' 24.707" E	New Delhi	Ghitorni	SPD-1	Natural	2.39	437 (17-19)	NA	DDA	Developed	Feasible	Gram sabha Land	TSS done.			901	109
12	768	Mahipalpur F/89	28° 32' 48.089" N 77° 7' 46.925" E	New Delhi	Mahipalpur	SPD-1	Natural	3.8127	(a) 451/1(1-2) & 524(27-3)	NO	DDA	Developed	Feasible	Gram sabha Land	TSS done.				
13	769	Mahipalpur F/90	28° 33' 4.538" N 77° 7' 55.799" E	New Delhi	Mahipalpur	SPD-1	NA	0.615	(b) 1030(4-6)	NO	DDA	Tender under progres	Non developed.	Feasible	Gram sabha Land	TSS done.			
14	778	Rajokari	28° 31' 37.707" N 77° 6' 44.267" E	New Delhi	Rajokari	SPD-1	NA	0.267	(a)41(2-0)	NO	DDA	Tender under process	Non developed.	Feasible	Gram sabha Land	TSS done.			
15	779	Rajokari	28° 30' 29.365" N 77° 5' 57.913" E	New Delhi	Rajokari	SPD-1	NA	0.686	(b)695(05-13)	NO	DDA	Tender under process	Non developed.	Feasible	Gram sabha Land	TSS done.			
16	780	Rajokari	28° 30' 55.311" N 77° 6' 45.571" E	New Delhi	Rajokari	SPD-1	Natural	0.5498	(c)251(04-11)	NO	DDA	Development work is being executed by I&FC	Non developed.	Feasible	Gram sabha Land	TSS done.			

17	781	Rajokari	28° 30' 40.361" N 77° 6' 54.445" E	New Delhi	Rajokari	SPD-1	NA	1.753	902 (d)1150 (13-11)	NO	DDA	No water body exist . Chaupal exist at land. Partly built up harijan basti	Non developed.	Feasible	Gram sabha Land	TSS done.		110
18	782	Rajokari	28° 30' 44.640" N 77° 7' 9.908" E	New Delhi	Rajokari	SPD-1	Natural	1.525	(e)1234/11(11-4)	YES	DDA	Already developed & maintained by I&FC	developed	Feasible	Gram sabha Land	TSS done.		
19	784	Rajokari	28° 30' 20.126" N 77° 6' 24.874" E	New Delhi	Rajokari	SPD-1	NA	0.147	(h)848(1-1)	NO	DDA	Tender under process	Non developed.	Feasible	Gram sabha Land	TSS done.		
20	785	Rajokari	28° 31' 7.241" N 77° 6' 25.079" E	New Delhi	Rajokari	SPD-1	Natural	5.375	(l)446(40-18)	NO	DDA		Developed	Feasible	Gram sabha Land	TSS done.		
21	786	Rang Puri	28° 32' 33.086" N 77° 7' 9.653" E	New Delhi	Rang Puri	SPD-1	Natural	0.923	(a)105(6-9)	NO	DDA		Developed	Feasible	Gram sabha Land	TSS done.		
22	787	Rang Puri	28° 32' 2.833" N 77° 7' 9.941" E	New Delhi	Rang Puri	SPD-1	Natural	1.621	(b)660(12-12)	NO	DDA		Developed	Feasible	Gram sabha Land	TSS done.		

23	793	Samalkha	28° 31' 48.675" N 77° 6' 23.687" E	New Delhi	Samalkha	SPD-1	Human made	0.96	54(7-18)	903	NO	DDA	Development work is being executed by I&FC	Non developed.	Feasible	Gram sabha Land	TSS done.	111
24	795	Samalkha	28° 31' 53.679" N 77° 6' 41.905" E	New Delhi	Samalkha	SPD-1	N/A	0.686	446(5-13)			DDA			Feasible	Gram sabha Land		

Non-Feasible Water bodies South Zone

	S. No. as per list 825	Wetland Name	Geographical Coordinates (Latitude and Longitude of the centre of the Wetlands)	District (s) in which the Wetland is located	Village	Division	Wetland Subtype (Natural/Human Made)	Area in (ha)	Khasra No/Areas	Whether falls within the category of wetland rules.	Land Ownerships	Status of waterbody at site	Developed/Non developed	Feasible/Non feasible	Whether gram sabha land or not, if yes	If gram sabha land , TSS done or Not	TSS verification done by LM wing or not	If TSS verification done by LM wing, Boundary wall status
1	378	Aya nagar	28° 28' 30.661" N 77° 8' 0.480" E	South	Aya nagar	SMD-5	N/A	0.01	(c)1761/13 (0-8)W	N/A	DDA	Totally Built up Area	Non developed.	Not feasible	Yes	no	N/A	N/A
2	379	Adhchini F/66	28° 32' 24.470" N 77° 11' 29.054" E	South	Adhchini	SMD-5	N/A	3.093	(a)3/2(5-0) part of area (23-12)	N/A	DDA	Geo coordinates falls in NCRT Campus	Non developed.	Not feasible	No	no	N/A	N/A
3	382	Begum pur F/66	28° 31' 58.626" N 77° 12' 15.253" E	South	Begum pur	SMD-5	N/A			N/A	DDA	No waterbody exists. Built up Sh. Aurobindo college malviya nagar	Non developed.	Not feasible	No	no	N/A	N/A
4	384	Chattar pur	28° 30' 22.722" N 77° 10' 52.692" E	South	Chattar pur	SMD-5	N/A	10.44	(a) 60(78-1) New water body	N/A	DDA	At present Temple is exist. According to BDO South said khasra No. is	Non developed.	Not feasible	Yes	Yes	no	N/A
5	394	Devli	28° 30' 3.625" N 77° 13' 50.726" E	South	Devli	SMD-5	N/A	0.00752	(e)205(0-6)	N/A	DDA	Temple is exist.	Non developed.	Not feasible	yes	Yes	no	N/A
6	398	Gadai pur	28° 28' 40.880" N 77° 8' 45.363" E	South	Gadai pur	SMD-5	N/A	4.03	(b) 359 (30-13)	N/A	DDA	on site , pakka guest house in the form of Gurudwara ,dairy & remaning land is used for agreeculture purpose	Non developed.	Not feasible	yes	no	N/A	N/A
7	403	Hauz rani F/74	28°31'28.33"N 77°12'36.63"E	South	Hauz rani	SMD-5	N/A			N/A	DDA	According to geo coordinates, lands falls under the ground of DDA saket sports complex.	Non developed.	Not feasible	No	no	N/A	N/A
8	407	Kalu Sarai F/66	28° 32' 39.529" N 77° 11' 55.423" E	South	Kalu Sarai	SMD-5	N/A			N/A	DDA	Co-ordinates falls in the campus of IIT Delhi.	Non developed.	Not feasible	No	no	N/A	N/A

9	409	Katwaria sarai F/75	28° 32' 28.121" N 77° 11' 11.575" E	South	Katwaria sarai	SMD-5	N/A	0.187	(b)151(1-1)	904	N/A	DDA	Yellow color private building is constructed at mentioned coordinates. Building situated at Munirka	Non developed.	Not feasible	No	no	N/A	112 N/A
10	410	Khanpur	28° 30' 36.934" N 77° 13' 42.664" E	South	Khanpur	SMD-5	N/A	1.03	384(7-7)	N/A	DDA	on site Area is builtup. Also physical possession of said khasra no. is not transferred to DDA by LAC/L&B deontt.	Non developed.	Not feasible	No	no	N/A	N/A	
11	411	Kharera Village	28°33'7.84"N 77°12'19.48"E	South	Kharera		N/A	0.0062	(a) 262(0-5)	N/A	DDA	As per the coordinates, it is a private property located at sh. Aurobindo marg having board placed on the outer wall	Non developed.	Not feasible	No	no	N/A	N/A	
12	419	Lado Sarai	28°31'46.7"N 77°11'23.9"E	South	Lado Sarai	SMD-5	N/A	0.156	(c) 37 (1-17)	N/A	DDA	within the Boundary of TB hospital.	Non developed.	Not feasible	No	no	N/A	N/A	
13	420	Lado Sarai	28°31'24.1"N 77°11'42.2"E	South	Lado Sarai	SMD-5	N/A	0.01	(d) 208 (0-8)	N/A	DDA	Said khara no. falls under Built up Area.	Non developed.	Not feasible	No	no	N/A	N/A	
14	421	Lado Sarai	28°31.440"N 77°11.635"E	South	Lado Sarai	SMD-5	N/A	0.549	(e) 206 (4-11)	N/A	DDA	On site, some part of khasra no. is Built up & remaning is in the form of park.	Non developed.	Not feasible	No	no	N/A	N/A	
15	423	Maidan Grahi	28° 29' 3.197" N 77° 12' 7.578" E	South	Maidan Grahi	SMD-5	N/A	0.011	(c)778/330 (0-9)	N/A	DDA	SAARC university land.	Non developed.	Not feasible	yes	no	N/A	N/A	
16	439	Mehrauli (kishangarh)	28°31'15.78"N 77° 9'44.25"E	South	Mehrauli (kishangarh)	SMD-5	N/A	0.816	(d) 1797 (6-10), Yogmaya Mandir	N/A	DDA	DAV public school exist.	Non developed.	Not feasible	No	no	N/A	N/A	
17	448	Saidulajab	28° 31' 2.847" N 77° 12' 8.709" E	South	Saidulajab	SMD-5	N/A	0.151	(a)200/2(1-13)	N/A	DDA	Said khasra No. is fully built up.	Non developed.	Not feasible	yes	Yes	N/A	N/A	
18	454	Tut Sarai	28° 32' 4.648" N 77° 12' 45.808" E	South	Tut Sarai		N/A			N/A	DDA	co-ordinated falls in govt. Boys senior secondary school malviya Nagar.	Non developed.	Not feasible	No	No	N/A	N/A	
19	455	Sheikh Sarai F/66	28° 32' 36.175" N 77° 13' 3.520" E	South	Sheikh Sarai	SMD-5	N/A	0.521	122 (3-9).	N/A	DDA	Said khasra No. is comes under Panchsheel CHBS Residential	Non developed.	Not feasible	No	No	N/A	N/A	
20	456	Sheikh Sarai F/67	28° 32' 15.114" N 77° 13' 1.414" E	South	Sheikh Sarai	SMD-5	N/A	0.283	167 (2-12)	N/A	DDA	Govt. land (belong to MOR)	Non developed.	Not feasible	No	No	N/A	N/A	
21	460	Sultanpur	28° 29' 41.502" N 77° 9' 53.018" E	South	Sultanpur	SPD-1	N/A	2.92	321 min(8-6), 322 min(0-18), 323(5-11), 324(2-14), 325(4-10) total area(21-19)	N/A	DDA	fully built up Govt. school	Non developed.	Not feasible					
22	461	Sultanpur	28° 29' 42.041" N 77° 9' 41.910" E	South	Sultanpur	SPD-1	N/A	0.00376	402(0-3)	N/A	DDA	No water body exist Built up structure	Non developed.	Not feasible					
23	462	Sultanpur	28° 29' 24.742" N 77° 9' 41.885" E	South	Sultanpur	SPD-1	N/A	0.00137	595(0-11)	N/A	DDA	No water body exist Built up structure	Non developed.	Not feasible					
24	463	Tigri	28° 30' 43.874" N 77° 14' 26.553" E	South	Tigri	SMD-5	N/A	0.775	(a)191(5-8)	N/A	DDA	Transferred to BSF traning school on 04.07.1970	Non developed.	Not feasible					
25	468	Zamrudpur F/66	28°33'21.23"N 77°14'9.96"E	South	Zamrudpur	SPD-1	N/A	2.1	(a)32(11-7) (b)192 (4-0)	N/A	DDA	There exists a private school Building Namely KR Mangalam Global school. No water	Non developed.	Not feasible					
26	497	Raipur khurd	28° 33' 32.405" N 77° 13' 34.000" E	South East	Raipur khurd	SMD-5	N/A	8.048	38 (60-16)	N/A	DDA	As per coordinates, the Location is CPWD staff quarters. No	Non developed.	Not feasible					
27	500	Tughlakabad F/74	28° 30' 9.435" N 77° 15' 11.987" E	South East	Tughlakabad	SPD-1	N/A	0.401	(a)1520(3-0)	N/A	DDA	No water body exist Built up structure	Non developed.	Not feasible					

28	502	Tughlakabad F/78	28° 29' 38.341" N 77° 14' 51.203" E	South East	Tughlakabad	SPD-1	N/A	0.00137	(e) 1586(4-11)	N/A	DDA	No water body exist Built up structure	Non developed.	Not feasible						
29	770	Mahipalpur F/91	28° 33' 16.260" N 77° 8' 0.041" E	New Delhi	Mahipalpur	SPD-1	N/A	1.22	(c) 1085(4-16)& 1074(4-16)	N/A	DDA	Land occupied by Bureau of Police Reasearch & development.	Non developed.	Not feasible						
30	771	Mahipalpur F/92	28° 32' 50.334" N 77° 8' 42.625" E	New Delhi	Mahipalpur	SPD-1	N/A		(d) 1124/1, 1127, 1283, 1282, 1273, 1274 & 1287	N/A	DDA	Falls inside the Boundary of Defence. (Land under Defence	Non developed.	Not feasible						
31	772	Mahipalpur F/93	28° 33' 14.440" N 77° 8' 2.403" E	New Delhi	Mahipalpur	SPD-1	N/A		K.No. 1075	N/A	DDA	Land occupied by Bureau of Police Reasearch & development. (Allotted by DDA.)	Non developed.	Not feasible						
32	773	Nangal Dewat	28° 33' 8.328" N 77° 5' 21.670" E	New Delhi	Nangal Dewat	SPD-1	N/A	3.095	1196(23-14)	N/A	DDA	Land pertains to Airport Authority of India.	Non developed.	Not feasible						
33	774	Nangal Dewat	28° 33' 9.006" N 77° 6' 6.444" E	New Delhi	Nangal Dewat	SPD-1	N/A	3.767	1279(28-16)	N/A	DDA	Land pertains to Airport Authority of India.	Non developed.	Not feasible						
34	783	Rajokari	28° 30' 55.078" N 77° 7' 4.157" E	New Delhi	Rajokari	SPD-1	N/A	2.595	(g)1164 (19-4)	N/A	DDA	No waterbody exists. Built up harijan basti exist at land. Only 17 Bigha Area is taken over by DDA from BDO Najafgarh as Gram sabha Land on 29.01.2021 "as in where basis"	Non developed.	Not feasible						
35	788	Rang Puri	28° 32' 0.825" N 77° 7' 37.767" E	New Delhi	Rang Puri	SPD-1	N/A	1.22	(c)1467(4-16),1491(4-16), total area(9-12)	N/A	DDA	Water Body exists within the boundary wall of Forest Deptt.	Non developed.	Not feasible						
36	789	Rang Puri	28° 31' 47.893" N 77° 7' 57.935" E	New Delhi	Rang Puri	SPD-1	N/A	3.767	(d)1800(4-16), 1801(4-16), 1819(4-16), 1820(4-16), 1821(4-16), total area(28-16)	N/A	DDA	Water Body exists in dry condition within the boundary wall of Forest Deptt.	Non developed.	Not feasible						
37	790	Rang Puri	28°32.060" N 77°08.763" E	New Delhi	Rang Puri	SPD-1	N/A	0.468	(e)1705(3-05)	N/A	DDA	DDA flats exists on the water Body Lands.	Non developed.	Not feasible						
38	791	Rang Puri	28°32.060" N 77°08.763" E	New Delhi	Rang Puri	SPD-1	N/A	0.802	(f)1706(6-0)	N/A	DDA	DDA flats exists on the water Body Lands.	Non developed.	Not feasible						
39	792	Rang Puri	28°32.060" N 77°08.763" E	New Delhi	Rang Puri	SPD-1	N/A	0.828	(g)1707(6-19)	N/A	DDA	Duplicate with 466 intimated to Wetland authority. Submission for	Non developed.	Not feasible						
40	794	Samalkha	28° 31' 20.676" N 77° 5' 58.725" E	New Delhi	Samalkha	SPD-1	N/A		41	N/A	DDA	Private hotel on that land.	Non developed.	Not feasible						
41	796	Samalkha	28° 31' 49.213" N 77° 5' 42.715" E	New Delhi	Samalkha	SPD-1	N/A	1.19	52(8-9)	N/A	DDA	No waterbody exist on this land. Chaupal & mohalla clinic exist on this land. Need demarcation to find out the	Non developed.	Not feasible						
42	797	Samalkha	28° 31' 21.484" N 77° 5' 56.254" E	New Delhi	Samalkha	SPD-1	N/A	1.0033	53(7-5)	N/A	DDA	No waterbody exist , Rajakri flyover exist on this land.	Non developed.	Not feasible						

Yet to be handed over GNCTD

	S. No. as per list 825	Wetland Name	Geographical Coordinates (Latitude and Longitude of the centre of the Wetlands)	District (s) in which the Wetland is located	Village	Division	Wetland Subtype (Natural/Human Made)	Area in (ha)	906 Khasra No/Areas	Whether falls within the category of wetland rules.	Land Ownerships	Status of waterbody at site	Developed/N on developed	Feasible/N on feasible	Whether gram sabha land or not, if yes	If gram sabha land , TSS done or Not	TSS verification done by LM wing or not	If TSS verification done by LM wing, Boundary wall status
1	367	Asola	28° 27' 11.682" N 77° 12' 32.260" E	South	Asola			2.834	(a)1257 (21-19)		DDA							
2	368	Asola	28° 26' 58.552" N 77° 11' 53.677" E	South	Asola			0.0025	(b)1437(0-2)		DDA							
3	369	Asola	28° 26' 52.158" N 77° 12' 25.176" E	South	Asola			0.1578	(c)1470(1-18)		DDA							
4	371	Asola	28° 27' 25.244" N 77° 11' 11.078" E	South	Asola			0.152	(h) 483 (1-14)		DDA							
5	372	Asola	28° 26' 51.558" N 77° 12' 46.229" E	South	Asola			0.00175	(i) 1629(0-14)		DDA							
6	373	Asola	28° 26' 53.643" N 77° 12' 6.345" E	South	Asola			0.0025	1457(0-2)		DDA							
7	374	Asola	28° 26' 50.887" N 77° 12' 31.810" E	South	Asola			0.155	1404 (1-6)		DDA							
8	375	Asola	28° 26' 53.762" N 77° 12' 42.831" E	South	Asola			2.559	1424 (19-13).		DDA							
9	376	Asola	28° 27' 2.127" N 77° 12' 16.955" E	South	Asola			2.963	1430 (22-15)		DDA							
10	380	Bhati	28° 26' 5.561" N 77° 11' 37.254" E	South	Bhati			0.307	(a)1311(2-3)		DDA							
11	381	Bhati	28° 25' 38.461" N 77° 11' 53.861" E	South	Bhati			0.307	(c)1432 (2-3)		DDA							
12	391	Devli	28° 29' 39.033" N 77° 13' 47.796" E	South	Devli			2.461	b) 45/27(18-4)		DDA							
13	393	Devli	28° 29' 37.388" N 77° 14' 49.228" E	South	Devli			1.351	(d)40/26 (10-10)		DDA							
14	395	Devli	28° 30' 4.399" N 77° 13' 43.845" E	South	Devli			0.00125	(f)224/1(0-1)		DDA							
15	396	Devli	28° 30' 33.461" N 77° 12' 44.819" E	South	Devli			0.00877	(g)267(0-7)		DDA							
16	397	Gadai pur	28° 28' 35.068" N 77° 9' 21.570" E	South	Gadai pur			2.024	(a)512/1 (15-13)		DDA							
17	405	Jaunapur	28° 28' 26.533" N 77° 10' 0.667" E	South	Jaunapur			0.956	5/15(2-19),6/11(4-16) total area (7-15)		DDA							
18	445	Put Sarai	77° 2'57.15"E / 28°46'27.16"N	South	Put Sarai						DDA							
19	453	Sarai shahji	28° 32' 19.590" N 77° 12' 29.308" E	South	Sarai shahji				43		DDA							

Pertains to other department

	S. No. as per list 825	Wetland Name	Geographical Coordinates (Latitude and Longitude of the centre of the Wetlands)	District (s) in which the Wetland is located	Village	Division	Wetland Subtype (Natural/Human Made)	Area in (ha)	Khasra No/Areas	Whether falls within the category of wetland rules.	Land Ownerships	Status of waterbody at site	Developed/N on developed	Feasible/N on feasible	Whether gram sabha land or not, if yes	If gram sabha land , TSS done or Not	TSS verification done by LM wing or not	If TSS verification done by LM wing, Boundary wall status
1	383	Ber sarai F/74	77°10'29.68"E / 28°32'41.47"N	South	Ber sarai													
2	392	Devli	28° 30' 4.770" N 77° 13' 50.067" E	South	Devli			0.468	c) 206(3-5)									
3	404	Humaun pur	28° 33' 39.849" N 77° 11' 43.842" E	South	Humaun pur			0.561	96 (4-2)									
4	412	Khirkki	28° 31' 54.234" N 77° 13' 5.030" E	South	Khirkki			0.959	(a)20(7-17)									
5	413	Khirkki	28° 32' 6.403" N 77° 13' 46.721" E	South	Khirkki			0.307	(b)208(2-3)									
6	425	Masjid moth	28° 33' 32.581" N 77° 12' 58.051" E	South	Masjid moth			0.00125	(a) 152(0-10)									
7	426	Masjid moth	28° 33' 29.086" N 77° 13' 2.018" E	South	Masjid moth			0.157	(b) 334 (1-8)									
8	443	Neb Sarai	28° 30' 39.728" N 77° 12' 2.947" E	South	Neb Sarai			0.588	(a)84(04-04)									

Sports Zone Feasible Water Bodies

908

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S.No.	S. No. as per list	Wetland Name	Geographical Coordinates (Latitude and Longitude of the center of the Wetlands)	District (S) in which the Wetland is located	Land Ownership	Village	Area in (ha)	Khasra No./Areas	Division & Sub Division /Contact Number	Comments/ Remarks of field staff as per site condition
1	236	Bhalswa Jhangirpur	28° 44' 19.674" N 77° 10' 37.437" E	North West	DDA	Bhalswa Jhangirpur	0.7357	(c) 1258(5-5)	EE/Sports Division-2 Sh. P.K. Gupta 9350361342	It is an artificial pond which is used for beautification inside the Bhalswa Golf Course area
2	237	Bhalswa Jhangirpur	28° 44' 9.755" N 77° 10' 28.060" E	North West	DDA	Bhalswa Jhangirpur	0.688	(d) 1323 (5-15)	EE/Sports Division-2 Sh. P.K. Gupta 9350361342	It is an artificial pond which is used for beautification inside the Bhalswa Golf Course area
3	417	Lado sarai F/89 (Qutab Golf Course)	28° 31' 42.738" N 77° 11' 44.095" E	South	DDA	Lado Sarai	0.075	(a) 248min (1-2) Area : 750.00 sq. mtr.	EE/Sports Division-1 & Sub Division-1/ 011-43177622 Sh. Baldeep Walia Mob No: 85100000204	It is an artificial pond which is used for beautification inside the Qutab Golf Course area • The Existing coordinates i.e 28° 34' 41 69" N 77" 10' 19 94" E is not as per site location.
4	766	Munirka F/66	28° 31' 42.738" N 77° 11' 44.095" E	New Delhi	DDA	Munirka	2.715	19/41(20-3)	EE/Sports Division-1 & Sub Division-4/ 011-43177622 Sh. Baldeep Walia Mob No: 85100000204	It is a developed water body but due to no source of water and very less catchment area, Water not stagnate in water body.



8/12/2024

EE(P & HQ)/SPORTS

PRASHANT VIJAY

9810933845

Status of Water Bodies under Chief Engineer (Horticulture Zone) As on 31.01.2025																			
S. No.	S. No. as per list 825	S. No. as per list 822	Wetland Name	Geographical Coordinates (Lat.-Long. of water body)	District(s) in which water body located	Village	Division	Wetland subtype (Natural)	Size of the water body (in Ha)	Khasra No	Whether fall within category of regulated	Land ownership	Status of water body at site	Developed or not	Feasible/ Non-Feasible	Whether gram sabha land or not. If yes than date of handing/ taking over from GNCD	TSS verification by LM. Yes or No	If TSS verification done by LM	
1.	44	37	Sanjay Lake, MayorVihar	28° 36' 52.234" N 77° 18' 7.147" E	East	Mayor Vihar	HCD-1 Prashant Kanshik Mob-9818722111	EE	17.0	Kh no- 1, 2, 3, 16, 18, 4, 5, 6, 7, 13, 8, 9, 10, 11, 12 etc. 6321, 4921/68, 4921/68, 566, 547, 549, 560, 558, 559, 558, 557, 555, 556, 554, 552, 553, 537, 135, 136, 134, 135, 133, 132, 131, 133, 132, 130, 125, 124, 136, 136 min, 137 min, 139 min, 126, 129, 128, 127, 191 min, 189, 190, 194, 187, 188, 195 min, 181, 180, 179, 178, 186, 185, 184 min, 177, 182, 440/197 min, 176, 175, 174, 172, 173 min, 177 min etc. 225, 226, 227 min, 157, 160 min, 156 min, 155, 160, 163, 162 min, 144 min, 142 min, 145, 144, 152, 153, 150, 149, 143, 147, 146, 110, 111, 112, 113, 114, 116, 128, 141 min, 140 min, 139 min, 138 min, 102 min, 103 min etc. 925 min, 926 min etc. 159, 158, 157, 155, 156, 154, 152, 153, 137, 135, 136, 134 min, 133 min, 132 min, 131, 121, 120, 125, 124 min, 114 min, 117 min, 192 min, 126, 129, 128, 127, 191 min, 189, 190, 194, 187, 188, 195 min, 181, 180, 179, 178, 186, 185, 184 min, 177, 182, 440/197 min, 176, 175, 174, 172, 173 min, 177 min etc. 225, 226, 227 min, 157, 160 min, 156 min, 155, 160, 163, 162 min, 144 min, 142 min, 145, 144, 152, 153, 150, 149, 143, 147, 146, 110, 111, 112, 113, 114, 116, 128, 141 min, 140 min, 139 min, 138 min, 102 min, 103 min etc. 925 min, 926 min etc.	Yes	DDA	Desilting and STP waterline work by DJB has been completed in 2023 and filling of waterbody through STP waterline is in progress. At present no desilting is required.	Developed	Feasible	NO	Demarcated	N/A	
2.	48	41	Shastris Park	28° 40' 35.25" N 77° 15' 41.9" E	East	West Vinod Nagar	HCD-1 Prashant Kanshik Mob-9818722111	EE	0.1	Khasra no. 509	Yes	DDA	Developed but in dry state due to sandy soil. At present no desilting is required.	Developed	Feasible	NO	Demarcated	N/A	
3.	50	88	NandNagri (2) Mandoli	28° 41' 53.322" N 77° 18' 55.245" E	East	Mandoli	HCD-1 Prashant Kanshik Mob-9818722111	EE	3.4027	Kh.No.911, 912	Yes	DDA	Developed but in dry state. At present no desilting is required.	Developed	Feasible	NO	Demarcated	N/A	
4.	53	43	Sunder Nagari	28° 41' 39.870" N 77° 19' 18.089" E	East	Sunder Nagri	HCD-1 Prashant Kanshik Mob-9818722111	EE	0.15	Kh. No. 0/67	Yes	DDA	Developed but in dry state. At present no desilting is required.	Developed	Feasible	NO	Demarcated	N/A	
5.	56	67	Maharaja Surajmal Park	28° 39' 45.614" N 77° 18' 5.660" E	North East	Maharaja surajmal park	HCD-1 Prashant Kanshik Mob-9818722111	EE	0.75	Kh.No. 94	Yes	DDA	Developed but in dry state. At present no desilting is required.	Developed	Feasible	NO	Demarcated	N/A	
6.	47	40	West Vinod Nagar	28 37.390N 77 17.319E	East	West Vinod Nagar	HCD-2 Prashant Kanshik Mob-9818722111	EE	0.4	Kh.No. 882 39 885	Yes	DDA	Developed but in dry state. At present no desilting is required.	Developed	Feasible	NO	Demarcated	N/A	
7.	52	42	Smriti Van Lake (Kondli)	28.604792 N 77.338327 E	East	Kondli	HCD-2 Prashant Kanshik Mob-9818722111	EE	3.984	Kh.No. 580, 581, 582, 750, 751, 749, 752,754, 759, 753 etc.	Yes	DDA	STP water line work by DJB has been completed and filling of water body through S.T.P water pipeline is in progress. At present	Developed	Feasible	NO	Demarcated	N/A	
8.	494	490	Ashoka Park, New Friends Colony	28.599947 N 77.276729 E	South East	Bahapur	HCD-2 Prashant Kanshik Mob-9818722111	EE	0.3	Kh.No. 201 min., 203 min. (New)	Yes	DDA	Developed. At present no desilting is required.	Developed	Feasible	NO	Demarcated	N/A	
9.	New	New	Water body at District Park, SaritaVihar	28.527154 N 77.292629 E	South East	Jasola	HCD-2 Prashant Kanshik Mob-9818722111	EE	0.4		Yes	DDA	Developed. At present no desilting is required.	Developed	Feasible	NO	Demarcated	N/A	
10.	472	466	Bahapur (M/o M.P. Green Area, MauAnandnri Marg)	28° 32' 55.392" N 77° 15' 41.760" E	South East	Bahapur	HCD-3 Bhagender Kumar Mob-9310502842	EE	2.528	Kh no-610/2 (18-9)	Yes	DDA	Developed. At present no desilting is required.	Developed	Feasible	NO	Yes	N/A	
11.	501	496	Tughlakabad F/76	28° 30' 31.215" N 77° 15' 47.314" E	South East	Tughlakabad	HCD-3 Bhagender Kumar Mob-9310502842	EE	0.005	Kh no-87(0-4)	Yes	DDA	Developed. At present no desilting is required.	Developed	Feasible	NO	Yes	N/A	
12.	476	470	AashikaKunjPh-II 11nd III (Distt. Park, Kalkaji/c park, around Kalkaji Temple) (Gadhijarumarita, F/66	28° 33' 16.382" N 77° 14' 50.610" E	South East	Garhi Jhata mara	HCD-3 Bhagender Kumar Mob-9310502842	EE			Yes	DDA	Developed. At present no desilting is required.	Developed	Feasible	NO	Yes	N/A	
13.	503	498	Tughlakabad (Recreational Complex, Phase-1, Zone-III)	28.5070955 N 77.2672918 E	South East	Tughlakabad	HCD-3 Bhagender Kumar Mob-9310502842	EE	0.55		Yes	DDA	Under Dispute	Developed	Feasible	NO	Yes	N/A	
14.	414	411	Khirki (Satpula Lake)	28° 32' 2.932" N 77° 13' 25.298" E	South	Khirki	HCD-3 Bhagender Kumar Mob-9310502842	EE	18.075	Kh no-155(13-11) Satpula Dam	Yes	DDA	Water body given to Rotary Club (Completed)	Developed	Feasible	NO	Yes	N/A	
15.	457	451	Shah pur jat	28° 33' 4.044" N 77° 12' 43.985" E	South	Shah pur Jat	HCD-3 Bhagender Kumar Mob-9310502842	EE	0.683	Kh-294 (5-13)	Yes	DDA	Developed, at present no desilting is required.	Developed	Feasible	NO	Yes	N/A	
16.	415	412	Ladha sarai F/74	28° 30' 38.222" N 77° 11' 36.810" E	South	Ladha Sarai	HCD-3 Bhagender Kumar Mob-9310502842	EE	1.087	Kh. No. (b) 14 min (8-13)	Yes	DDA	Developed, at present no desilting is required.	Developed	Feasible	NO	Yes	N/A	
17.	416	413	Ladha sarai F/75	28° 30' 36.833" N 77° 11' 30.309" E	South	Ladha Sarai	HCD-3 Bhagender Kumar Mob-9310502842	EE	0.011	Kh. No. (b) 14 min (9-9)	Yes	DDA	Developed, at present no desilting is required.	Developed	Feasible	NO	Yes	N/A	
18.	418	415	Lado Sarai (Behind AhimsaShah)	28° 31' 16.692" N 77° 11' 27.016" E	South	Lado Sarai	HCD-3 Bhagender Kumar Mob-9310502842	EE	0.267	Kh. No. (b)-335 min (2-0)	Yes	DDA	Developed, at present no desilting is required.	Developed	Feasible	NO	Yes	N/A	
19.	402	399	HauzKhas(District Park at HauzKhas)	28° 33' 16.820" N 77° 11' 30.476" E	South	Hauz Khas	HCD-4 Lakshay Singla Mob-	EE	8.0	Kh.No-(5.6), 149 min, 150 min, 151, 152, 153, 154, 155, 156, 157, 158, 159, 160, 161, 162	Yes	DDA	Water body already developed. At present no desilting is required.	Developed	Feasible	NO	Yes	N/A	
20.	429	426	Aff. M.P. Green Area at Sanjay Van (LalKotRoad)	28° 31' 41" N 77° 11' 15" E	South	Mehrault	HCD-4 Lakshay Singla Mob-	EE	38.70	Kh no-2734/1722/312 154 Bigha (old) All water bodies on same Kh. No.	Yes	DDA	Handed over to DJB. Water body has been developed. At present no desilting is required.	Developed	Feasible	NO	Yes	N/A	
21.	430	427	Aff. M.P. Green Area at Sanjay Van (Pond No. 1), VasantKunj	28° 31' 54.893" N 77° 10.31.989" E	South	Vasant Kunj	HCD-4 Lakshay Singla Mob-	EE	0.569	Kh no-2734/1722/312 154 Bigha (old) All water bodies on same Kh. No.	Yes	DDA	Handed over to DJB. Water body has been developed. At present no desilting is required.	Developed	Feasible	NO	Yes	N/A	
22.	431	428	Aff. M.P. Green Area at Sanjay Van (Pond No. 2), VasantKunj	28° 31' 54.893" N 77° 10.31.989" E	South	Vasant Kunj	HCD-4 Lakshay Singla Mob-	EE	0.5185	Kh No-2734/1722/312 154 Bigha 14 Biswa (old) All water bodies on same Kh. No.	Yes	DDA	Handed over to DJB. Water body has been developed. At present no desilting is required.	Developed	Feasible	NO	Yes	N/A	
23.	432	429	Aff. M.P. Green Area at Sanjay Van (Pond No. 3), VasantKunj	28° 31' 54.893" N 77° 10.31.989" E	South	Vasant Kunj	HCD-4 Lakshay Singla Mob-	EE	0.526	Kh no-2734/1722/3/2 min 2755/1764/1 Min 154 Bigha 14 Biswa (Village Mehrauli)	Yes	DDA	Handed over to DJB. Water body has been developed. At present no desilting is required.	Developed	Feasible	NO	Yes	N/A	
24.	433	430	Aff. M.P. Green Area at Sanjay Van (Pond No. 4), VasantKunj	28° 31' 54.893" N 77° 10.31.989" E	South	Vasant Kunj	HCD-4 Lakshay Singla Mob-	EE	0.6686	Kh no-2734/1722/3/2 min 2755/1764/1 Min 154 Bigha 14 Biswa (Old) 105 Bigha 16 Biswa (Village Mehrauli) (Old)	Yes	DDA	Handed over to DJB. Water body has been developed. At present no desilting is required.	Developed	Feasible	NO	Yes	N/A	
25.	437	434	Mehrault (Kishangarh) (Bahu AdhramNah)	28° 31' 200" N 77° 09.724" E	South	Mehrault (Kishangarh)	HCD-4 Lakshay Singla Mob-	EE	1.779	Kh.No.1220(13-3) (NEW) (OLD-2741,2026,1675)	Yes	DDA	Desilting has been done water body is developed.	Developed	Feasible	NO	Yes	N/A	
26.	441	438	Mehrault (Kishangarh) (Oxidation pond No. 1 at MehrauliArchaeological park)	28° 32' 0.16" N 77° 11' 13.64" E	South	Mehrault (Kishangarh)	HCD-4 Lakshay Singla Mob-	EE	0.28	Kh no-(i) Old 2321/1224 (1-5) New 537(2-10)	Yes	DDA	Developed. (Cleaning/Bioremediation work is under progress)	Developed	Feasible	NO	Yes	N/A	

27.	442	439	Mehrauli Complex, Phase I (Oxidation pond No. 2 at Mehrauli Archaeological park)	28.51971° N 77.186° E	South	Mehrauli (Kashughar)	HCD-4 Lakshay Singla Mob-	EE	3.53	Kh No-3.53 Ha	Yes	DDA	Deslting has been done water body is developed.	Developed	Feasible	NO	Yes	N/A
28.	459	453	Smeri Van Lake (VasantKunj)	28°09'53"N 77°10'13"E	South	Vasant Kunj	HCD-4 Lakshay Singla Mob-	EE	1.83	Kh. No. 661, 662, 663, 664, 689, 690, 691, 692, 697 to 700 min.	Yes	DDA	Handed over to DIB. Water body has been developed. At present no deslting is required.	Developed	Feasible	NO	Yes	N/A
29.	465	459	VASANT UDIHYAN (OPPOSITE PVR PRVA)	28° 33.591'N 77° 09.970'E	South	Vasant Kunj	HCD-4 Lakshay Singla Mob-	EE	-	Kh. No. 1155/673 min	Yes	DDA	Water body already developed. At present no deslting is required.	Developed	Feasible	NO	Yes	N/A
30.	466	460	VasantVatikaSector- C, VasantKunj	28°32'3" N 77°8'46" E	South	Vasant Kunj	HCD-4 Lakshay Singla Mob-	EE	0.43		Yes	DDA	Water body already developed. At present no deslting is required.	Developed	Feasible	NO	Yes	N/A
31.	812	810	DhaulaKuan(Kitchen or Lake)	28°35'27.61"N 77°9'43.56"E	South	Dhaula Kuan	HCD-4 Lakshay Singla Mob-	EE	5.89	Kh.No. 562/181 (Min)	Yes	DDA	Developed. (Bioremediation to be taken up after award of work)	Developed	Feasible	NO	Yes	N/A
32.	New	New	Quli Khan (Metal Boat House, Mehrauli Archaeological Park	28°31'21.79" N 77°11'17.10" E	South	Mehrauli	HCD-4 Lakshay Singla Mob-	EE	0.32		Yes	DDA	Deslting has been done water body is developed. At present no deslting is required.	Developed	Feasible	NO	Yes	N/A
33.	New	New	Ram Talab, Sanjay Van	28°32'19.08" N 77°10'45.97" E	South	Mehrauli	HCD-4 Lakshay Singla Mob-	EE	0.07		Yes	DDA	Developed, at present no deslting required.	Developed	Feasible	NO	Yes	N/A
34.	135	231	Bhalswa Lake	28°44.494' N 77°10.318' E	North West	Bhalswa	HCD-5 Danni Ram Meena Mob-7042737470	EE	45.6014	Kh.No. 283/2 (2-10), 387 (4-10), 388 (4-16), 393 (5-14), 394 (5-10), 395 (4-16), 404 min. (6-12), 405 (4-16), 406 (4-12), 407 (4-05), 408 (4-01), 409 (3-14), 410 (3-01), 411 (6-11), 412 (4-16), 413 (4-16), 414 (4-16), 415 (4-16), 416 (4-16), 417 (4-16), 418 (4-16), 419, (4-16), 420 (4-16), 421 (4-16), 422 (4-16), 423 (4-16), 424 (4-16), 425 (6-08), 427 min. (2-16), 428 (4-16), 429 (4-16), 430 (4-16), 431 (4-16), 432 (4-16), 433 (4-16), 434 min. (2-10), 465 (4-16), 477 (4-16), 478 (4-16), 479 (4-16), 480 (4-16), 481 (4-16), 492 (4-16), 493 (4-16), 494 (4-16), 495 (4-16), 496 (4-16), 497 (4-16), 498 (4-16), 499 (2-11), 500 (4-00), 501 (4-16), 502 (4-16), 503 (5-06), 504 (4-16), 505 (6-12), 506 (3-01), 507 (4-16), 508 (4-16), 509 (4-16), 510 (4-16), 511 (4-16), 512 (4-16), 513 (4-16), 514 (4-16), 515 (4-16), 516 (4-16), 517 (5-16), 518 (4-16), 519 (4-16), 520 (4-16), 521 (4-16), 522 (4-16), 523 (4-16), 524 (4-16), 525 (4-16), 535 (4-16), 536 min. (3-09), 847 (1-00), 848 min. (3-04), 849 (4-16), 850 (4-16), 852 (4-16), 853 (4-16), 854 (4-16), 855 (4-16), 856 min. (1-08), 875 (4-16), 876 (4-16), 877 (4-16), 878 (4-16), 879 (4-16), 880 (4-16), 881 (4-16), 882 (4-16), 883/2 (3-00), 884 min. (5-14), 885 (4-16), 886 (4-16), 887 (4-16), 888 (4-16), 889 (4-16), 890 (4-16), 891 (4-16), 892 (2-08), 893 (2-00), 894 (5-15), 895 (4-16), 896 (4-08) of village Bhalswa Jahangirpuri. Total Area (512-00)	Yes	DDA	Developed (Quality of water is being improved by in-situ Bio-remediation treatment) Partially deslting by DIB 2023.	Developed	Feasible	NO	Yes	N/A
35.	238	234	BhalswaJahangirpur I, Behind Sanjay Enclave	28.7351° N 77.1608° E	North West	Bhalswa Jahangirpuri	HCD-5 Danni Ram Meena Mob-7042737470	EE	2.162	Kh. No. 933, 934, 940, 941, 956, 957	Yes	DDA	Developed (250 KLD STP commission) at present no deslting required.	Developed	Feasible	NO	Yes	N/A
36.	256	253	Dhirpur F/76	28°42'53.68"N 77°11'55.97"E	North West	Dhir pur	HCD-5 Danni Ram Meena Mob-7042737470	EE	0.162	Kh no-c) LAL DORA, Kh. No. 9	Yes	DDA	Developed, at present no deslting required.	Developed	Feasible	NO	Yes	N/A
37.	327	325	District Park Pitampura	28°70' N 77.14° E	North West	Pitampura	HCD-5 Danni Ram Meena Mob-7042737470	EE	4.0468	Kh. No. 862 to 871	Yes	DDA	Developed, at present no deslting required.	Developed	Feasible	NO	Yes	N/A
38.	328	326	District Park, Harsh Vibar, Pitampura	28.69170° N 77.13380° E	North West	Pitampura	HCD-5 Danni Ram Meena Mob-7042737470	EE	0.999	Kh. No. 206 (2.47 acre)	Yes	DDA	Developed, at present no deslting required.	Developed	Feasible	NO	Yes	N/A
39.	228	224	Avanika (A) District Park at Avanika, Rohini Sector-J	28°42'17.71" N, 77°9'39.95" E	North West	Avanika	HCD-6 Manoj Kumar Mishra Mob-880035584	EE	3.8745	Kh. No.-18, 19, 21, 22, 23, 64, 75 & 77	Yes	DDA	Developed, at present no deslting required.	Developed	Feasible	NO	Yes	N/A
40.	229	225	Avanika (B) District Park at Avanika, Rohini Sector-J	28°42'17.71" N, 77°9'39.95" E	North West	Avanika	HCD-6 Manoj Kumar Mishra Mob-880035584	EE	3.8745	Kh. No. 18, 19, 21, 22, 23, 64, 75 & 77	Yes	DDA	Developed, at present no deslting required.	Developed	Feasible	NO	Yes	N/A
41.	249	246	Swarajayanti Park	28° 43'13.0191" N 77°7' 5.162" E	North West	Swarajayanti Park	HCD-6 Manoj Kumar Mishra Mob-880035584	EE	1.0	Kh.No. 6//13/1, 14/1, 15, 16, 23, 24, 25 and 20//14, 15, 16, 17, 21//11, 12, 19, 20, 21, 22	Yes	DDA	Developed (STP water is being used) at present no deslting required.	Developed	Feasible	NO	Yes	N/A
42.	250	247	District Park 100 hact. (formal Garden, SwarnJayanti Park, Sec-10, Rohini)	28° 43' 26.211" N 77° 7' 2.554" E	North West	Rohini	HCD-6 Manoj Kumar Mishra Mob-880035584	EE	1.922	Kh. No. 6//13, 14/1, 15, 16, 23, 24, 25	Yes	DDA	Developed, at present no deslting required.	Developed	Feasible	NO	Yes	N/A
43.	251	248	District Park 100 hact. (Informal Garden, SwarnJayanti Park, Sec-10, Rohini)	28°43'14.91364" N, 77°7'5.83572" E	North West	Rohini	HCD-6 Manoj Kumar Mishra Mob-880035584	EE	3.577	Kh. No. 20//14, 15, 16, 17, 21//11, 12, 19, 20, 21, 22	Yes	DDA	Developed (STP water is being used) at present no deslting required.	Developed	Feasible	NO	Yes	N/A
44.	252	249	District Park Sector-20, Rohini (Phase-3)	28°42'23.12" N, 77°4'17.49" E	North West	Rohini	HCD-6 Manoj Kumar Mishra Mob-880035584	EE	0.327	kh. No. 41/8, 7/1 min, 7/2 min, 13/1 min, 14/1 min, 14/2 min	Yes	DDA	Developed, at present no deslting required.	Developed	Feasible	NO	Yes	N/A
45.	253	250	NBP No. 3 at Sector 23, Rohini (JheelWala Park)	28°43'26.02" N, 77°4'53.05" E	North West	Rohini	HCD-6 Manoj Kumar Mishra Mob-880035584	EE	0.04	Kh. No. 42//1 min, 2 min, 3 min, 13/2 min, 13/5, 13/3, 42//8	Yes	DDA	Developed, at present no deslting required.	Developed	Feasible	NO	Yes	N/A
46.	311	309	Mangal pur kalam F/90 (Park and Pond Area, Sector-3, Rohini)	28° 41' 772N 77° 06.512E	North West	Mangal pur kalam	HCD-6 Manoj Kumar Mishra Mob-880035584	EE	0.607	Kh.No.28//4/1min,2min,6,7min total area(14-0) (Near Forensic Lab.)	Yes	DDA	Developed, at present no deslting required.	Developed	Feasible	NO	Yes	N/A
47.	326	324	PwothKalan (Park &SadarPatelLake), Sec.23, Rohini	28° 42' 58.704" N 77° 4' 30.132" E	North West	Pwoth Kalan	HCD-6 Manoj Kumar Mishra Mob-880035584	EE	1.861	Kh no-(a)30//24(4-9) 25(4-16) 41//4/2(0-14) 5(4-2) 42//1(4-16) 2(4-16) total area (23-13)	Yes	DDA	Developed, at present no deslting required.	Developed	Feasible	NO	Yes	N/A
48.	344	343	Rohala F/80 (Park and Water Body at Rohala, Sector-5)	28° 42' 57.067" N 77° 6' 6.136" E	North West	Rohala	HCD-6 Manoj Kumar Mishra Mob-880035584	EE	1.444	Kh.No.-672 & 673 (75-2)	Yes	DDA	Developed, at present no deslting required.	Developed	Feasible	NO	Yes	N/A
49.	520	515	Bindapur	28° 36' 41.899" N 77° 4' 25.277" E	South West	Bindapur	HCD-7 Rakesh Kumar Mob-9958681549	EE	1.628	Kh no-605(12-17)	Yes	DDA	Developed, at present no deslting required.	Developed	Feasible	NO	Yes	N/A
50.	551	546	Dwarka Water Body at Central Nursery, Sector-5)	28°35'37" N, 77°9'25" E	South West	Dwarka	HCD-7 Rakesh Kumar Mob-9958681549	EE	0.16		Yes	DDA	Developed, at present no deslting required.	Developed	Feasible	NO	Yes	N/A



**DELHI DEVELOPMENT AUTHORITY
OFFICE OF THE EXECUTIVE ENGINEER
HORTICULTURE CIVIL DIVISION-1
YAMUNA SPORTS COMPLEX**

GATE NO.-1, SURAJMAL VIHAR, NEW DELHI-92

E-mail:- suptdce5@gmail.com, secc5@dda.org.in, Cont.: 011-40314178

No. F47/SE/HCC-1/DDA/2019-20/561

Date: 13/04/2021

To,

Member SECRETARY (Wetland Authority),
Department of Forest & Environment,
GNCTD of Delhi, C-Wing, 6th Level,
Delhi Secretariat, I.P. Estate,
New Delhi - 110003,

Sub: -List of water bodies which do not exists/cannot be revived.

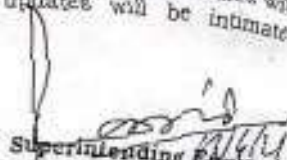
In continuation to this office letter No. F47/SE/HCC-1/DDA/2019-20/528 & 552 dt. 12.03.2021 & 31.03.2021. Please find enclosed herewith the list of water bodies which do not exists/transferred to MCD /cannot be revived. The reasons are mentioned in the remarks column.

S. No.	S. No. as per list of 825	Name of Water Bodies	Khasra No./Areas	Remarks
Rohini ZONE				
Name of Zonal Nodal Officer:-			Sh. P.K. Gupta, SE (HQ)/RZ (Mob 9818140302)	
1	233	Begumpur	(a)12//6 (04-16), (b)12//7/2 (03-15), (c)12//13/3 (02-16), (d)12//14 (04-16), (e)12//15min (2-0) (f)12//17min (2-0) Total area (20-3)	Gram Sabha land has been taken over recently from BDO, North West and land is fully built-up/encroached.
2	234	Begumpur	(g)16//23min (4-0)	Gram Sabha land has been taken over recently from BDO, North West and land is fully built-up/encroached.
3	245	Badli F/89	100/27	No water body exists at the location, instead there are buildings constructed on this land.
4	310	Mangol pur kalar, F/89	(a)17/3 (4-16)	Water body does not exist and area utilized in Rohini Residential Scheme.
5	313	Mangol pur kalar, F/92	(d)5/24(7-5)	Water body does not exist and area utilized in Rohini Residential Scheme.

*Recd.
21/04/2021
15/04/2021*


6	314	Mangol pur kalan F/93	(e) 28/10, 28/11, 29/6, 29/15	Water body does not exist area utilized in Residential Scheme
7	316	Mangol pur khand F/74, 89 (Awantika)	(d) 674min (10-3)	Transferred to J.J. Scheme pertains to Slum Deptt. MCD

Therefore, it is kindly requested to delete these water bodies from the list. Furthermore, it is to intimate that joint inspection of water bodies with land department are in progress. Further updates will be intimated subsequently.


 Superintending Engineer
 Hort. Civil Circle-1/DDA
 (Nodal Officer of Water Bodies)

Copy to:-

1. Principle Commissioner (Hort.)/DDA for kind information.
2. Commissioner (LM)/DDA for kind information.
3. CE (HQ)/DDA for kind information
4. Sh. P.K. Gupta, Nodal Officer of Rohini Zone, SE (HQ)/RZ/DDA for kind information w.r.t. to his letter No. FS/10/20/CB/CE(R)/DDA/163 dt. 25.03.2021.


 Superintending Engineer
 Hort. Civil Circle-1/DDA
 (Nodal Officer of Water Bodies)

दिल्ली विकास प्राधिकरण
अधीक्षण अभियंता (मुख्यालय) रोहिणी
मधुबन चौक, पितमपुरा दिल्ली

अधीक्षण अभियंता रोहिणी
Suptdg. Engineer-Cml/Code-5
पावती संख्या/Dy. No. 6007
दिनांक/Date 25.10.21

F. No. F5(10)20/CB/CE(R)/DDA/ 572

Dated: - 23/10/21

To,
SE HCC-1 (Nodal Officer-Water Bodies),
Delhi Development Authority,
Yamuna Sports Complex, Gate No.-1,
Surajmal Vihar, New Delhi-92

Sub: Regarding Format for submission of information on proposed action plans for restoration of polluted water bodies (lakes and ponds) in compliance to Hon'ble NGT orders in OA No. 325/2015.

Ref: - i) Lt. Col. Sarvadaman Singh Oberoi vs Union of India & Ors. MA No. 26/219 in OA No. 325/2015.
ii) EM3(41)2001/Vol.IX/Pt.2/255 dated 24.02.2021.
iii) F5(10)20/CB/CE(R)/DDA/202 dated 16.04.2021.

Find enclosed Annexure-I and Annexure-V for 8 water bodies coming under the jurisdiction of Rohini Zone duly attested by the concerned engineer-in charge and list of 7 water bodies for which the rejuvenation is not feasible is also enclosed.

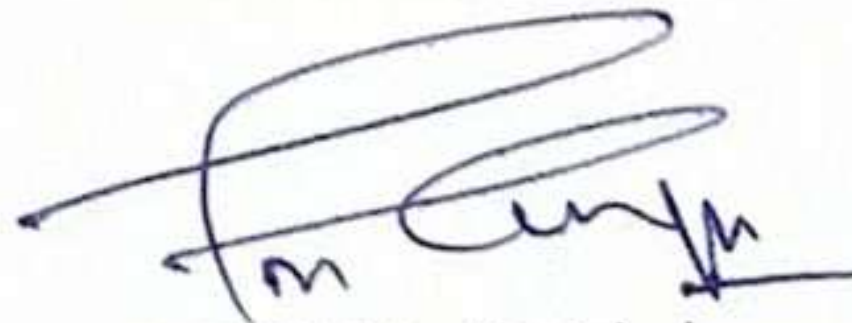
Details of 15 Water Bodies is furnished below: -

Sl. No.	Sl. no. as per Compiled List of 825 Water Bodies.	Division	Name of Water Body/Wetland	No. of Water Bodies.	Khasra No/Areas	Annexure -I status.	Annexure-V status.	Remarks
1.	Sl. No. 117	EE RMD-5	Barwala	3 No's	(a)87//4 (26-6)	Enclosed	Enclosed	Wet Water Body.
2.	Sl. No. 118				(b) 87//6 (08-10)	Enclosed	Enclosed	Wet Water Body.
3.	Sl. No. 119				(c)27//10/1 (02-08) Alternate NEW KH. No. 28/15 (2-12).	Enclosed	Enclosed	Dry Water Body.

4.	Sl. No. 195	EE RMD-3	Pehlad pur bangar	2 No's	(a) 46/26 (10-18)	Enclosed	Enclosed	Wet Water Body.	
5.	Sl. No. 196				(b) 86/58 (9-7)	Enclosed	Enclosed	Wet Water Body.	
6.	Sl. No. 206	EE RMD-1	Shahbad Daulat pur	1 No.	(c) 128(5-9)	NA	NA	Water body is not revivable as presently the area of water body is built up at site. (Photographs enclosed)	
7.	Sl. No. 284	EE RMD-2	Karala	2 No's	55/27 (4-3)	Enclosed	Enclosed	Dry Water Body.	
8.	Sl. No. 286				267/2 (11-6)	Enclosed	Enclosed	Dry Water Body.	
9.	Sl. No. 323	EE RMD-8	Nahar pur	1 No.	(a) 184 (0-13)	NA	NA	Water body is not feasible since there exists a housing pocket A-3 constructed by DDA long ago. (Photographs enclosed)	
10.	Sl. No. 324	EE RMD-3	Pansali	1 No.	(a) 17//26 (16-16)	Enclosed	Enclosed	Dry Water Body.	
11.	Sl. No. 325	EE RMD-2	Pansali	1 No.	(b) water near Vihar	New body Deep	NA	NA	Water body is not feasible as the land is earmarked for District Centre for Sector-24, Rohini. At present no water body exist. (Photograph enclosed).


12.	Sl. No. 350	EE RMD- 6	Sawad a	4 No's	(b)200 (10-4)	NA	NA	Not feasible due to Badroh (drain). Handing over/ taking over record enclosed. (Photograph enclosed).
13.	Sl. No. 351				(c)236 (5-5)	NA	NA	
14.	Sl. No. 352				(d)308 (13-0)	NA	NA	
15.	Sl. No. 353				(e)430 (8-14)	NA	NA	
Total Water Bodies -					15 No's			

Encl: - As stated above (8 No.'s Annexure-I and 8 No's Annexure-V of water bodies.) and photographs for 7 no's not feasible water bodies.


SE(HQ), Rohini

Copy to: -

1. CE (HQ) for kind information.
2. CE, (R) for kind information.
3. SE (HQ), Dwarka, Nodal Officer -Water Bodies for Engg. Wing for information.
4. EE RMD-1,2,3,5,6 and 8 w.r.t. their report.


SE(HQ), Rohini



DELHI DEVELOPMENT AUTHORITY
OFFICE OF THE EXECUTIVE ENGINEER
HORTICULTURE CIVIL CIRCLE-1
YAMUNA SPORTS COMPLEX
GATE NO.-1, SURAJMAL VIHAR, NEW DELHI-92
E-mail:- suptdhcc1@gmail.com, secc5@dda.org.in,
Cont.: 011-40314178

No. F47/SE/HCC-1/DDA/2019-20/ 713

Date: 8.09.2021

To,

Member SECRETARY (Wetland Authority),
 Department of Forest & Environment,
 GNCTD of Delhi, C-Wing, 6th Level,
 Delhi Secretariat, I.P, Estate,
 New Delhi - 110003.

Sub: -List of water bodies which are not feasible -Request for deletion from the list pertaining to DDA.


In continuation to this office letter No. F47/SE/HCC-1/DDA/2019-20/528, 552, 561, 564, 567, 586, 624, 667, 704 & 709 dt. 12.03.2021, 31.03.2021, 13.04.2021, 23.04.2021, 30.04.2021, 03.06.2021, 28.06.2021, 06.08.2021, 03.09.2021 & 06.09.2021 respectively. Please find enclosed herewith the list of water bodies which are not feasible. The reasons are mentioned in the remarks column.

S. No.	S. No. as per list of 825	Name of Water Bodies	Khasra No./Areas	Remarks
East Zone				
Name of Zonal Nodal Officer:-			Sh. Ramesh Chander /SE(HQ)EZ (Mob 9899751675)	
1.	2	Chilla saroda khaddar		Land planned and developed as Distt. Centre Mayur Place.
2.	3	Chilla saroda Banger		Land planned and developed as Distt. Centre Mayur Place.
3.	9	Gharonda neemka khadar		Built-up Metro Station Mayur Vihar Ph-I & Society Road.
4.	25	Khichripur F/74	(c)1000 sq. mtrs.	The Geo-Coordinate falls in middle of Sanjay Lake Water Body. Duplicate with S.No. 44
5.	51	Nand Nagari (2) Mandoli		The Geo-Coordinate falls inside Jail Complex Mandoli.

6.	68	Jafarbad	The coordinates falls in Eidgah land of Welcome area.
7.	94	Ziauddinpur	The Coordinates falls DTC Bus Depot Yamuna Vihar.

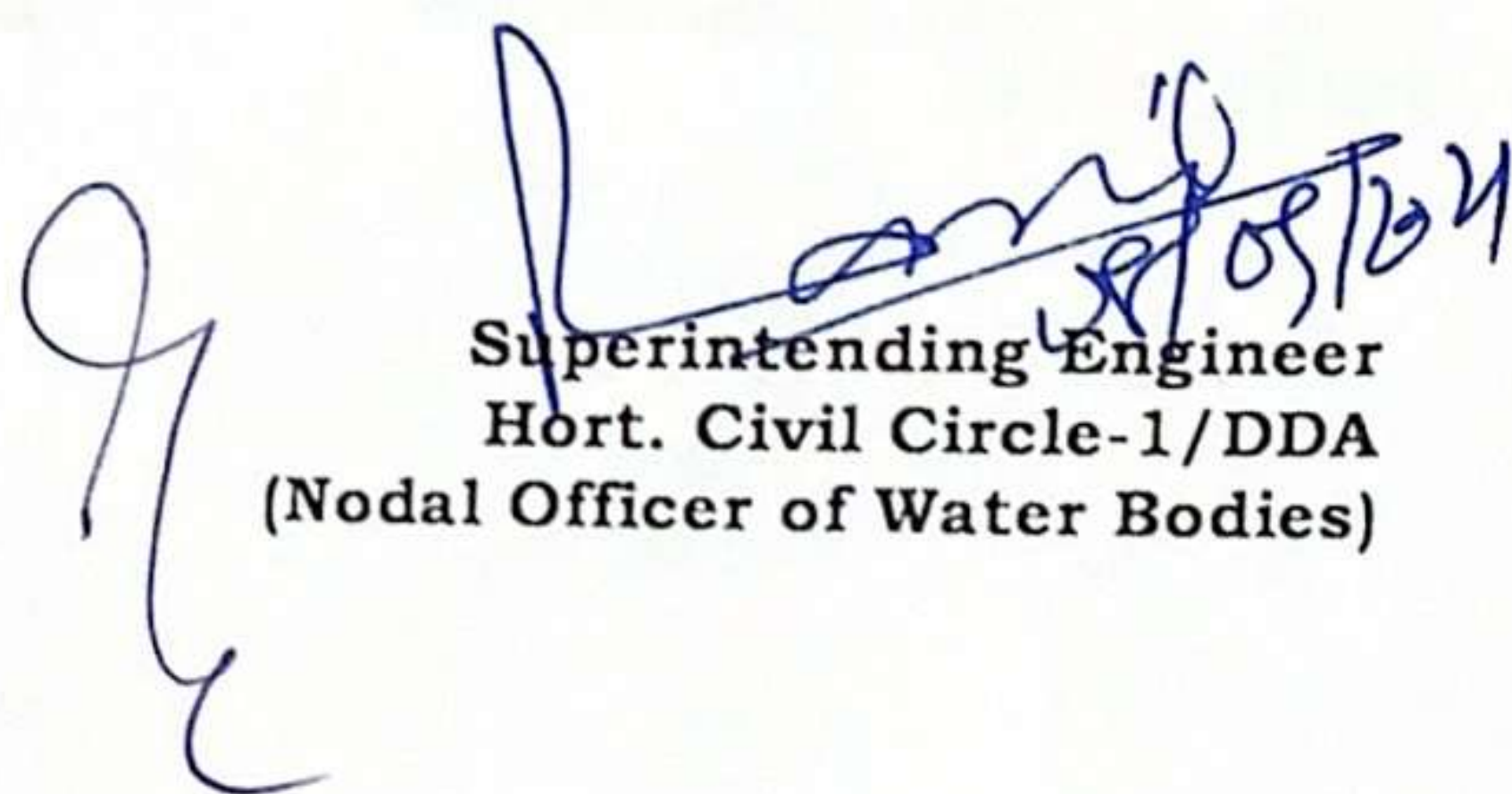
Therefore, it is kindly requested to delete these water bodies from the list. Furthermore, it is to intimate that joint inspection of water bodies with land department are in progress. Further updates will be intimated subsequently.

Encl.:- Joint Report.


Superintending Engineer
Hort. Civil Circle-1/DDA
(Nodal Officer of Water Bodies)

Copy to:-

1. Principle Commissioner (Hort.)/DDA for kind information.
2. Commissioner (LM)/DDA for kind information.
3. CE (HQ)/DDA for kind information.
4. Sh. J.K. Behl, SE(HQ)Dwk, nodal officer of Engineering Deptt.
5. Sh. Ramesh Chander, SE(HQ)EZ w.r.t. to his letter No. F10(2)2020/SE(P)IV/EAST ZONE/DDA/324 dt.-02.09.2021.


Superintending Engineer
Hort. Civil Circle-1/DDA
(Nodal Officer of Water Bodies)



920 **128**

DELHI DEVELOPMENT AUTHORITY
OFFICE OF THE SUPERINTENDING ENGINEER
HORTICULTURE CIVIL CIRCLE-I
YAMUNA SPORTS COMPLEX
GATE NO.-1, SURAJMAL VIHAR, NEW DELHI-92
 E-mail:- suptdhcc1@gmail.com, www.surajma.org.in,
 C/o:- 803-403/4779

No. F.47/SE/HCC-1/DDA/2019-20/ 762

Date: 13.10.2021

To,

Member SECRETARY (Wetland Authority),
 Department of Forest & Environment,
 GNCTD of Delhi, C-Wing, 6th Level,
 Delhi Secretariat, J.P. Estate,
 New Delhi - 110003.

Sub: - Regarding Water Bodies in DDA List which are Duplicate, non-feasible and pertains to other departments.


In continuation to this office letter No. 147/SE/HCC-1/DDA/2019-20/528, 552, 561, 564, 567, 586, 624, 667, 704, 709 & 752 dt. 12.03.2021, 31.03.2021, 13.04.2021, 23.04.2021, 30.04.2021, 03.06.2021, 28.06.2021, 06.08.2021, 03.09.2021, 06.09.2021 & 01.10.2021 respectively, please find below the list of water bodies which may be deleted/transferred to other Departments:-

S.No.	S.No. as per list 825	Name of the water Body	Geo-Coordinate	Khasra No./Areas	Remarks
EAST ZONE					
DUPLICATE: MAY BE DELETED					
1.	45	Vinod Nagar	28° 37' 27.285" N 77° 17' 17.751" E	(a) 6600 sq. mtrs. K No. 882 to 885	As per Geo-coordinates all these water bodies falls in the same location. The documents for West Vinod Nagar have already been submitted. Therefore, 45-825 & 46-825 may kindly be deleted from the list.
2.	46	Vinod Nagar	N-28°37'26.54" E-077°17'17.26"	(c) 3.3 hectares	
3.	47	West Vinod Nagar	28-37-39.0 N	Area - 14000 Sq Meter	
NOT FEASIBLE: MAY BE DELETED					
4.	37	Shakarpur Khas F/74	28° 37' 49.673" N 77° 16' 30.656" E	(a) Kh. No. - 20(1-7)	Heavy built-up in Lalita Park, Laxmi Nagar. (Photograph attached)
5.	39 (revised)	Shakarpur Khas F/76	28° 37' 49.907" N 77° 16' 51.834" E	(c) Kh. No. 155 (1-04)	Built-up by houses & local shops. (Revised photograph attached)
6.	43	NH-24 I.P. Extension (I)	28-37-26.770" N 77-17-00.015" E	(a) 20000 sq. mtrs. Khasra no. 513	Lies in the boundary of another dairy premises. (Photograph attached)

7.	74	Karawal nagin	28° 43' 38.939" N 77° 16' 3.321" E	(a) 96(2-10)	The land of the No. 96(2-10) fully encroached and heavily built up. (Photograph attached)
8.	88	Sahapur Shahdara (1)	28° 45' 2.978" N 77° 15' 25.756" E	(a) 486 (5-2)	The land of the Kt. No. 486 (5-2) is fully encroached and heavily built up. (Photograph attached)
SOUTH ZONE					
PERTAINING TO OTHER DEPARTMENT: TO BE TRANSFERRED					
9.	767	Munirka F/67	28° 34' 34.676" N 77° 10' 33.211" E	44/3/1(24-13)	This water body situated at SDMC Park, Shanti Niketan (Photograph attached)
10.	485	Kotla Muharakpur	28° 34' 38.5" N	43 (1-12)	Pertains to SDMC (Photograph attached)
11.	470	Bahapur	28° 33' 42.713" N 77° 16' 11.689" E	(a) 53/2 (1-12)	- Do -
12.	477	Hari nagar ashrafi F/66	28° 37' 47.538" N 77° 8' 55.482" E	K. No. 1949 Area 18200 sq. meters	Transfer to MBR (Report attached)
13.	432	Ghirk	28° 31' 54.234" N 77° 13' 5.030" E	(a) 20(7-17)	The land is not acquired by DDA.


The document (Annexure-I & Brief Documents) of water body at S. No. 47 has already been submitted by this office. The documents of water bodies at S. No. 45 & 46 are not being submitted separately being duplicate. Further updates will be intimated subsequently (if any).

Encl:-As above.


 Superintending Engineer
 Hort. Civil Circle-I/DDA
 (Nodal Officer Water Bodies)

Copy to:-

1. Principle Commissioner (Hort.)/DDA for kind information.
2. Commissioner (I.M.)/DDA for kind information.
3. CE (HQ)/DDA for kind information.
4. Sh. J.K. Behl, Nodal officer of Engineering Wing for kind information.
5. Sh. Ashok Saneja, SE(HQ)/SZ for information w.r.t. to his report dt-09.10.2021
6. Sh. Ramesh Chander, SE(HQ)/EZ for information w.r.t. to his report dt-09.10.2021


 Superintending Engineer
 Hort. Civil Circle-I/DDA
 (Nodal Officer Water Bodies)



DELHI DEVELOPMENT AUTHORITY
OFFICE OF THE SUPERINTENDING ENGINEER
HORTICULTURE CIVIL CIRCLE-1
YAMUNA SPORTS COMPLEX
GATE NO.-1, SURAJMAL VIHAR, NEW DELHI-92
E-mail:- suptdhcc1@gmail.com, secc5@dda.org.in,
Cont.: 011-40314178

No. F.47/SE/HCC-1/DDA/2019-20/ 765

Date: 14.10.2021

To,
 Member SECRETARY (Wetland Authority),
 Department of Forest & Environment,
 GNCTD of Delhi, C-Wing, 6th Level,
 Delhi Secretariat, I.P, Estate,
 New Delhi - 110003.

Sub: - Regarding Water Bodies in DDA List which pertains to other departments.

In continuation to this office letter No. F47/SE/HCC-1/DDA/2019-20/528, 552, 561, 564, 567, 586, 624, 667, 704, 709, 752 & 762 dt. 12.03.2021, 31.03.2021, 13.04.2021, 23.04.2021, 30.04.2021, 03.06.2021, 28.06.2021, 06.08.2021, 03.09.2021, 06.09.2021, 01.10.2021 & 13.10.2021 respectively, please find below the list of water bodies which may be deleted/transferred to other Departments:-

S.No.	S.No. as per list 825	Name of the water Body	Geo-Coordinate	Khasra No/Areas	Remarks
EAST ZONE					
PERTAINING TO OTHER DEPARTMENT: TO BE TRANSFERRED					
1.	49	Shastri Park	28° 40' 9.542" N 77° 15' 35.121" E		The land under the Forest Department near Furniture Market Anasri Road, Shastri Park. (Photograph attached)

Therefore, it is requested to delete above said S. No. 49/825 water body from the DDA list of water body.

Encl.:-As above.

14/10/21
 Superintending Engineer
 Hort. Civil Circle-1/DDA
 (Nodal Officer Water Bodies)

Copy to:-

1. Principle Commissioner (Hort.)/DDA for kind information.
2. Commissioner (LM)/DDA for kind information.
3. CE (HQ)/DDA for kind information.
4. Sh. J.K. Behl, Nodal officer of Engineering Wing for kind information.
5. Sh. Ramesh Chander, SE(HQ)EZ for information w.r.t. to his letter No. F9(246)2021/AE(P)/EMD-1/DDA/561 dt.-11.10.2021 for information.

14/10/21
 Superintending Engineer
 Hort. Civil Circle-1/DDA
 (Nodal Officer Water Bodies)



**DELHI DEVELOPMENT AUTHORITY
OFFICE OF THE EXECUTIVE ENGINEER
HORTICULTURE CIVIL CIRCLE-1
YAMUNA SPORTS COMPLEX**

GATE NO.-1, SURAJMAL VIHAR, NEW DELHI-92

E-mail:- suptdhcc1@gmail.com, secc5@dda.org.in, Cont.: 011-40314178

No. F47/SE/HCC-1/DDA/2019-20/ 752

Date: 1.10.2021

To,

Member SECRETARY (Wetland Authority),
Department of Forest & Environment,
GNCTD of Delhi, C-Wing, 6th Level,
Delhi Secretariat, I.P, Estate,
New Delhi - 110003.

**Sub: - List of water bodies which are pertaining to other department and not feasible -
Request for deletion from the list pertaining to DDA.**

In continuation to this office letter No. F47/SE/HCC-1/DDA/2019-20/528, 552, 561, 564, 567, 586, 624, 667, 704 & 709 dt. 12.03.2021, 31.03.2021, 13.04.2021, 23.04.2021, 30.04.2021, 03.06.2021, 28.06.2021, 06.08.2021, 03.09.2021 & 06.09.2021 respectively. Please find enclosed herewith the list of water bodies which are not feasible. The reasons are mentioned in the remarks column.

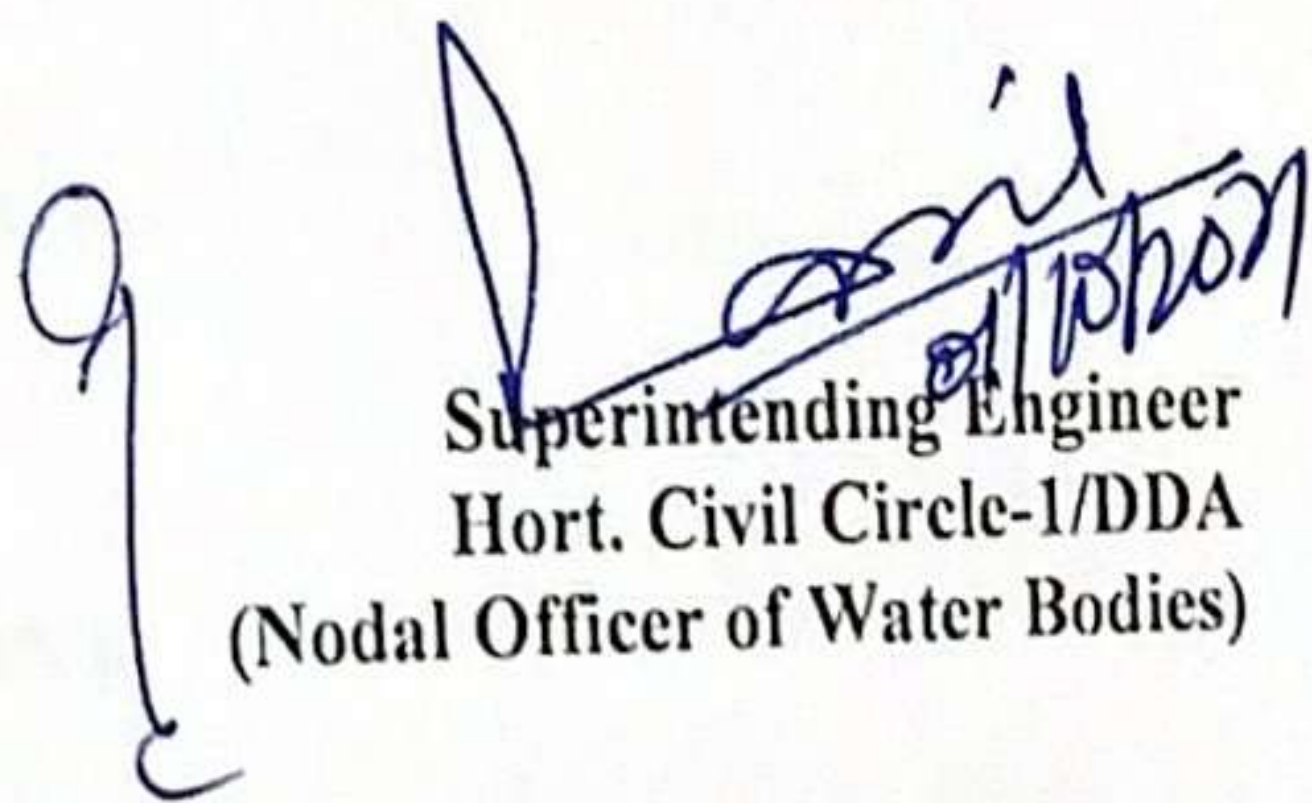
S. No.	S. No. as per list of 825	Name of Water Bodies	Khasra No./Areas	Remarks
SOUTH ZONE				
Name of Zonal Nodal Officer:-			Sh. N.C. Jain, SE(HQ)/SZ (Mob:- 9868833147)	
Pertaining to Other Department				
1.	443	Neb Sarai	(a)84(04-04)	Said Khasra No. is acquired to DDA by award No. 12/8788. But withdrawn as per notification No. F9(18)85-L&B-dt-30.07.1987. At site water body is already exist and along with some juggies.
2.	444	Neb Sarai	b) 170/2 (01-01)	Said Khasra No. is acquired to DDA by award No. 12/8788. But withdrawn as per notification No. F9(18)85-L&B-dt-30.07.1987. At site some part of land is built-up and some part is vacant.
3.	452	Shaupur		As per Geo-co-ordinate said land is fall in the khasra No. 488 (120B-00B) of village sayurpur, which is acquired by award No. 10/87-88. But

				possession is not given to DDA by LAC/L&B department. Said land fall in middle of dense forest. There is no water body is exist.
Not Feasible/Cannot be revived				
SOUTH ZONE				
4.	378	Aya nagar	(c)1761/13 (0-8)W	Totally built-up area.
5.	398	Gadai pur	(b) 359 (30-13)	On site pakka Guest House in form of Guru Dwara, Dairy and remaining land is used for agriculture purpose.
6.	410	Khanpur	384(7-7)	On site, area is Built-up. Also, Physical possession of said khasra no is not transferred to DDA by LAC/L&B Department.
7.	403	Hauz rani F/74		According to Geo-Co-ordinate land fall under the ground of DDA, Saket Sport Complex.
8.	420	Lado Sarai	(d) 208 (0-8)	The said khasra no. is fall under the built up area.
9.	421	Lado Sarai	(e) 206 (4-11)	On site some part of khasra no. is built up and remaining is exist in form of park.
10.	384	Chattar pur	(a) 60(78-1) New water body	At present a Temple is exist. According to BDO, South said khasra no. is allotted to Temple.
11.	448	Saidulajab	(a)200/2(1-13)	Said khasra no. is fully built-up.
12.	455	Sheikh Sarai F/66	122 (3-9).	Said khasra No. is comes under pancsheel C.H.B.S. residential scheme.
13.	394	Devli	(e)205(0-6)	Temple is exist.
14.	409	Katwaria sarai F/75	(b)151(1-4)	Water body cannot be developed at above mentioned coordination because Yellow Coloured Private Building is already constructed at this location. This building is situated at Munirka Gaon.
EAST ZONE				
Name of Zonal Nodal Officer:-		Sh. Ramesh Chander, SE(HQ)/EZ (Mob:- 9899751675)		
15.	39	Shakarpur Khas F/76	(c) Kh. No. 155 (1-04),	No water body exist, The land is under heavy built-up structures.

16.	1	Chandrawli shahdarra		No water body exist, The land is under heavy built-up structures.
17.	38	Shakarpur Khas F/75	(b) Kh. No. 146 min (8-13)	Water body not exist, the area covered under heavy built-up structure.
18.	40	Shakarpur Khas F/77	(d) Kh. No. 159 (0-15)	Water body not exist, the area covered under heavy built-up structure.
19.	41	Shakarpur Khas F/78	(e) Kh. No. 173 (0-12),	Water body not exist, the area covered under heavy built-up structure.
20.	42	Shakarpur Khas F/79	(f) Kh. No. 184 (0-15)	Water body not exist, the area covered under heavy built-up.
21.	14	Ghazipur F/74(4)	(c) 6200 sq. mtrs.	The Geo coordinates falls at Sabji Mandi Ghazipur & found built-up.
22.	18	Hasanpur F/74		The Geo coordinates falls in DTC Bus Depot Hasanpur.

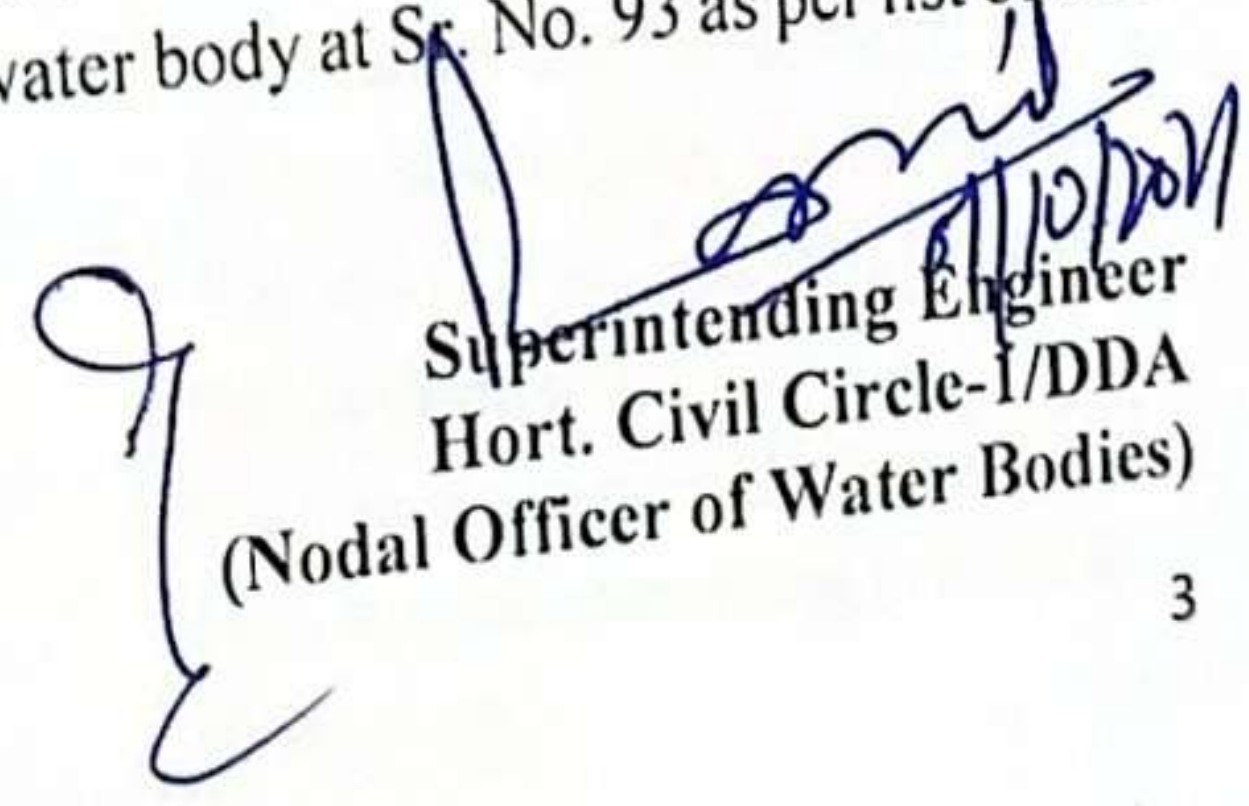
Therefore, it is kindly requested to delete these water bodies from the list. Furthermore, it is to intimate that joint inspection of water bodies with land department are in progress. Further updates will be intimated subsequently.

Encl.:- Joint inspection report and photographs.


Superintending Engineer
Hort. Civil Circle-1/DDA
(Nodal Officer of Water Bodies)

Copy to:-

1. Principle Commissioner (Hort.)/DDA for kind information.
2. Commissioner (LM)/DDA for kind information.
3. CE (HQ)/DDA for kind information.
4. Sh. J.K. Behl, SE(HQ)Dwk, nodal officer of Engineering Deptt.
5. Sh. N.C. Jain, SE(HQ)SZ for information w.r.t. to his report and requested to submit the Annexure-I & Brief documents of water bodies at Sr. No. 388 & 496 as per list of 825.
6. Sh. Ramesh Chander, SE(HQ)/EZ w.r.t. to his letter No. F.10(2)2020/SE(P)IV/EAST ZONE/DDA/338 & 340 dt.-24.09.2021 & 30.09.2021 for information and requested to submit the Annexure-I & Brief documents of water body at Sr. No. 93 as per list of 825.


Superintending Engineer
Hort. Civil Circle-1/DDA
(Nodal Officer of Water Bodies)



DELHI DEVELOPMENT AUTHORITY
OFFICE OF THE SUPERINTENDING ENGINEER
HORTICULTURE CIVIL CIRCLE-1
YAMUNA SPORTS COMPLEX
GATE NO.-1, SURAJMAL VIHAR, NEW DELHI-92
E-mail:- suptdhecl@gmail.com, secc5@dda.org.in,
Cont.: 011-40314178

No. F.47/SE/HCC-1/DDA/2019-20/ 773

Date: 21.10.2021

To, Member SECRETARY (Wetland Authority),
 Department of Forest & Environment,
 GNCTD of Delhi, C-Wing, 6th Level,
 Delhi Secretariat, I.P, Estate,
 New Delhi - 110003.

Sub: - Regarding report of Water Bodies in 825 List which are not feasible (to be deleted) and pertains to other departments (to be transferred).

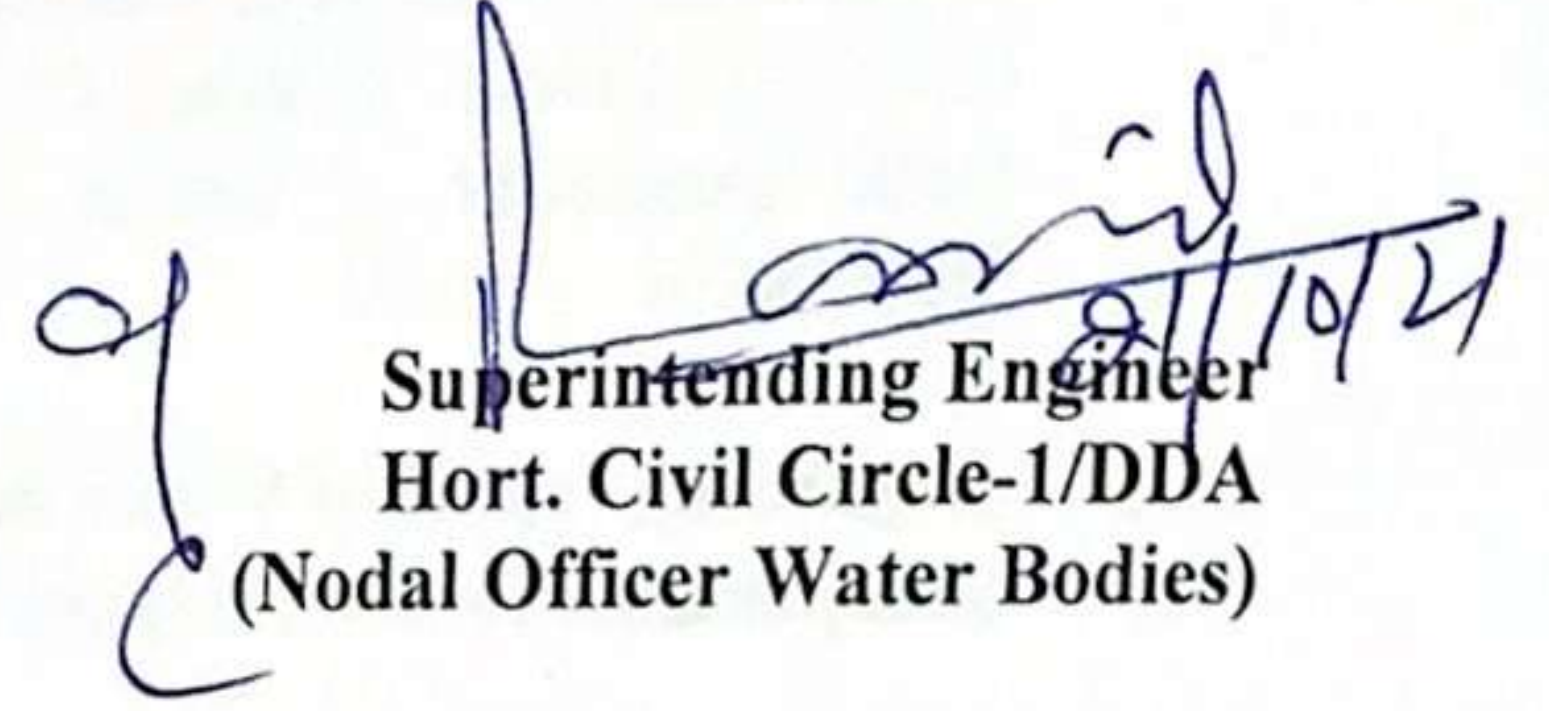
In continuation to this office letter No. F47/SE/HCC-1/DDA/2019-20/528, 552, 561, 564, 567, 586, 624, 667, 704, 709, 752, 762 & 765 dt. 12.03.2021, 31.03.2021, 13.04.2021, 23.04.2021, 30.04.2021, 03.06.2021, 28.06.2021, 06.08.2021, 03.09.2021, 06.09.2021, 01.10.2021, 13.10.2021 & 14.10.2021 respectively, please find below the list of water bodies which may be deleted due to being non feasible and list to be transferred being pertaining to other Departments:-

S.No.	S.No. as per list 825	Name of the water Body	Geo-Coordinate	Khasra No/Areas	Remarks
NOT FEASIBLE: MAY BE DELETED					
EAST ZONE					
1.	79	Mirpur turk	28° 42' 36.868" N 77° 15' 45.338" E	42/2min and 43 min	These Kh. Nos. are not acquired for DDA. Location of this co-ordinate is heavily built-up. (Photographs and Google map of the site are enclosed)
NORTH ZONE					
2.	182	Libas pur	28° 45' 21.454" N 77° 8' 44.673" E	(a)24//3(2-7)	Heavy Built-up (Photograph attached)
3.	183	Libas pur	28° 45' 5.546" N 77° 8' 12.185" E	(b)27 (16-19)	- Do -
PERTAINING TO OTHER DEPARTMENT: TO BE TRANSFERRED					
EAST ZONE					
1.	57	Biharipur (1)	28° 43' 18.726" N 77° 15' 26.777" E		Handed over to Delhi Police (Photograph attached)

2.	91	Saqdarpur	28° 40' 54.471" N 77° 17' 26.513" E	The said area is not part of DDA. Further status of land may be obtained from SDM/GNCTD.
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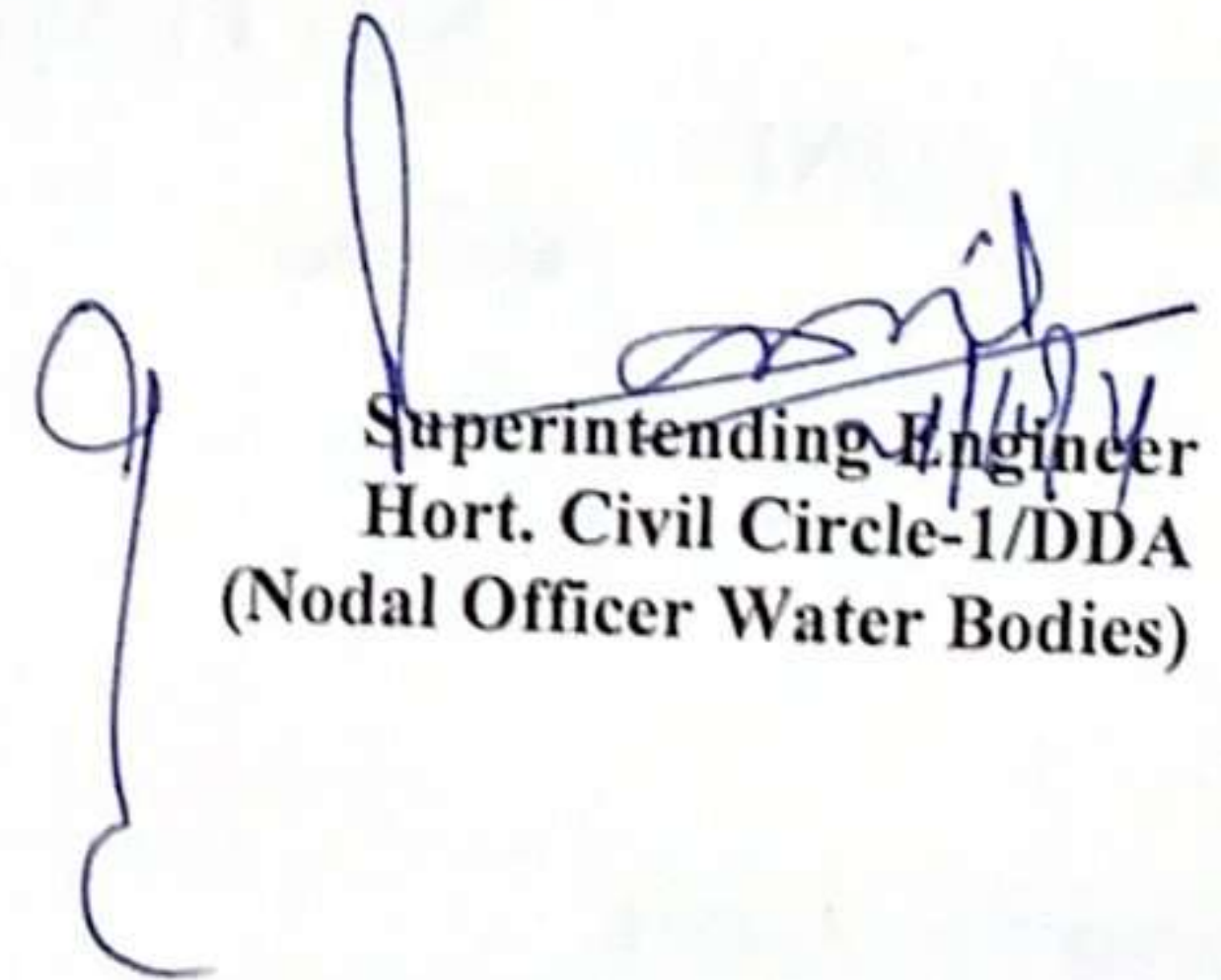
Therefore, it is requested to delete above said water bodies from the DDA list of water body.

Encl.:-As above.


 Superintending Engineer
 Hort. Civil Circle-1/DDA
 (Nodal Officer Water Bodies)

Copy to:-

1. Principle Commissioner (Hort.)/DDA for kind information.
2. Commissioner (LM)/DDA for kind information.
3. CE (HQ)/DDA for kind information.
4. Sh. J.K. Behl, Nodal officer of Engineering Wing for kind information.
5. Sh. Ramesh Chander, SE(HQ)EZ for information w.r.t. to his report.
6. Executive Engineer, NMD-1/DDA w.r.t. to his letter No. F26/AE(P)/NMD-1/DDA/2021/593 dt.-08.10.2021.


 Superintending Engineer
 Hort. Civil Circle-1/DDA
 (Nodal Officer Water Bodies)



DELHI DEVELOPMENT AUTHORITY
OFFICE OF THE SUPERINTENDING ENGINEER
HORTICULTURE CIVIL CIRCLE-1
YAMUNA SPORTS COMPLEX
GATE NO.-1, SURAJMAL VIHAR, NEW DELHI-92
E-mail:- suptdhcc1@gmail.com, secc5@dda.org.in,
Cont.: 011-40314178

No. F.47/SE/HCC-1/DDA/2019-20/ 776

Date: 22.10.2021

To,
 Member SECRETARY (Wetland Authority),
 Department of Forest & Environment,
 GNCTD of Delhi, C-Wing, 6th Level,
 Delhi Secretariat, I.P, Estate,
 New Delhi - 110003.

Sub: -Regarding report of Water Bodies in 825 List which are not feasible (to be deleted).


In continuation to this office letter No. F47/SE/HCC-1/DDA/2019-20/528, 552, 561, 564, 567, 586, 624, 667, 704, 709, 752, 762, 765 & 773 dt. 12.03.2021, 31.03.2021, 13.04.2021, 23.04.2021, 30.04.2021, 03.06.2021, 28.06.2021, 06.08.2021, 03.09.2021, 06.09.2021, 01.10.2021, 13.10.2021, 14.10.2021 & 21.10.2021 respectively, please find below the list of water bodies which may be deleted due to being non feasible:-

S.No.	S.No. as per list 825	Name of the water Body	Geo-Coordinate	Khasra No/Areas	Remarks
NOT FEASIBLE: MAY BE DELETED					
Horticulture					
1.	400	Hauz Khas	28° 33' 10.951" N 77° 11' 37.662" E	K. No.: 193-194 Area: 20000 sq.mtr.	Forest and Encroachment.
2.	401	Hauz Khas	28° 33' 9.935" N 77° 11' 38.525" E	195 (9-1)	- Do -
3.	406	Jia Sarai F/89	28°32'50.00"N 77°11'36.37"E	74/2 (1750 Sq. Yards)	No water body exist. IIT Metro Station Gate exist.
4.	427	Mehrauli (kishangarh)	28 31.291'N, 77 09.989'E	(a)1214 (07-18)	CNG Station Vasant Kunj.
5.	763	Mohd. Pur Munirka F/67	28° 33' 19.269" N 77° 9' 57.922" E	705/2(14-11)	There exist Indian Oil Go down and is under Litigation.

6.	764	Mohd. Pur Munirka F/68	28° 34' 4.083" N 77° 11' 26.409" E	201/2(7-12)	There exist Jal Board structure like pump house and adjacent to this land a small SDMC Park exist.
7.	765	Mohd. Pur Munirka F/69	28° 34' 5.286" N 77° 11' 16.332" E	200(1-9)	No Water bodies exist. This is a part of Bhikaji Kama Place District center.
South Zone					
8.	379	Adhchini F/66	28° 32' 24.470" N 77° 11' 29.054" E	(a)3/2(5-0)part of area(23-12)	The Geo-coordinates fall in NCERT Campus.
9.	468	Zamrudpur F/66	28°33'21.23"N 77°14'9.96"E	(a)32(11-7) (b)192 (4-0)	There exists private school building namely K.R. Manglam Global School. No water body exists at site.

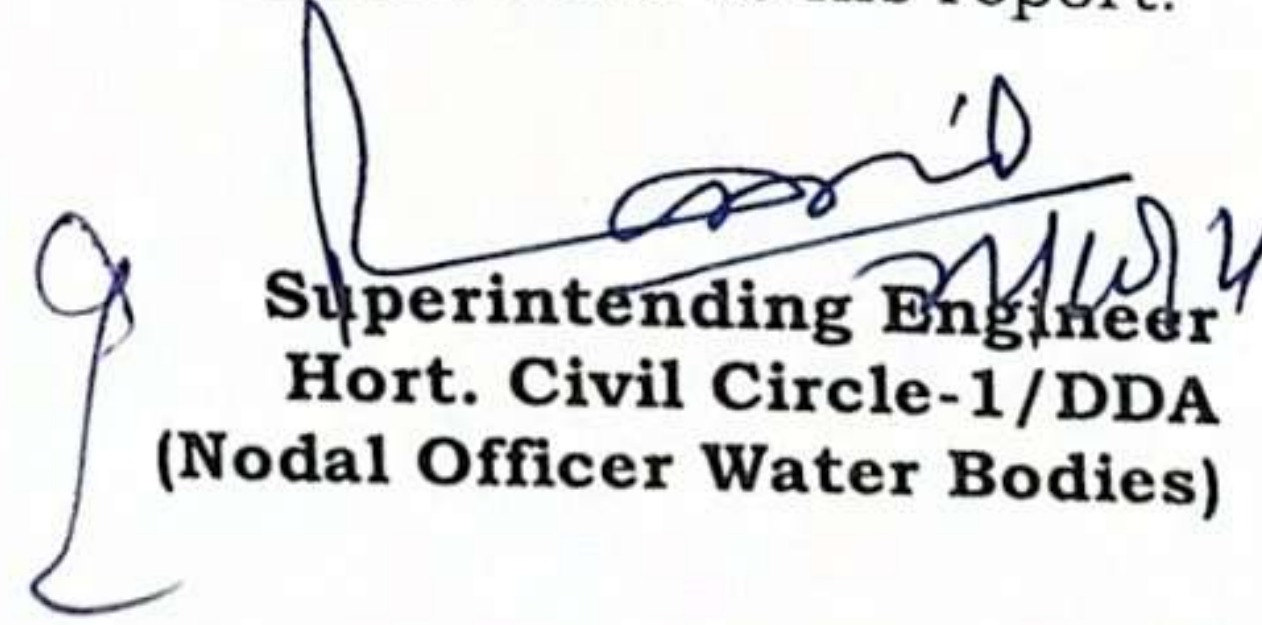
Therefore, it is requested to delete above said water bodies from the DDA list of water body.

Encl.:- Photograph attached.


Superintending Engineer
Hort. Civil Circle-1/DDA
(Nodal Officer Water Bodies)

Copy to:-

1. Principle Commissioner (Hort.)/DDA for kind information.
2. Commissioner (LM)/DDA for kind information.
3. CE (HQ)/DDA for kind information.
4. Sh. J.K. Behl, Nodal officer of Engineering Wing for kind information.
5. SE(HQ)SZ for information.
6. Sh. Sanjeev Chopra, HCD-IV/DDA for information w.r.t. to his report.


Superintending Engineer
Hort. Civil Circle-1/DDA
(Nodal Officer Water Bodies)



DELHI DEVELOPMENT AUTHORITY
OFFICE OF THE SUPERINTENDING ENGINEER
HORTICULTURE CIVIL CIRCLE-1
YAMUNA SPORTS COMPLEX
GATE NO.-1, SURAJMAL VIHAR, NEW DELHI-92
E-mail:- suptdhec1@gmail.com, secc5@dda.org.in,
Cont.: 011-40314178

No. F.47/SE/HCC-1/DDA/2019-20/ 780

Date: 25.10.2021

To,

Member SECRETARY (Wetland Authority),
 Department of Forest & Environment,
 GNCTD of Delhi, C-Wing, 6th Level,
 Delhi Secretariat, I.P. Estate,
 New Delhi - 110003.

Sub: -Regarding report of Water Bodies in 825 List which are not feasible (to be deleted).

In continuation to this office letter No. F47/SE/HCC-1/DDA/2019-20/528, 552, 561, 564, 567, 586, 624, 667, 704, 709, 752, 762, 765, 773 & 776 dt. 12.03.2021, 31.03.2021, 13.04.2021, 23.04.2021, 30.04.2021, 03.06.2021, 28.06.2021, 06.08.2021, 03.09.2021, 06.09.2021, 01.10.2021, 13.10.2021, 14.10.2021, 21.10.2021 & 22.10.2021 respectively, please find below the list of water bodies which may be deleted due to being non feasible:-

S.No.	S.No. as per list 825	Name of the water Body	Geo-Coordinate	Khasra No./Areas	Remarks
NOT FEASIBLE: MAY BE DELETED					
Rohini Zone					
1.	206	Shahbad Daulatpur	28° 44' 59.037" N 77° 6' 20.729" E	(c)128(5-9)	Water body is not revivable as presently the area of water body is built up at site.
2.	323	Nahar pur F/89	28° 42' 12.891" N 77° 7' 10.900" E	(a)184 (0-13)	Water body is not feasible since there exists a housing pocket A-3 constructed by DDA long ago.
3.	325	Pansali Award no. 14/05-07	28° 43' 46.879" N 77° 4' 50.232" E	(b) New water body near Deep Vihar	Water body is not feasible as the land is earmarked for District Centre for Sector-24, Rohini.



DELHI DEVELOPMENT AUTHORITY
OFFICE OF THE SUPERINTENDING ENGINEER
HORTICULTURE CIVIL CIRCLE-1
YAMUNA SPORTS COMPLEX
GATE NO.-1, SURAJMAL VIHAR, NEW DELHI-92
E-mail:- suptdhcc1@gmail.com, secc5@dda.org.in,
Cont.: 011-40314178

No. F.47/SE/HCC-1/DDA/2019-20/ 780

Date: 25.10.2021

To,

Member SECRETARY (Wetland Authority),
 Department of Forest & Environment,
 GNCTD of Delhi, C-Wing, 6th Level,
 Delhi Secretariat, I.P, Estate,
 New Delhi - 110003.

Sub: -Regarding report of Water Bodies in 825 List which are not feasible (to be deleted).

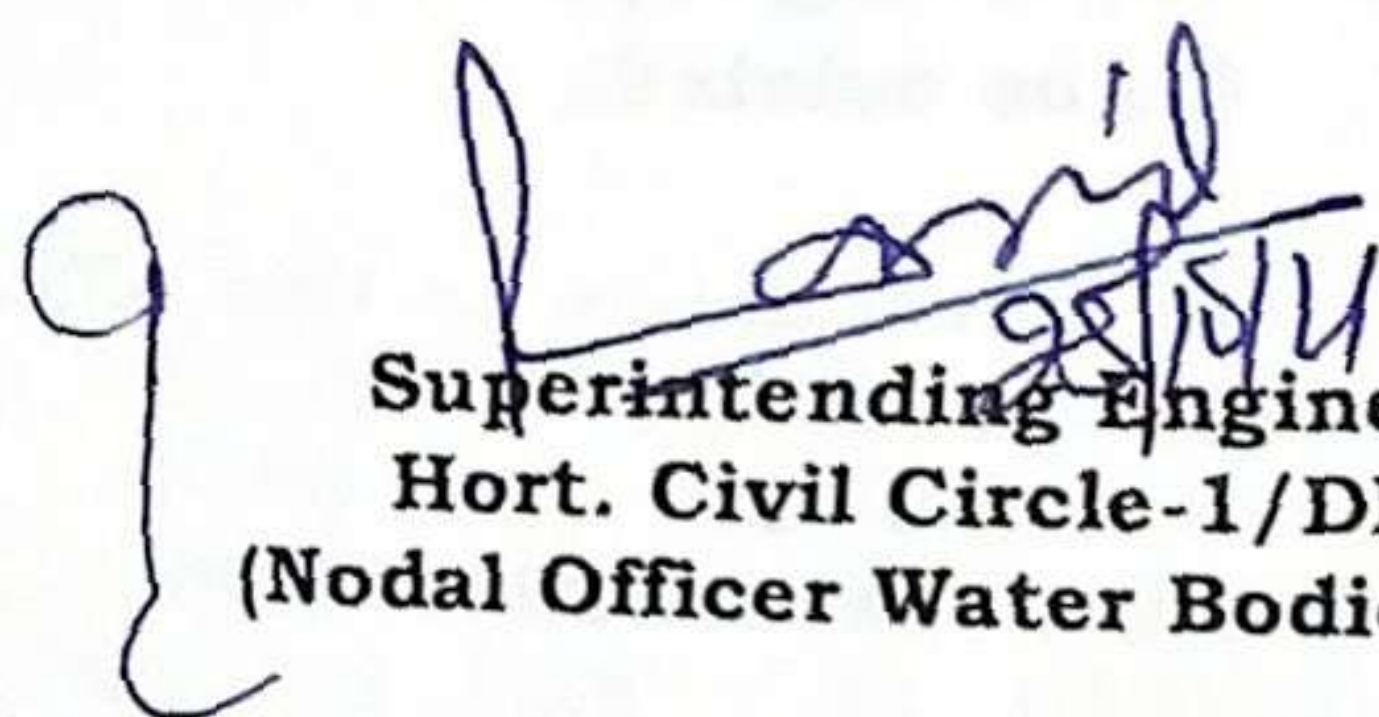
In continuation to this office letter No. F47/SE/HCC-1/DDA/2019-20/528, 552, 561, 564, 567, 586, 624, 667, 704, 709, 752, 762, 765, 773 & 776 dt. 12.03.2021, 31.03.2021, 13.04.2021, 23.04.2021, 30.04.2021, 03.06.2021, 28.06.2021, 06.08.2021, 03.09.2021, 06.09.2021, 01.10.2021, 13.10.2021, 14.10.2021, 21.10.2021 & 22.10.2021 respectively, please find below the list of water bodies which may be deleted due to being non feasible:-

S.No.	S.No. as per list 825	Name of the water Body	Geo-Coordinate	Khasra No/Areas	Remarks
NOT FEASIBLE: MAY BE DELETED					
Rohini Zone					
1.	206	Shahbad Daulatpur	28° 44' 59.037" N 77° 6' 20.729" E	(c)128(5-9)	Water body is not revivable as presently the area of water body is built up at site.
2.	323	Nahar pur F/89	28° 42' 12.891" N 77° 7' 10.900" E	(a)184 (0-13)	Water body is not feasible since there exists a housing pocket A-3 constructed by DDA long age.
3.	325	Pansali Award no. 14/05-07	28° 43' 46.879" N 77° 4' 50.232" E	(b) New water body near Deep Vihar	Water body is not feasible as the land is earmarked for District Centre for Sector-24, Rohini.

4.	350	Sawada	28° 42' 44.302" N 76° 59' 19.377" E	(b)200 (10-4)	Not feasible due to Badroh (Drain) Handing over/taking over record enclosed.
5.	351	Sawada	28° 42' 30.645" N 76° 59' 8.492" E	(c)236 (5-5)	- Do -
6.	352	Sawada	28° 42' 18.589" N 76° 58' 48.350" E	(d)308 (13-0)	- Do -
7.	353	Sawada	28° 42' 14.746" N 76° 58' 33.571" E	(e)430 (8-14)	- Do -

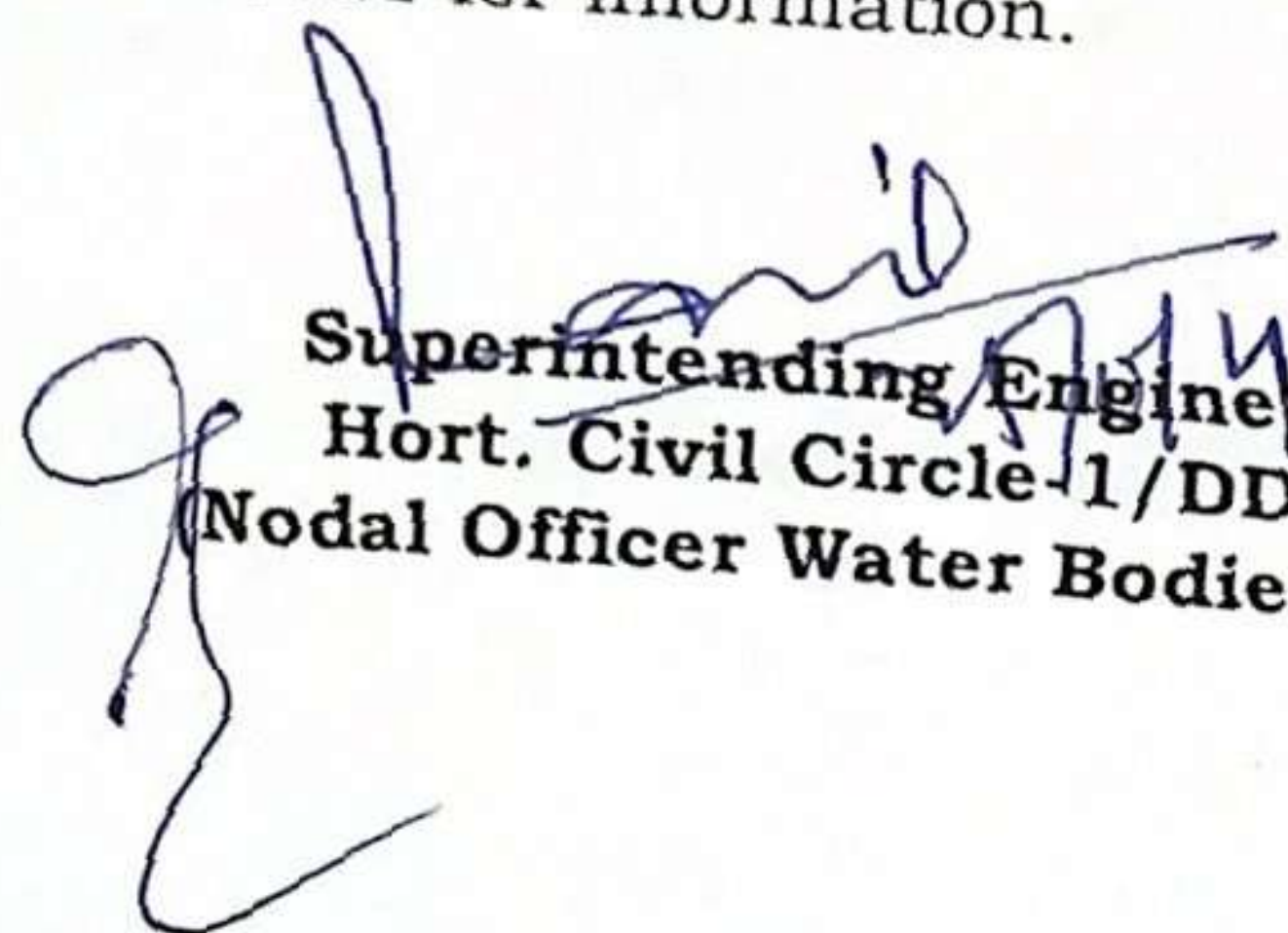
Therefore, it is requested to delete above said water bodies from the DDA list of water body.

Encl.:- Photograph attached.


 Superintending Engineer
 Hort. Civil Circle-1/DDA
 (Nodal Officer Water Bodies)

Copy to:-

1. Principle Commissioner (Hort.)/DDA for kind information.
2. Commissioner (LM)/DDA for kind information.
3. CE (HQ)/DDA for kind information.
4. Sh. J.K. Behl, Nodal officer of Engineering Wing for kind information.
5. Sh. P.K. Gupta, SE(HQ)RZ/DDA w.r.t. to his letter No. F5(10)20/CB/CE(R)/DDA/572 dt.-23.10.2021 for information.


 Superintending Engineer
 Hort. Civil Circle-1/DDA
 (Nodal Officer Water Bodies)



DELHI DEVELOPMENT AUTHORITY
OFFICE OF THE SUPERINTENDING ENGINEER
HORTICULTURE CIVIL CIRCLE-1
YAMUNA SPORTS COMPLEX
GATE NO.-1, SURAJMAL VIHAR, NEW DELHI-92
E-mail:- suptdhcc1@gmail.com, secc5@dda.org.in,
Cont.: 011-40314178

No. F.47/SE/HCC-1/DDA/2019-20/783

Date: 27.10.2021

To,
 Member SECRETARY (Wetland Authority),
 Department of Forest & Environment,
 GNCTD of Delhi, C-Wing, 6th Level,
 Delhi Secretariat, I.P, Estate,
 New Delhi - 110003.

Sub: -Regarding report of Water Bodies in 825 List which pertains to other departments (to be transferred).

In continuation to this office letter No. F47/SE/HCC-1/DDA/2019-20/528, 552, 561, 564, 567, 586, 624, 667, 704, 709, 752, 762, 765, 773, 776 & 780 dt. 12.03.2021, 31.03.2021, 13.04.2021, 23.04.2021, 30.04.2021, 03.06.2021, 28.06.2021, 06.08.2021, 03.09.2021, 06.09.2021, 01.10.2021, 13.10.2021, 14.10.2021, 21.10.2021, 22.10.2021 & 25.10.2021 respectively, please find below the list of water bodies which may be deleted due to being non feasible:-


S.No.	S.No. as per list 825	Name of the water Body	Geo-Coordinate	Khasra No/Areas	Remarks
PERTAINING TO OTHER DEPARTMENT: TO BE TRANSFERRED					
Dwarka Zone					
1.	617	Nasirpur F/04	28° 36' 1.089" N 77° 5' 54.223" E	302(0-1)	Not traceable park and MCD school was found at this location.
2.	618	Nasirpur F/05	28° 35' 36.296" N 77° 6' 6.025" E	724/379(0-18)	Under the jurisdiction of railway/containment board.
South Zone					
3.	411	Kharera Village	28°33'7.84"N 77°12'19.48"E	(a) 262(0-5)	As per the Co-ordinates, it is a private property located at Sri Aurobindo marg having board placed on outer wall named as 'Anand'.

MUNICIPALITY
MUNICIPALITY OF ...

4.	425	Masjid moth	28° 33' 32.581" N 77° 12' 58.051" E	(a) 152(0-10)	As per the Co-ordinates the location is a park under jurisdiction of SDMC and no water body found.
5.	426	Masjid moth	28° 33' 29.086" N 77° 13' 2.018" E	(b) 334 (1-8)	- Do -
6.	497	Raipur khurd	28° 33' 32.405" N 77° 13' 34.000" E	38 (60-16)	As per the co-ordinates, the location is CPWD staff quarters. No water body found.

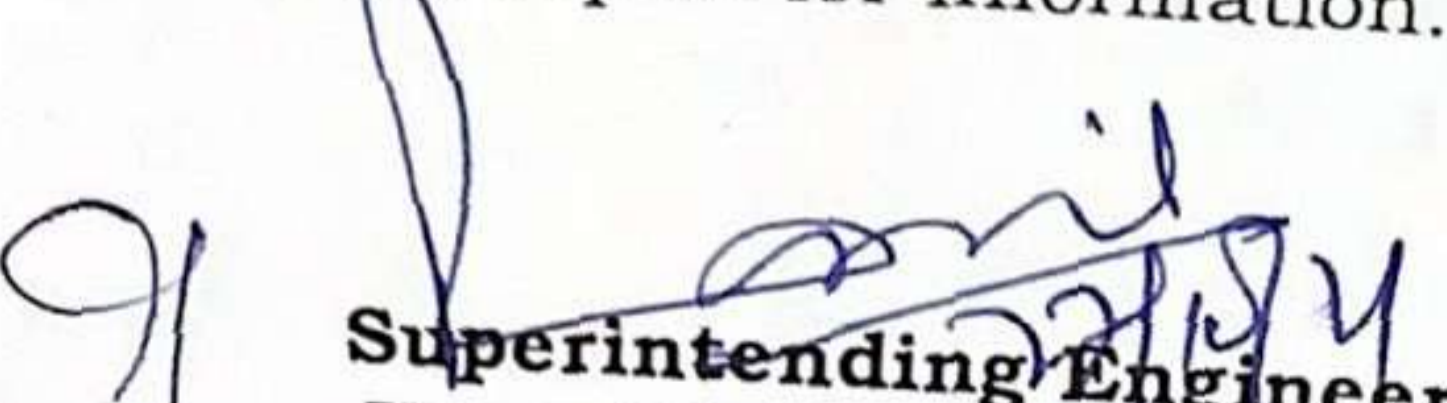
Therefore, it is requested to delete above said water bodies from the DDA list of water body.

Encl.:- Photograph attached.


 27/10/21
Superintending Engineer
Hort. Civil Circle-1/DDA
(Nodal Officer Water Bodies)

Copy to:-

1. Principle Commissioner (Hort.)/DDA for kind information.
2. Commissioner (LM)/DDA for kind information.
3. CE (HQ)/DDA for kind information.
4. Sh. J.K. Behl, Nodal officer of Engineering Wing for kind information.
5. Sh. Ashok Suneja, SE(HQ)SZ/DDA w.r.t. to his report for information.


Superintending Engineer
Hort. Civil Circle-1/DDA
(Nodal Officer Water Bodies)



DELHI DEVELOPMENT AUTHORITY
OFFICE OF THE SUPERINTENDING ENGINEER
HORTICULTURE CIVIL CIRCLE-1
YAMUNA SPORTS COMPLEX
GATE NO.-1, SURAJMAL VIHAR, NEW DELHI-92
E-mail:- suptdhcc1@gmail.com, secc5@dda.org.in,
Cont.: 011-40314178

No. F.47/SE/HCC-1/DDA/2019-20/788

Date: 29.10.2021

To,

Member SECRETARY (Wetland Authority),
 Department of Forest & Environment,
 GNCTD of Delhi, C-Wing, 6th Level,
 Delhi Secretariat, I.P, Estate,
 New Delhi - 110003.

Sub: -Regarding Water Bodies in DDA List which are Duplicate, non-feasible and pertains to other departments.

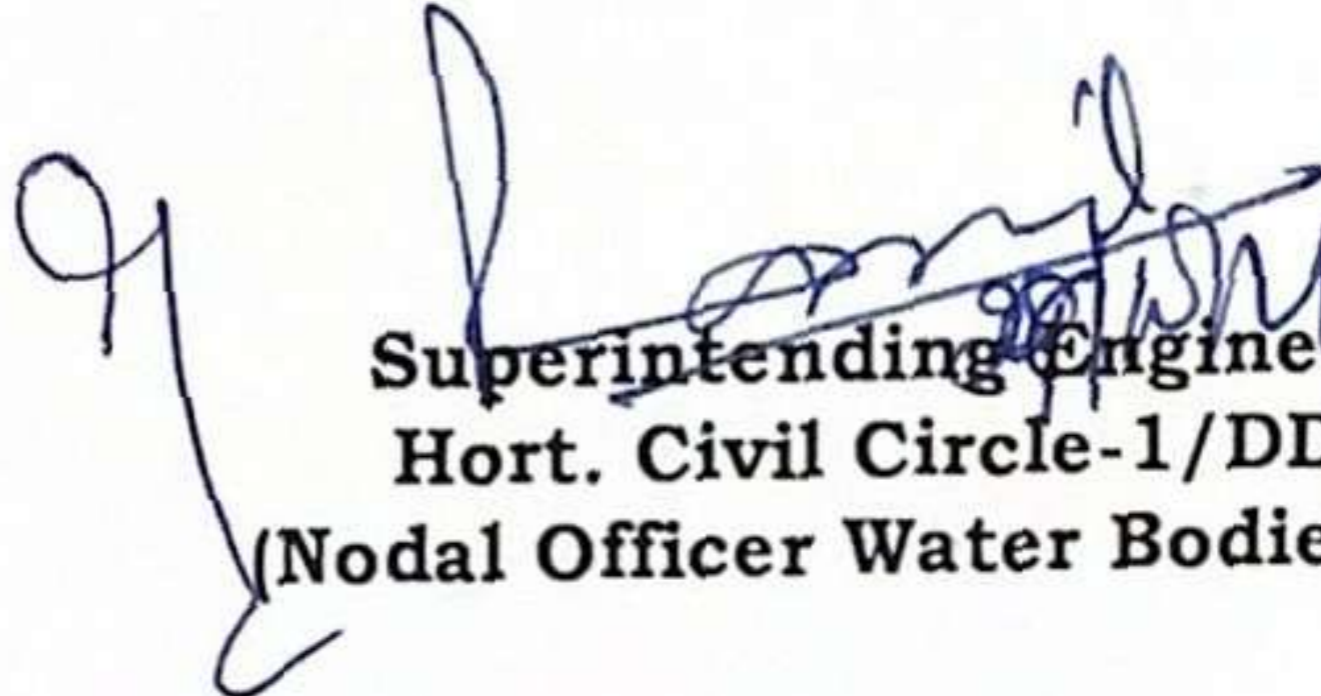
In continuation to this office letter No. F47/SE/HCC-1/DDA/2019-20/528, 552, 561, 564, 567, 586, 624, 667, 704, 709, 752, 762, 765, 773, 776, 780 & 783 dt. 12.03.2021, 31.03.2021, 13.04.2021, 23.04.2021, 30.04.2021, 03.06.2021, 28.06.2021, 06.08.2021, 03.09.2021, 06.09.2021, 01.10.2021, 13.10.2021, 14.10.2021, 21.10.2021, 22.10.2021, 25.10.2021 & 27.10.2021 respectively, please find below the list of water bodies which may be deleted/transferred to other Departments:-

S.No.	S.No. as per list 825	Name of the water Body	Geo-Coordinate	Khasra No/Areas	Remarks
NORTH ZONE					
DUPLICATE: MAY BE DELETED					
1.	163 (Duplicate of 160)	Khera kalan		(d) 52/26(22-16)	The documents for Khera Kalan at S. No. 160/825 have already been submitted. Therefore, 163/825 may kindly be deleted from the list.
NOT FEASIBLE: MAY BE DELETED					
2.	231	Azad pur F/75	28° 42' 28.877" N 77° 10' 31.614" E	(b)85/2 (1-7)	Water body does not exist. The area covered by the running ring road, Azadpur adjoining Mazar. (Joint inspection report enclosed)

3.	825	Wazirabad F/89	28°43'16.73"N 77°13'25.91"E	Water body falls in drain and road (Photograph enclosed)
SOUTH ZONE				
PERTAINING TO OTHER DEPARTMENT: TO BE TRANSFERRED				
4.	496	Pul pehladpur	28°29'42.41"N 77°16'52.47"E	Transfer to forest department.

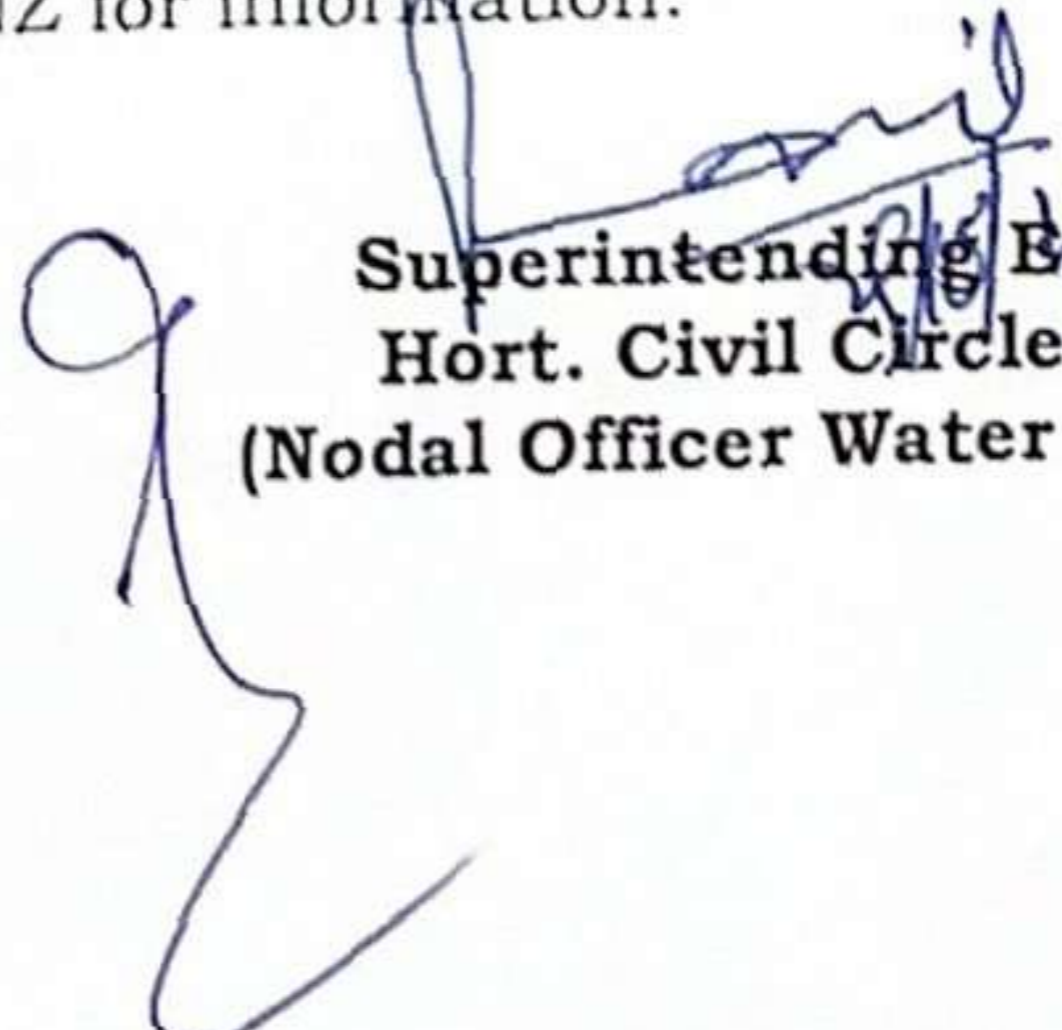
The document (Annexure-I & Brief Documents) of water body at S. No. 160 has already been submitted by this office. The documents of water bodies at S. No. 163 is not being submitted separately being duplicate of 160. Further updates will be intimated subsequently (if any).

Encl.:-As above.


Superintending Engineer
Hort. Civil Circle-1/DDA
(Nodal Officer Water Bodies)

Copy to:-

1. Principle Commissioner (Hort.)/DDA for kind information.
2. Commissioner (LM)/DDA for kind information.
3. CE (HQ)/DDA for kind information.
4. Sh. J.K. Behl, Nodal officer of Engineering Wing for kind information.
5. Sh. Ashok Suneja, SE(HQ)SZ for information.
6. Sh. Parveen Kr. Aggarwal, SE(HQ)NZ for information.


Superintending Engineer
Hort. Civil Circle-1/DDA
(Nodal Officer Water Bodies)



DELHI DEVELOPMENT AUTHORITY
OFFICE OF THE EXECUTIVE ENGINEER
HORTICULTURE CIVIL CIRCLE-1
YAMUNA SPORTS COMPLEX

GATE NO.-1, SURAJMAL VIHAR, NEW DELHI-92

E-mail:- suptdcc5@gmail.com, suptdhcc1@gmail.com,
ravinder.kumar107@dda.gov.in

Cont.: 011-40314178

No. F.47/SE/HCC-1/DDA/2019-20/ 795

Date: 3.11.21

To,

The Member Secretary (Wetland Authority)
Department of Forest & Environment
GNCTD of Delhi, C-Wing, 6th Level,
Delhi Secretariat, I.P, Estate,
New Delhi - 110003.

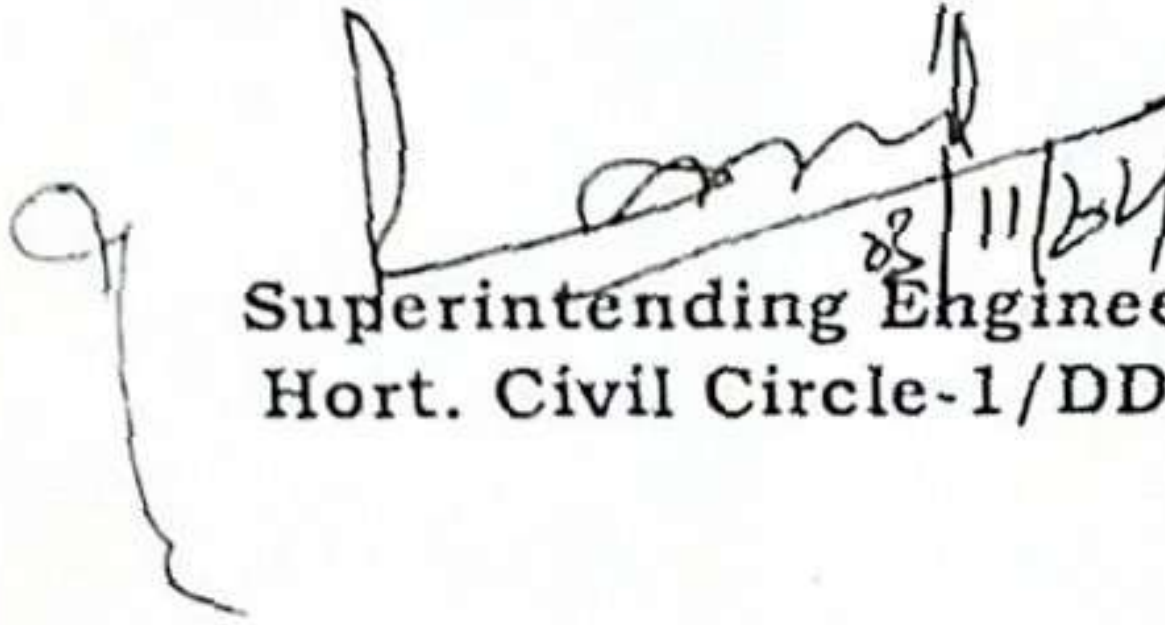
**Sub:- Regarding revised status of Water Body Sanjarpur at S.No. 820/825
& request for deletion being non-feasible.**

The letter has been issued vide this office letter no. F.47/SE/HCC-1/DDA/2019-20/789 dated 29/10/2021 vide which annexure-1 of Sanjarpur at S.No. 820/825 has been submitted.

It is requested that the water body may please be treated as non-feasible as DJB STP is under construction at site.

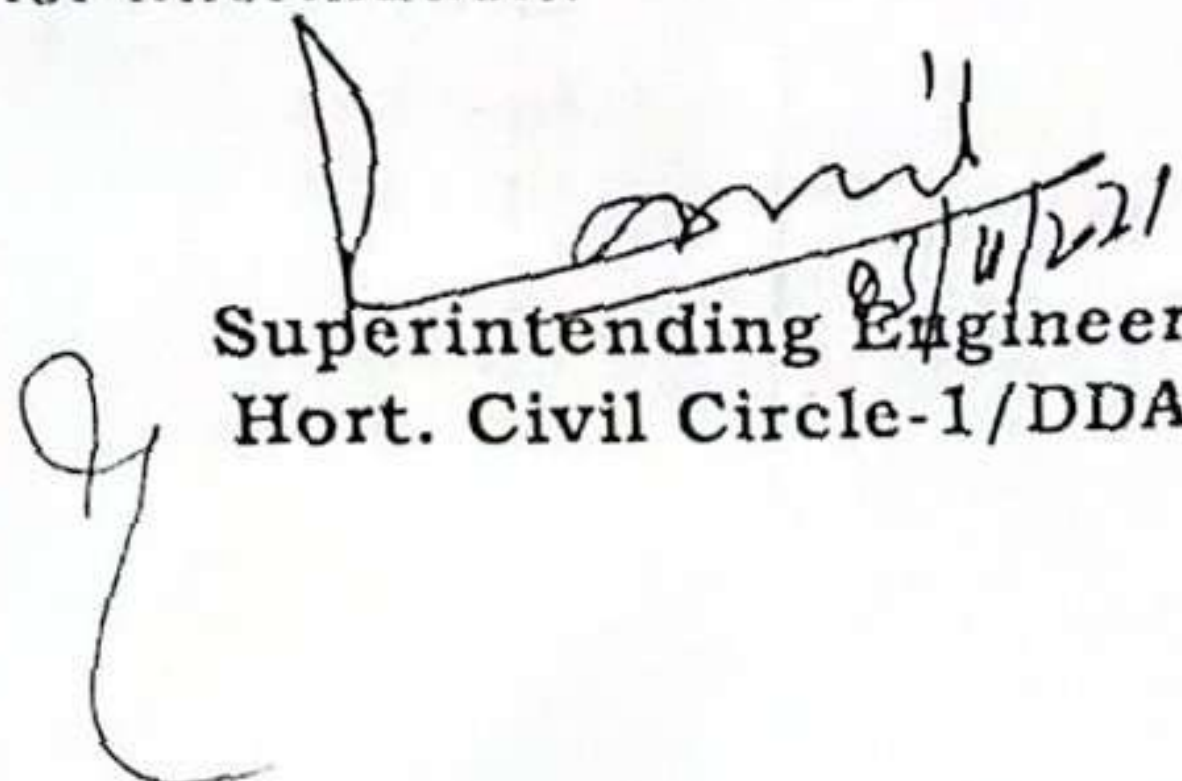
Therefore, it is requested to update the revised status and delete the above said water body from the DDA list of Water Body.

encl. : location map


28/11/21
Superintending Engineer
Hort. Civil Circle-1/DDA

Copy to:-

1. SE(HQ) North Zone for information.
2. EE/NMD-1, DDA w.r.t. his letter no. F.26/AE(P)/NMD-1/DDA/2021/619 dated 22/10/2021 for information.


25/11/21
Superintending Engineer
Hort. Civil Circle-1/DDA



DELHI DEVELOPMENT AUTHORITY
 OFFICE OF THE SUPERINTENDING ENGINEER
 HORTICULTURE CIVIL CIRCLE-1
 YAMUNA SPORTS COMPLEX
 GATE NO.-1, SURAJMAL VIHAR, NEW DELHI-92
 E-mail:- suptdhecl@gmail.com, secc5@dda.org.in,
 Cont.: 011-40314178

No. F.47/SE/HCC-1/DDA/2019-20/ 797

Date: 3.11.2021

To.
 Member SECRETARY (Wetland Authority),
 Department of Forest & Environment,
 GNCTD of Delhi, C-Wing, 6th Level,
 Delhi Secretariat, I.P, Estate,
 New Delhi - 110003.

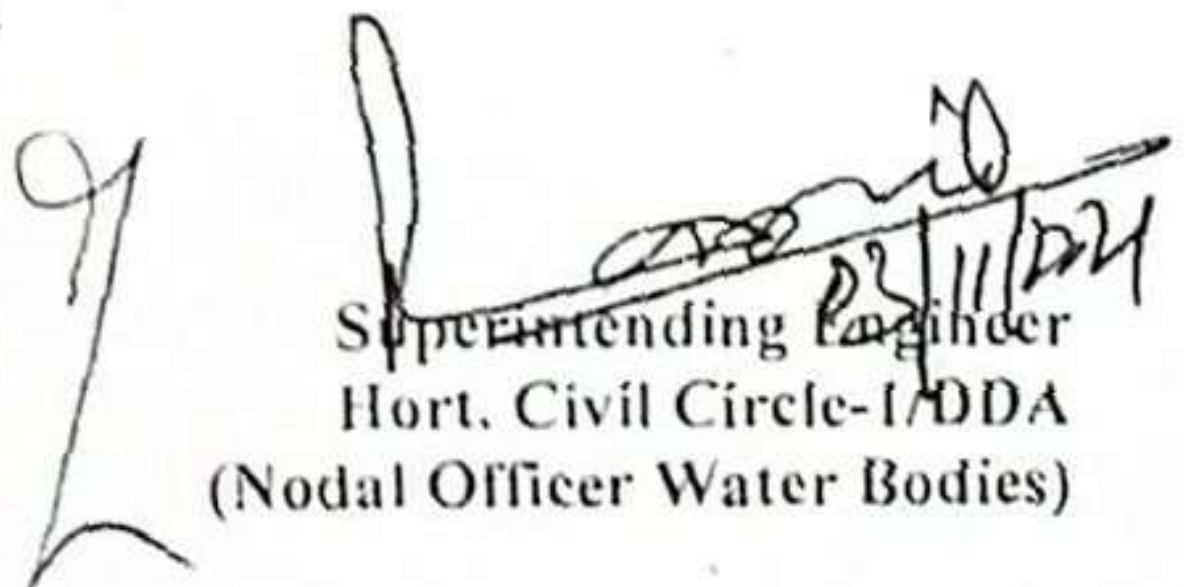
Sub: - Regarding Water Bodies in DDA List which are not feasible.

In continuation to this office letter No. F47/SE/HCC-1/DDA/2019-20/528, 552, 561, 564, 567, 586, 624, 667, 704, 709, 752, 762, 765, 773, 776, 780, 783 & 788 dt. 12.03.2021, 31.03.2021, 13.04.2021, 23.04.2021, 30.04.2021, 03.06.2021, 28.06.2021, 06.08.2021, 03.09.2021, 06.09.2021, 01.10.2021, 13.10.2021, 14.10.2021, 21.10.2021, 22.10.2021, 25.10.2021, 27.10.2021 & 29.10.2021 respectively, please find below the list of water bodies which may be deleted/ not feasible:-

S.No.	S.No. as per list 825	Name of the water Body	Geo-Coordinate	Khasra No/Areas	Remarks
DWARKA ZONE					
NOT FEASIBLE: TO BE DELETED					
2.	574	Kakrola F/05	28° 35' 37.428" N 77° 1' 34.765" E	175(17-10)	Residential Area/Not feasible
3.	749	Tatar pur F/66	28° 38' 40.095" N 77° 6' 54.343" E	30/1(17-11)	Water body not exists as the area encroached by School structure, Chaupal, Temple and shops.
4.	753	Bagdola	"28° 34' 17.033"" N 77° 4' 22.856"" E 28° 34.215' N	(d) 40/1(13-9)	Residential Area/Not feasible

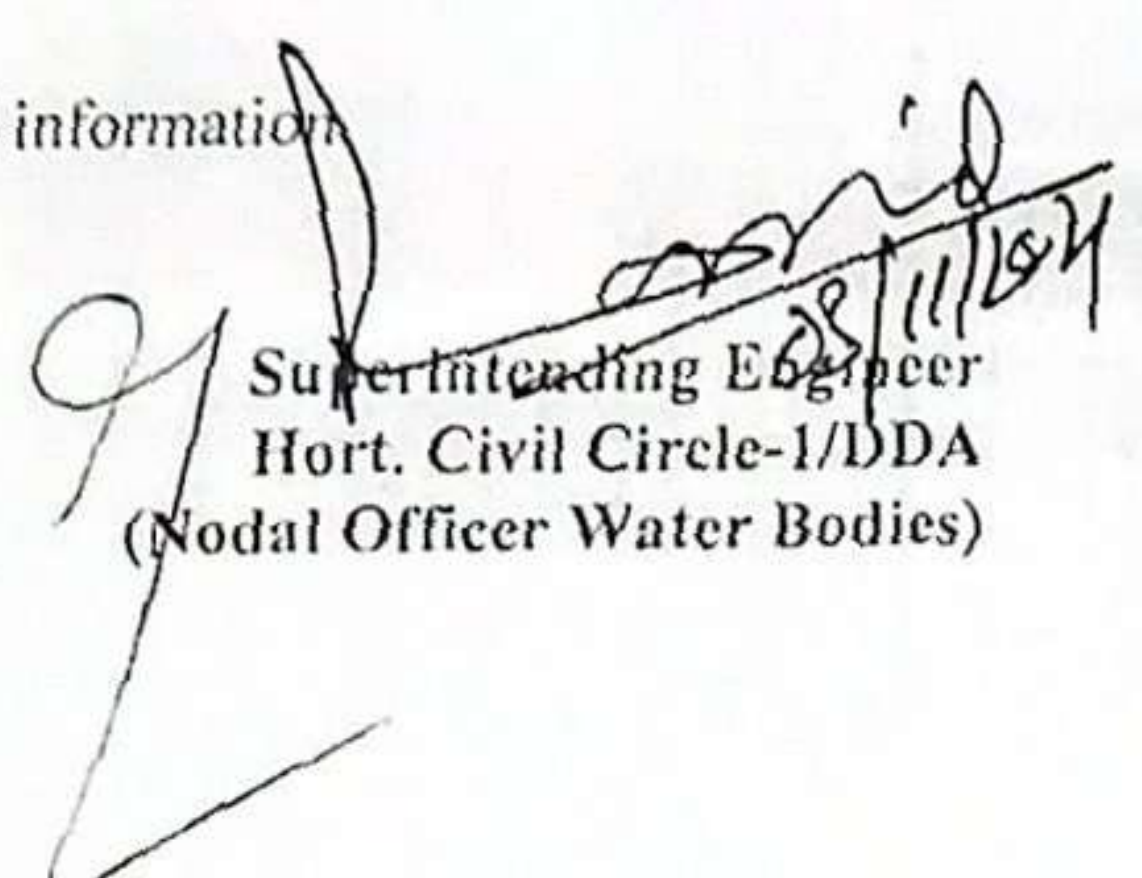
Further updates will be intimated subsequently (if any).

Encl.:-As above.


 Superintending Engineer
 Hort. Civil Circle-1/DDA
 (Nodal Officer Water Bodies)

Copy to:-

1. Principle Commissioner (Hort.)/DDA for kind information.
2. Commissioner (LM)/DDA for kind information.
3. CE (HQ)/DDA for kind information.
4. Sh. J.K. Behl, Nodal officer of Engineering Wing for kind information.
5. EE/DPD-5/DDA for information.


 Superintending Engineer
 Hort. Civil Circle-1/DDA
 (Nodal Officer Water Bodies)



DELHI DEVELOPMENT AUTHORITY
OFFICE OF SUPERINTENDING ENGINEER
HORTICULTURE CIVIL CIRCLE-I
YAMUNA SPORTS COMPLEX
GATE NO.-1, SURAJMAL VIHAR, NEW DELHI-92
 E-mail:- spsthdcc@gmail.com, www.sddda.org.in,
 Cont: 011-40314178

939

147

50

No. F47/SE/HCC-1/DDA/2019-20/805

Date: 09.11.2021

To: Member SECRETARY (Wetland Authority)
 Department of Forest & Environment,
 GNCTD of Delhi, C-Wing, 6th Level,
 Delhi Secretariat, I.P. Estate,
 New Delhi - 110003.

Sub:- Regarding Water Bodies in DDA List which are pertains to other departments.

In continuation to this office letter No. F47/SE/HCC-1/DDA/2019-20/528, 552, 561, 564, 567, 586, 624, 667, 704, 709, 752, 762, 765, 773, 776, 780, 783, 788, 796 & 797 dt. 12.03.2021, 31.03.2021, 13.04.2021, 23.04.2021, 30.04.2021, 03.06.2021, 28.06.2021, 06.08.2021, 03.09.2021, 06.09.2021, 01.10.2021, 13.10.2021, 14.10.2021, 21.10.2021, 22.10.2021, 23.10.2021, 27.10.2021, 29.10.2021 & 05.11.2021 respectively, please find below the list of water bodies which may be deleted/transferred to other Departments:-

S.No.	S.No. as per list 825	Name of the water Body	Geo-Coordinate	Khasra No./Areas	Remarks
HORTICULTURE					
PERTAINING TO OTHER DEPARTMENT TO BE TRANSFERRED					
1.	612	Najafgarh F/75	28° 36' 38.635" N 76° 59' 22.334" E	23/57/16-9	Already handed over to SCDMA in Year-2016
2.	614	Najafgarh F/76	28° 36' 25.559" N 76° 59' 2.991" E	23/13/7(1-16)	

Further updates will be intimated subsequently (if any).

Encl:- As above.

Copy to:-

1. Principle Commissioner (Hort.)/DDA for kind information.
2. Commissioner (LM)/DDA for kind information.
3. CE (HQ)/DDA for kind information.
4. Sh. J.K. Beht, Nodal officer of Engineering Wing for kind information.
5. Sh. Kulbir Singh, Director (Hort.)/NW/DDA w.e.f. for his letter DTN/W/Misc./Hort./2021-22/113A.

Superintending Engineer
 Hort. Civil Circle-I/DDA
 (Nodal Officer Water Bodies)

Superintending Engineer
 Hort. Civil Circle-I/DDA
 (Nodal Officer Water Bodies)



940 **148**

DELHI DEVELOPMENT AUTHORITY
OFFICE OF THE SUPERINTENDING ENGINEER
HORTICULTURE CIVIL CIRCLE-I
YAMUNA SPORTS COMPLEX
GATE NO.-1, SURAJMAL VIHAR, NEW DELHI-92
E-mail:- suptdhcc1@gmail.com, secc5@dda.org.in,
Cont.: 011-40314178

No. F.47/SE/HCC-1/DDA/2019-20/ 830

Date: 26-11-2021

To,

Member SECRETARY (Wetland Authority),
 Department of Forest & Environment,
 GNDTD of Delhi, C-Wing, 6th Level,
 Delhi Secretariat, I.P. Estate,
 New Delhi - 110003.

Sub: - Regarding Water Bodies in DDA List which are not feasible.

In continuation to this office letter No. F47/SE/HCC-1/DDA/2019-20/528, 552, 561, 564, 567, 586, 624, 667, 704, 709, 752, 762, 765, 773, 776, 780, 783, 788, 796, 797, 808, 809 & 811 dt. 12.03.2021, 31.03.2021, 13.04.2021, 23.04.2021, 30.04.2021, 03.06.2021, 28.06.2021, 06.08.2021, 03.09.2021, 06.09.2021, 01.10.2021, 13.10.2021, 14.10.2021, 21.10.2021, 22.10.2021, 25.10.2021, 27.10.2021, 29.10.2021, 03.11.2021, 09.11.2021 & 11.11.2021 respectively, please find below the list of water bodies which may be deleted/ not feasible:-

S.No.	S.No. as per list 825	Name of the water Body	Geo-Coordinate	Khasra No./Areas	Remarks
DWARKA ZONE					
NOT FEASIBLE: TO BE DELETED					
1.	798	Shahbad Mohd.Pur F/02	28° 33' 40.951" N 77° 3' 23.254" E	1/42(12-12)	As per water body co-ordinate there exist a road (M.P. Road No. 226 (at the location).
2.	801	Shahbad Mohd.Pur F/05	28° 33' 28.729" N 77° 4' 7.089" E	1/208	Area covered with built-up structures. No water body found at given co-ordinates.

Further updates will be intimated subsequently (if any).

Encl:- Photographs attached.

Superintending Engineer
 Hort. Civil Circle-1/DDA
 (Nodal Officer Water Bodies)

Copy to:-

1. Principle Commissioner (Hort.)/DDA for kind information.
2. Commissioner (I.M)/DDA for kind information.
3. CE (HQ)/DDA for kind information.
4. Sh. J.K. Behl, Nodal officer of Engineering Wing for kind information.

Superintending Engineer
 Hort. Civil Circle-1/DDA
 (Nodal Officer Water Bodies)



DELHI DEVELOPMENT AUTHORITY
OFFICE OF THE SUPERINTENDING ENGINEER
HORTICULTURE CIVIL CIRCLE-1
YAMUNA SPORTS COMPLEX
GATE NO.-1, SURAJMAL VIHAR, NEW DELHI-92
 E-mail:- suptdhcc1@gmail.com, secr5@dda.org.in,
 Cont.: 011-40314178

No. F47/SE/HCC-1/DDA/2019-20/ 836

Date: / .12.2021

To,

Member SECRETARY (Wetland Authority),
 Department of Forest & Environment,
 GNCTD of Delhi, C-Wing, 6th Level,
 Delhi Secretariat, I.P. Estate,
 New Delhi - 110003.

Sub: - Regarding Water Bodies in DDA List which are not feasible.

In continuation to this office letter No. F47/SE/HCC-1/DDA/2019-20/528, 552, 561, 564, 567, 586, 624, 667, 704, 709, 752, 762, 765, 773, 776, 780, 783, 788, 796, 797, 808, 809, 811 & 830 dt. 12.03.2021, 31.03.2021, 13.04.2021, 23.04.2021, 30.04.2021, 03.06.2021, 28.06.2021, 06.08.2021, 03.09.2021, 06.09.2021, 01.10.2021, 13.10.2021, 14.10.2021, 21.10.2021, 22.10.2021, 25.10.2021, 27.10.2021, 29.10.2021, 03.11.2021, 09.11.2021, 11.11.2021 & 26.11.2021 respectively, please find below the list of water bodies which may be deleted/ not feasible:-

S.No.	S.No. as per list 825	Name of the water Body	Geo-Coordinate	Khasra No./Areas	Remarks
ROHINI ZONE					
NOT FEASIBLE: TO BE DELETED					
1.	122	Barwala	28° 45' 6.827" N 77° 3' 43.297" E	(g)82 (26-06)	The water body at Kh No.-82 area (26-06) is not feasible as Govt. Co. Ed. Sr. Sec. School is constructed.

Further updates will be intimated subsequently (if any)

Encl.: Photographs attached.

[Signature]
 Superintending Engineer
 Hort. Civil Circle-1/DDA
 (Nodal Officer Water Bodies)

Copy to:-

1. Principle Commissioner (Hort.)/DDA for kind information.
2. Commissioner (LM)/DDA for kind information.
3. CE (HQ)/DDA for kind information.
4. Sh. J.K. Behl, Nodal officer of Engineering Wing for kind information.
5. Sh. Pramod Kr. Gupta, SE(HQ)/RZ w.r.t. his letter No. P5(10330)/HCT(R)/DDA/676 dt. 30.11.2021 for information.
6. Sh. Manohar, I.E/RMD-6/DDA for information.

[Signature]
 Superintending Engineer
 Hort. Civil Circle-1/DDA



942 **150**

DELHI DEVELOPMENT AUTHORITY
OFFICE OF THE SUPERINTENDING ENGINEER
HORTICULTURE CIVIL CIRCLE-I
YAMUNA SPORTS COMPLEX
GATE NO.-1, SURAJMAL VIHAR, NEW DELHI-92
E-mail:- suptsdehct@gmail.com, www.sdcdda.org.in
Cont.: 011-40314178

No. F.47/SE/A/C-1/DDA/2019-20/528, 552, 561, 564, 567, 586, 624, 667, 704, 709, 752, 762, 765, 773, 776, 780, 783, 788, 796, 797, 808, 809, 811, 830, 836, 846, 861, 865, 882, 890, 899, 901 & 925 dt. 12.03.2021, 31.03.2021, 13.04.2021, 23.04.2021, 30.04.2021, 03.06.2021, 28.06.2021, 06.08.2021, 03.09.2021, 06.09.2021, 01.10.2021, 13.10.2021, 14.10.2021, 21.10.2021, 22.10.2021, 25.10.2021, 27.10.2021, 29.10.2021, 03.11.2021, 09.11.2021, 11.11.2021, 26.11.2021, 01.12.2021, 06.12.2021, 10.12.2021, 13.12.2021, 29.12.2021, 03.01.2022, 07.01.2022, 11.01.2022 & 25.01.2022 respectively. Please find below the list of water body which may be transferred/deleted:-

Date: 14.02.2022

To,

Member SECRETARY (Welland Authority),
 Department of Forest & Environment,
 GNDID of Delhi, C-Wing, 6th Level,
 Delhi Secretariat, I.P. Estate,
 New Delhi - 110003.

Sub: - Regarding Water Body pertains to other departments- Request for deletion from the DDA list.

In continuation to this office letter No. F47/SE/HCC-1/DDA/2019-20/528, 552, 561, 564, 567, 586, 624, 667, 704, 709, 752, 762, 765, 773, 776, 780, 783, 788, 796, 797, 808, 809, 811, 830, 836, 846, 861, 865, 882, 890, 899, 901 & 925 dt. 12.03.2021, 31.03.2021, 13.04.2021, 23.04.2021, 30.04.2021, 03.06.2021, 28.06.2021, 06.08.2021, 03.09.2021, 06.09.2021, 01.10.2021, 13.10.2021, 14.10.2021, 21.10.2021, 22.10.2021, 25.10.2021, 27.10.2021, 29.10.2021, 03.11.2021, 09.11.2021, 11.11.2021, 26.11.2021, 01.12.2021, 06.12.2021, 10.12.2021, 13.12.2021, 29.12.2021, 03.01.2022, 07.01.2022, 11.01.2022 & 25.01.2022 respectively. Please find below the list of water body which may be transferred/deleted:-

S.No.	S.No. as per list 825	Name of the water Body	Geo-Coordinate	Khassra No./Area	Remarks
PERTAINING TO OTHER DEPARTMENT: TO BE TRANSFERRED					
1.	722	Mundka	28° 41' 40.187" N 77° 7' 43.852" E	(e)17/27 (11-8)	Pertains to DSIDC As reported by WDO (West) vide his office letter No.1/BDO/WEST/2020-21/366 dated 02.22.2021 to Dy. Dir. LM, WZ that water body at Sl. No. 722 bearing Khassra No. 17/27 and area measuring 11.08 bigha in village Mundka has already been acquired vide award No. J/DCW/05-6 (DSIDC).

Further updates will be intimated subsequently (if any).

Encl:- As above.

[Signature]
 04-2-2022
 Superintending Engineer
 Hort. Civil Circle-I/DDA
 (Nodal Officer Water Bodies)

Copy to:-

1. Principle Commissioner (Hort.)/DDA for kind information.
2. Commissioner (LM)/DDA for kind information.
3. CE (WQ)/DDA for kind information.
4. Sh. J.K. Behl, Nodal officer of Engineering Wing for kind information.
5. SE (HQ) WZ w.r.t. to his report letter No. ES (HQ) WZ/CE (Hort.)/DDA/60 dt. 03.02.2022 for information.

[Signature]
 04-2-2022
 Superintending Engineer
 Hort. Civil Circle-I/DDA
 (Nodal Officer Water Bodies)



**DELHI DEVELOPMENT AUTHORITY
OFFICE OF THE SUPERINTENDING ENGINEER
HORTICULTURE CIVIL CIRCLE-1
YAMUNA SPORTS COMPLEX
GATE NO.-1, SURAJMAL VIHAR, NEW DELHI-92
E-mail:- suptdhcc1@gmail.com, secc5@dda.org.in,
Cont.: 011-40314178**

No. F.47/SE/HCC-1/DDA/2019-20/959

Date: 7.03.2022

To,

Member SECRETARY (Wetland Authority),
Department of Forest & Environment,
GNCTD of Delhi, C-Wing, 6th Level,
Delhi Secretariat, I.P, Estate,
New Delhi - 110003.

Sub: -Regarding Water Bodies in DDA List which is not feasible -May be deleted.

Reports in respect of 55 No. water bodies have been submitted earlier through various correspondences wherein it has been informed that these water bodies pertain to other departments. The reports have been reviewed and it has been found that 7 No. of water bodies out of 55 need to be deleted from the DDA's list due to the various reasons mentioned in the remarks column. The list is as below :-

S.No.	S.No. as per list 825	Name of the water Body	Geo-Coordinate	Khasra No/Areas	Remarks
NOT FEASIBLE: TO BE DELETED					
1.	411	Kharera Village	28°33'7.84"N 77°12'19.48"E	(a) 262(0-5)	As per the Co-ordinates, it is a private property located at Sri Aurobindo Marg having board placed on outer wall named as 'Anand'.
2.	487	Meechapur	28°29'57.07"N 77°18'57.17"E		Pertains to U.P. Irrigation
3.	490	Molar bandh	28°30'4.119"N 77°18'38.319"E	(b) 462(8-16)	Pertains to CISF unit
4.	495	Okhla F/66	28°33'58.65"N 77°17'30.55"E		Pertains to U.P. Irrigation

5.	497	Raipur khurd	28° 33' 32.405" N 77° 13' 34.000" E	38 (60-16)	As per the co-ordinates the location is CPWD staff quarters. No water body found.
6.	617	Nasirpur F/04	28° 36' 1.089" N 77° 5' 54.223" E	302(0-1)	Not traceable park and MCO school was found at this location.
7.	618	Nasirpur F/05	28° 35' 36.296" N 77° 6' 6.025" E	724/379(0-18)	Under the jurisdiction of railway/containment board.

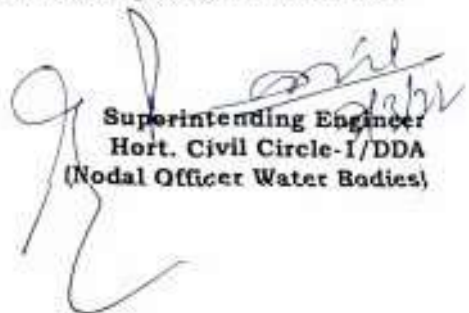
Further updates will be intimated subsequently (if any).

Encl.:- As above.


Superintending Engineer
Hort. Civil Circle-1/DDA
(Nodal Officer Water Bodies)

Copy to:-

1. Principle Commissioner (Hort.)/DDA for kind information.
2. Commissioner (LM)/DDA for kind information.
3. CE (HQ)/DDA for kind information.
4. Sh. J.K. Behl, Nodal officer of Engineering Wing for kind information.


Superintending Engineer
Hort. Civil Circle-1/DDA
(Nodal Officer Water Bodies)



945 **153**
DELHI DEVELOPMENT AUTHORITY
OFFICE OF THE SUPERINTENDING ENGINEER
HORTICULTURE CIVIL CIRCLE-1
YAMUNA SPORTS COMPLEX
GATE NO.-1, SURAJMAL VIHAR, NEW DELHI-92
E-mail:- suptdhec1@gmail.com, secc5@dda.org.in,
Cont.: 011-40314178

No. F.47/SE/HCC-1/DDA/2019-20/276

Date: 25.01.2022

To,

Member SECRETARY (Wetland Authority),
Department of Forest & Environment,
GNCTD of Delhi, C-Wing, 6th Level,
Delhi Secretariat, I.P, Estate,
New Delhi - 110003.

**Sub:- Regarding revised status of water bodies situated at Malikpur Kohi
Sr. No. 758/825 to 762/825-request for deletion being non-existent**

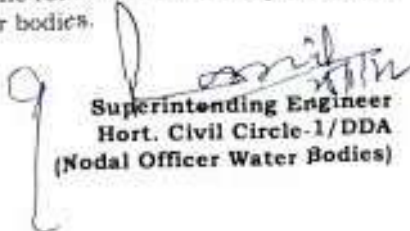
Vide this office letter No. F.47/SE/HCC-1/DDA/2019-20/812 dt.-
11.11.2021 (Copy enclosed) Annexure -I & brief document of Malikpur Kohi
at Sr. No. 758/825 to 762/825 were submitted inadvertently, are hereby
withdrawn as these documents pertain to Malikpur Zer.

In this regard, Concerned division of LM/South-West Zone has
submitted its report (Copy enclosed) vide which it is stated that the correct
name of Malikpur Kohi is village Malikpur Zer and falls in South-West Zone
(South-west Distt.).

Furthermore it can be seen that, Kh. No. of Malikpur Kohi and Malikpur
Zer are almost same as per list and as per actual records.

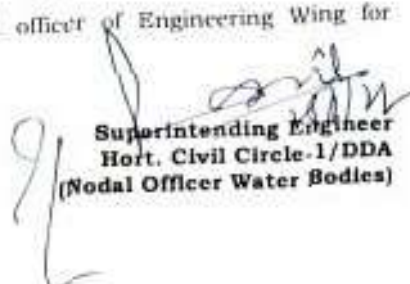
Therefore, it is requested to update the revised status as duplicate and
may be deleted from the DDA's list of water bodies.

Encl.:- As above.


Superintending Engineer
Hort. Civil Circle-1/DDA
(Nodal Officer Water Bodies)

Copy to:-

1. Sh. J.K. Behl, SE(IQ)DWK nodal officer of Engineering Wing for information.
2. EE/DMD-2/DDA for information.


Superintending Engineer
Hort. Civil Circle-1/DDA
(Nodal Officer Water Bodies)



DELHI DEVELOPMENT AUTHORITY
OFFICE OF THE SUPERINTENDING ENGINEER
HORTICULTURE CIVIL CIRCLE-1, YAMUNA SPORTS COMPLEX
GATE NO.-1, SURAJMAL VIHAR, NEW DELHI-92
E-mail:- suptdhcc1@gmail.com, secc5@dda.org.in Cont.: 011-40314178

946

154



No. F.47/SE/HCC-1/DDA/2019-20/964

Date: 11.01.2022

To

The Member SECRETARY (Wetland Authority),
Department of Forest & Environment,
GNCTD of Delhi, C-Wing, 6th Level,
Delhi Secretariat, I.P. Estate,
New Delhi - 110003.

Sub: -Water body Kakrola F/08 (Sr. No. 577/825) to be deleted being duplicate with Palam F/06 (Sr. No. 640/825) due to same Kh. No.

With reference to above, it is to intimate that as per the list provided to DDA, the Khasra Number is same for water bodies shown at Palam F/06 (Sr. No. 640/825) and Kakrola F/08 (Sr. No. 577/825) i.e. **156(2-2)**.

The documents (annexure-1 & brief document) for Palam F/06 have already been submitted vide letter No. F.47/SE/HCC-1/DDA/2019-20/551 dt.-31.03.2021.

Therefore, water body shown at Sr. No. 577/825 Kakrola F/08 may be deleted from the list of water bodies as the said Khasra Number 156(2-2) falls in Palam.


**Superintending Engineer
Hort. Civil Circle-1/DDA
(Nodal Officer Water Bodies)**

Copy to:-

1. Principle Commissioner (Hort.)/DDA for kind information.
2. Commissioner (LM)/DDA for kind information.
3. CE (HQ)/DDA for kind information.
4. Sh. J.K. Behl, Nodal officer of Engineering Wing for kind information.


**Superintending Engineer
Hort. Civil Circle-1/DDA
(Nodal Officer Water Bodies)**



DELHI DEVELOPMENT AUTHORITY
OFFICE OF THE SUPERINTENDING ENGINEER
HORTICULTURE CIVIL CIRCLE-1
YAMUNA SPORTS COMPLEX
GATE NO.-1, SURAJMAL VIHAR, NEW DELHI-92
 E-mail:- snjtdhcc1@gmail.com, www.snda.org.in,
 Cont.: 011-40314178

947

155

No. F.47/SE/HCC-1/DDA/2019-20/901

Date: 11.01.2022

To
 Member SECRETARY (Wetland Authority),
 Department of Forest & Environment,
 GNCTD of Delhi, C-Wing, 6th Level,
 Delhi Secretariat, I.P. Estate,
 New Delhi - 110003.

Sub: - Regarding Water Body in DDA List which are not feasible- Request for deletion from the list.

In continuation to this office letter No. F47/SE/HCC-1/DDA/2019-20/528, 552, 561, 564, 567, 586, 624, 667, 704, 709, 752, 762, 765, 773, 776, 780, 783, 788, 796, 797, 808, 809, 811, 830, 836, 846, 861, 865, 882, 890 & 899 dt. 12.03.2021, 31.03.2021, 13.04.2021, 23.04.2021, 30.04.2021, 03.06.2021, 28.06.2021, 06.08.2021, 03.09.2021, 06.09.2021, 01.10.2021, 13.10.2021, 14.10.2021, 21.10.2021, 22.10.2021, 25.10.2021, 27.10.2021, 29.10.2021, 03.11.2021, 09.11.2021, 11.11.2021, 26.11.2021, 01.12.2021, 06.12.2021, 10.12.2021, 13.12.2021, 29.12.2021, 03.01.2021 & 07.01.2022 respectively. Please find below the list of water body which may be deleted:-

S.No.	S.No. as per list	Name of the water Body	Geo-Coordinate	Khasra No./Areas	Remarks
NOT FEASIBLE: TO BE DELETED					
NORTH ZONE					
1.	819	Sadhora Khurd F/74	28° 43' 42.662" N 77° 11' 17.326" E	358(14-15)	The field staff inspected the site area and set the coordinate and found that the area is under jurisdiction of DJB & this is near the ongoing construction of STP of DJB & Majish Park Metro Station.

Further updates will be intimated subsequently (if any).

Encl:- As above.

Superintending Engineer
 Hort. Civil Circle-1/DDA
 (Nodal Officer Water Bodies)

Copy to:-

1. Principle Commissioner (Hort.)DDA for kind information.
2. Commissioner (LM)DDA for kind information.
3. CE (HQ)DDA for kind information.
4. Sh. J.K. Behl, Nodal officer of Engineering Wing for kind information.
5. SE(HQ)NZ/DDA nodal officer of North zone for information.
6. EE/NMD-2 (ND)-3/DDA w.r.t. to his letter No. F.2210/DAE(P)/NMD-2/DDA/2021-22/20 dt.-07.01.2022.

Superintending Engineer
 Hort. Civil Circle-1/DDA
 (Nodal Officer Water Bodies)



948 **156**

DELHI DEVELOPMENT AUTHORITY
OFFICE OF THE SUPERINTENDING ENGINEER
HORTICULTURE CIVIL CIRCLE-1
YAMUNA SPORTS COMPLEX
GATE NO.-1, SURAJMAL VIHAR, NEW DELHI-92
E-mail:- suptdhcc1@gmail.com, secc5@dda.org.in,
Cont.: 011-40314178

No. F.47/SE/HCC-1/DDA/2019-20/ **890**

Date: **3.01.2022**

To,
 Member SECRETARY (Wetland Authority),
 Department of Forest & Environment,
 GNCTD of Delhi, C-Wing, 6th Level,
 Delhi Secretariat, I.P. Estate,
 New Delhi - 110003.

Sub: - Regarding Water Body in DDA List which is not feasible- Request for deletion from the list.

In continuation to this office letter No. F47/SE/HCC-1/DDA/2019-20/528, 552, 561, 564, 567, 586, 624, 667, 704, 709, 752, 762, 765, 773, 776, 780, 783, 788, 796, 797, 808, 809, 811, 830, 836, 846, 861, 865 & 882 dt. 12.03.2021, 31.03.2021, 13.04.2021, 23.04.2021, 30.04.2021, 03.06.2021, 28.06.2021, 06.08.2021, 03.09.2021, 06.09.2021, 01.10.2021, 13.10.2021, 14.10.2021, 21.10.2021, 22.10.2021, 25.10.2021, 27.10.2021, 29.10.2021, 03.11.2021, 09.11.2021, 11.11.2021, 26.11.2021, 01.12.2021, 06.12.2021, 10.12.2021, 13.12.2021 & 29.12.2021 respectively, as reported by EE/NMD-6 vide his letter dt.-29.12.2021 (Copy enclosed). Please find below the list of water body which may be deleted:-

S.No.	S.No. as per list 825	Name of the water Body	Geo-Coordinate	Khasra No./Areas	Remarks
NORTH ZONE					
NOT FEASIBLE: TO BE DELETED					
1.	266	Haider Pur F/77	28° 43' 16.036" N 77° 8' 51.969" E	(d)501(0-14)	Water body does not exist at site. At the time of taking over of possession of Gram Sabha land, DJB Water Treatment Plant was found at the location. (Report & photograph attached)

Further updates will be intimated subsequently (if any).
 Encl.:- As above.

[Signature]
 Superintending Engineer
 Hort. Civil Circle-1/DDA
 (Nodal Officer Water Bodies)

Copy to:-

1. Principle Commissioner (Hort.)/DDA for kind information.
2. Commissioner (LM)/DDA for kind information.
3. CE (HQ)/DDA for kind information.
4. Sh. J.K. Hehl, Nodal officer of Engineering Wing for kind information.
5. SE(HQ)/DDA nodal officer of North zone for information.
6. EE/NMD-6/DDA w.r.t. to his letter No. F11(37)NMD-6/DDA/2021-22/451 dt.-29.12.2021 for information.

[Signature]
 Superintending Engineer
 Hort. Civil Circle-1/DDA
 (Nodal Officer Water Bodies)



DELHI DEVELOPMENT AUTHORITY
 OFFICE OF THE SUPERINTENDING ENGINEER
 HORTICULTURE CIVIL CIRCLE-1
 YAMUNA SPORTS COMPLEX
 GATE NO.-1, SURAJMAL VIHAR, NEW DELHI-92
 E-mail:- suptdhcc1@gmail.com, secc5a.dda.org.in
 Cont.: 011-40314178

251
157

No. F.47/SE/HCC-1/DDA/2019-20/882

Date: 29.12.2021

To,
 Member SECRETARY (Wetland Authority),
 Department of Forest & Environment,
 GNCTD of Delhi, C-Wing, 6th Level,
 Delhi Secretariat, I.P, Estate,
 New Delhi - 110003.

Sub: - Regarding Water Body pertains to other department-Request for deletion from the DDA list.

In continuation to this office letter No. F47/SE/HCC-1/DDA/2019-20/528, 552, 561, 564, 567, 586, 624, 667, 704, 709, 752, 762, 765, 773, 776, 780, 783, 788, 796, 797, 808, 809, 811, 830, 836, 846, 861 & 865 dt. 12.03.2021, 31.03.2021, 13.04.2021, 23.04.2021, 30.04.2021, 03.06.2021, 28.06.2021, 06.08.2021, 03.09.2021, 06.09.2021, 01.10.2021, 13.10.2021, 14.10.2021, 21.10.2021, 22.10.2021, 25.10.2021, 27.10.2021, 29.10.2021, 03.11.2021, 09.11.2021, 11.11.2021, 26.11.2021, 01.12.2021, 06.12.2021, 10.12.2021 & 13.12.2021 respectively, please find below the list of water body which may be deleted:-

S.No.	S.No. as per list 825	Name of the water Body	Geo-Coordinate	Khasra No/Areas	Remarks
NORTH ZONE					
PERTAINS TO OTHER DEPARTMENT : TO BE TRANSFERRED					
I.	217	Sungar pur	28° 49' 4.145" N 77° 12' 42.801" E	(a)13/26(4-16) 24/27(1-8) total area (6-4)	Village is not in the list of urbanized village list and the land is not handed over to DDA yet. Hence, the said water body pertains to other department. (Report attached)

Further updates will be intimated subsequently (if any).
 Encl:- As above.

Superintendent Engineer
 Hort. Civil Circle-1/DDA
 (Nodal Officer Water Bodies)

Copy to:-

1. Principle Commissioner (Hort.)/DDA for kind information.
2. Commissioner (LM)/DDA for kind information.
3. CE (HQ)/DDA for kind information.
4. Sh. J.K. Behl, Nodal officer of Engineering Wing for kind information.
5. SE(HQ)NZ/DDA nodal officer of North zone for information.

Superintendent Engineer
 Hort. Civil Circle-1/DDA



**DELHI DEVELOPMENT AUTHORITY
OFFICE OF THE SUPERINTENDING ENGINEER
HORTICULTURE CIVIL CIRCLE-1
YAMUNA SPORTS COMPLEX
GATE NO.-1, SURAJMAL VIHAR, NEW DELHI-92
E-mail:- suptdhcc1@gmail.com, secc5@dda.org.in,
Cont.: 011-40314178**

No. F.47/SE/HCC-1/DDA/2019-20/866

Date: 13.12.2021

To,

Member SECRETARY (Wetland Authority),
Department of Forest & Environment,
GNCTD of Delhi, C-Wing, 6th Level,
Delhi Secretariat, I.P, Estate,
New Delhi - 110003.

Sub:- Regarding revised status of water body Rani Khara and Sawada (Not in list of 825 water bodies)- Request for deletion as water bodies do not exist.

Vide this office letter No. F.47/SE/HCC-1/DDA/2019-20/565 dt.-23.04.2021 (Copy enclosed) Annexure -I of Rani Khara and Sawada which were not in list of 825 water bodies were submitted as per report received from Zonal Nodal Officer (SE(HQ)/Rohini Zone).

Now, Concerned Nodal officer (SE(HQ)RZ) has submitted a report vide letter No. F5(10)20/CB/CE(R)/DDA/717 dt.-10.12.2021 (Copy enclosed) vide wherein it has been requested that there is no water body on these sites at the respective Khasaras.

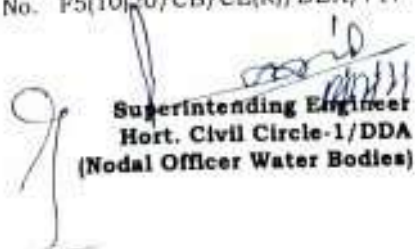
So water bodies may be deleted from the list as concerned EE had submitted the reports inadvertently.

Encl.:- As above.


Superintending Engineer
Hort. Civil Circle-1/DDA
(Nodal Officer Water Bodies)

Copy to:-

1. SE(HQ)RZ w.r.t. to his letter No. F5(10)20/CB/CE(R)/DDA/717 dt.-10.12.2021 for information.


Superintending Engineer
Hort. Civil Circle-1/DDA
(Nodal Officer Water Bodies)



**DELHI DEVELOPMENT AUTHORITY
OFFICE OF THE SUPERINTENDING ENGINEER
HORTICULTURE CIVIL CIRCLE-1
YAMUNA SPORTS COMPLEX
GATE NO.-1, SURAJMAL VIHAR, NEW DELHI-92
E-mail:- suptdhcc1@gmail.com, secc5@dda.org.in,
Cont.: 011-40314178**

No. F.47/SE/HCC-1/DDA/2019-20/865

Date: 13.12.2021

To,
Member SECRETARY (Wetland Authority),
Department of Forest & Environment,
GNCTD of Delhi, C-Wing, 6th Level,
Delhi Secretariat, I.P. Estate,
New Delhi - 110003.

Sub: -Regarding Water Bodies in DDA List which are not feasible- Request for deletion from the list.

In continuation to this office letter No. F47/SE/HCC-1/DDA/2019-20/528, 552, 561, 564, 567, 586, 624, 667, 704, 709, 752, 762, 765, 773, 776, 780, 783, 788, 796, 797, 808, 809, 811, 830, 836, 846 & 861 dt. 12.03.2021, 31.03.2021, 13.04.2021, 23.04.2021, 30.04.2021, 03.06.2021, 28.06.2021, 06.08.2021, 03.09.2021, 06.09.2021, 01.10.2021, 13.10.2021, 14.10.2021, 21.10.2021, 22.10.2021, 25.10.2021, 27.10.2021, 29.10.2021, 03.11.2021, 09.11.2021, 11.11.2021, 26.11.2021, 01.12.2021, 06.12.2021 & 10.12.2021 respectively, please find below the list of water bodies which may be deleted/ not feasible:-

S.No.	S.No. as per list 825	Name of the water Body	Geo-Coordinate	Khasra No/Areas	Remarks
ROHINI ZONE					
NOT FEASIBLE: TO BE DELETED					
1.	265	Haider Pur F/76	28° 43' 34.403° N 77° 9' 12.342° E	(c)482 (5-8)	Built-up at site as per land record Kh. No. 482. 501, 711 stand acquired vide award no. 13/75-76, LAC/L&B Deptt has handed over physical possession of the same to DDA from 1.12.75 & further transferred to Pitam Pura Residential Scheme.

2.	267	Haider Pur F/78	28° 43' 16.942" N 77° 9' 15.416" E	(e)711(7-12)	Use in Pitampura residential scheme and there are J.J. Cluster on some portion of this land AU Block Pitampura.
3.	268	Haider Pur F/79	28° 42' 48.573" N 77° 8' 42.987" E	(f)712(4-11)	Use in Pitampura residential scheme AU Block Pitampura.
4.	312	Mangol pur kalan F/91	28° 41' 51.588" N 77° 6' 57.902" E	(c)18/16/2(5-1)	Use in Rohini residential scheme, Sec-03.
5.	552	Goyla Khurd	28° 35' 14.680" N 77° 0' 29.306" E	9/29(10-9)	Transfer to MPR-1 for UER-II, same now pertains to NHAI as the complete land of UER-II has been handed over to NHAI.

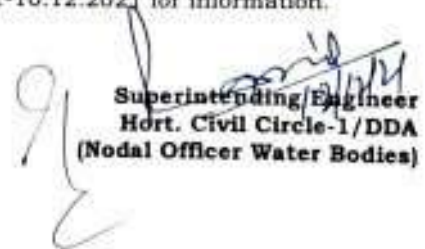
Further updates will be intimated subsequently (if any).

Encl.:- Photographs attached.


Superintending Engineer
Hort. Civil Circle-1/DDA
(Nodal Officer Water Bodies)

Copy to:-

1. Principle Commissioner (Hort.)/DDA for kind information.
2. Commissioner (LM)/DDA for kind information.
3. CE (HQ)/DDA for kind information.
4. Sh. J.K. Behl, Nodal officer of Engineering Wing for kind information.
5. SE(HQ)/RZ/DDA nodal officer of Rohini zone w.r.t. to his letter No. F5(10)20/CB/CE(R)/DDA/717 dt.-10.12.2021 for information.


Superintending Engineer
Hort. Civil Circle-1/DDA
(Nodal Officer Water Bodies)



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DELHI DEVELOPMENT AUTHORITY
OFFICE OF THE SUPERINTENDING ENGINEER
HORTICULTURE CIVIL CIRCLE-1
YAMUNA SPORTS COMPLEX
GATE NO.-1, SURAJMAL VIHAR, NEW DELHI-92
E-mail:- suptdhcc1@gmail.com, secc5@dda.org.in,
Cont.: 011-40314178

No. F.47/SE/HCC-1/DDA/2019-20/ 261

Date: 12.12.2021

To,

Member SECRETARY (Wetland Authority),
Department of Forest & Environment,
GNCTD of Delhi, C-Wing, 6th Level,
Delhi Secretariat, I.P. Estate,
New Delhi - 110003.

Sub:- Regarding revised status of water body Rani Khera at Sr. No. 337/825 and request for deletion being non-feasible.

Ref:- Kh. No. (c)95 (2-04)96(0-19) total area (3-03)

Vide this office letter No. F.47/SE/HCC-1/DDA/2019-20/527 dt.-12.03.2021 (Copy enclosed) Annexure -I & brief document of Rani Khera at St. No. 337/825 were submitted inadvertently.

Now, Concerned Executive Engineer (RMD-6) has submitted his report vide his letter dt.-02.12.2021 vide which it is requested that the water body may please be treated as non-feasible as both the Khasra under reference are road and rasta of Rani Khera Village (Report and photographs enclosed)

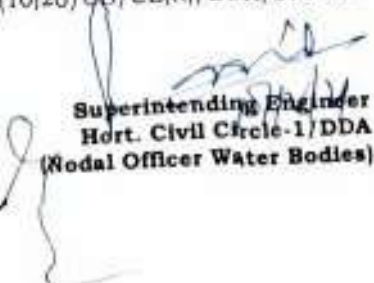
Therefore, it is requested to update the revised status as non-feasible and may be deleted from the DDA list of water bodies.

Encl.:- As above.


Superintending Engineer
Hort. Civil Circle-1/DDA
(Nodal Officer Water Bodies)

Copy to:-

1. SE(HQ/RZ) w.r.t. to his letter No. F5(10)20/QB/CE(R)/DDA/690 dt.-02.12.2021 for information.
2. EE/RMD-6/DDA for information.


Superintending Engineer
Hort. Civil Circle-1/DDA
(Nodal Officer Water Bodies)



DELHI DEVELOPMENT AUTHORITY
OFFICE OF THE SUPERINTENDING ENGINEER
HORTICULTURE CIVIL CIRCLE-1
YAMUNA SPORTS COMPLEX
GATE NO.-1, SURAJMAL VIHAR, NEW DELHI-92
E-mail:- suptdhec1@gmail.com, secc5@dda.org.in,
Cont.: 011-40314178

No. F.47/SE/HCC-1/DDA/2019-20/856

Date: 9.12.2021

To,

Member SECRETARY (Wetland Authority),
 Department of Forest & Environment,
 GNCTD of Delhi, C-Wing, 6th Level,
 Delhi Secretariat, I.P, Estate,
 New Delhi - 110003.


Sub:- Regarding revised status of water body Qutab Garh, at Sr. No. 334/825 and request for deletion being non-feasible.

Vide this office letter No. F.47/SE/HCC-1/DDA/2019-20/646 dt.-14.07.2021 (Copy enclosed) Annexure -I & brief document of Qutab Garh were submitted inadvertently,

Thereafter, revised status has been submitted vide this office letter No. F.47/SE/HCC-1/DDA/2019-20/709 dt.-06.09.2021 (Copy enclosed) vide which it was requested that *the water body may please be treated as non-feasible as the area is built-up/developed (handing over/taking over of Gram Sabha land records were also enclosed).*


Therefore, it is once again requested to update the revised status as non-feasible and may be deleted.

Encl.:- As above.


Superintending Engineer
Hort. Civil Circle-1/DDA
(Nodal Officer Water Bodies)

Copy to:-

1. SE(HQ)RZ for information.
2. EE/RMD-8/DDA w.r.t. to his report for information.


Superintending Engineer
Hort. Civil Circle-1/DDA
(Nodal Officer Water Bodies)



DELHI DEVELOPMENT AUTHORITY
OFFICE OF THE SUPERINTENDING ENGINEER
HORTICULTURE CIVIL CIRCLE-1
YAMUNA SPORTS COMPLEX
GATE NO.-1, SURAJMAL VIHAR, NEW DELHI-92
E-mail:- suptdhdcc1@gmail.com, sccc5@dda.org.in,
Cont.: 011-40314178

163

No. F.47/SE/HCC-1/DDA/2019-20/ 847

Date: 6.12.2021

To,
 Member SECRETARY (Wetland Authority),
 Department of Forest & Environment,
 GNCTD of Delhi, C-Wing, 6th Level,
 Delhi Secretariat, I.P. Estate,
 New Delhi - 110003.

Sub: - Regarding Water Bodies in DDA List which are not feasible.

In continuation to this office letter No. F47/SE/HCC-1/DDA/2019-20/528, 552, 561, 564, 567, 586, 624, 667, 704, 709, 752, 762, 765, 773, 776, 780, 783, 788, 796, 797, 808, 809, 811, 830 & 836 dt. 12.03.2021, 31.03.2021, 13.04.2021, 23.04.2021, 30.04.2021, 03.06.2021, 28.06.2021, 06.08.2021, 03.09.2021, 06.09.2021, 01.10.2021, 13.10.2021, 14.10.2021, 21.10.2021, 22.10.2021, 25.10.2021, 27.10.2021, 29.10.2021, 03.11.2021, 09.11.2021, 11.11.2021, 26.11.2021 & 01.12.2021 respectively, please find below the list of water bodies which may be deleted/ not feasible:-

S.No.	S.No. as per list 625	Name of the water Body	Geo-Coordinate	Khasra No./Area	Remarks
SOUTH ZONE					
NOT FEASIBLE- TO BE DELETED					
1.	796	Samaikha	28° 31' 49.213" N 77° 5' 42.715" E	52(8-9)	No water body exist on this land, chaurai and Mohalla clinic exist on this land, need demarcation to find out the encroachment, hence water body cannot be revived.
2.	797	Samaikha	28° 31' 21.484" N 77° 5' 56.254" E	53(7-5)	No water body exist, Rajokari fly over exist on this land, hence water body cannot be revived.

Further updates will be intimated subsequently (if any).

Encl:- Photographs attached.

Superintending Engineer
 Hort. Civil Circle-1/DDA
 (Nodal Officer Water Bodies)

Copy to:-

1. Principle Commissioner (Hort.)/DDA for kind information.
2. Commissioner (I.M)/DDA for kind information.
3. CE (HQ)/DDA for kind information.
4. Sh. J.K. Hehl, Nodal officer of Engineering Wing for kind information.
5. SE(HQ)/SZ for information.
6. Executive Engineer, SMD-2/DDA w.r.t. his letter No. F3652/AM/PS/SMD-2/DDA/2021/23/827 dt. 30.11/2021. (E-mail id: evrind3@dda@gmail.com)

Superintending Engineer
 Hort. Civil Circle-1/DDA
 (Nodal Officer Water Bodies)



DELHI DEVELOPMENT AUTHORITY
OFFICE OF THE SUPERINTENDING ENGINEER
HORTICULTURE CIVIL CIRCLE-I
YAMUNA SPORTS COMPLEX
GATE NO.-1, SURAJMAL VIHAR, NEW DELHI-92
 E-mail:- suptdhcc1@gmail.com, sec5@dda.org.in,
 Cont.: 011-40314178

956

164

No. F.47/SE/HCC-1/DDA/2019-20/846

Date: 6.12.2021

To,

Member SECRETARY (Wetland Authority),
 Department of Forest & Environment,
 GNCTD of Delhi, C-Wing, 6th Level,
 Delhi Secretariat, I.P. Estate,
 New Delhi - 110003.

Sub: - Regarding Water Bodies in DDA List which are not feasible.

In continuation to this office letter No. F47/SE/HCC-1/DDA/2019-20/528, 552, 561, 564, 567, 586, 624, 667, 704, 709, 752, 762, 765, 771, 776, 780, 783, 788, 796, 797, 808, 809, 811, 830 & 836 dt. 12.03.2021, 31.03.2021, 13.04.2021, 23.04.2021, 30.04.2021, 03.06.2021, 28.06.2021, 06.08.2021, 03.09.2021, 06.09.2021, 01.10.2021, 13.10.2021, 14.10.2021, 21.10.2021, 22.10.2021, 25.10.2021, 27.10.2021, 29.10.2021, 03.11.2021, 09.11.2021, 11.11.2021, 26.11.2021 & 01.12.2021 respectively, please find below the list of water bodies which may be deleted/ not feasible:-

S.No.	S.No. as per list 825	Name of the water Body	Geo-Coordinate	Khasra No./Areas	Remarks
NORTH ZONE					
NOT FEASIBLE: TO BE DELETED					
1.	230	Azad pur F/74	28° 42' 45.402" N 77° 10' 39.542" E	(a)22 (11-1)	Physical possession of land has not been handed over by BDO, GNCTD to DDA till date as reported by L.M. As appear in photographs the area is heavy built-up.
2.	232	Azad pur F/76	28° 43' 39.155" N 77° 11' 20.779" E	(c) 63/9(1-4)	- Do -
3.	256	Dhir pur F/76	77°11'55.97"E 28°42'53.68"N	(c) LAL DORA 0.162 ha	- Do -

Further updates will be intimated subsequently (if any).

Encl.: - Photographs attached.

Superintending Engineer
 Hort. Civil Circle-I/DDA
 (Nodal Officer Water Bodies)

Copy to:-

1. Principle Commissioner (Hort.)/DDA for kind information.
2. Commissioner (LM)/DDA for kind information.
3. CE (HQ)/DDA for kind information.
4. Sh. J.K. Behl, Nodal officer of Engineering Wing for kind information.
5. SE(HQ)/NZ for information.
6. Executive Engineer, NMD-2 (ND-3)/DDA w.r.t. his letter No. 22/1041(P)/NMD-2/DDA/2021-22/610 dt. 02/12/2021. (E-mail id-ddacec1@gmail.com)

Superintending Engineer
 Hort. Civil Circle-I/DDA
 (Nodal Officer Water Bodies)

ANNEXURE R4



सत्यमेव जयते

INDIA NON JUDICIAL

Government of National Capital Territory of Delhi

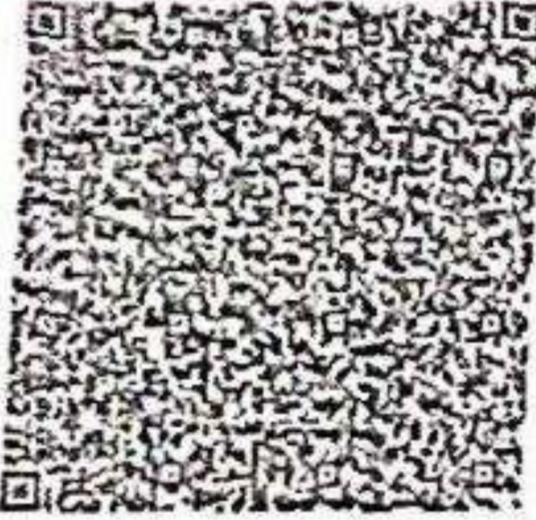
₹100

e-Stamp

Certificate No.	: IN-DL88397392580556V
Certificate Issued Date	: 10-Apr-2023 04:56 PM
Account Reference	: IMPACC (IV)/ dl833403/ DELHI/DL-DLH
Unique Doc. Reference	: SUBIN-DL83340347976078064164V
Purchased by	: DJB
Description of Document	: Article 5 General Agreement
Property Description	: Not Applicable
Consideration Price (Rs.)	: 0 (Zero)
First Party	: DDA
Second Party	: DJB
Stamp Duty Paid By	: DJB
Stamp Duty Amount(Rs.)	: 100 (One Hundred only)

₹100₹100₹100₹100

सत्यमेव जयते



₹100

Please write or type below this line IN-DL88397392580556V

Memorandum of Understanding

between

Delhi Development Authority (herein
after referred to as the 'DDA'

and

Delhi Jal Board Delhi (hereinafter
referred to as the 'DJB')

For

**REJUVENATION OF LAKES AND WATER BODIES BELONGING TO
DDA BY DJB**

This Memorandum of Understanding (hereinafter called the 'MOU') is made and entered into on this 10th day of April, 2023 at New Delhi between DDA and DJB.

Statutory Alert:

1. The authenticity of this Stamp certificate should be verified at 'www.shcilestamp.com' or using e-Stamp Mobile App of Stock Holding. Any discrepancy in the details on this Certificate and as available on the website / Mobile App renders it invalid.
2. The onus of checking the legitimacy is on the users of the certificate.
3. In case of any discrepancy please inform the Competent Authority.

1

Each individually hereinafter called 'party' and collectively referred to as 'parties'. The MoU sets the terms and conditions and understanding between the DDA and DJB.

Whereas

- a. DDA is a premier organization having its head office at Vikas Sadan, INA, New Delhi 110023, responsible for orderly and rapid development of the city. The Development Authority was established in the year 1957 under the provisions of the Delhi Development Act "to promote and secure the development of Delhi", (which expression shall mean and include its officers, successors, assignees and administrators)
- b. The DJB was constituted on 6th April 1998 through an Act of the Delhi Legislative Assembly incorporating the previous Delhi Water Supply and Sewage Disposal Undertaking, having its office at Varunayalaya Building, Jhandewalan, Karol Bagh, New Delhi 110005 (which expression shall mean and include its officers, successors, assignees and administrators).

1. BACKGROUND

On March 10th, 2023, a meeting was held at the Conference Hall of the Principal Commissioner (Pers, Hort & LS) /DDA to discuss various issues related to DDA's water bodies. The meeting aimed to address the water bodies that have already been revived by DJB with decentralized WTPs or other techniques such as floating wetlands, in-situ aerators etc. and those proposed under AMRUT 2.0. This meeting was convened based on a decision made during a previous meeting held on February 10th, 2023, chaired by the Vice Chairman of DDA and the CEO of DJB.

During the meeting, DJB proposed to maintain water bodies (listed in Annexure-A) for ten years after the DLP (Defect Liability Period) is over, where decentralized WTPs have been installed and other rejuvenation works have been completed, as well as the water bodies (listed in Annexure-B) identified under AMRUT 2.0, for which DJB has already prepared DPRs. It was decided that a Memorandum of Understanding (MoU) will be finalized and signed by the concerned officers from both departments at the earliest.

This MoU will apply to the water bodies and lakes (listed in Annexure-A & B) where DJB has carried out or will carry out rejuvenation works and followed by a ten-year operation and maintenance period after the completion of DLP. DJB will fund these works from its own funds or arranged funds. The lists may be subject to addition, deletion, or modification with the mutual consent of both parties, if the need arises.

2. OBJECTIVE

The primary objective of this MoU is to facilitate the restoration, rejuvenation, and development of lakes and water bodies owned by DDA, through the funds arranged by DJB/from its own funds. This includes measures to prevent pollution and untreated wastewater discharge into the water body, improve storage capacity and water quality, restore hydrological functions like groundwater recharge and surface runoff

2

storage, and treat the catchment area to prevent sediment deposition.

This objective is aligned with the direction issued by the Wetland Authority of Delhion 21/06/2022 for the protection and restoration of water bodies in Delhi. This isintended to efficiently conserve and manage wetlands in accordance with the Wetland [Conservation & Management] Rules, 2017.

The specific water bodies/lakes listed in **Annexure-A and B** shall be the focus of the rejuvenation efforts undertaken by DJB as part of this MoU. The scope of work for each water body/lake shall include capital work (planning, design, execution, and commissioning of the rejuvenation system), as well as its operation and maintenance (O&M). The capital work period shall be determined based on the scope of work for each water body/lake, including DLP, followed by a 10-year O&M period. The O&M period may be extended by mutual consent of the Parties.

3. ROLE AND RESPONSIBILITIES OF DDA AND DJB

3.1. ROLE OF DDA

3.1.1. The ownership of the land, including water bodies/lakes, shall remain with DDA. DDA will provide unrestricted access to the site to DJB staff/machinery/T&P for the execution of works proposed by DJB under this MoU.

3.1.2. DDA may provide survey maps to the second party wherever they are readily available.

3.1.3. DDA is responsible for removing any encroachments on the land earmarked for lakes/water bodies.

3.1.4. DDA is responsible for resolving any legal issues that may arise out of this MoU.

3.1.5. DDA will provide all necessary assistance to obtain sanctions/permissions required by law and bylaws of the land under DDA from concerned statutory Government body, if required.

3.1.6. DDA is responsible for ensuring the safety and security of the land of the water body/lake through peripheral boundary/fencing. Landscaping surrounding the lake must be maintained and repaired as and when necessary.

3.2 ROLE OF DJB

3.2.1 To execute/carry out work for the rejuvenation of water bodies and lakes as per the list enclosed with this MoU including their O&M for a period of 10 years after construction and expiry of DLP (defect liability period) from its own funds/arranged funds. DJB shall not make any claim, whatsoever from DDA for the work executed under this MoU. The O&M period can be further extended with the mutual consent of the Parties.



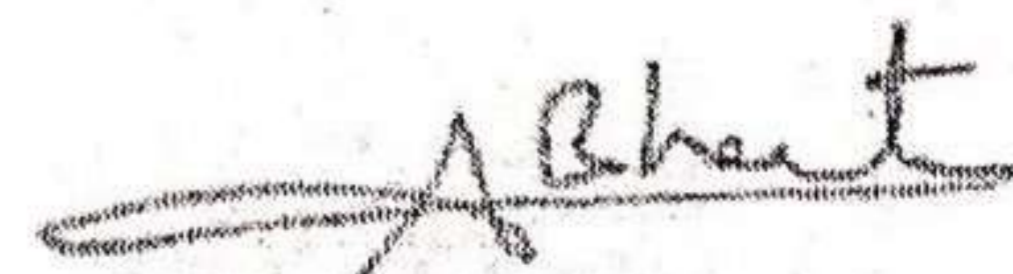

- 3.2.2 In case the work involves installation of decentralized wastewater treatment plant, and the lake is inside the park, the plant shall meet the water requirement of the lake/water body as well as irrigation of the park.
- 3.2.3 To discharge the treated effluent in the lakes/water bodies after treatment as per the parameters prescribed by CPCB for best possible use in lakes/water bodies. The DJB shall conduct a study to determine the best possible use of each water body.
- 3.2.4 To incorporate suggestions/modifications, if any, proposed by DDA for the rejuvenation process/installation.
- 3.2.5 To monitor quality of water in the lakes/water bodies on regular basis at least eight times a year, communicate the quality data to DDA and to undertake appropriate action in order to improve the water quality wherever necessary through in-situ bioremediation/phytoremediation or any other suitable methodology.
- 3.2.6 To carry out physical cleaning of the water bodies/lakes, whenever required and collect/dispose the solid & plastic waste to designated site away from the Water body/lake.
- 3.2.7 DJB shall not make or shall not allow any other entity for any commercial use of the DDA property/lake for obtaining any profit.
- 3.2.8 Safety and security of all the installations shall vest with DJB during the MoU period.
- 3.2.9 To hand over the water body/lake to DDA after completion of maintenance period of 10 years/extended period along with all Tools & Plants on "as on where basis" in fully functional conditions. Further, DJB will not be liable for any expenditure after expiry of O&M period of 10 years/extended period. DDA shall be responsible for the safety & security of the transferred assets and any associated expenditure post transfer.
- 3.2.10 At the time of handing over the works back to DDA, DJB shall provide O&M manuals, as built drawings for all civil, mechanical, electrical and instrumentation works. All the electrical, mechanical and instrumentation including standby shall be in perfect working condition.

4. PROJECT MANAGEMENT

A joint committee of members from the DDA & DJB will be formed to monitor the progress/target achievement and sort out the routine matters related to the site. This committee will meet at least once in every quarter and note its minutes for further reference.

5. TERMS AND CONDITIONS FOR COMPLETING THE SCOPE OF THE MoU.

5.1. *Force Majeure*: Circumstances emerged beyond the control of the DJB and causing hindrance in the completion of this undertaking or if the Consultant(s) and/or Contractor(s) cannot overcome these hindrances,

DJB shall promptly notify DDA with a written report in twenty (20) days after the date of the Force Majeure. In such case the following circumstances shall be considered as Force Majeure: a) Natural Disasters, b) Lawful Strike, c) Pandemics/Epidemics.

5.2. If the DDA, cannot carry out its responsibilities as defined in this MoU without any fault of DJB, if the project cannot be completed in due time because of these reasons and if these reasons are causing hindrance for the completion of the project and if DJB cannot overcome these hindrances, then the parties will mutually decide on whether or not to extend only the duration of the present agreement to compensate for the delay. Any amendment, modification, change or revision to this Agreement as mutually agreed between the Parties hereto shall be made only in writing.

6. DURATION

This MoU shall become effective upon signature by the authorized officers/officials from the DDA and DJB and will remain in effect until modified or terminated by any one of the partners by mutual consent. In the absence of mutual agreement by the authorized officers/officials from DDA and DJB this MOU shall end on completion of 10 years of Operation & Maintenance of the capital infrastructure to be installed as per scope of work by DJB for rejuvenation of the each Water body/Lake.

7. AUTHORIZED CONTACT PERSONS

There will be at all the times one nominated contact person from each party who will have the obligation to advise all involved parties immediately of any changes. Authorized contact persons are:

From DDA:

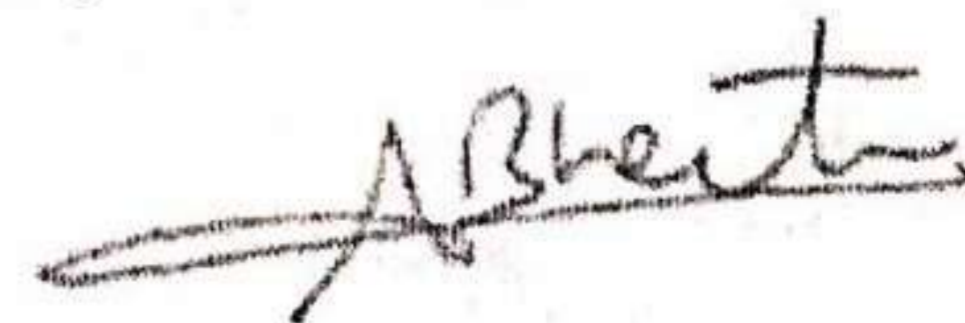
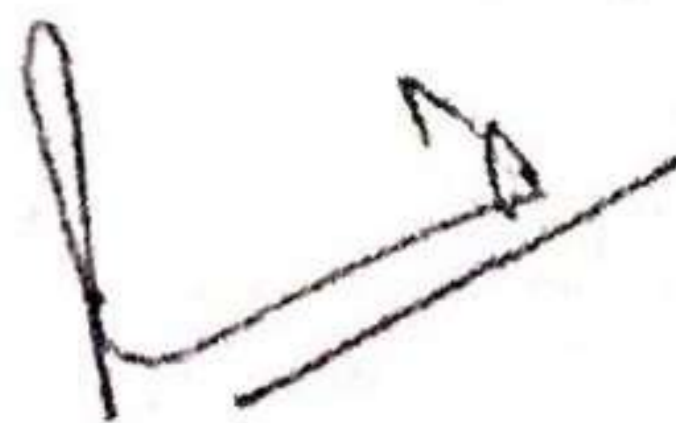
Sh. Subhasish Panda, Vice-Chairman, DDA
Address: Ist Floor, B-Block Vikas Sadan, INA, New Delhi-110023. E-mail: vcdda@dda.org.in

From DJB:

Sh. P. Krishnamurthy, Chief Executive Officer, DJB
Address: Delhi Jal Board, Varunalaya Phase-I, Karol Bagh, New Delhi-110005 Email id: ceodelhi.djb@nic.in

8. SETTLEMENT OF DISPUTES/DIFFERENCES

All disagreements/differences of opinion/disputes regarding interpretation of the provisions contained in this Memorandum of Understanding shall be resolved amicably by mutual consultation by both parties. The

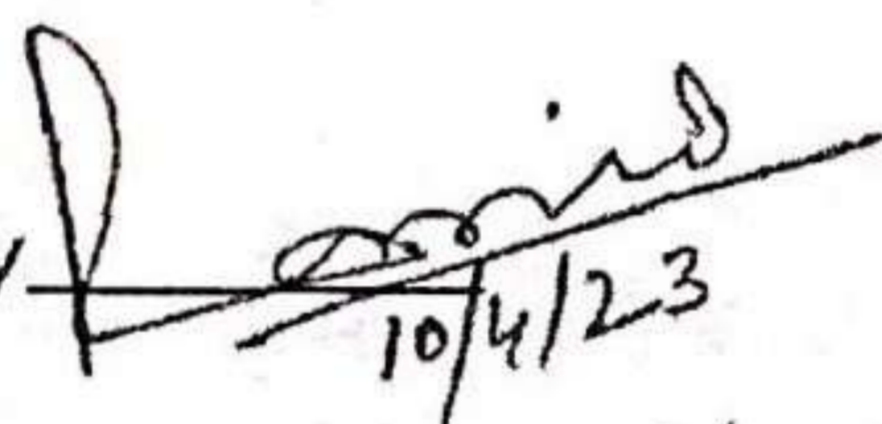
parties may choose to adopt administrative mechanism for resolution of disputes as detailed below:

- i. Disputes shall be referred to a committee comprising of Zonal Chief Engineer of DDA and concerned Chief Engineer of DJB.
- ii. Concerned Executive Engineers of DJB and DDA may represent their points of contention related to dispute in question before the committee.
- iii. The resolution of such dispute shall be unanimous decision of the committee and will be final and binding on both parties. The decision shall be signed by the members of the committee.
- iv. The committee shall finalise its decision within 3 months after having received the reference/notice in writing regarding the dispute from the concerned aggrieved party.

9. GOVERNING LAW AND JURISDICTION:

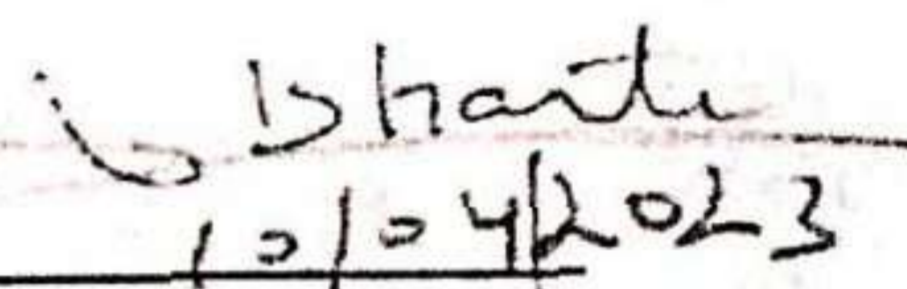
The MoU will be governed by and enforced in accordance with the laws of India/rules and law promulgated by Government of India and GNCTD. Any action brought by either party against the other concerning the transactions contemplated by this MoU shall be brought only in the courts of Delhi.

Signed By


10/4/23

(RAVINDER KUMAR)
NODAL OFFICER
WATER BODIES
On behalf of DDA

Signed by



10/04/2023

ANIL BHARTI
ACEP 4

On behalf of DJB

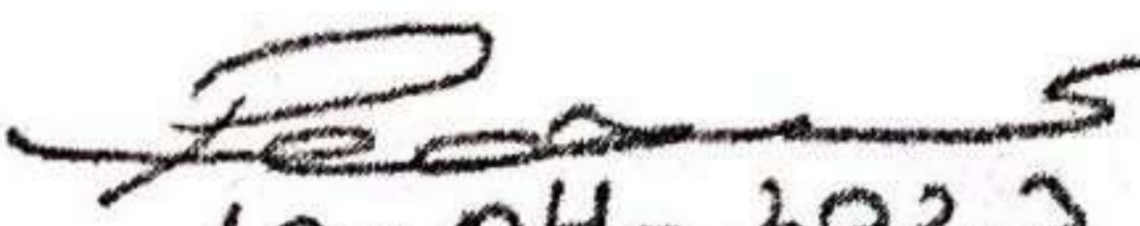
Witnesses:

1.


Sudhir Kumar Arya
SE (P&H) DDA

1.

2.


10-04-2023
PRASHANT KAUSHIK
EE (P) / HCC-1

2.

Annexure-A : Already Revived Water Bodies by DJB with Decentralized WTPs

S.No.	DDA List (8/25) /Division	Revenue District	Water Body	Geo-coordinates	Khasra No./Areas	As per W.O.		As per Actual		Status/ * Likely date of completion
						Date of Start	Date of Completion	Date of Start	Date of Completion	
1.	809 NMD-1	Central	Burari (4) & Kamalpur Majra Burari (d)	28° 45' 33.642" N 77° 11' 46.222" E	193/2 (08-11) & 150 (07-13) Total area (1604)	12.08.2020	11.11.2020	12.08.2020	31.03.2022	Construction work completed & 1 year O&M work ending on 30.03.23 is in progress. Estimate for further O&M for 03 years under preparation & these shall be maintained for 10 years
2.	806 NMD-1	Central	Burari (4) & Kamalpur Majra Burari (a)	28° 45' 23.062" N 77° 11' 45.665" E	148 (12-15 as per kadhoni)	03.10.2019	02.04.2020	03.10.2019	20.04.2022	Construction work Completed & 1 year O&M work ending on 19.04.23 is in progress
3.	802 HCD-8	New Delhi	Todapur	28° 37' 33.4" N, 77° 09' 57.2" E	114 (8-13)	04.08.2020	03.02.2021	04.08.2020	31.10.2022	After commissioning O&M shall start under this for 1 Year duration
4.	151 NMD-1	North	Ibrahimpur (a)	28° 46' 31.625" N 77° 10' 44.391" E	113/2(3-10)	03.10.2019	02.01.2020	03.10.2019	20.04.2022	Construction work completed & 1 year work ending on 19.04.23 is in progress
5.	145 NMD-1	North	Hiranki (a)	28° 48' 3.006" N 77° 10' 52.633" E	534, 535 (12-13)	08.11.2019	07.04.2020	08.11.2019	31.03.2022	Construction work completed. & 1 year work ending on 30.03.23 is in progress.
6.	210 NZ	North	Siraspur (a)	28° 45' 41.56" N 77° 8' 11.38" E	162 (14-10)	08.11.2019	07.04.2020	08.11.2019	31.03.2022	Construction work completed & 1 year work ending on 30.03.23 is in progress-
7.	188 RMD-8	North	Nangal Thakran (d)	28° 48' 25.925" N 77° 0' 35.644" E	81 (14-12) 83(9-15) total-(24-07)	03.10.2019	02.04.2020	03.10.2019	20.04.2022	Construction work completed. & 1 year O&M work ending on 19.04.23 is in progress
8.	191 NMD-1	North	Nangli Puna	28° 46' 17.46" N 77° 8' 39.10" E	48min (3-11.1/2)	04.08.2020	03.02.2021	04.08.2020	31.03.2022	Construction work completed & 1 year O & M work ending on 30.03.23 is in progress.

9.	337 RMD-6	North West	Rani Khera (C)	28° 42' 33.211" N 77° 1' 18.595" E	(c)95 (2-04) 96(0-19) total area (3-03)	12.08.2020	11.11.2020	12.08.2020	31.03.2022	Construction work completed & 1 year O & M work ending 30.03.23 is in progress.
10.	284 RMD-2	North West	Karala(a)	28° 44' 13.082" N 77° 2' 56.068" E	55/27 (01-10)	03.10.2019	02.01.2020	03.10.2019	20.04.2022	Construction work completed & 1 year O & M work ending on 19.04.23 is in progress
11.	302 RMD-2	North West	Mohd. Pur Maijri (c)	28° 43' 38.317" N 77° 2' 24.195" E	18/26 (13-8)	04.08.2020	03.02.2021	04.08.2020	30.09.2022	Commissioning in progress followed by O&M of 01 year under this contract.
12.	429 HCD-4	South	Mehrauli (kishangarh) Sanjay Van near Neela Hauz	28° 31' 54.893" N 77° 10' 31.989" E	2734/1722/312 15 4 Bigha 14 Biswa (old) All water bodies on same Kh. No.	12.08.2020	11.11.2020	12.08.2020	31.03.2022	Construction work completed & 1 year O & M work ending on 30.03-23 is in progress.
13.	389 SMD-5	South	Dera Mandi (a)	28° 26' 7.229" N 77° 10' 45.393" E	444(19-13)	03.10.2019	02.04.2020	03.10.2019	20.04.2022	Construction work completed & 1 year O&M work ending on 19.04.23 is in progress
14.	557 DMD-2	South West	Jaffarpur Kalan-1	28° 35' 23.898" N 76° 55' 19.879" E	896(7-16)	12.08.2020	11.11.2020	12.08.2020	31.03.2022	Construction work completed & 1 year O&M work ending on 30.03.23 is in progress.
15.	558 DMD-2	South West	Jaffarpur Kalan-2	28° 35' 29.123" N 76° 55' 5.316" E	473(6-1)	12.08.2020	11.11.2020	12.08.2020	31.03.2022	Construction work completed & 1 year O&M work ending on 30.03.23 is in progress.
16.	532 DMD-2	South West	Daulat pur	28° 32' 36.316" N 76° 57' 19.787" E	61(06-12)	03.10.2019	02.01.2020	03.10.2019	20.04.2022	Construction work completed & 1 year O&M work ending on 19.04.23 is in progress
17.	540 DMD-6	South West	Dhool Siras (a)	28° 33' 17.348" N 77° 1' 56.874" E	72/2 (8-9)	03.10.2019	02.01.2020	03.10.2019	20.04.2022	Construction work completed & 1 year O&M work ending on 19.04.23 is in progress
18.	527 DMD-2	South West	Chawala	28° 33' 44.787" N 77° 0' 28.422" E	199(14-17)	08.11.2019	07.04.2020	08.11.2019	31.03.2022	Construction work completed & 1 year O & M work ending on 30.03.23 is in progress.
19.	520 DMD-4	South West	Bindapur	28° 36' 41.899" N 77° 4' 25.277" E	605(12-17)	30.12.2019	29.06.2020	30.12.2019	31.03.2022	Construction work completed & 1 year O & M work ending on 30.03.23 is in progress.
20.	669 DPD-5	South West	Tajpur Khurd	28° 34' 36.922" N 77° 0' 47.185" E	33(18-16), 34(0-15) total area (19-11)	04.08.2020	03.02.2021	04.08.2020	31.08.2022	O&M work of 01 year is in progress under this contract

21.	524 DMD-2	South West	Churwala (B)	28° 33' 52.540" N 77° 0' 7.603" E	192(5-15)	04.08.2020	03.02.2021	04.08.2020	30.06-2022	O&M work of 01 year is in progress under this contract
22.	725 DPD-1	West	Nangloi Jat (A)	28° 40' 32.634" N 77° 3' 55.739" E	(a)126 (old 61/14/3) (8-12)	12.08.2020	11.11.2020	12.08.2020	31.03.2022	Construction work completed & 1 year O & M work ending on 30-03.23 is in progress.
23.	727 DMD-2	West	Neelwal (b)	28° 40' 5.277" N 76° 58' 47.638" E	26(08-11)	03.10.2019	02.01.2020	03-10.2019	20.04.2022	Construction work completed. & 1 year work ending on 19-04.23 is in progress
24.	739 DMD-2	West	Tikari Kalan (d)	28° 40' 58.968" N 76° 58' 25.011" E	481(04-01)	30.12.2019	29.06.2020	30.12.2019	31.03.2022	Construction work completed & 1 year O & M work ending on 30.03-23 is in progress.
25.	741 DMD-2	West	Tikari Kalan (f)	28° 40' 48.624" N 76° 57' 58.886" E	484min(06-14-1/2) 1213(0-3)	04.08.2020	03.02.2021	04.08.2020	31.03.2022	Construction work completed. & 1 year O & M work ending on 30.03-23 is in progress.
26.	702 DPD-1	West	Hastal (partly) F/74 (b)	28° 37' 48.716" N 77° 3' 20.056" E	55/13(4-14)14(2-9) 16(4-10) 17(6-2)18(5-4) total-(22-19)	04.08.2020	03.02.2021	04.08.2020	30.04.2022	O & M work of 01 year in progress under this contract.
27.	203 NMD-5/N Sarela Zone	North	Sanooth	28° 48' 51.345" N 77° 4' 9.449" E	(a) 99(36-4)	04.08.2020	03.02.2021	04.08.2020	31.12.2022	O & M work is in progress
28.	187 RMD-6	North	Nangal Thakran (c)	28° 48' 43.196" N 77° 0' 9.626" E	9/3 (2-16) 4(04-16) 7(04-16) 8(04-16) total: (17-04)	09.03.2022	09.09.2022	10.03.2022	31.03.2023	In Progress (Likely Date of Completion is March' 2023). Followed by commissioning & O&M of 01 year
29.	294 RMD-6	North West	Ladpur	28° 44' 11.470" N 76° 59' 50.347" E	77//22/3, 23/2, 24/1 (10-0)	09.03.2022	09.09.2022	10.03.2022	31.03.2023	do
30.	262 RMD-6	North West	Ghewara	28° 41' 52.567" N 76° 59' 49.661" E	212(11-13)	09.03.2022	09.09.2022	10.03.2022	31.03.2023	do
31.	132 NMD-1	North West	Buchpur Bijapur	28° 46' 54.827" N 77° 8' 11.037" E	33(8-2)	09.03.2022	09.09.2022	10.03.2022	31.12.2022	do
32.	459 HCD-4	South	Smriti Van, Vasant Kunj	28 5151186954513, 77 170422878665477	661, 662, 663, 664, 689, 690, 691, 692, 697 to 700 min.	04.08.2020	03.02.2021	04.08.2020	31.12.2022	do

33.	529 DMD-2	South We st	Chawala	77° 0' 16.55" E 28° 33' 54.23" N	215 (12-8)	04.08.2020	03.02.2021	04.08.2020	31.12.2022	do
34.	602 DMD-2	South We st	Mitraun-2	28° 36' 26.715" N 76° 57' 0.341" E	(a) 188(8-15)	04.08.2020	03.02.2021	04.08.2020	31.12.2022	do
35.	720 OPD-1	West	Mundaka (c)	28° 41' 2.717" N 77° 1' 42.917" E	190/1(16-5)	04.08.2020	03.02.2021	04.08.2020	31.12.2022	do
36.	44 HCD-1	East	Sanjay lake	28° 36' 52.234" N 77° 18' 7.147" E	17 Hact	25.05.2022 24.06.2022	30.07.2022			Cleaning /Desilting Laying Pipeline from Kondli STP i s in progress
37.	235 HCD-5	North	Bhalaswa Lake	28° 44.494' N 77° 10.318' E	45.6 Hact	10.01.2022	25.05.2022	10.01.2022	31.12.2022	WIP
38.	224 Narela	North	Tikri Khurd Lake	28 50.110' N, 77 07.380' E	11//24 min., 25 m in., 12//23, 16//1, 2, 3, 10 min., 17// 4, 5, 6, 7, 14 min, 15 min.	21.06.2022	20.12.2022	Yet not starte d	NA	Road cutting permission awaite d
39.	399 HCD-4	South	Hauz Khas	28° 33' 10.886" N 77° 11' 32.597" E	K.No. 150-158 Area: 142.35					Pilot project for cleaning of part using Geo bag is under preparation.
40.	438 SMD-1	South	Nasant Kunj near Smriti Van	28° 31' 7.297" N 77° 10' 9.869" E	1166 (1-16) 1167(3-10) 1168(12- 0), 109(21-02), 1 219(4-19)					Estimate under preparation for c leaning and treatment
41.	430 to 433	South	Sanjay Van (Po nd 5)		2734/1722/3/2 m in 2755/1764/1 Min 154 Bigha 14 Biswa 105 Bigha 16 Bis wa (Village Mehrauli)					To keep Pond no. 5 available for avifaunal activities, in situ treat ments, floating wetlands, aerato rs, and other installations will be shifted by DJB to other ponds in the upstream water bodies at Sa njay Van

Note:- The above list may subject to change/modification with mutual consent of DDA & DJB, if needed.

Annexure-B. Water bodies to be taken under AMRUT 2.0

S.No.	As per DDA List(825)/ Division	Revenue District	Water Body	Geo-coordinates	Khasra No./Areas	As per W.O.		As per Actual		Status/ Likely date of completion
						Date of Start	Date of Completion	Date of Start	Date of Completion	
1.	518 NMD-1	Central	Mukandpur	28° 44' 22.063" N 77° 11' 2.337" E	175 & 179 total area (08-07)					AMRUT 2.0. Likely date of Completion is Aug, 2023
2.	131 RMD-8	North	Bawana (f)	28° 47' 39.391" N 77° 2' 9.218" E	206/1min (09-17)					AMRUT 2.0. Likely date of Completion is Aug, 2023
3.	147 Narela Zone	North	Holambi Kalan (A)	28° 48' 29.069" N 77° 5' 45.662" E	96/70(04-04)75(11-06)06 Total - 15-10)					AMRUT 2.0. Likely date of Completion is Aug, 2023
4.	151 NMD-6	North	Khera kalan (B)	28° 45' 14.81" N 77° 7' 11.03" E	39//26 (18-16)					AMRUT 2.0. Likely date of Completion is Aug, 2023
5.	175 Narela Zone	North	Lam Pur(c)	28° 50' 58.467" N 77° 3' 57.485" E	50//4min (3-8)					AMRUT 2.0. Likely date of Completion is Aug, 2023
6.	175 (a) Narela Zone	North	Lam Pur(d)	28° 50' 56.297" N 77° 3' 59.193" E	50//6 (4-16)					AMRUT 2.0. Likely date of Completion is Aug, 2023
7.	175 (b) Narela Zone	North	Lam Pur(e)	28° 50' 56.171" N 77° 3' 57.011" E	50//7 (4-16)					AMRUT 2.0. Likely date of Completion is Aug, 2023
8.	61 HCD-10	North East	Ghonda Gujran Khaddar	28° 41' 22.863" N 77° 15' 11.721" E						AMRUT 2.0. Likely date of Completion is Aug, 2023
9.	93 HCD-10	North East	Usmanpur F/69	N-28° 42' 14.45" E-077° 13' 57.30"						AMRUT 2.0. Likely date of Completion is Aug, 2023
10.	328 (Hort.)	North West	District Park, Harsh Vihar, Pitampura	28.69170° N 77.133380° E	2.47 acre Kh. No. 206					AMRUT 2.0. Likely date of Completion is Aug, 2023

11.	475 HCD-9	South East	Chakchilla	28°34'41.70"N 77°16'56" 14"E					AMRUT 2.0. Likely date of Completion is Aug, 2023
12.	469 EMD-7	South East	Aali	28°31'6.86"N 77°18'8.2" 6"E	169,193,228				AMRUT 2.0. Likely date of Completion is Aug, 2023
13.	484 EMD-8/HCD-10	South East	Kilokari F/66	28°34'38.257"N 77°16' 6"10.888"E					AMRUT 2.0. Likely date of Completion is Aug, 2023
14.	493 EMD-3	South East	Nangli raza pur F/89	28°35'47.07"N 77°16'44" 62"E	84 min (DLRA)				AMRUT 2.0. Likely date of Completion is Aug, 2023
15.	533 DMD-2	South West	Daulat pur (C)	28°32'48.671"N 76°57' 44.945"E	41(11-03)				AMRUT 2.0. Likely date of Completion is Aug, 2023
16.	541 DMD-6	South West	Dhool Siras (B)	28°33'10.425"N 77°1' 43.726"E	85 (7-13)				AMRUT 2.0. Likely date of Completion is Aug, 2023
17.	457 HCD-3	South	Shahpur Jatt	28°33'4.044"N 77°12'43.985"E	294 (5-11)				DPR under preparation
18.	561 DMD-2	South West	Samaspur Khasla (C)	28°34'52.258"N 76°54' 2.808"E	36/67(15-12)				AMRUT 2.0. Likely date of Completion is Aug, 2023
19.	669 DPD-5	South West	Tajpur	28°29'52.87"N 77°18'3" 0.10"E	159/1, 130/2, 128, 129				AMRUT 2.0. Likely date of Completion is Aug, 2023
20.	710 DPD-1	West	Kamruddin Nagar	28°40'40.341"N 77°13' 13.066"E	38/1/2min (10 bigha)				AMRUT 2.0. Likely date of Completion is Aug, 2023
21.	430 to 433	South	Sanjay Van (Pond 1-4)		2734/1722/3 /2 min 2755/1764/1 Min 154 Bigha 14 Biswa 105 Bigha 16 Biswa (Village Mehrauli)				Cleaning of Ponds.

Note:- The above list may subject to change/modification with mutual consent of DDA & DJB, if needed.

ANNEXURE- R5

GOVT. OF NCT OF DELHI
OFFICE OF THE CHIEF SECRETARY
DELHI SECRETARIAT, I.P. ESTATE, NEW DELHI

No.: CS/2024/ 1201

Dated: 20.01.2024

22.01.2024

Minutes of meeting of the Senior Officers' taken by Chief Secretary, Delhi on 20.01.2024 regarding preparation and implementation of Village Development Plan under "Dilli Gramodaya Abhiyan".

A meeting of the Head of the Departments and all District Magistrates was chaired by the Chief Secretary on 20.01.2024 at 03:00 P.M. in the Conference Room at 2nd Level, C-Wing, Delhi Secretariat, IP Estate, New Delhi on the above subject. List of participants is annexed at Annexure I.

- 2 At the outset, Chief Secretary welcomed all the officials and discussed the way forward with Head of the Departments in execution of the draft village development plans as prepared by all the District Magistrate in their respective districts in consultation with the concerned stakeholders, including residents and Departments concerned. A copy of such plan is attached as Annexure II.
- 3 Chief Secretary directed that one senior officer of each Department shall be nominated as Principal Nodal Officer for NCT of Delhi and one Nodal Officer each from all 11 Revenue Districts of NCT of Delhi, be nominated to represent their concerned Department before the Divisional Commissioner (Revenue) and concerned DMs/DCs respectively, in the prescribed proforma attached herewith as Annexure III.
- 4 Such Principal Nodal Officer / Nodal Officer shall ensure that inputs of their respective Departments at UT level / District level be provided within prescribed time-lines as indicated by the Divisional Commissioner (Revenue) or the concerned DCs/DMs, respectively; so that the development plans are finalized by such DCs/ DMs in a time bound manner. Further, such officers have also to provide necessary support and / or action to be taken thereof (including preparation of estimates / DPRs, etc.) in case the concerned DMs/DCs asked them to do so, within the timelines prescribed to them. Such nominations, in the prescribed proforma, shall be provided to the Staff Officer to the Chief Secretary latest by 24.01.2024 positively.

[Action by:

(I) All Additional Chief Secretaries / Pr. Secretaries / Secretaries
All Heads of the Municipal Bodies / Autonomous Bodies / Statutory Bodies /
Boards / Corporations / Commissions / Authorities (by whatsoever name)

(which receives funds from GNCTD)

(III) Vice Chairman, DDA]

may kindly put up
for Oppunity District nodal
officer (an enffil) of the SIT (land)
and for instruct of the SIT
to stay on 27/1/2024
these officers

5 After deliberations, it was directed that priority shall be given to the following works, subject to sanction of the funds by the Competent Authority.

- a) Repair / development of villages roads, including phirni roads (implementation by MCD).
- b) Providing drinking water supply (implementation by DJB).
- c) Repair / development of storm water drains (implementation by MCD).
- d) Repair / development of sewerage/ drainage works (implementation by DJB).
- e) Installation and repair of street lights at the dark spots (implementation by MCD).
- f) Repair/ development of Cremation grounds(implementation by I&FC Deptt.).
- g) Rejuvenation and renovation of water bodies (implementation by I&FC Deptt.).
- h) Installation of CCTV camera on the roads at sensitive locations as identified by villagers (implementation by DDA).
- i) Distribution of saplings of fruit bearing trees and afforestation alongside roads, nalas, and other public places, including Govt. lands (implementation by Forests Deptt.).

6 It was further directed to prepare the estimates of the above identified works latest by 31.01.2024 by the concerned Authorities as indicated above. All DMs/DCs along with all District Nodal Officers of each Department shall jointly and severally responsible for the same.

[Action by: MCD, DJB, I&FC Deptt., DDA, Forests Deptt. and all DMs/DCs to coordinate]

7 Pr. Secretary (Development) informed that the estimates of about Rs. 1872 crores for the works proposed in villages have already been submitted in the Development Department, list of which is attached at Annexure IV. It was decided that estimates may be gone through by the DMs/DCs concerned along with all District Nodal Officers and be utilized to avoid duplication of works.

[Action by: DMs/DCs concerned and District Nodal Officers]

8 To promote clean energy, DM/DCs along with District Nodal Officers shall (i) ensure cleanliness of all the existing roof-top solar panels installed on Govt. buildings, (ii) identify all the Govt. buildings for installation of solar roof top plants, and (iii) identify vacant Govt. lands (on which there is no plan for any development in near future) suitable for installation of ground mounted solar panels and same shall be provided to the Staff Officer to the Chief Secretary latest by 24.01.2024 positively with a copy to the Secretary (Power) for taking necessary action. Secretary (Power) shall undertake the ground feasibility report and submit an ATR to the Staff Officer to the Chief Secretary latest by 16.02.2024.

[Action by: Secretary (Power), All DMs/DCs and District Nodal Officers]

9 It was observed that there are many Anganwadi Centres (list enclosed as Annexure V) which are being operated from the rented premises, therefore, it was

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directed that all DMs / DCs shall explore the possibility of Integrating the Anganwadis with nearby school buildings in terms of new Education Policy, as far as possible, and if not possible then such integration be explored with nearby community halls, dispensaries or other Govt. buildings and submit their reports to the Staff Officer to the Chief Secretary latest by 31.01.2024 positively along with a copy to the Secretary (WCD) for taking necessary action. Secretary (WCD) shall undertake the ground feasibility report and submit an ATR to the Staff Officer to the Chief Secretary latest by 16.02.2024.

[Action by: Secretary (WCD), All DMs/DCs and District Nodal Officers]

10 It was decided that a list of dilapidated Bus Queue Shelters in the Districts be prepared by the concerned DMs/ DCs and the same shall be provided to the Staff Officer to the Chief Secretary latest by 31.01.2024 positively along with a copy to the Commissioner (Transport) for taking necessary action. Commissioner (Transport) shall undertake the ground feasibility report and submit an ATR to the Staff Officer to the Chief Secretary latest by 16.02.2024.

[Action by: Commissioner (Transport), All DMs/DCs and District Nodal Officers]

11 It was decided to map the existing health facilities of Delhi as well as Central Government to identify the Gaps wherein health facilities are required. This list be prepared by the Secretary (H&FW) to the concerned DMs/ DCs latest by 31.01.2024 positively along with a copy to the Staff Officer to the Chief Secretary. The concerned DMs/ DCs shall undertake a ground verification and provide their reports in this regard to the Staff Officer to the Chief Secretary latest by 07.02.2024 with a copy to Secretary (H&FW) for taking appropriate action. Secretary (H&FW) shall undertake the ground feasibility report and submit an ATR to the Staff Officer to the Chief Secretary latest by 16.02.2024.

[Action by: Secretary (H&FW) and all DMs/DCs]

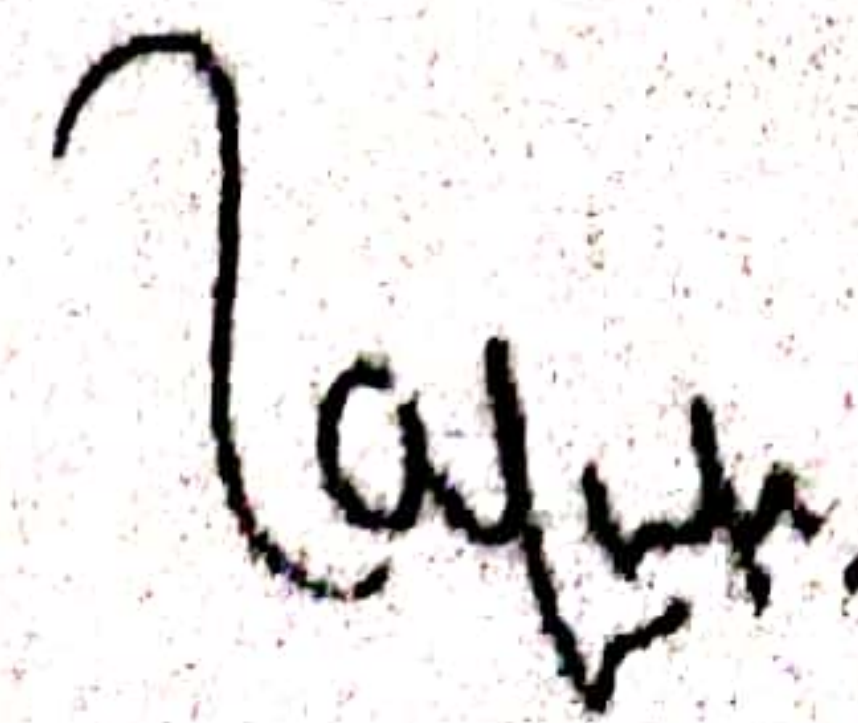
12 It was decided that DMs/ DCs shall identify the villages wherein IGL Gas Pipeline Network is required to provide gas connections to the residents, and submit the same to the Staff Officer to the Chief Secretary latest by 31.01.2024, and Staff Officer to the Chief Secretary shall compile and send such consolidated list to the MD, IGL by 02.02.2024. MD, IGL shall undertake the ground feasibility report and submit an ATR to expedite the gas pipe laying work to the Staff Officer to the Chief Secretary latest by 16.02.2024.

[Action by: MD, IGL and All DMs/DCs]

13 It was decided that next night halt in the villages by concerned DMs/DCs along with District Nodal Officers from all the Departments shall start at 11:00 am on 3rd February, 2024 till 11:00 am on 04th February, 2024. The concerned DMs/DCs shall identify the name of such villages and share the same with the Staff Officer to the Chief Secretary, all District Nodal Officers from all Departments and residents of the village concerned latest by 28.01.2024.

[Action by: All DMs/DCs]

The meeting ended with a vote of thanks to the Chair.



(Dr. Tapasya Raghav)
Staff Officer to Chief Secretary

Dated: 22.01.2024

No.: CS/2024/1201

To:

- (i) All Additional Chief Secretaries / Pr. Secretaries / Secretaries
- (ii) All Heads of the Municipal Bodies / Autonomous Bodies / Statutory Bodies / Boards / Corporations / Commissions / Authorities (by whatsoever name) (which receives funds from GNCTD)
- (iii) Vice Chairman, DDA and MD IGL

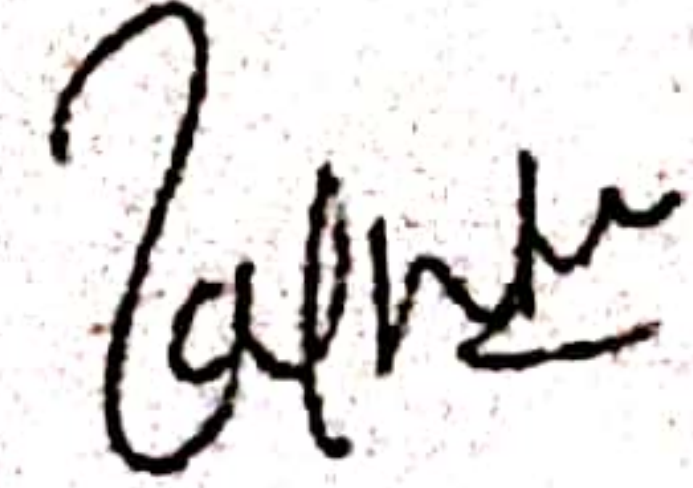
GOVT. OF NCT OF DELHI
OFFICE OF THE CHIEF SECRETARY
DELHI SECRETARIAT, I.P. ESTATE, NEW DELHI

No.: CS/2024/ 1244

Dated: 23.01.2024

Minutes of meeting of the Senior Officers' taken by Chief Secretary, Delhi on 20.01.2024 regarding preparation and implementation of Village Development Plan under "Dilli Gramodaya Abhiyan".

In partial modification of para 13 of the minutes of the meeting of the Head of the Departments and all District Magistrate chaired by the Chief Secretary on 20.01.2024 issued vide dated 22.01.2024, it is informed that the next night halt in the villages by concerned DMs/DCs along with District Nodal Officers from all the Departments shall start at 11:00 am on 27th January, 2024 till 11:00 am on 28th January, 2024. The concerned DMs/DCs shall identify the name of such villages and share the same with the Staff Officer to the Chief Secretary, all District Nodal Officers from all Departments and residents of the village concerned latest by 26th January, 2024.



(Dr. Tapasya Raghav)
Staff Officer to Chief Secretary

No. CS/2024/

Dated: 23.01.2024

To:

- (i) All Additional Chief Secretaries / Pr. Secretaries / Secretaries
- (ii) All Heads of the Municipal Bodies / Autonomous Bodies/ Statutory Bodies / Boards/ Corporations / Commissions / Authorities (by whatsoever name) (which receives funds from GNCTD)
- (iii) Vice Chairman, DDA and MD IGL

ANNEXURE - R-6

OFFICE OF THE WETLAND AUTHORITY
DEPARTMENT OF ENVIRONMENT, GOVT. OF N.C.T. OF DELHI
"C" Wing, 6th Level, Delhi Secretariat, I.P. Estate, New Delhi - 110002
Tele- 011-23392736, Email : ceodpgsenv.delhi@nic.in
Website: <http://dpgs.delhigovt.nic.in>

F. No.F5(16)/WA/WB/DIRECTIONS/2023-24/ 3258-3298. Dated: 10/10/2024,

MINUTES OF THE SIXTH MEETING OF THE WETLAND AUTHORITY OF DELHI, GNCTD HELD UNDER THE CHAIRMANSHIP OF CHIEF SECRETARY, DELHI ON FRIDAY, 09.08.2024 AT 3:00 PM.

Sixth meeting of the Wetland Authority of Delhi (WAD), GNCTD was held under the Chairmanship of Chief Secretary, Delhi with the members of Wetland Authority and water body owning agencies/their nominees looking after management of water bodies on Friday, 09.08.2024 at 3:00 PM in the Conference Hall- 2, Delhi Secretariat Building, New Delhi. List of participants is annexed as Annexure A.

With the permission of the Chief Secretary, the Member Secretary of the Authority Dr. Suneesh Buxy, CEO, DPGS welcomed the members of the authority and highlighted the main issues taken up by the authority in previous meetings.

Thereafter, Dr. K.S. Jayachandran, Spl. Secretary (Environment) gave a presentation on the progress made in conservation and management of Wetlands as well as the action taken in pursuance of previous meeting of the Authority.

The Authority was briefed about the judicial directions towards protection of water bodies such as Hon'ble Supreme court of India's orders in Writ Petition (s) (Civil) No(s). 230/2001 directing protection of water bodies in compliance with Wetlands (Conservation and Management) Rules, 2017. Similarly Hon'ble NGT, in OA No. 325/2015, (Lt. Col. Sarvadaman Singh Oberoi Vs. Union of India & Ors.) had directed preparation of action plans for restoration of all wetlands, and observed that there can be no dispute that water bodies play significant role in recharge of ground water, preventing soil erosion, harnessing rain water and maintaining micro-climate in area, and need for conservation and protection of water bodies is thus obvious.

The statutory duties of the Authority under the Wetland Rules-2017 including its mandate was apprised to the members of the Authority. The progress made so far against these statutory duties were apprised to the Authority as presented below:-

1. Listing of Wetlands

1.1 The Authority has so far listed 1045 Wetlands in Delhi based upon the reports of Court Commissioner (Water Bodies), Hon'ble Delhi High Court and Departmental submissions and UID numbers were allotted to 1045 water bodies.

1.2 The listing of the second tranche of 322 water bodies reconciled through satellite imagery of GSDL, Jal Shakti Ministry's First Census Report is in progress. The authority directed that the listing be completed expeditiously.

[Action: Wetland Authority of Delhi]

2. Preparation of Brief Documents

2.1 The Authority was briefed that 710 brief documents has so far been prepared in coordination with the land owning department.

2.2 Chief Secretary, Delhi directed preparation of brief documents for 674 water bodies which have been ground truthed recently so that their notifications can be examined.

[Action: Wetland Authority of Delhi,
District Magistrates and Land owning departments]

3. Recommendation of Wetlands for regulation

3.1 It was informed that Technical Committee consisting of six wetland experts was formed on 01.07.2021 and so far seven meetings were held and as a result 20 water bodies were prioritized for immediate notification. The authority directed that the prioritized water bodies should be processed for immediate notification.

[Action: Wetland Authority of Delhi]

4. Notification

- 4.1 It was briefed that draft notification of three water bodies such as Sanjay Lake, Smriti Van (Vasant Kunj) and Tikri Khurd Lake were sent to DDA for comments. DDA had replied that that area of Sanjay Lake and Smriti Van (Vasant Kunj) already notified under Forest Act 1927.

[Action: DDA]

- 4.2 Chief Secretary queried about the said notifications and asked DDA to confirm whether final notification under Forest Act has been completed.

- 4.3 Draft notification of the fourth wetland which is Welcome Jheel, was sent to MCD for comments and their comments are being examined.

- 4.4 It was decided that notification of prioritized water bodies be expedited so that their long term protection is ensured.

- 4.5 Additional Chief Secretary (IFCD) mentioned that the comments from the land owning agencies on draft notification should not be open ended and should be time bound given a period of 30 days so that the notification of prioritized water bodies can be expedited.

[Action: Wetland Authority of Delhi]

5. Comprehensive Digital Inventory

- 5.1 It was briefed that the Govt. of India web portal acts as single point access system that synthesizes information on wetland sites, projects, initiatives and trainings. Till now 473 Brief Documents has been uploaded on Wetlands of India portal, by the Wetland Authority.

6. Restoration Actions

6.1 The Authority was briefed that restoration actions are encouraged and monitored in coordination with 16 water body owning agencies. Out of 1367 water bodies, all the water bodies were ground truthed and it was found that 674 water bodies were found existing on the ground. In terms of the land owning department, DDA hosted the largest number of water bodies (822), while in terms of the district-wise distribution, South West district had the maximum which is 216 number of water bodies. The breakup of remaining 693 water bodies was also briefed to the members of the Authority

6.2 The Hon'ble High Court of Delhi in Hon'ble HC WP (C) 7594/2018) order dated 08.04.2024 had directed Revenue Department to prepare estimates for restoration of water bodies after ground truthing for which the time lines were 30.05.2024.

6.3 Chief Secretary directed IFCD Deptt. to undertake the rejuvenation of 674 water bodies on a war footing, and District Magistrates should ensure compliances of the Hon'ble Delhi High Court .

[Action: IFCD & District Magistrates]

6.4 The budgetary funding for restoration of water bodies may be sourced from the Gramodaya Scheme as far as urban areas are concerned; while DVDB can fund in areas where Gramodaya Scheme will not be able to fund.

[Action: District Magistrates & Development Deptt.]

6.5 The Hon'ble Delhi High Court had also directed that appropriate measures shall be taken for making entries of water bodies in revenue records by assigning responsibilities of each of such water body to specific officer, who shall visit such water body every fortnight to ensure its upkeep and proper maintenance. District Magistrates were directed to ensure complete action in this regard in letter and spirit.

[Action: District Magistrates]

- 6.6 The District Magistrates were also directed to explore public participation for operation and maintenance activities of water bodies in accordance with direction of said Hon'ble High Court order.

[Action: District Magistrates]

- 6.7 The Hon'ble Delhi High Court had also held Committee responsible for ground truthing and rejuvenation of these water bodies and execution of projects at ground at District Level for each of 11 Districts consisting of: District Magistrate, Revenue Deptt. GNCTD; Deputy Commissioner, MCD (in case of NDMC include Secretary NDMC; and in case of Delhi Cantonment Board include CEO Delhi Cantonment Board); Superintendent Engineer DDA, Superintendent Engineer DJB and Superintendent Engineer I&FC Deptt.

- 6.8 The District Magistrates were directed that completion of the restoration of water bodies has to be ensured through the District Committees formed by the Hon'ble Delhi High Court order dated 08.04.2024 (W.P(C) No. 7594/2018) and it shall be ensured without fail that the work is completed after removal of encroachment before 31.12.2024.

[Action: District Magistrates in coordination with land owning departments]

- 6.9 Special Secretary (Environment) also presented Hon'ble National Green Tribunal's order dated 01.06.2020 (OA No. 325/2015) regarding restoration/creation of model ponds wherein all District Magistrates were directed to ensure as far as possible atleast one pond/water body must be restored in every village. Seven Districts has already identified 118 wetlands so far and the remaining District Magistrates was directed to comply with Hon'ble NGT's direction. The identified model ponds shall be monitored by the District Magistrates.

[Action: District Magistrates]

7. Directions to land owning agencies under Wetlands (Conservation and Management) Rules, 2017.

7.1 One of the statutory duties of Wetland Authority of Delhi is to issue necessary directions for conservation and sustainable management of wetlands to the respective implementing agencies. Draft directions to ensure that certain activities (encroachments, C&D/sewage disposal, permanent construction) shall be prohibited within wetlands, and that prohibited activities are taken cognizance of, swiftly acted upon and removed, if needed through existing mechanisms of STF for encroachment removal. The Authority discussed the draft direction and approved the same.

[Action: Wetland Authority of Delhi]

7.2 Pr. Secretary (Environment) also felt that the work estimation of restoration should be based upon low cost restoration techniques completely in line with the restoration guidelines released by CPCB and Ministry of Jal Shakti and highly capital intensive activities such as concretization and boundary wall construction should be avoided.

[Action: IFCD & District Magistrates]

7.3 GSDL was directed to purchase DGPS and give necessary training to the District Magistrates so that water bodies are properly geo-fenced and referenced. Pr. Secretary (Environment) informed that DPCC should also do the procurement of DGPS and provide to District Magistrates.

[Action: GSDL & DPCC]

8. Protection of Major Wetlands

Tikri Khurd :

8.1 DDA is already under Hon'ble NGT directions to remove encroachments and undertake beautification of the water body. DDA has undertaken several encroachment removal drives, and as per information available with the authority 2 bighas land (2000 Sq. yards) of encroachment have been removed. DDA was directed to submit the total area of encroachments in the lake and the encroachment removal plan.

[Action: DDA]

Najafgarh Jheel :

- 8.2 Additional Chief Secretary (IFCD) mentioned that there are three drains from Haryana emptying polluted waters into the Najafgarh Jheel and IFCD had written a letter in this regard to Haryana State Govt. He desired that the comments of IFCD be also factored in future deliberations on the issue.

Bhalswa Lake :

- 8.3 DDA is already under directions of Hon'ble NGT case OA No. 105/2021 disposed off on 21.05.2021 to plan remedial measures needed to be undertaken by concerned department:

- 1) Cow dung from diary owners into storm water drain into lake into damage storm water drain - Interceptor drain to intercept incoming dung into supplementary drain (DJB)
- 2) DJB was constructing RCC box drain for trapping (2022)
- 3) Repair of damaged storm water drain by PWD
- 4) Construction of damaged boundary wall by DDA along Bhalswa dairy village

It was informed that Hon'ble Delhi High Court is also monitoring the rejuvenation of Bhalswa Lake in OA No. 105/2021 where the Hon'ble High Court directed the Chief Secretary to take note of the newspaper reports pertaining to drying up of Lake Bhalswa and threat of encroachment in the said area.

DDA, DJB and PWD were directed to expedite necessary actions and submit action taken reports and ensure compliance to Hon'ble NGT and Hon'ble Delhi High Court's directions.

[Action: DDA, DJB & PWD]

9. Grievance framework

9.1 The Authority was informed that Grievance Committees were constituted in every District vide Authority's order dated 01.07.2021 with the mandate as a mechanism for hearing the grievances raised by the public on wetlands falling under their respective jurisdiction. Major Grievances related to water bodies was briefed to the Authority and are presented as below alongwith concerned districts:-

- Mamoor pur (District: North)
- Ghewara ((District: North West)
- Hiranki (District: North)
- Prasad Nagar Lake (District: North)
- Pooth Khurd (District: North)
- Holambi Khurd (District: North)
- Lam Pur (District: North)
- Najafgarh Jheel (District: South West)
- Mayapuri (District: South West)
- Ashoka Park, New Friends Colony (District: South East)
- Mundka (District: West)

9.2 The major issues in these water bodies were sewage discharge and solid waste dumping. District Magistrates were directed to take up such disturbed water bodies on priorities for restoration.

[Action: District Magistrates]

9.3 To deal with the manpower shortage in the Wetland Authority of Delhi, the Authority requested the Services Department to post one Section Officer and one Assistant Section Officer on diverted capacity.

[Action: Services Department]

9.4 The Authority approved the proposal to engage an institution, organization or public agency, to assist the authority in coordination, monitoring of implementation of action plans through various line departments, undertake measures for enhancing awareness within stakeholders and local communities on values and functions of wetlands

[Action: District Magistrates and All land owning agencies]

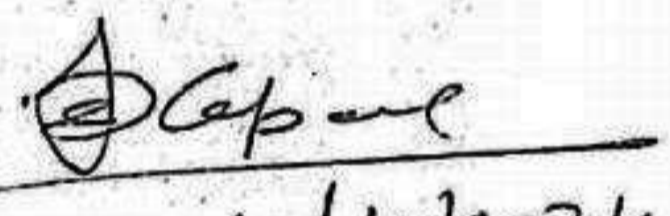
- 9.5 Pr. Secretary (Environment) the Vice Chairman of the Authority reiterated that District Magistrates need to be proactive and utilize the existing mechanisms such as District Committees constituted by the Hon'ble High Court as well as the statutory institutional mechanism of District Grievance Committees constituted by Wetland Authority of Delhi vide order dated 01.07.2021.
- 9.6 Concluding the meeting, Chief Secretary directed that 674 water bodies existing on the field are now the immediate priority and they shall be geo tagged on a mission mode in one month incorporating all boundary coordinates alongwith the Khasra Numbers and ensure restoration of the water bodies as per Hon'ble Delhi High Court.

[Action: District Magistrates]

- 9.7 Chief Secretary further directed that the District Magistrates shall be the custodian of the water bodies and ensure that the directions of the Authority as well as the crucial order of the Hon'ble Delhi High Court dated 08.04.2024 (WP (C) 7594/2018) are complied with, in the letter and spirit, without fail.

[Action: District Magistrates]

The meeting ended with thanks to the Chair.


10/10/2024
Member Secretary
Wetland Authority of Delhi

F. No.F5(16)/WA/WB/DIRECTIONS/2023-24/ 3258-3298. Dated: 10/10/2024-

To,

1. Vice Chairman, Delhi Development Authority, Vikas Sadan, INA, New Delhi (Member)
2. Commissioner, MCD, 9th Floor, Dr. SPM Civic Centre, Minto Road, Delhi- 02 (Member)
3. Commissioner-cum-Secretary (Dev.), Development Department, GNCTD, Under Hill Road, Delhi-110054 (Member)
4. Secretary (Revenue)/Divisional Commissioner, Revenue Department, GNCTD, 5, Sham Nath Marg, Delhi-54 (Member)
5. The Pr. Secretary (Environment), Department of Environment, Govt. of NCT of Delhi, Delhi Secretariat, New Delhi (Member)
6. The Pr. Secretary (PWD), Public Works Department, Govt. of NCT of Delhi, Delhi Secretariat, New Delhi (Member)

7. The Pr. Secretary (I&FC), Irrigation & Flood Control Department, GNCTD, Under Hill Road, Delhi- 54 (Member)
8. The Secretary (Deptt. of Fisheries), Fisheries Department, GNCT of Delhi, Under Hill Road, Delhi- 54 (Member)
9. The Secretary (UD), Deptt. of Urban Development, Govt. of NCT of Delhi, Delhi Secretariat, New Delhi (Member)
10. The Secretary (Tourism), Department of Tourism, Govt. of NCTD, Vikas Bhawan-II, Delhi (Member)
11. The Chief Executive Officer, Delhi Jal Board, Govt. of NCT of Delhi, Varunalaya, Jhandewalan, New Delhi (Member)
12. Principal Chief Conservator of Forest, Govt. of NCT of Delhi, Vikas Bhawan, New Delhi (Member)
13. All District Magistrates, Govt. of NCT of Delhi
14. Addl. PCCF of the regional office of Ministry of Environment, Forest & Climate Change, Lucknow (Member)
15. Member Secretary, Delhi Pollution Control Committee, GNCTD, ISBT Building, Delhi (Member)
16. Director, Delhi Zoo, Zoological Garden of Delhi, Mathura Road, New Delhi (Member)
17. CEO, DPGS, Department of Environment, GNCTD, C-Wing, 6th Level, Delhi Secretariat Building, New Delhi – 110002 (Member)
18. Member Secretary, Biodiversity Board of UT, Delhi (Member)
19. CEO, Delhi Cantonment Board, Kirby Place, New Delhi (Member)
20. Sh. Manu Bhatnagar, Pr. Director, INTACH, 71, Lodi Estate, New Delhi-110003 (Member)
21. Prof. S.K. Singh, Delhi Technological University (DTU), Shahbad, Daulatpur, Bawana Road, Delhi-110042 (Member)
22. Sh. I.H. Khan, PCCF (Retd.), E-87/1, Abul Fazal Enclave-I, IIIrd Floor, Jamia Nagar, New Delhi-110025 (Member)
23. Dr. Man Singh, Professor & Project Director, Water Technology Centre, Indian Agricultural Research Institute (IARI), Janak vihar, Pusa, New Delhi- 110012 (Member)
24. Managing Director, Geo Spatial Data Ltd. (GSDL), Govt. of NCTD, Vikas Bhawan-II, Delhi (Member)
25. Head of Delhi unit of CGWB, Central Ground Water Board, New Delhi (Member)
26. Superintending Archaeologist, Archaeological Survey of India, GPO Complex, Block-D, IIIrd Floor, Puratatva Bhawan, INA, New Delhi – 110023 (Member)
27. Director (Environment), Govt. of NCT of Delhi, Delhi Secretariat, New Delhi-110002 (Member)
28. Director General, CPWD, A-Wing, Room No.- 111 , Nirman Bhawan, New Delhi-110011
29. Secretary (ACL)-cum-HOD (Archaeology), GNCTD, Department of Archaeology, Vikas'B' Block, II floor, Vikas Bhawan-2, Upper Bela Road, Civil Lines, Delhi-110054
30. Managing Director, DSIIDC, N-36, Bombay Life Building, Connaught Circus, New Delhi -110001
31. CEO, DUSIB, GNCTD, 'C'Wing, 4th Floor, Vikas Bhawan-II, Upper Bela Road, Civil Lines, Delhi-54
32. C.E.O, Delhi Wakf Board, GNCTD, Vikas Bhawan-II, A-Wing, 7th Floor, Upper Bela Road, Delhi- 54
33. Vice Chancellor, Jawaharlal Nehru University, New Delhi – 110067
34. Director General, Archaeological Survey of India (ASI), Dhरोhar Bhawan, 24- Tilak Marg, New Delhi-110001
35. Registrar, Indian Institute of Technology (IIT), HauzKhas, New Delhi – 110016
36. DCF, South Forest Division, Near Karni Singh Shooting Range, Tuglaqabad, Delhi- 66
37. DCF, North Forest Division, Kamla Nehru Ridge, Delhi- 07
38. DCF, West Forest Division, Mandir Marg, Delhi- 60
39. DCF, Central Forest Division, Kamla Nehru Ridge, Delhi-07

40. Sh. Sanjay Kumar Khare, Chief Engineer (HQ & QAC)/ Nodal Officer, Water Bodies, DDA, E-3, Ground Floor, Vikas Sadan, INA, New Delhi-110023
41. Sh. Anil Kumar Gupta, Chief Engineer, MCD/(Nodal Officer, Water Bodies), 9th Floor, Dr. SPM Civic Centre, Minto Road, Delhi – 110002
42. Sh. Anil Bharti, Superintending Engineer/Nodal Officer (Water Body), Delhi Jal Board, A-Bldg, Varunalaya, Jhandewalan, Delhi – 110005
43. Sh. Manoj Garg, Superintending Engineer, DC 2, CPWD, Nodal Officer, Water Bodies, CPWD, Vigyan Bhawan Circle, New Delhi - 110011
44. Superintending Engineer, Nodal Officer, Water Bodies, Delhi Urban Shelter Improvement Board (DUSIB), Office of the Executive Engineer, C-11, DUSIB, First Floor, Circle Office Building, Rana Pratap Bagh, Delhi-110007
45. Sh. Pawan Aggarwal, Executive Engineer (CD-12)/Nodal Officer-Water Bodies, DSIIDC, DSIIDC Site office, Auchandi road, Bawana, Delhi-110039
46. Executive Engineer-civil/Nodal Officer- Water Bodies, Jawahar Lal University (JNU), New Delhi – 110067
47. Sh. K.K. Tripathi, Executive Engineer (CD-II), Nodal Officer, Water Bodies, Indian Institute of Technology (IIT), Hauz Khas, New Delhi – 110016
48. Sh. Kulveer Singh, AGM (Civil), NTPC Ltd., Badarpur Thermal Power Station, Mathura Road, New Delhi -110003

Copy to:-

1. Divisional Commissioner-cum-Secretary (Rev.), Rev. Deptt., GNCTD, 5, Sham Nath Marg, Delhi-54
2. OSD to Chief Secretary, 5th Level, A-Wing, Delhi Secretariat, New Delhi-110002
3. PS to Pr. Secretary (E&F), Environment Deptt., GNCTD, 6th Level, C-wing, Delhi Secretariat, New Delhi-110002


 10/10/2024
Member Secretary
Wetland Authority of Delhi

ANNEXURE -R-7



DELHI DEVELOPMENT AUTHORITY
Engineer Member Secretariat

No. EM3(41)2001/Vol. XVIII/23

Date: 22/01/2025

Record of Discussion

A meeting was convened on 16.01.2025 at 11:00 am under chairmanship of EM/DDA to discuss the issues related to Rejuvenation/Development of water bodies in view of the NGT notice dated 17.09.2024 in OA No.- 633/2024 on the news item "*The curious case of Delhi's Disappearing Water Bodies.*"

The List of officials who attended the meeting is enclosed as Annexure-'A'.

At the outset, the brief background of the NGT matter OA No.633/2024 was apprised. In the last hearing held on 07.01.2025, the Hon'ble NGT sought the status report of the water bodies falling under jurisdiction of DDA.

2. In this regard directions have already been issued to all the zone to provide the requisite details latest by 19.01.2025 so that the status report in the court may be filed on time. Further, it has been raised in the meeting that the work of development of water bodies falling in the Gram Sabha Land is to be done by the I&FC department as mandated under Dilli Gramoday Abhiyaan (DGA).
3. In response, the representative from the I&FC dept. stated that since the work under Dilli Gramoday Abhiyaan (DGA) is to be taken up on the recommendation of Delhi Village Development Welfare Committee (DVDWC), the I&FC dept. is taking up only those work of water bodies which have been recommended by DVDWC. Further, submitted that the I&FC dept. have no such expertise in rejuvenation work of water bodies.
4. Since, the status report is to be filed in the Hon'ble Court, the I&FC dept. has been requested to provide the work status of 13 nos. of water bodies which have been taken up by them under Dilli Gramoday Abhiyaan (DGA).
5. There are about 340 nos. water bodies which are falling in the Gram Sabha Land, out of which, the work of only 13 nos. of water bodies has been taken up by the I&FC dept. Since, Rejuvenation/Development work of various other water bodies is also to be taken up, hence, it is decided that DDA may take up at least 10 nos. of water bodies of each zone for rejuvenation. The Hon'ble NGT have already taken serious view regarding the rejuvenation of water bodies. Hence, this work is to be taken up with utmost priority.
6. The issue regarding the requirement of consultancy work for the rejuvenation of the water bodies was also raised. In this regard, it has been decided that the

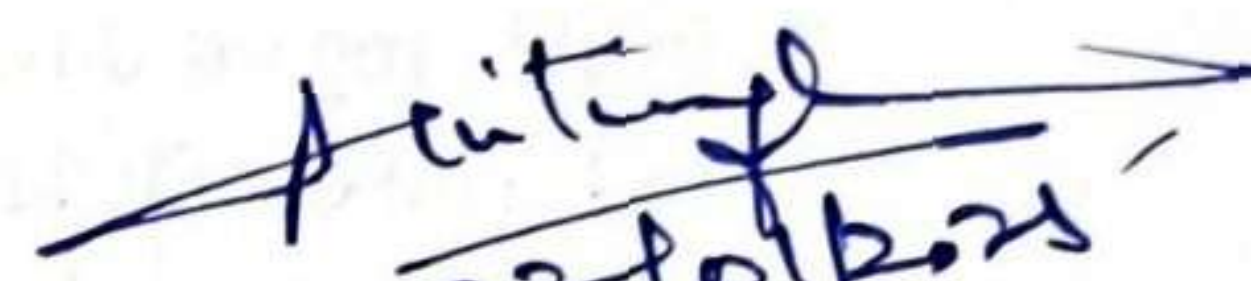
rejuvenation work of each water body is to be dealt separately as per the site conditions like availability of water, Natural Slope, Topography etc. Further, in case if any consultancy is required regarding rejuvenation of the water body, provision of the same shall be made in the scope of work. A timeline has been fixed for all the zones for rejuvenation work of 10 nos. of water bodies and same shall be completed by 15.03.2025 in all respect.

7. It is also gathered during the meeting that there are issues related to the handing over/taking over of the water bodies between Engineering zones and Horticulture wing. It has been decided that all such issue shall be resolved immediately in coordination with the respective department under intimation to the EM office.

Meeting ended with vote of thanks to the chair.


This issues with the approval of EM/DDA.

Annexure: As above.


22/01/2025
Amit Singh
Director (Works)

Copy to: -

1. PS to EM/DDA for kind information of latter.
2. CE (HQ & QAC)/DDA for kind information.
3. CE(I-II)/I&FC) for kind information and necessary action.
4. Chief Engineer (NZ, EZ, Dwarka, South, Rohini, Narela, Sports & Horticulture)/DDA for kind information and necessary action please.
5. Commissioner (LM)/DDA for kind information and necessary action.
6. Guard File


Director (Works)

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S. C. LADI & CO.
advocates and solicitors

S. C. Ladi & Co. Associates <associates@scladi.com>

[O.A No. 633 of 2024] News Item titled "The curious case of Delhi's disappearing water bodies" appearing in The Hindu dated 25.04.2024

1 message

S. C. Ladi & Co. Associates <associates@scladi.com>

Thu, Feb 13, 2025 at 11:50 AM

To: jyoti.legal@gmail.com, "rohan.gupta@enlex.co.in" <rohan.gupta@enlex.co.in>, ceodpgsenv.delhi@nic.in, secy-mowr@nic.in, msdpcc@nic.in, mscb.cpcb@nic.in, Shashi Kumar Taneja <cs.gsd@gmail.com>, secy-moef@nic.in, commissioner@mcd.nic.in, pccf-gnctd@delhi.gov.in, cdevlop@nic.in

Cc: Deeksha Kakar <Deeksha.kakar@scladi.com>, Prabhsahay Kaur <sahayk@gmail.com>

Sir/Madam,

The undersigned appears for the Delhi Development Authority, in the captioned matter.

Please find attached, as and by way of service upon you, a copy of the Affidavit along with necessary annexures, being filed on behalf of the Delhi Development Authority, in terms of the Order dated 07.01.2025.

Regards,

Deeksha L. Kakar



FINAL_Affidavit of DDA_OA633.pdf

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